Fourth Series Vol. XII - No. 8

Wednesday, February 21, 1968
Phalguna 2, 1889 (Saka)

LOK SABHA DEBATES

(Fourth Session)

(Vol. XII contains Nos. 1-10)

LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 1.00

CONTENTS

No. 8 —*Wednesday, February* 21, 1968/*Phalguna* 2, 1889 (*Saka*)

	COLUMNS
Oral Answers to Questions—	
*Starred Questions Nos. 181, 192, 182, 183, 185	2281—2314
Written Answers to Questions—	
Starred Questions Nos. 184, 186 to 190, 193, 195 to 204, and 208 to 210.	2314—29
Unstarred Questions Nos. 1397 to 1413, 1415 to 1470, 1472 to 1475, 1477 to 1515	2329—2407
Calling Attention to Matter of Urgent Public Importance—	
Anti-Hindi agitation in Madras	2407—15
Papers Laid on the Table	2415—16
Committee on Private Members' Bills and Resolutions—	
Twentieth Report	2416
Public Accounts Committee—	
Eighteenth Report	2416
Estimates Committee—	
Nineteenth Report	2416
Correction of Answer to S. Q. No. 572 *Re.* destruction of Record of evidence tendered before Chanda Committee	2417—18
Khuda Bakash Oriental Public Library Bill—Introduced	2419—20
Motion of Thanks on President's Address	2420—2536
Shri J. B. Kripalani	2421—32
Shri C. C. Desai	2432—40
Shri Rajasekharan	2440—48
Shri Yajna Datt Sharma	2448—61
Shrimati Jyotsna Chanda	2461—66
Shrimati Suseela Gopalan	2466—73
Shri P. M. Sayeed	2473—80
Shri Mahant Digvijai Nath	2480—86
Shri S. R. Damani	2486—90
Shri Dhireswar Kalita	2490—96
Shri Randhir Singh	2496—2505
Shri Ghulam Mohamed Bakshi	2505—36

*The sign + marked above the name of a Member indicates that the question was actually asked on the floor of the House by that Member.

3232 (ai) LS—1

COLUMNS

Business Advisory Committee—
Fourteenth Report 2536

Half-An-Hour Discussion *Re*. Loss to Railways during Language agitation . . . . 2536—56

Shri Shri Chand Goel . . . . 2536—41

Shri Kanwar Lal Gupta . . . . 2541—43

Shri G. Viswanathan . . . . . . 2546—47

Shri C. M. Poonacha . . . . . . 2549—53

LOK SABHA

Wednesday, February 21, 1968/Phalguna 2, 1889 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

MR. SPEAKER: Shri Hem Barua.

SHRI HEM BARUA: Question No. 181.

MR. SPEAKER: Question No. 192 may also be answered along with it.

Conference of Naga leaders in Kohima

*181. SHRI HEM BARUA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that before Christmas of 1967, a conference of selected Naga leaders was held in Kohima under the auspices of the Nagaland Baptist Mission Church; and

(b) if so, whether this conference was attended by the Naga underground leaders and the conclusions arrived at in this conference, if any?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir. According to the information available to the Government of India, the Nagaland Baptist Church Council leaders called a meeting of selected Naga leaders and I quote "with the pure intention of achieving lasting peace and unity amongst all Nagas" unquote. The meeting took place on the 5th and 6th December, 1967.

(b) Two prominent Underground Nagas are known to have attended the meeting. The conference passed the following resolutions:

(a) the Suspension of Operations Agreement to be continued indefinitely and both sides should be strictly abide by its terms;

(b) the contiguous areas inhibited by Nagas should be merged; and

(c) another meeting should be held shortly with participation of the Underground.

Nagas' demand for an International Commission

*192. SHRI SRINIBAS MISRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the underground Naga National Council has unanimously demanded the setting up of an international commission to solve the question of Naga sovereignty; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) According to the information available to the Government of India, at a meeting held in Jotsoma on January 17 & 18, 1968, the Underground Nagas passed a resolution for the constitution "of an 'International

Commission' to intervene in the so-called Naga-India conflict so as to bring about a peaceful solution to the question of 'Naga Sovereignty'."

(b) Our stand in this regard has been made clear on the floor of the House on many occasions and also to the Underground. We have repeatedly told the Underground Nagas that any solution of the Naga question would have to be within the framework of the Indian Union. The Naga question is an internal matter for the Government of India to decide and Government are determined not to allow any foreign interference in Nagaland which is an integral part of the Indian Union.

SHRI HEM BARUA: May I know if it is a fact that the new leadership cf the so-called Naga Underground Federal Government has informed the Prime Minister that they are prepared to resume talks provided safe return of Mr. Phizo is assured, no preconditions are fixed on discussion and the discussions are conducted within the framework of the Naga demand for sovereignty; if so, what is the Prime Minister's reaction to this demand.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): No such demands have come to me.

SHRI HEM BARUA: Now that the leadership of the so-called underground has passed into the hands of the extremist elements who are the followers of Mr. Phizo, now that these extremist elements have intensified their violent activities with arms and ammunitions procured from China and now that the parliamentary apparatus there has been replaced by a presidential form of government, may I know if the Prime Minister proposes to have discussions with the Naga underground leaders and if she proposes to have the seventh round of talks with the Naga underground leaders, with whom does she propose to talk?

SHRIMATI INDIRA GANDHI: There is no proposal at the moment for any discussion. It is true that one section seems to be becoming more extreme but at the same time the other section also is larger in number and one does not know who will prevail.

SHRI HEM BARUA: My question is not that. Now that the other section of leadership, with whom the Prime Minister had six rounds of lakhs, has been replaced by another violent section of leadership so far as the Naga underground people are concerned, I just wanted to know whether she wants to resume her talks and if she wants to do so whether she wants to do that with the the other section with whom she was conducting the talks or with the new new set-up of leadersip of the Naga underground people.

SHRIMATI INDIRA GANDHI: I said that there is no proposal for talks with anybody at the present moment. But when I was talking with them, both the sections were represented there; it was not only one section.

SHRI SRADHAKAR SUPAKAR: There is a very recent news item that the underground Nagas have sent about 1,000 persons to be trained in China. I want to know how far this news item is correct and, arising out of it, I want to know whether there is any means of checking these people going out of the country and coming into this country.

SHRI SURENDRA PAL SINGH: This question has been answered a number of times on the floor of the House. We have admitted in the past that....

SHRI SRADHAKAR SUPAKAR: It is a recent news.

SHRI SURENDRA PAL SINGH: ....some underground Nagas have managed to cross over to China to get some kind of aid or help from there. It is not possible, precisely, to say how many people have gone over there and how many have come back....

SHRI RANGA: That was in the past. What about the present?

SHRI SURENDRA PAL SINGH: As far as our knowledge goes, no one has gone there recently. In July last, we said that some of them had gone and some of them had come back in small batches of 2 and 3. As to what action we are taking against their going out of the country and coming back—as has been said before, we take every possible step to stop that. Because of the bad terrain and dense forests, it is not physically possible to stop and check every outlet from the country. We are doing our best to stop that.

SHRI SWELL: There have been reports of a kind of split in the underground Naga army, between what they call Kato group and Angami group. I would like to know from the Minister as to which group these two gentlemen of the underground belong who attended this meeting somewhere in Nagaland and, if the report is correct, I would like to know if this Government has made any assessment of this new development and how far it is helping the cause of peace in Nagaland.

SHRI SURENDRA PAL SINGH: It is true, as the hon. Prime Minister said just now, there is a split between the two groups of the underground Nagas. The two leaders, Mr. Kato and Mr. Sema, attended the meeting under the auspices of the Nagaland Baptist Mission Church on the 5th and 6th December, 1967. They are the people who belong to the moderate group. There is a split between them those who are moderate and other are extremists. The former seek a peaceful solution to the whole problem and not to resort to hostile activities there.

SHRI SWELL, My specific question was: whether the Government has made any asesment of this new development and how far it is helping the cause of peace in Nagaland.

SHRI SURENDRA PAL SINGH: As I said, there is an extremist element in the Nagas who do not want a peaceful solution of the problem. But it is our contention that those who want a peaceful solution are in a fairly large majority and more and more of them are coming to our side. We are hopeful that, ultimately, we will be able to isolate the extremist element and bring about a peaceful solution of the whole problem.

SHRI R. BARUA: May I know whether the attention of the Government has been drawn to the statement recently made by Mr. Jamir that the situation, the hostile activities of the Nagas, in that part is deteriorating and that he said that the Government there needs the assistance of the Central Government and, further, he said that the security forces should be placed at the disposal of the Government of Nagaland. May I know what is the reaction of the Government to that?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): There was a news item in *Hindustan Times*. The newsman approached me for a clarification regarding the crossing over of Naga hostilies into China. So, I told him that about 151 did come back from China. That is the only thing I have to say.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, भारत सरकार की ओर से कहा जा रहा है कि नागा समस्या का हल भारतीय संघ के अन्तर्गत किया जाएगा जबकि बागी

नागा, नागालेंड को भारत से पृथक करने की मांग कर अड़े हुए हैं, मैं जानना चाहता हूं कि इन दोनों दृष्टिकोणों में मिलन भूमि कहां है? क्या वार्ताओं के इतने दौर के बाद भारत सरकार को इस बात का संकेत मिला है कि बागी नागाओं के दृष्टिकोण में कोई परिवर्तन हुआ है, यदि नहीं हुआ है तो फिर वार्ता को आगे जारी रखने में भारत सरकार किस उद्देश्य को पूरा करना चाहती है ?

श्री सुरेन्द्र पाल सिंह : अध्यक्ष महोदय, उनके सोचने में परिवर्तन आया है। इनमें से बहुत से इसके पहले उन्हीं एक्स्ट्रीमिस्ट्स ग्रुप के आदमियों को फालो करते थे लेकिन अब आहिस्ता आहिस्ता उनसे हट कर हमारी ओर आ रहे है बाकी यह हमने पहले भी कहा है कि यह बात जरूर है कि उनमें से एक्सट्रीमिस्ट अलिमेंट अभी भी कह रहा है कि हम आजादी चाहते ह और हम भारत से अलग रहना चाहते हैं। वह यही कहते आ रहे ह और अब भी यही कह रहे हैं। लेकिन उन के बहुत से फोलोअर्स हमारी तरफ आ रहे हैं, और हमें पूरा विश्वास है कि अगर उनको मौका मिला तो जो लोग अपनी आजादी की मांग कर रहे हैं वह एक रोज इसी नतीजे पर पहुंचेंगे कि उनके लिये बेहतर यही है कि वह हिन्दुस्तान में ही रहें और यहीं के अंग बने रहें।

SHRIMATI JYOTSNA CHANDA: May I know whether these Nagas who are going to China for guerilla training are going there under the leadership of the new Naga leader or under the leadership of the old leader, Mr. Phizo? I also want to know what is the reaction of the Government and whether any preventive measures have been taken.

SHRI SURENDRA PAL SINGH: It is a fact that those underground Nagas who are crossing over to China and are getting arms from there belong to the extremist group which is led by Mr. Phizo.

SHRI JYOTIRMOY BASU: May I know whether the Government is aware of the fact that the CIA sponsored Moral Rearmament Association had sent one of their representatives to Kohima very recently and if so, what was the purpose of his visit and what were the discussions, if the Government is aware of these?

SHRI SURENDRA PAL SINGH: I have no information on that point.

SHRIMATI INDIRA GANDHI: One member did go. Whether he went on behalf of Moral Rearmament Association or for some other reason, we do not know, but according to our information he did not meet any underground Nagas.

SHRI BEDABRATA BARUA: May I know whether Mouw Angami, the Underground Army Chief, visited New Delhi last January, whether it is also a fact that he contacted the Chinese Embassy here and whether it is also a fact that the Nagaland Government has informed the Union Government that Mauw Angami is also planning to go over to China?

SHRI SURENDRA PAL SINGH: There is no precise information, but there is an attempt on the part of the underground Nagas to internationalise the whole issue; they are seeking support from China; they made attempts to seek the help of America through Phizo...

SHRI BEDABRATA BARUA: I wanted to know whether Mouw Angami visited New Delhi last January.

SHRI SURENDRA PAL SONGH: I have no information.

श्री रवि राय : अन्डरग्रांउड नागाओं में जो भारत यूनियन के साथ रह कर समाधान करना चाहते हैं और जो भारत के बाहर रह कर बात करना चाहते हैं दोनों में किस ग्रुप की संख्या ज्यादा है ?

MR. SPEAKER: They have already answered this. Pro-Indians are larger in numbers.

SHRIMATI SUSHILA ROHATGI: Seeing that the secessionist tendency is a very dangerous tendency and is trying to gain dimensions in other parts of the country, have the Government made it clear to Nagas that it would neer consider their demand for secession?

SHRI SURENDRA PAL SINGH: This has been done on every possible occasion. We have told them our stand.

SHRI M. L. SONDHI: Sometime back there was a Press report that the British High Commissioner said that he felt that the waters of the Rann of Kutch were flowing through his bed-room. Press reports might be misleading, but they are to be watched carefully. May I know whether the Government have studied the recent trend of articles in the British Press which seem to reflect the clear political intention on the part of the British Government to challenge our territorial integrity in various places, includig Nagaland?

SHRI SURENDRA PAL SINGH: I do not know what answer I can give to this.

श्री चन्द्रजीत यादव : यहां बार-बार सरकार द्वारा यह बात कही गई है कि नागा अंडरग्राउंड कई बार हिन्दुस्तान की सीमाओं को पार कर चीन की तरफ गये, उन्होंने वहां ट्रेनिंग हासिल की और उसके बाद फिर हिन्दुस्तान वापस आ कर उन्होंने अपनी कार्रवाई तेज कर दी । यह भी कहा जाता है कि चूंकि यहां की स्थिति बहुत कठिन है, पहाड़ियां हैं, जंगल हैं, इसलिये इस चीज़ का पूर्ण रूप से बन्द कर देना बहुत मुश्किल है । यह बात भी सही है कि हमको इस तरह की स्थिति का मुकाबला लद्दाख और दूसरी जगहों में भी करना पड़ा है देश की सीमाओं की रक्षा करने में, लेकिन इस प्रकार के जवाब से देश को सन्तोष नहीं होगा कि चूंकि यहां स्थिति बहुत कठिन है इसलिये हम इस प्रकार की व्यवस्था नहीं कर पा रहे हैं । यदि हमारे देश के लोग भारत से विद्रोह करने के लिये बाहर के देशों में जाते हैं, वहां शिक्षा प्राप्त करती हैं और फिर आ कर देशद्रोह की कार्रवाईयां तेज करती हैं, तो इसके बारे में मैं स्पष्ट आश्वासन चाहूंगा कि देश की इा सीमाओं पर, जहां पर ऐसी स्थिति हैं, भविष्य में इस प्रकार से भारत के विरुद्ध विद्रोह नहीं पनपने दिया जायेगा और दूसरे देशों में शिक्षा प्राप्त करके देश द्रोह के काम यहां लोग नहीं कर पायेंगे ।

श्री सुरेन्द्र पाल सिंह : अध्यक्ष महोदय, यह पहले भी कहा जा चुका है कि हम पूरी से पूरी कोशिश करते हैं कि इन लोगों को मौका न मिले कि यह लोग देश के बाहर जायें और वहां से एड ले कर आयें, लेकिन यह बहुत ही मुश्किल काम है क्योंकि वहां पर बहुत से टेरेन हैं, बहुत से जंगल हैं और यह मुमकिन नहीं है कि हर जगह जितने आदमी मौजूद हैं उनको रोका जा सके । जहां वह रहते हैं वहां से वह जत्थों में नहीं जाते हैं । अगर जत्थों में जाते तो हमारी सिक्योरिटी फोर्सेज के लिये उनको रोकना मुमकिन हो जाता, और जब-जब उन्होंने जत्थों में जाने की कोशिश की है तब उनको रोका गया है । लेकिन वह दो-दो, तीन-तीन आदमियों के रूप में जाते हैं । वह किसी पहले से फिक्स की हुई जगह पर इकट्ठे होते हैं और वहां से चले जाते हैं, और हमारी बड़ी लम्बी सीमा है । फिर भी मैं माननीय सदस्य को इतमीनान दिलाना चाहता हूं कि जहां तक हमारी सिक्योरिटी फोर्सेज का सवाल है, वह कोशिश कर रही हैं कि उनको रोका जाये ।

श्री चन्द्रजीत यादव : अध्यक्ष महोदय, मैं अपना प्रश्न फिर से स्पष्ट करना चाहता हूं ।

MR. SPEAKER: The question was long enough; the answer much longer.

श्रीमती इन्दिरा गांधी : माननीय सदस्य का सवाल सब सुन चुके हैं और इसका उत्तर भी कई दफे दिया गया है कि ऐसी बात नहीं है कि हम इस चीज में बिल्कुल हेल्पलेस हैं। यह स्थिति सुधरती जा रही है, लेकिन पूरी तौर से नहीं सुधरी है।

Transmitters for Rajkot and Calcutta

*182. SHRI D. N. PATODIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any programme has been drawn up for installing super power transmitters of the type proposed for Rajkot and Calcutta at other regions of the country with a view to improve the internal broadcasting of the A.I.R. Station; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir.

(b) Does not arise.

SHRI D. N. PATODIA: With a view to improve internal broadcasting, there was a recommendation made by the Chanda Committee to constitute a corporation on the lines of the BBC. What steps have Government taken to implement that recommendation? Secondly, has the scheme of providing transistor sets at Rs. 51 each by small scale industry made any progress, and if so, by what time these transistor sets are likely to be available?

SHRI K. K. SHAH: As regards the first question, it was answered on the floor of the House a week ago. However, for the information of the hon. Member I can repeat it by saying that it is under consideration.

SHRI D. N. PATODIA: By what time a decision will be taken?

SHRI K. K. SHAH: Very difficult to say.

SHRI D. N. PATODIA: He has to indicate some time.

SHRI K. K. SHAH: I will try my best to expedite.

SHRI S. K. TAPURIAH: Will it be in his lifetime?

MR. SPEAKER: We are losing time.

SHRI K. K. SHAH: As regards the second question, I have got one sample and on that the price quoted is Rs. 51.

AN HON. MEMBER: Lay it on the Table.

SHRI K. K. SHAH: There is another sample on which the price quoted is Rs. 65. I am sure that within about two months some of these transistors will be in the market.

SHRI D. N. PATODIA: Is the hon. Minister aware that on the northern borders of India our transmission is very weak so much so that in areas like Barmer whereas Radio Pakistan can easily be heard, AIR cannot be heard? What arrangements do Government propose to make so that on the northern borders of India our transmission arrangements may be made stronger?

SHRI K. K. SHAH: Four new transmitters of 100 kw. one of short wave and three of medium wave, will be coming into existence by the first half of 1968.

SHRI RANGA: We are in the first half of 1968.

SHRI K. K. SHAH: One will be in Khampur (Delhi), the second in Jullundur, the third in Calcutta and the fourth in Dibrugarh.

SHRI D. N. PATODIA: I want to know what is going to be done at Barmer where Pakistani Radio is being taken advantage of?

SHRI K. K. SHAH: So far as Rajasthan is concerned, I have already answered this question in the past that in the northern border of Rajasthan one radio is going to come into existence.

श्री शिव नारायण : ए० आई० आर० का जो ट्रांसमिटर है वह इतना मजबूत है कि पार्लियामेंट के मैम्बरों की जो स्पीचिज होती हैं उनको सुनना मुश्किल हो जाता है। बाहर के लोगों की बात को तो आप छोड़ ही दें। पाकिस्तान, सिलोन, को सुनना मुश्किल है। लेकिन ए० आई० आर० में जो अरेंजमेंट आपका है उस में कुछ बाहरी एलीमेंटस आ गए हैं, व एप्वाइंट वहाँ हो गए हैं। मैं चाहता हूं कि इसकी जाँच हो और इसको ठीक किया जाए।

SHRI K. K. SHAH: This is a suggestion for action.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): Certainly we should be alert to see that no such elements come into Government departments, but I would beg to hon. Members not to make general observations of this kind. It is very unfair to the people who are working in the Ministry.

श्री प्रेम चन्द वर्मा : हिमाचल प्रदेश का ए० आई० आर० स्टेशन जहाँ पर हाई पावर ट्रांसमिटर लगाने का फैसला किया गया था उसके मुताल्लिक अब तक क्या कार्यवाही की गई है और कब तक वह ट्रांसमिटर वहाँ पर लग जाएगा ?

SHRI K. K. SHAH: The site has been selected and the contract also has been given for construction of civil works. The transmitter is available, and as soon as the civil works are ready, the transmitter will be installed.

श्री ओ० प्र० त्यागी : क्या यह आपको पता है कि दूसरे देशों में भेजे जाने वाले समाचारों के लिए जो ट्रांसमिटर आपके पास हैं वह बहुत कमज़ोर हैं और विदेशों में रहने वाले भारतीय बहुत उत्सुकता से अपने यहाँ के समाचारों को सुनना चाहते हैं लेकिन सुन नहीं पाते हैं और पाकिस्तान का रेडियो इतना जोरदार है कि जब भी वे रेडियो खोलते हैं तो पाकिस्तान का निकल आता है और भारतवर्ष का छिप जाता है उसके सामने ? यद हाँ, तो इस कमी को दूर करने की आप कभी चेष्टा करेंगे।

SHRI K. K. SHAH: That is why two super power transmitters are being installed, one which will cover the Middle East and another which will cover Southeast Asia. In addition, two very high short-wave transmitters are also being installed.

SHRI M. L. SONDHI: Middle East is an imperialist term. We should use the term West Asia.

SHRI K. NARAYANA RAO: After the reorganisation of the States on a linguistic basis, States like Andhra are not getting the full benefits of the transmitting arrangements, because Andhra, for instance, earlier used to get all the benefits of Madras State which have been now denied. In the light of this, is the Ministry undertaking to provide a high power transmitting centre for each linguistic State?

SHRI K. K. SHAH: The present transmitters are enough to cover each region.

श्री बख्शी गुलाम मुहम्मद : श्रीनगर का जो ट्रांसमीटर है वह बहुत वीक है और शायद वीकेस्ट है। तमाम प्रोपेगंडा का जो निशाना है वह काश्मीर है। मैं जानना चाहता हूं कि उस सिलसिले में आपने क्या सोचा है ?

شری نگر کا جو ٹرانسمٹر ہے وہ بہت ویک ہے اور شائد ویکسٹ ہے - تمام پروپیگنڈا کا نشانا ہے وہ کشمیر ہے - میں جاننا چاہتا ہوں کہ اس سلسلہ میں آپ نے کیا سوچا ہے -

SHRI K. K. SHAH: So far as the Srinagar transmitter is concerned, it is a medium-wave transmitter. Because of the hilly terrain, it is not wise to put up a very powerful transmitter there. If necessary, an additional station should be put up, and we are trying to augment so far as the other project is concerned.

श्री बख्शी गुलाम मुहम्मद : अगर यही बात है तो चीन और मास्को के जो हिल्ली पार्टस हैं उन के ट्रांसमिटर्स को तो फंक्शन करना ही नहीं चाहिये। अगर वहाँ वे फंक्शन कर सकते हैं तो यहाँ के पहाड़ों में क्या है कि यह फंक्शन नहीं कर सकता है ?

اگر یہی بات ہے تو چین اور ماسکو کے ہلی پارٹس ہیں ان کے ٹرانسمٹرز کو تو فنکشن کرنا ہی نہیں چاہئے - اگر وہاں وہ فنکشن کر سکتے ہیں تو یہاں کے پہاڑوں میں کیا ہے کہ یہ فنکشن نہیں کر سکتا ہے -

SHRI MANUBHAI PATEL: There was powerful transmitter in Baroda when it was not merged. After merger, that was removed to some other place. There was a radio station at Baroda, and I want to know whether it will be reinstituted.

SHRI K. K. SHAH: So far as Baroda is concerned, there is a transmitter working at present.

पाकिस्तान द्वारा भारत विरोधी प्रचार

+

***183. डा० सूर्य प्रकाश पुरी :**
श्री रामावतार शर्मा :
श्री प्रकाशवीर शास्त्री :
श्री रघुवीर सिंह शास्त्री :
श्री अटल बिहारी वाजपेयी :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पाकिस्तान बार बार यह बात स्वीकार करने के पश्चात भी, कि वह ताशकन्द समझौते का पालन करता है, विदेशों में लगातार भारत विरोधी जहरीला प्रचार कर रहा है ;

(ख) क्या यह सच है कि पाकिस्तानी समाचारपत्र तथा रेडियो द्वारा भी ऐसा प्रचार किया जाता है ;

(ग) यदि हाँ, तो क्या भारत सरकार ने पाकिस्तान सरकार को अथवा किसी मित्र देश को, इस बारे में कोई विरोध-पत्र भेजा है ; और

(घ) यदि हाँ, तो इसके बारे में उन की क्या प्रतिक्रिया है ?

वैदेशिक-कार्य मंत्रालय में उपमन्त्री (श्री सुरेन्द्र पाल सिंह) : (क) और (ख). जी हाँ।

(ग) और (घ). जी हाँ; हमने समय-समय पर पाकिस्तान सरकार से विरोध प्रकट किया है लेकिन उनकी प्रतिक्रिया हमेशा नकारात्मक रही है।

डा० सूर्य प्रकाश पुरी : क्या सरकार का ध्यान पाकिस्तान द्वारा प्रसारित कार्यक्रम की ओर गया है जिस में वे यहाँ के नेताओं के बारे में जिन में प्रधान मंत्री का नाम भी शामिल वे करते हैं, बड़ी गन्दी बातें कहते हैं ? यह जो प्रोग्राम साढ़े सात बजे से आठ बजे तक होता है और जिस में भारत के विरुद्ध प्रोपेगंडा किया जाता है उसके सम्बन्ध में कोई आपने विरोध पत्र यहाँ से भेजा है ?

श्री सुरेन्द्रपाल सिंह : जब जब हमारे नोटिस में आता है कि पाकिस्तान ने हिन्दुस्तान के खिलाफ प्रापेगंडा किया है या कर रहा है तो उसके खिलाफ हम कदम उठाते हैं ।

श्री शिव नारायण : रोज़ गालियां बकते हैं ।

डा० सूर्य प्रकाश पुरी : बी०बी०सी० की तरफ से जो उर्दू प्रोग्राम शाम को प्रसारित किया जाता है उस में प्रायः ऐसा सुना गया है कि वह भारत के विरुद्ध ही होता है, जो भी चर्चायें उस में होती हैं वह भारत के विरुद्ध होती हैं । क्या सरकार ने बी० बी० सी० के पास भी अपना विरोध पत्र इस सम्बन्ध में भेजा है या इसकी ओर सरकार का ध्यान गया है ?

श्री सुरेन्द्रपाल सिंह : यह सवाल इस वक्त पाकिस्तान के प्रोपेगंडा के बारे में है ।

डा० सूर्य प्रकाश पुरी : वहां जो लोग काम करने वाले हैं वे पाकिस्तान के ही लोग हैं । पाकिस्तानी ही उस में काम करते हैं ।

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : मुझे मालूम नहीं कौन लोग काम करते हैं । लेकिन जब भी बी० बी० सी० ने हमारे खिलाफ कुछ बोला है हम ने उस पर भी उनको प्रोटूस्ट किया है ।

श्री रघुबीर सिंह शास्त्री : हमारी सरकार ने ताशकंद समझौते की इस साल दूसरी एनीवरसरी मनाई है । इस के लिए उसके साहस की प्रशंसा करनी होगी । उस अवसर पर क्या यह ठीक है कि हमारे राष्ट्रपति जी ने यह कहा कि बावजूद पाकिस्तान के सारे रवैये के हम फिर भी पाकिस्तान के साथ हर इशू पर बात करने के लिए तैयार हैं ताकि पाकिस्तान और भारत के रिलेशंज़ ज्यादा मधुर हो जाएं । क्या यह भी ठीक है कि पाकिस्तान में इस एनीवरसरी के मौके पर पाकिस्तान ने अपने कोई विचार व्यक्त नहीं किये ? क्या यह भी सच है कि हमारी जो सम्पत्ति जब्त की गई है पिछली लड़ाई में वह वापिस नहीं की गई है, जो व्यापार समझौते थे उनका आदर नहीं किया गया है ? इस तरह के जो भी प्रस्ताव हमारी सरकार ने किए हैं वे सारे के सारे उसने अस्वीकार कर दिये हैं ?

MR. SPEAKER: Order, order. Whenever I call you, make a short speech. That is my difficulty. That is why I am not able to call you more often.

श्री सुरेन्द्रपाल सिंह : जो कुछ इनफार्मेशन माननीय सदस्य ने दी है वह सही है । हम उस को मानते हैं ।

श्री अटल बिहारी वाजपेयी : कुछ ही दिन पहले रावल पिंडी में एक मुस्लिम देशों का सम्मेलन हुआ था । समाचारों के अनुसार उस सम्मेलन में पाकिस्तान सरकार ने न केवल भारत के विरुद्ध प्रचार किया अपितु अन्य देशों के जो प्रतिनिधि रावलपिंडी में उस सम्मेलन में भाग लेने आये थे उन्हों ने भी भारत के विरुद्ध बातें कहीं । क्या हम ने रावलपिंडी के मुस्लिम सम्मेलन की इस रिपोर्ट को प्राप्त करने की कोशिश की है ? क्या इस सम्बन्ध में सरकार को कोई जानकारी है ? अगर नहीं है तो क्या सरकार जानकारी प्राप्त करने का वचन देती है ?

श्री सुरेन्द्रपाल सिंह : जानकारी हमारे पास नहीं है लेकिन मैं विश्वास दिलाता हूं कि हम इसके बारे में मालूम करेंगे । इस सिलसिले में मैं इतना जरूर कह दूं कि जब भी विदेशों से आदमी आते हैं और इस तरह की बात होती है तो विरोध प्रकट किया जाता है ।

श्री अटल बिहारी वाजपेयी : जब मंत्री महोदय को इस बारे में जानकारी ही नहीं है, तो वह उन सरकारों को क्या कहेंगे ?

श्री सुरेन्द्रपाल सिंह : जैसा कि मैंने कहा है, इस बारे में मुझे जानकारी नहीं है, लेकिन इस प्रकार के दूसरे मामलों में हम ऐसा ही करते हैं।

MR. SPEAKER: The hon. Member behind you; he is getting up very often, but when I see him, he is not on his legs. Later on he will object.

SHRI HEM BARUA: Sir, when some Members on the other side do not try to stand up and put a question, yet, you go on persuading them to put a question.

AN HON. MEMBER: It is a question of parity.

MR. SPEAKER: It is not a question of parity. Once or twice, they get up, and when I look at them, they do not get up! Later on, they complain that I am not calling them. That is my difficulty, When they get up, they must be vigilant.

SHRI HEM BARUA: May I submit that it is better not to look at them at all?

श्री यशवन्त सिंह कुशवाह : भारत के विरोध के बावजूद पाकिस्तान द्वारा भारत-विरोधी प्रचार बराबर जारी है। भारत के विरुद्ध जो प्रचार हो रहा है, उस के बारे में हमारी ओर से विरोध प्रकट करने के बाद भी पाकिस्तान उसको बन्द नहीं कर रहा है। मैं यह जानना चाहता हूं कि उस के विरोध में प्रचार करने के लिए भारत ने क्या तैयारी की है।

श्रीमती इन्दिरा गांधी : पाकिस्तान बहुत सी बातें ऐसी करता है, जो उचित नहीं है। मैं नहीं मानती हूं कि यह कोई कारण है कि हम भी ऐसी बातें करें। पाकिस्तान की जो बातें और कदम हम को गलत लगते हैं, उन के बारे में हम जरूर जोरों से बोलते हैं।

SHRI R. D. BHANDARE: Is the Government aware of the fact that the anti-Indian propaganda carried on by Pakistan does not produce any effect on any country at all?

SHRIMATI INDIRA GANDHI: Sir, it is true that consistent anti-Indian propaganda is being continued, I think its effect is a lessening one. But I cannot say that it has no effect at all.

SHRI BAL RAJ MADHOK: The hon. Prime Minister just now said that we cannot copy Pakistan. It is true. But then Pakistan is carrying on propaganda day in and day out on the radio and in the press, and is mobilising public opinion and creating a war atmosphere If you have ever heard Pakistan radio, they are singing the same kind of song and making the same kind of appeals which they used to make at the time of war. This kind of war frenzy is being created, and this propaganda is not only being done like that, but even the Pakistan Embassy here has circulated leaflets to the Members of Parliament which contain all these false things against India. May I, therefore, know what steps the Government of India is taking to counter this kind of propaganda and to prepare the country also for meeting any eventuality which, to my mind, seems quite near?

SHRIMATI INDIRA GANDHI: I am unable to agree with the hon. Member that such a contingency is near, but I think it is very wrong for any foreign mission to circulate leaflects to hon. Members regarding our own country, and I would be very grateful if the hon. Member (*Interruption*).

SHRI BAL RAJ MADHOK: She must have also received a copy.

SHRIMATI INDIRA GANDHI: Whatever it is, my attention has not

been drawn to it, and I will be very glad if the hon. Members who have such leaflets would bring them to me.

श्री मधु लिमये : इन्टेलिजैंस ब्यूरो क्या करता है ?

SHRIMATI INDIRA GANDHI: With regard to preparing the country, that, of course, is a very big question. It is not only a question of propaganda; it is a question of having a strong industrial base; it is a question of all other kinds of preparedness military and civilian and the Government has taken and will continue to take all such steps as necessary.

SHRI D. C. SHARMA: While we have been talking of anti-Indian propaganda by the Pakistan press, may I ask the hon. Deputy Minister if the Government are aware of the fact that there are papers published in Dacca, for instance, *Nawai Millat*, and some papers published in Pakistan itself, which support our stand on Kashmir and other things and if that is being done why is it that the Government of India in the External Affairs Ministry does not bring them to the notice of the public or at least to the notice of Members of Parliament here?

SHRI SURENDRA PAL SINGH: This is a suggestion for action.

SHRI RANGA: In view of the fact that Soviet Russia has been evincing so much interest in the success of the Tashkent spirit and the Tashkent pact, has the Government taken any trouble to collect this information, if they have, about the anti-Indian propaganda and all the campaigns that the Pakistan Government is, even according to Government, carrying on in their country and bring it to the notice of the USSR in order to make them aware of what is going on as between our two countries: that one side alone is carrying on this anti-Indian propaganda while we are scrupulously respecting the spirit of the Tashkent agreement and are not doing any propaganda against Pakistan?

SHRIMATI INDIRA GANDHI: It is not only the Soviet Union which is interested in keeping up the Tashkent spirit. Even the USA is interested in it.

SHRI RANGA: But Mr Kosygin has given you a homily the other day.

SHRIMATI INDIRA GANDHI: I think in this matter it is not possible to make comparisons. Anyway, this information was given to both countries.

SHRI E. K. NAYANAR: After the Kutch Award both the States are tightening their border security arrangements. Pakistan in one of its information bulletins last year accused that India violated the Tashkent agreement 600 times. So far that allegation has not been refuted.

SHRI SURENDRA PAL SINGH: It is true that whenever we send protest notes they accuse us also and they come up with allegations against us of having ourselves violated the Tashkent Agreement. But we maintain that those allegations are incorrect and baseless.

MR. SPEAKER: Shri Hem Barua.

SHRI HEM BARUA: May I know if it is a fact.

श्री भोगेन्द्र झा : अध्यक्ष महोदय, मैं इस सदन के कायदे की रक्षा के लिए खड़ा हुआ हूं । आप ने कहा है कि एक माननीय सदस्य को एक ही बार प्रश्न पूछने का मौका मिलेगा । चूंकि अब आप दोबारा मौका देते जा रहे हैं, इसलिए मैं खड़ा हुआ हूं । आप चाहे तीन चार बार मौका दीजिए, लेकिन आप कायदे को बदल दीजिए । हम इस तरह पचास बार

खड़े हो कर व्यायाम नहीं करना चाहते हैं। जब आप ने यह कायदा बनाया है कि एक माननीय सदस्य को एक ही बार प्रश्न पूछने का मौका मिलेगा, तो आप दोबारा मौका क्यों देते जा रहे हैं?

SHRI SURENDRANATH DWIVEDY: I do not think there is any rule like that.

MR. SPEAKER: There is no rule. If he wants to ask a question, I will give him an opportunity.

श्री शिव नारायण: मैं माननीय सदस्य, श्री झा, की बात से सहमत हूं। जो मेम्बर लेबर कर के यहां पर खड़ा होता है, उस को आप बुलाते नहीं हैं और जो बैठा हुआ है, उस को आप बुलाते हैं, स्टेट एसेम्बली और कौंसिल का हमारा अनुभव है कि जिस सदस्य के नाम पर प्रश्न है, पहले तो उस को बुलाया जाता है और बाद में जो सदस्य खड़े हों, उन को अवसर दिया जाता है।

...

MR. SPEAKER: On very question he is on his legs. He is always on his legs. He puts very important questions, I agree. But they are so difficult that even the Ministers cannot answer.

SHRI HEM BARUA: May I submit that there is no rule like this that a member would not be allowed to put more than one supplementary question? What you tried to do here was to set up a convention that a member would not be allowed to put more than two supplementary questions.

MR. SPEAKER: Let us not discuss it now.

SHRI HEM BARUA: But objection has been taken to this.

MR. SPEAKER: I will answer it. Let him put his question.

SHRI HEM BARUA: May I know if it is a fact that Pakistan's anti-Indian propaganda was brought to the notice of Mr. Kosygin when he visited this country, because he was the man who presided over the Tashkent Agreement?

SHRIMATI INDIRA GANDHI: Yes, Sir.

SHRI HEM BARUA: Sir, my question has not been answered.

AN HON. MEMBER: She is touchy.

SHRIMATI INDIRA GANDHI: I am not touchy. I have replied to this question when Professor Ranga asked it.

SHRI HEM BARUA: Professor Ranga asked about USSR. I asked a specified question whether Pakistan's anti-Indian propaganda was brought to the notice of Mr. Kosygin when he visited this country.

SHRIMATI INDIRA GANDHI: I said "Yes, Sir."

श्री कंवर लाल गुप्त: अध्यक्ष महोदय, मेरा सवाल बिलकुल सीधा है। पाकिस्तान हमारे देश के विरोध में प्रचार करता है, हथियार जमा करता है, और दूसरे देशों में हमारे देश के खिलाफ प्रचार करता है। तो मैं माननीय मंत्री महोदय से पूछना चाहता हूं कि हमारी सरकार पाकिस्तान को फ्रेंडली ट्रीट करती है या होस्टाइल मानती है? अगर वह फ्रेंडली ट्रीट करती है तो उस का मुकाबिला करने के लिए आप यह उपाय क्यों लेते हैं और होस्टाइल मानती है तो फिर ताशकन्द ऐग्रीमेंट को क्यों मानते हैं?

श्रीमती इन्दिरा गांधी: यह कोई सीधा सवाल तो नहीं है, अध्यक्ष महोदय।

श्री कंवर लाल गुप्त: आप फ्रेंडली मानती हैं या होस्टाइल मानती हैं? कुछ तो मानती हैं? जो मानती हैं वही बताइए।

श्रीमती इन्दिरा गांधी : अध्यक्ष महोदय, यह सवाल टेढ़ा इस कारण है कि होस्टाइल शब्द के डिप्लोमेटिक फील्ड में विशेष माने हैं, इसलिए इसका सीधा जवाब हम नहीं दे सकते।

श्री शिव नारायण : अध्यक्ष महोदय, मैं इस सरकार से यह जानना चाहता हूं कि ऐंटी इंडिया और ऐंटी इंडियन प्रोपेगैंडा करने वाले अपने देश के जो हैं, बाहर के जो प्रचार करें पाकिस्तान करे या और कोई करे, उस के अलावा हमारे देश के ही ऐसे नागरिक हैं जो भारत के विरुद्ध प्रचार करते हैं उन के खिलाफ क्या ऐक्शन गवर्नमेंट लेना चाहती है ?

MR. SPEAKER: It is a difficult question, as I said, and it cannot be answered. What is it that the Speaker can do?

श्री शिव नारायण : अच्छा तो मैं फारेन का ही पूछ दूं । क्या सरकार को मालूम है कि सीलोन के ऐम्ब्रेसेडर के खिलाफ आप के पास शिकायतें आई थीं.... (**व्यवधान**)

Mr. SPEAKER; We should not waste the time of the House. Once in a way it is all right, but for every question I cannot allow this.

श्री भोगेन्द्र झा : अध्यक्ष महोदय, जिस तरह से देश का बटवारा हुआ और एक भाषा के लोग एक संस्कृति के लोग और कुछ गांवों के लोग दो हिस्सों में बंट गये, इस में मैत्री के साथ रहने के सिवाय और कोई दूसर सहारा हमारे लिए या पाकिस्तान के लिए लम्बे दरमियान में नहीं है, इस को ध्यान में रखते हुए क्या सरकार इस बात को कहने में हिचक रही है कि जैसाकि अभी हमारीं प्रधान मंत्री महोदया प्रश्न का उत्तर देने में हिचक रही थीं, कि हम मैत्री का संबंध पाकिस्तान के साथ रखना चाहते हैं ? ऐसी स्थिति में हम चाहते हैं कि पाकिस्तान के अन्दर खुद ऐसी शक्तियां जो हैं जो शांति के साथ रहना चाहती हैं उन को हम बढ़ावा दें कि जिस से कि उन को शक्ति मिले और जो लड़ाई या दुश्मनी के रुख अख्त्यार करती हैं उनको वह कमजोर करें। इस दृष्टि से क्या सरकार ने अपने देश के अखबारों को या आकाशवाणी को यह हिदायत दी है कि हमारे प्रचार का दृष्टिकोण यह रहे कि जिससे एकता की शक्तियों को बल मिले और तकरार कराने वाली ताकतें कमजोर हों ?

श्रीमती इन्दिरा गांधी : माननीय सदस्य का सुझाव अच्छा है। लेकिन अपने यहां जो अखबार हैं वह कोई सरकारी अखबार नहीं हैं। यह ठीक है कि यह सुझाव उनको दिया जा सकता है लेकिन वह इसको मानें या ना मानें यह उनके हाथ में है। जहां तक रेडियो का प्रश्न है माननीय मंत्री यहां पर हैं, उन्होंने जरूर उस पर ध्यान दिया होगा।

श्री सीताराम केसरी : मैं प्रधान मंत्री से यह प्रश्न करना चाहता हूं कि हमारे खिलाफ जो पाकिस्तान निरन्तर प्रचार कर रहा है तो क्या ताशकंद की पृष्ठभूमि में इन्होंने कभी पाकिस्तान के अधिकारियों से निगोशिएटिंग टेबल पर बैठ कर इस बात की चर्चा की या बात करने की कोशिश की कि इस तरह का प्रचार नहीं हो।

श्रीमती इन्दिरा गांधी : इसकी तो हर समय कोशिश की जाती है कि ऐसा प्रचार नहीं हो। और पाकिस्तान के जो भी यहां आये हैं सरकार के या दूसरे लोग उन से भी इस की चर्चा हुई है। वैसे मैं ने किसी के साथ बैठ कर कोई खास बहस इस पर नहीं की है।

SHRI M. L. SONDHI: May I know whether the Government is aware

that Pakistan has an operational corps which consists of two parts, one to denigrate the Indian political system and all Indian political parties and, second, to suppress India's rightful attitude to back up freedom within the country and outside? May I know specifically whether our publicity and information seeks to protect all Indian political parties against Pakistani propaganda and whether our publicity and information includes an effort to project issues like Pakhtoonistan and freedom of East Pakistan?

SHRIMATI INDIRA GANDHI: We do try to project a correct picture of India abroad, but we do not interfere in the internal affairs of other nations.

SHRI M. L. SONDHI: My question has not been answered. For example, if a slanderous attack is made on the Jan Sangh or the SSP, does our Press Attache or whoever it is counter it or does he do so only when the Congress Party is attacked?

SHRIMATI INDIRA GANDHI: Officials do not belong to political parties, nor do they take any such action.

श्री क० ना० तिवारी : क्या सरकार का ध्यान इस ओर गया है कि पाकिस्तान और चाइना दोनों मिल कर हमारे खिलाफ प्रचार करते हैं, पाकिस्तान अपना सारा प्रोपेगैंडा चाइना के रेडियो से कराता है, और चाइना पाकिस्तान रेडियो से कराता है ? अगर यह सही है तो इस के सम्बन्ध में क्या कदम उठाये जा रहे हैं ? क्या इस के संबंध में पाकिस्तान से कोई बात कही गई है कि वह हिन्दुस्तान के खिलाफ चाइना का प्रोपेगंडा अपने यहां न किया करे ?

श्री सुरेन्द्रपाल सिंह : अध्यक्ष महोदय, यह बात तो सही है जो माननीय सदस्य कह रहे हैं कि दोनों देश हमारे खिलाफ इस तरह का प्रोपेगैंडा करते रहे हैं और हम ने हमेशा पाकिस्तान से इस बात को कहा है ।

श्री राम चरण : क्या प्रधान मंत्री बताएंगी कि हमारी जो प्रोपेगैंडा टैक्टिक्स है वह बहुत डिफेक्टिव है ? पाकिस्तान की टैक्टिक्स यह रही है कि जिस कन्ट्री से वह प्रोपेगैंडा कराता है वहां के इन्टर्नल आदमी को एन्गेज कर के ऐंटी इंडिया प्रोपेगैंडा कराता है । लेकिन हमारे जो राजदूत हैं वह बिलकुल टोटली फेल्योर ही रहते हैं । इस चीज़ में कि वह इस तरह का ऐटमास्फेयर क्रियेट करें । पाकिस्तान इस में कामयाब रहता है । तो क्या सरकार कोई ऐसी एफेक्टिव मशीनरी इस के लिए सेटअप करेगी ?

श्री सुरेन्द्र पाल सिंह : अध्यक्ष महोदय, यह हमें मालूम नहीं है कि पाकिस्तान की प्रोपेगैंडा मशीनरी कैसी है वह कैसा काम कर रही है । लेकिन हमारे जो दूतावास हैं वह उन के खिलाफ जो कुछ भी करना होता है वह करते हैं ।

Enquiry into charges against former Chief Minister of Bihar

*185. SHRI MOHAMMAD ISMAIL:
SHRI P. GOPALAN:
SHRI A. K. GOPALAN:
SHRI UMANATH:

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the PRIME MINISTER has been drawn to the article by the former Governor of Bihar published in the Hindustan Times dated the 14th January, 1968 that the Prime Minister had ordered a private enquiry to investigate the charges levelled against Shri K. B. Sahai, former Chief Minister, Bihar through Shri G. S. Pathak, the then Law Minister;

(b) if so, whether Shri Sahai refused to show the files to Shri Pathak; and

(c) the steps taken by Government thereon?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

श्री मुहम्मद इस्माइल : मिस्टर स्पीकर, सर, मुझे, यह पूछना है कि बिहार के श्री के०वी० सहाय भूतपूर्व मुख्य मंत्री के खिलाफ वहां की सरकार ने क्या चार्जेज लगाए थे; और जिस का समर्थन भूतपूर्व गवर्नर ने अपने एक स्टेटमेंट के अन्दर किया था और उसके साथ साथ हमारे प्रधान मंत्री महोदय ने अपना एक दूत भेजा था इस विषय में एन्क्वायरी करने के लिए तो उन्हें एक मेमोरेंडम मिला उन आरोपों के बारे में और अब मैं यह जानना चाहता हूं कि इन तमाम बातों के बाद केन्द्रीय सरकार ने क्या सी० बी० आई० को रेफर किया है ? अगर नहीं किया तो क्यों ? किन कारणों से नहीं किया गया, यह मैं पूछना चाहता हूं ।

श्रीमती इन्दिरा गांधी : जब कुछ शिकायतें आई थीं, मैंने उस समय के लामिनिस्टर को कहा था कि वे उन को देखकर उन के बारे में मुझको अपनी राय दें । उस के बाद फिर कुछ खतोखिताब चीफ़ मिनिस्टर के साथ चली . .

श्री मधु लिमये: उन्होंने क्या राय दी?

श्रीमती इन्दिरा गांधी : वह जांच कर रहे थे । फिर इसी बीच में चुनाव आ गये । उस के बाद बिहार में जो दूसरी सरकार बनी, उस ने उन पर केस चलाया . . .

SHRI K. N. TIWARY: On a point of order, Sir.

MR. SPEAKER: During Question Hour there is no point of order. He can ask a supplementary later on if he wants.

SHRI K. N. TIWARY: The matter has been referred to the court.

MR. SPEAKER: Instead of the Member saying that, the Prime Minister can say, "It is *sub judice*, I am not able to answer." There is nothing wrong in that.

SHRI S. M. BANERJEE: Sir, it is not *sub judice*.

श्री मुहम्मद इस्माइल : प्रधान मंत्री महोदया ने बताया कि कुछ चार्जेज थे, जिन को उन्होंने इन्क्वायरी के लिये भेजा था, तो मैं समझता हूं कि वह जरूर जानतीं होंगी कि क्या चार्जेज थे—कृपा कर के वे सदन को बतायें कि वे क्या थे और क्या वे उन आरोपों को सदन के पटल पर रखेंगी?

श्रीमती इन्दिरा गांधी : वे सब आरोप उस समय छप गए थे इस समय रखना उचित नहीं है । लेकिन यह मामला बाद में कोर्ट में गया, उस पर श्री के० बी० सहाय ने रिट-पैटीशन किया और सुप्रीम कोर्ट ने उन को स्टे-आर्डर दे दिया है ।

श्री मधु लिमये : उचित क्यों नहीं है ?

SHRI P. GOPALAN: The former United Front Government of Bihar had framed a charge-sheet against the former chief Minister, Shri K. B. Sahay and his colleagues which involved cases of corruption, nepotism and misuse of authority. According to this charge-sheet, it has been reported in the press, about 192 charges have been levelled against them and the assets of Shri Sahay and his family which were estimated at Rs. 6, 255 in April 1946 have now come to Rs. 91, 41,000.

MR. SPEAKER: Do not read the whole thing. Everybody must have read it.

SHRI P. GOPALAN: ...and the assets of one Minister, Shri M. P. Sinha which were Rs. 3,15,000 before April 1953 have now come to about Rs. 17 lakhs.

AN HON. MEMBER: It is too small for a Congressman.

SHRI P. GOPALAN: Now there is a move on the part of the Mandal Ministry in Bihar to drop investigation into these grave charges and cases. Therefore I would like to know from the Government whether the investigations into the charges levelled against Shri K. B. Sahay and his colleagues will be carried on and what guarantee can the Government give that the official documents upon which these charges have been levelled against Shri K. B. Sahay will not be destroyed by the Mandal Ministry of Bihar.

SHRIMATI INDIRA GANDHI: I do not think the Mandal Ministry is interfering in this matter at all; but, certainly, our hope will be that no such evidence is destroyed.

श्री सीताराम केसरी : अध्यक्ष महोदय, महामाया सरकार के खिलाफ भी अखबारों में निकला था कि उनकी कैबिनेट में कई ऐसे मिनिस्टर है, जिन्होंने लाखों रुपये का मिसएप्रोप्रियेशन किया है । उन लोगों के बारे में एन्क्वायरी करने का वक्तव्य भी हमारे बलवन्त सिंह मिनिस्टर ने दिया है, मैं जानना चाहता हूं कि क्या इन के बारे में भी जांच करने की कोई योजना है ?

श्री मधु लिमये : अध्यक्ष महोदय, यह प्रश्न तो केवल के० पी० सहाय के बारे में है ।

अध्यक्ष महोदय : श्री मधु लिमये ।

श्री मधु लिमये : अध्यक्ष महोदय, शायद प्रधान मंत्री जी ने . . .

श्री शिवनारायण : अध्यक्ष महोदय, केसरी जी के सवाल का जवाब प्रधान मंत्री जी ने नहीं दिया है, पहले उन का जवाब आने दीजिये ।

MR. SPEAKER: What can I do? Mr. Sheo Narain should not champion the cause of the whole House. If the Minister is prepared to answer, I have no objection. They cannot object; they do not object. It is a question put to the Minister. It is for him to reply.

SHRIMATI INDIRA GANDHI: I shall look into it. I am not aware of it.

MR. SPEAKER: Now you are satisfied.

श्री मधु लिमये : अध्यक्ष महोदय, प्रधान मंत्री जी ने शायद सन्तानम कमीशन की रिपोर्ट पढ़ी होगी . .

श्री नाथ पाई : नहीं पढ़ी ।

श्री मधु लिमये : मैं ऐसा मान कर चलता हूं कि पढ़ी होगी । उस में यह सुझाव दिया गया था कि अगर 10 से अधिक विधायक चाहे संसद् के सदस्य हों या विधान मण्डलों के हों, अगर किसी मंत्री या बड़े आदमी के खिलाफ भ्रष्टाचार के आरोप लगाते हैं, तो उन की जांच करने का इन्तजाम किया जाय । कृष्ण वल्लभ सहाय के बारे में और उड़ीसा के मंत्रियों के बारे में . . .

MR. SPEAKER: Just now you objected to mentioning of Mahamaya Prasad Ministry. You are bringing in Orissa now.

श्री मधु लिमये: मैं उन के बारे में पूछने नहीं जा रहा हूं , आप जरा मेरा सवाल तो सुनिये । कृष्ण बल्लभ सहाय और उड़ीसा के मंत्रियों के खिलाफ़ इस तरह के आरोप लगाये गये थे, लेकिन सरकार ने हम लोगों की मांग के बावजूद इन के खिलाफ कोई जांच आयोग कायम नहीं क्या । अब बीच में जो ग़ैर कांग्रेसी सरकार वहां पर प्रस्थापित हुई, उस ने 192 आरोप

कृष्ण वल्लभ सहाय और उन के साथियों के खिलाफ लगाये हैं। मैं प्रधान मंत्री जी से जानना चाहता हूं कि क्या केन्द्र सरकार ने और केन्द्रीय जांच ब्यूरो ने इन आरोपों के प्रकाशित होने के बाद या पहले उन के बार में कोई जांच की हैं ? यदि नहीं की है, तो ऐसी जांच न करने का उनका स्तर पर क्या कारण हैं ?

श्रीमती इन्दिरा गांधी : जैसा मैंने कहा है अब स्टेट गवर्नमेंट ने उस को अपने हाथ में ले लिया है, लेकिन उस के पहले पी० बी० आई० के द्वारा कोई जांच नहीं हुई ।

श्री मधु लिमये : क्यों नहीं की गई ? 192 आरोप हैं, इसका मतलब है कि कुछ तो आधार हैं। सी०बी०आई० ने इस के पहले जांच क्यों नहीं की ?

श्रीमती इन्दिरा गांधी : 192 आरोप जो थे, वे बाद में आये हैं। उस के पहले जो बात सामने आई थी, उस के बारे में जांच करा रहे थे, लेकिन ब्यूरो के द्वारा नहीं, मैंने उस वक्त ला-मिनिस्टर को राय के लिये कहा था ।

SHRI S. M. BANERJEE: This Question relates to a representation which was submitted to the Prime Minister by the Members of the Legislative Assembly and the Members of Parliament also signed that. Apart from the case which is already in a court of law there—he has already moved a writ and the stay has been granted—I would like to know what action was taken by the Prime Minister on that representation against Shri K. B. Sahay when he was the Chief Minister of Bihar. I would like to know whether that document was sent to the C.B.I. or to any investigation apparatus of the Central Government and, if so, whether any reply has been received to that.

SHRIMATI INDIRA GANDHI: As I have already mentioned, it was not sent to the C.B.I. But I had referred those allegations to the Law Minister who was looking into them and we were awaiting his report before doing anything further.

SHRI S. M. BANERJEE: If she referred the matter to the Law Minister, that Law Minister to whom this was referred became an ex-Law Minister. I would like to know whether this question is still with the Law Ministry and whether the Law Ministry has given any opinion and, if so, what the opinion is.

SHRIMATI INDIRA GANDHI: Now that the case has been instituted by the Bihar Government we are not doing anything.

SHRI P. K. DEO: Is it not a fact that in order to torpedo the effort of this Inquiry Commission, Shri K. B. Sahay not only made an appeal for stay to the Supreme Court but there was also a large withdrawal of funds from his Bank accounts prior to the toppling down of Maha Maya Ministry and installation of Mandal Ministry?

SHRIMATI INDIRA GANDHI: I am very sorry I did not catch the question.

MR. SPEAKER: He wants to know whether there was a large withdrawal of funds from Mr. Sahay's bank accounts prior to the toppling down of Maha Maya Ministry and installation of Mandal Ministry.

SHRIMATI INDIRA GANDHI: I have no such information.

WRITTEN ANSWERS TO QUESTIONS

Purchase of Supersonic Fighter Bombers from Britain

***184. SHRI BABURAO PATEL:**
SHRI INDRAJIT GUPTA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India recently purchased from Britain seve-

ral Hawker-Hunter supersonic fighter bombers which have neither much speed nor efficiency nor even sophistication, which is badly needed in modern warfare;

(b) the reasons which compelled Government to purchase these outdated British fighter bombers; and

(c) the total amount invested in the said purchase?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). Purchase of some Hunter aircraft from U. K. has been arranged as these aircraft are useful and a number of them are in service with the I. A. F. Hunter aircraft are also known to be in service with RAF, U. K.

(c) It will not be in public interest to disclose further details.

India's relations with China and Pakistan

*186. SHRI CHINTAMANI PANIGRAHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there has been any move from friendly foreign countries in recent months for promoting better understanding with China and Pakistan; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) No. Sir.

(b) Does not arise.

Press Council

*187. SHRI SITARAM KESRI:
SHRI YOGENDRA SHARMA:
SHRI RABI RAY:
SHRI JUGAL MONDAL:
SHRI BAL RAJ MADHOK:
DR. SURYA PRAKASH PURI:
SHRI Y. S. KUSHWAH:
SHRI SEZHIYAN:
SHRI SHIVA CHANDRA JHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Press Council as constituted by Government has been boycotted by the Federation of the Working Journalists and the Council has not been able to function because of the controversy raised as regard its constitution;

(b) whether it is also a fact that the Chairman and some members of the Council have resigned from the Press Council;

(c) if so, the reason therefor; and

(d) whether Government propose to reconstitute the Council taking into account the various opinions expresser in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING SHRI K. K SHAH): (a) to (d). A statement is laid on the Table of the House [*Placed in Library. See* No. LT-169/68.].

T. V. Programme for Commercial Advertisements

*188. SHRI HIMATSINGKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether TV programmes are proposed to be utilized for commercial advertisements as is being done on A.I.R; and

(b) if so, the details of the programme?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir. But in due course, when the revenue is expected to be fair.

(b) Does not arise at present.

Retrenchment of Apprentices Trained in Ordnance Factories

*189. SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether Apprentices trained in the various Ordnance factories have been thrown out of employment in 1967.

(b) the total amount spent on these Apprentices by Government during the period from 1965—67; and

(c) if so, the reasons for not absorbing them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Supervisory Apprentices are recruited against specific requirements and, on successful completion of training, all of them are absorbed in supervisory appointments. Trade Apprentices are trained in the Ordnance Factories under the provisions of the Apprentices Act, 1961. There is no obligation on the part of the Government to provide employment on successful completion of training to such Apprentices. They are absorbed in regular service in Ordnance Factories depending upon the vacancies available.

(b) The information is being collected and will be placed on the Table of the House.

(c) Since the requirement for trained workmen is less than the number trained it is not possible to absorb all the successful trainees in the Ordnance Factories.

Talks with Pakistan

*190. SHRI YOGENDRA SHARMA:
SHRI CHENGALRAYA NAIDU:
SHRI GADILINGANA GOWD:
SHRI BEDABRATA BARUA:
SHRI Y. A. PRASAD:
SHRI R. R. SINGH DEO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any fresh efforts have been made by India to resume talks with Pakistan to settle the outstanding issues between the two countries; and

(b) if so, what has been Pakistan's response to India's move in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b). In recent months, the Government of India have proposed talks on such specific issues as restoration of civil air flights, resumption of trade re-opening of all border check-posts, return of seized properties, restoration of communications, liberalisation of travel facilities etc., either at technical or official level meetings. The response of the Government of Pakistan to Indias proposals has not so far been encouraging.

Broadcasts from Radio Peace and Progress and 'Radio Moscow'

*193. SHRI KAMESHWAR SINGH:
SHRI A. SREEDHARAN:
SHRI SHIVA CHANDRA JHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that broadcasts from Radio Peace and Progress and Radio Moscow have been discussed with the Russian Prime Minister during his recent visit to India; and

(b) if so, the nature and outcome of the talks?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b). No, Sir. The matter was taken up earlier with the Soviet Foreign Office by the Indian Embassy in Moscow. The Soviet Government have promised to give due consideration to our reactions to such broadcasts.

बस्तियों का आदान प्रदान

*195 श्री रघुबीर सिंह शास्त्री : क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पूर्व पाकिस्तान तथा पश्चिमी बंगाल स्थित भारतीय तथा पाकिस्तानी बस्तियों का आदान-प्रदान करने के सम्बन्ध में क्या प्रगति हुई है; और

(ख) पाकिस्तान में भारतीय बस्तियों के निवासियों की सुरक्षा के लिये क्या कार्यवाही की गई है ?

वैदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्री ब० रा० भगत) : (क) 4 दिसम्बर, 1967 को लोक सभा में तारांकित प्रश्न संख्या 421 के सिलसिले में पूछे गये पूरक प्रश्नों के उत्तर में यह पहले ही बताया जा चुका है कि पाकिस्तान सरकार का रुख यह रहा है कि वह बस्तियों की अदला-बदली के लिये तब तक राजी नहीं होंगे जब तक कि बेरूबाड़ी का सवाल तय नहीं हो जाता। जैसा कि सदन को मालूम ही है, बेरूबाड़ी संघ के सीमांकन का कलकत्ता हाई कोर्ट में रिट दायर कर के विरोध किया गया है। 3 जनवरी, 1968 को घाषित फैसले में इस हाई कोर्ट ने एक आदेश जारी कर के प्रतिवादियों को, जिन में भारत भी शामिल है, "निर्धारित दिन" की घोषणा करने से, और बेरूबाड़ी संघ के एक हिस्से को पाकिस्तान को हस्तांतरित करने के उद्देश्य से बेरूबाड़ी संघ नम्बर 12 को सीमांकन करने के लिये खम्भों का निर्माण करने से तब तक के लिये रोक दिया है जब तक कि अर्जीदारों को उनकी विवादग्रस्त सम्पत्तियों के विषय में, मुआवजे की अदायगी के बारे में समुचित विधान मंडल द्वारा कोई कानून पास न कर दिया जाय।

(ख) इन बस्तियों में पारस्परिक आधार पर पुलिस दल भेजने के बारे में भारत सरकार पाकिस्तान सरकार से लिखा-पढ़ी करती रही है।

Code for A.I.R. Broadcasts

*196. SHRI INDRAJIT GUPTA:
SHRI RABI RAY:
SHRI P. N. SOLANKI:
SHRI E. K. NAYANAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) with what object and by whom the recently published "CODE" for A.I.R. broadcasts has been drafted;

(b) the qualifications required by A.I.R. authorities to interpret the Code in its application; and

(c) whether Government are aware that public opinion has generally expressed itself against the Code as being retrograde and violative of the citizens' right of free expression?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) The object was to codify certain valuable and desirable traditions and conventions which should be respected to get the most out of freedom of speech and open debate.

(b) An ability to interpret the code in the widest national context, ensuring freedom with a sense of responsibility, but preventing licence. But if need be, the guidance of the Director General, All India Radio and the Minister of Information and Broadcasting is always available to them.

(c) Public opinion has generally welcomed the code, although there naturally, has been isolated expressions to the contrary.

आकाशवाणी से राजनैतिक वार्ता

*197. श्री रामावतार शास्त्री : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में सभी राजनैतिक दलों तथा उन के नेताओं को आकाशवाणी में वार्ता प्रसारित करने का अधिकार है;

(ख) यदि हां, तो गत आम चुनावों से अब तक आकाशवाणी से वार्ता प्रसारित करने के लिये प्रत्येक राजनीतिक दल को कितना समय दिया गया है ; और

(ग) यदि विभिन्न दलों को दिये गये समय में कोई अन्तर है, तो इसके क्या कारण हैं, और इस प्रकार की वार्ताओं के लिये किस आधार पर समय का नियतन किया जाता है ?

सूचना तथा प्रसारण मंत्री (श्री के० के० शाह) : (क) और (ख): आम चुनाव के समय विभिन्न राजनैतिक दलों में समय के आवटन के बारे में कोई समझौता न हो सका। इस लिए किसी भी राजनैतिक दल को कोई समय नहीं दिया जाता। इन परिस्थितियों में नित्यचर्या में कोई भी राजनीतिक दल या इसका नेता आकाशवाणी से वार्ता प्रसारित करने का अधिकारी नहीं है । परन्तु आकाशवाणी द्वारा वार्ताकार इस आधार पर बुक किये जाते हैं कि उनको वार्ताओं के विषय पर कितना ज्ञान और कितनी दक्षता है फिर वे चाहे किसी भी राजनैतिक दल से सम्बन्धित हों। राष्ट्रीय हित के मामलों पर प्राय: विचार गोष्ठी का प्रबन्ध किया जाता है जिस में राजनैतिक दलों के नेताओं को भाग लेने के लिये आमन्त्रित किया जाता है ।

(ग) प्रश्न नहीं उठता ।

Staff Artists in A.I.R.

*198. SHRI GEORGE FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any dispute exists between the All India Radio and the Staff Artists employed therein;

(b) if so the details thereof;

(c) whether any steps has been taken to settle the dispute; and

(d) if so with what results?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) to (d). A. I. R. Staff Artists Association has been in existence for the past few years and on behalf of the Staff Artists, the Association has been pressing that the Staff Artists should be made permanent Government servants. Pending the question of decisions on their demand for being accepted as Government servants it was decided to replace the existing contracts by issuing an appointment order upto the age of 55 years. This appointment order contained a contract period of 20 years which was not acceptable and was, therefore, removed. Meanwhile on account of the split in the Association into two unions, it has been difficult to talk to either of them as the question of recognition depends upon the largest membership which can only be ascertained after six months of their registration. However, after the clause of 20 years was removed, objections were raised about certain conditions in the proposed appointment letter and it has been stayed. In view of the difficulty it is under active consideration whether negotiations with the original association should be carried out pending clarification as to which Union has majority.

संयुक्त अरब गणराज्य के सहयोग से विमान निर्माण कारखाने की स्थापना

*199. **श्री अटल बिहारी वाजपेयी** : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत के सहयोग से काहिरा में स्थापित विमान बनाने का कारखाना संतोषजनक ढंग से काम कर रहा है ; और

(ख) यदि हां, तो क्या संयुक्त गणराज्य के सहयोग से भारत में वैसा कारखाना स्थापित करने का भी विचार है ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) संयुक्त अरब गणराज्य में भारतीय सहयोग से किसी भी विमान फैक्टरी की स्थापना नहीं की गई है ।

(ख) भारत में संयुक्त अरब गणराज्य के सहयोग से किसी विमान फैक्टरी को स्थापित किए जाने का कोई प्रस्ताव नहीं है ।

चाइल में भारतीय दूतावास के एक अधिकारी द्वारा कारों की बिक्री

*200. श्री मधु लिमये क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चाइल (दक्षिण अमरीका) में भारतीय दूतावास के एक अधिकारी ने भारत लौटने से पहले एक इम्पाला और फिएट बेच कर बड़ी राशि कमाई ;

(ख) क्या यह भी सच है कि जब कि अमरीका में नई इम्पाला कार की कीमत लगभग 3200 डालर है, यह कार इस अधिकारी ने चाइल में 10,000 डालर में बेची थी ; और

(ग) क्या इस अधिकारी ने आस्ट्रेलिया में भी कारें खरीदी थीं और उस देश को छोड़ने से पहले इसी तरह उन्हें भारी मुनाफे पर बेच दिया था ।

वैदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्री ब० रा० भगत) : (क), से (ग). इस मामले की छानबीन की जा रही है और जब यह पूरी हो जाएगी तो इसके तथ्य जो कि विदेश-स्थित संबद्ध मिशिनों से इकट्ठे किए जा रहे हैं, सदन की मेज पर रख दिए जाएंगे ।

Pakhtoonistan

*201. SHRI G. S. DHILLON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a deputation led by a former Central Minister and also a Secretary of the United Pakhtoonistan Front submitted a memorandum to the Deputy Prime Minister sometime in July|August 1967 for raising the Pakhtoonistan issue in the U.N.O. and also allowing their delegation to go abroad to explain the idea of Pakhtoonistan; and

(b) if so, the action taken on this memorandum?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). A deputation of the United Pakhtoonistan Front met the Deputy Prime Minister on the 6th August, 1967. and handed a copy of a resolution passed by the Front. Neither in the resolution nor in the discussions which this deputation had with the Deputy Prime Minister was there any mention of raising the Pakhtoonistan issue in the U.N. or of allowing a delegation to go abroad to explain the cause of Pakhtoonistan.

Suspension of N.C.C. Training in Madras

*202. SHRIMATI TARKESHWARI SINHA:
SHRI RABII RAY:
SHRI JUGAL MONDAL:
SHRI BAL RAJ MADHOK:
SHRI SHIV KUMAR SHASTRI:
SHRI RAM AVTAR SHARMA:
SHRI SEZHIYAN:
SHRI ATAL BIHARI VAJPAYEE:
DR. SURYA PRAKASH PURI: PURI:
SHRI PRAKASH VIR SHASTRI:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Madras Government have suspended NCC and ACC training in all the educational institution in the State with effect from 25-1-68. until the Centre acceded to the State Government's demand for

the removal of Hindi words of command; and

(b) if so the reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) The Scheme of ACC was abolished during 1965-66. As regards NOC, Madras Government had requested the Director NCC Madras not to hold any further instructions, drill or classes or camps till a decision was taken on their request to the Government of India that the words of Command used in the NCC should be in English or in the regional language. The Director NCC has accordingly discontinued all such training.

(b) The matter is under consideration.

Aid to Nepal

*203. SHRI K. P. SINGH DEO:
SHRI DEIVEEKAN:
SHRI D. C. SHARMA:
SHRI JUGAL MONDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether it is a fact that the Government of Nepal have requested for additional assistance for the development of certain projects in Nepal;

(b) if so, whether the Government of India have agreed to give the assistance asked for by the Government of Nepal;

(c) if so, the details thereof; and

(d) the details of assistance given to the Nepal Government so far for the development of various projects?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c) Yes, Sir.

The Government of India will provide additional assistance of upto Rs. 1 crores for certain development schemes in the field of minor irrigation, education, health, agriculture, horticulture and vi llage & cottage industries. The funds are o be uilised by the end of the next financial year, *i.e.* March 31, 1969. This additional assistance is being given at the special request of His Majesty's Government of Nepal and will be in adition to the schemes already approved under the Indian Cooperation Programme for the 5-year period ending in March, 1971.

(d) The information sought was furnished to the House in reply to Unstarred Question No. 379 put by Smt. Tarkeshwari Sinha for answer on May 25, 1967 by the Deputy Prime Minister.

पूर्व पाकिस्तान में हिन्दू

*204. श्री रामावतार शर्मा :
डा० सूर्य प्रकाश पुरी :
श्री प्रकाशवीर शास्त्री :
श्री अटल विहारी वाजपेयी :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करें कि :

(क) क्या यह सच है कि पूर्व पाकिस्तान में हिन्दुओं को जान बूझकर निरंतर परेशान किया जा रहा है जिसके परिणामस्वरूप वे अधिक संख्या में भारत आ रहे हैं ;

(ख) क्या यह भी सच है कि इस संबंध में हाल में कुछ विख्यात नागरिक तथा हिन्दू राष्ट्रजन गिरफ्तार किये गये हैं ; और

(ग) यदि हां, तो इस बारे में भारत सरकार की क्या प्रतिक्रिया है ?

वैदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्री ब० रा० भगत) : (क) जी हां ।

(ख) जी हां ।

(ग) भारत सरकार ने पाकिस्तान के अल्पसंख्यकों की मुसीबतों के बारे में बार-बार वहां की सरकार से विरोध प्रदर्शन क्या है और

उसे याद दिलाया है कि 1950 के नेहरू-लियाकत समझौते के अन्तर्गत उसके क्या कर्त्तव्य हैं। अल्पसंख्यकों की सुरक्षा का प्रश्न एक ऐसा कर्त्तव्य है जिसे अपने राष्ट्रिकों के प्रति पाकिस्तान सरकार को निभाना चाहिए।

U.S.A.'s response to India's Military Needs

*208. SHRI INDRAJIT GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether his attention has been drawn to a news report dated the 5th January, 1968 by the Washington Correspondent of the "Times of India" to the effect that U.S. is now willing to meet India's military needs because of her confrontation with "a communist neighbour"; and

(b) if so, whether the said report is correct?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir.

(b) Under the revised policy regarding supply of military equipment to India and Pakistan announced by the U.S. Government on 12th April, 1967, supply of non-lethal military stores has been resumed. Supply of lethal equipment and stores has, however, not yet been resumed except to the limited extent of supply of spares on cash, on a case by case basis, for the lethal equipment already supplied by U.S.A. in the past. There is no change in the above policy of U.S. Government.

Representations from Small News papers

*209. SHRI GEORGE FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received representations from the small newspapers in the country about the uncontrolled expansion of the major newspapers chains;

(b) whether Government propose to discourage the growth of monopoly chain newspapers in India and encourage the smaller newspapers; and

(c) if so, whether Government have any specific plans towards this end?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes Sir. Only one newspaper had submitted a representation.

(b) and (c). In pursuance of one of its basic objectives, the Press Council has already undertaken a study of developments likely to lead towards monopoly or concentration of ownership. Its report will be finalised on receipt of replies to the Questionnaire which had been issued to various sections of the community in August, 1967. Further action will be considered by the Government in the light of recommendations made by the Council. Government is already giving systematic encouragement and assistance to the small and medium newspapers by way of suitable advertisement support; preferential allocation of newsprint; sustained supply of press releases; feature articles, photographs, ebonnid blocks, etc.

Equipment of Chinese Submarines with Nuclear Tips

*210. SHRI D. N. PATODIA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the 'Patriot' dated the 9th December, 1967 that the Chinese submarines have been fitted with nuclear tips; and

(b) if so, Government's reaction thereto?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir.

(b) Appreciation of the threat posed by the Chinese Navy is made by the Government from time to time and suitable steps are being taken to strengthen and modernise the Indian Navy.

सैनिक क्लबों के लिए समाचार पत्र और पत्रिकायें

1397. **श्री मृत्युंजय प्रसाद** : क्या **प्रतिरक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सैनिक क्लबों, वाचनालयों और पुस्तकालयों के लिये स्वीकृत और अस्वीकृत अथवा वर्जित समाचार पत्रों, साप्ताहिक पत्रिकाओं और मासिक पत्रिकाओं की कोई सूचियां तैयार की गई हैं ;

(ख) यदि हां, तो उनका ब्यौरा क्या है और सरकार द्वारा सेना के लिये खरीदे जाने वाले विभिन्न भाषाओं के समाचारपत्रों और पत्रिकाओं के नाम क्या हैं और इनकी कितनी प्रतियां खरीदी जाती हैं ; और

(ग) सरकार ने अस्वीकृत अथवा वर्जित समाचारपत्रों और पत्रिकाओं को सेना में परिचालन और प्रचार रोकने के लिये क्या उपाय किये हैं ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) से (ग). सैनिक यूनिटों को पाठ्य सामग्री के क्रम के लिये उनकी आवश्यकता के अनुसार फंड अलाट किए जाते हैं। समय समय पर संशोधित पाठ्य सामग्री की सूचियां भी जो भारी संख्या में प्राप्त प्राकशनों से चुना जाता है, यूनिटों की जानकारी और मार्गदर्शन के लिए भेजी जाती हैं, जो अपनी विशेष आवश्यकताओं के लिए सामग्री की उपयुक्तता और फंडों की प्राप्यता के अनुसार क्रय करती हैं। अनमोदित अथवा अनुमोदन समाचारपत्रों, साप्ताहिक या मासिक पत्रिकाओं का कोई सिस्टम नहीं है, यद्यपि सैनिकों के पढ़ने लायक न समझे गए प्रकाशन मार्गदर्शक सूचियों में शामिल नहीं किए जाते।

'Akashvani' Weekly

1398. SHRI BABURAO PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number and cost of copies of the weekly 'Akashvani' in English and other languages published every month, language-wise, and the net sale proceeds and advertising revenue of each language version with the annual profit and loss, as the case may be, in each case?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): A statement containing the requisite information is laid on the Table of the House. [*Placed in Library. See* No. LT-170|168].

Printing of 'Akashvani' weekly

1399. SHRI BABURAO PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the names of the printers of the weekly 'Akashvani' in each language version and the amount of printing charges paid to each annually and whether tenders were invited for this purpose, if so, when?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): A statement containing the requisite information is laid on the Table of the House. [*Placed in Library. See* No. LT-171/68].

Paper consumed for Akashvani

1400. SHRI BABURAO PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the annual cost of paper consumed for the weekly 'Akashvani' in each language version and the country and names of merchants from which the paper is obtained with amounts paid annually to each merchant;

(b) whether it is possible for Government to improve the quality and paper of the 'Akashvani' English publication keeping in view that 30 paise are being charged per copy; and

(c) the reasons for not printing these publications in Government Press?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): A statement containing the requisite information is laid on the Table of the House. [*Placed in Library. See* No. LT-172|68].

महाराष्ट्र में पिछड़े क्षेत्रों का विकास

1401. **श्री देवराव पाटिल** : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि महाराष्ट्र में पिछड़े क्षेत्रों का विकास करने के लिये अब तक क्या कार्यवाही की गई है अथवा अगामी वर्ष में करने का विचार है ?

प्रधान मन्त्री (अणु शक्ति मंत्री, योजना मंत्री तथा विदेशिक कार्य मंत्री श्रीमती इंदिरा गांधी) : अतारांकित प्रश्न संख्या 3698 दिनांक 11 दिसम्बर, 1967 के उत्तरकी ओर ध्यान दिलाया जाता है । आशा है कि राज्य सरकार अपने पिछड़े हुए इलाकों के तेजी से विकास के लिए विशिष्ट कार्यक्रम तैयार करेगी ताकि उन्हें चौथी पंचवर्षीय योजना में शामिल किया जा सके ।

Manufacture of Television Sets

1402. SHRI SHRI CHAND GOEL: Will the Minister of DEFENCE be pleased to state:

(a) how the price of an Indian television set compares with an imported set;

(b) whether television sets are manufactured on commercial scale in our country;

(c) if not, the likely time to be taken to reach that stage; and

(d) the estimated number of sets that are likely to be produced on commercial scale by 1970?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c). Two firms have been licensed to manufacture 10,000 T.V. sets per year each based on indigenous knowhow. They are expected to go into production by the middle of this year. The price of indigenously made set is expected to compare favourably with that of an imported set.

(d) About 50,000 Nos.

Manufacture of X-ray Tubes

1403. SHRI SHRI CHAND GOEL: Will the Minister of DEFENCE be pleased to state:

(a) the amount of foreign exchange spent on the purchase of X-ray tubes during 1966-67;

(b) whether there is any proposal to manufacture X-ray tubes in the country in the public sector;

(c) if so, the main features thereof; and

(d) whether it will be with foreign collaboration?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) The information is being collected and will be placed on the Table of the House later.

(b) Yes, Sir. Bharat Electronics Ltd., Bangalore, a public sector company, has been licensed to manufacture X-ray tubes and tube housings.

(c) Bharat Electronics Ltd., propose to manufacture 2 types of stationary anode tubes and one rotating anode tube and its housing which are expected to cover the major requirements for X-ray tubes in the

country. Production is expected to start about the beginning of 1969.

(d) Yes. An agreement for this purpose has been concluded with Messrs Siemens Aktiengesellschaft, West Bengal.

National Development Council Meeting

1404. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) when the decision was taken to convene the meeting of the National Development Council held in December, 1967; and

(b) whether it is a fact that the National Development Council meeting was purposely called so that all the Congress Chief Ministers could be in Delhi to help in the selection of the Congress President?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The decision to convene the meeting of the National Development Council in December, 1967 was taken at the meeting of the Planning Commission held on November 10, 1967.

(b) No, Sir.

विमान उद्योग

1405. श्री यशवन्त सिंह कुशवाह क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय देश में विमान-निर्माण उद्योग की उत्पादन क्षमता कितनी है ;

(ख) विमान उद्योग में कितने प्रतिशत भारतीय पुर्जे और कितने प्रतिशत विदेशी पुर्जे प्रयोग में लाये जाते हैं ;

(ग) विमान बनाने के लिये देश में उपलब्ध और आयात किये जाने वाले कच्चे माल और फालतू पुर्जों की प्रतिशतता कितनी-कितनी है ; और

(घ) किन-किन देशों से कच्चा माल और फालतू पुर्जे आयात किये जाते हैं तथा उन पर प्रति वर्ष कितनी विदेशी मुद्रा व्यय होती है ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) से (घ) . सूचना देना लोकहित में नहीं होगा ।

Khan Abdul Ghaffar Khan

1406. SHRI S. K. TAPURIAH:
SHRI G. VISWANATHAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a report published in the "Hindustan Times" of the 3rd January, 1968 to the effect that Khan Abdul Ghaffar Khan has showed his willingness to settle down in India, if Government of India invited him; and

(b) if so, the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) This does not arise due to the nature of the report.

Jammu-Srinagar Highway

1407. SHRI ANBUCHEZHIAN:
SHRI YASHPAL SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a new survey undertaken for improving and developing the Jammu-Srinagar National Highway has been completed by the Central and the State Government Engineers;

(b) if so, the details thereof;

(c) when the work for the construction of a new link is likely to start;

(d) what is the expenditure involved; and

(e) how far this new scheme will be able to keep the road open throughout the year?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). No new survey has been undertaken. In 1966, a Committee of engineers [composed of Director General (Road Development), Roads Wing; Engineer-in-Chief, Army Headquarters; and Director General Border Roads] had examined the extent of improvement works required. The plans of improvement works in progress had been finalised after considering recommendations of the above committee. The works taken in hand include the widening of formation, widening and improvement of road crust and improvement of curves, super elevation, sight distance etc. and various protective and slide-stabilisation works.

(c) There is no proposal to construct a new link. A road to bypass one slide area was constructed in 1966-67.

(d) and (e). Do not arise.

Fresh Inquiry into the Reported Death of Netaji

1408. SHRI D. C. SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a large number of Members of Parliament have demanded a fresh inquiry into the reported death of Netaji Subhash Chandra Bose in a memorandum submitted to the President;

(b) whether the demand has been looked into; and

(c) if so, with what results?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). Yes, Sir.

(c) Government have accepted the conclusion of the Official Enquiry Committee appointed in 1956 that Netaji Subhash Chandra Bose met his death in an air crash in the year 1945. Since no new facts have been brought to light. Government do not consider that any fresh enquiry is warranted.

जर्मन गणतंत्रात्मक गणतंत्र में भारतीय वाणिज्य दूत

1409. श्री शशि भूषण वाजपेयी : क्या वैदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि जर्मन गणतंत्रात्मक गणतंत्र में भारतीय वाणिज्य दूतावास के विकास के लिये तैयार की जा रही विशेष योजना का ब्यौरा क्या है ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इंदिरा गांधी) : हमें इस उद्देश्य के लिए किसी विशेष योजना की जानकारी नहीं है।

हरियाणा की एक फर्म द्वारा टेलीविजन सेटों का निर्माण

1410. श्री निहाल सिंह : : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि टेलीफुंकन इंडिया लिमिटेड, बल्लभगढ़ (हरियाणा) ने टेलिविजन सेटों के निर्माण के सम्बन्ध में केन्द्रीय सरकार को एक आवेदन पत्र भेजा है ; और

(ख) यदि हां, तो उस पर क्या कार्यवाही की गई है ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) तथा (ख). सर्वश्री टेलीफुंकन इंडिया लिमिटेड से प्राप्त प्रार्थना पत्र को अनुमोदन प्राप्त नहीं हुआ था, क्योंकि उस से विदेशी सहयोग उद्दिष्ट था।

Republic Day Parade Invitation Cards

1411. SHRI PREM CHAND VERMA:
SHRI K. LAKKAPPA:

Will the Minister of DEFENCE be pleased to state:

(a) the number of cards issued for the Republic Day 1968 for V-I enclosure to Ministers and Members of Parliament and the actual number of passes delivered to them;

(b) the number of seats available in the enclosure;

(c) how many cards for this enclosure were issued to persons other than M.Ps.;

(d) whether it is a fact that a number of Ministers and a larger number of M.Ps. could not get seats in the enclosure; and

(e) if so, the reasons therefor and the action taken in the matter?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH):

(a)	No. of Invitation cards issued	No. of Cards actually delivered
(i) Ministers, Speaker/Deputy Speaker, of Lok Sabha and Deputy Chairman of Rajya Sabha .	58	58
(ii) Members of Parliament . .	612	606*

*The remaining Cards could not be delivered as in four cases intimation regarding intention to witness the Parade was received very late; in one case, the residence was found locked and in another the dignitory had changed his residence.

(b) 1120.

(c) About 235 Invitation cards were issued for dignitories including Ministers|Speaker|Deputy Speaker of Lok Sabha|Deputy Chairman of Rajya Sabha.

(d) and (e). Generally, all the invitees do not attend the function. As such, the number of seats provided in V-1 enclosure should have been adequate. However, there was overcrowding and dislocation in arrangements, as some of the dignitories occupied seats intended for others and some also brought a number of persons with them to whom invitation cards for V-I enclosure had not been issued. Additional seats to the extent possible were provided.

Agreement with "Novosit"

1412. SHRI D. N. PATODIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that "Novoti" with whom the Press Information Bureau recently entered into an agreement, is an organisation which had been systematically indulging into various espionage and subversive activities at many places in the world; and

(b) whether Government have verified the correctness of these reports about the character and backward of "Novosti"?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). Certain newspaper reports to this effect, have been noticed, but Government have no information on the truth or otherwise of the allegations.

Agreement with "Novosit"

1413. SHRI D. N. PATODIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the particulars of various news and publicity materials forwarded to "Novosti" by the Press Information Bureau for publication in the Soviet newspapers and journals since the contract was entered into with Novosti by the Press Information Bureau; and

(b) the percentage and portion of the news actually published by the Soviet newspapers and journals out of various materials sent from India for publications?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Under the PIB-Novosti agreement, PIB does not supply news but only background information, feature articles and photographs pertaining to India. Twenty-nine feature articles (including fourteen with photographs), as detailed in the statement were supplied to 'Novosti' is laid on the Table of the House. [*Placed in Library See* No. LT-173/68]. These article were supplied to newspapers in India also.

(b) PIB has been informed by Novosti that it has started circulating some of the material supplied by PIB. Details of the utilisation of PIB material are not available.

अणुशक्ति का शांतिपूर्ण कार्यों के लिए प्रयोग

1415. **श्री रामावतार शर्मा :**
श्री शिवकुमार शास्त्री :
श्री यशवन्त सिंह कुशवाह :
श्री प्रकाश वीर शास्त्री :

क्या **प्रधान मंत्री** यह बताने की कृपा करेंगी कि :

(क) क्या आगामी वर्ष में अणु शक्ति का शान्तिपूर्ण कार्यों के लिये प्रयोग के बारे में कोई योजना बनाई गई है ; और

(ख) यदि हां, तो उसका ब्यौरा क्या है?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री, तथा वैदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) तथा (ख) आदरणीय सदस्यों का ध्यान दिनांक 18 दिसम्बर, 1967 को तारांकित प्रश्न संख्या 735 के उत्तर में सदन के पटल पर रखे गए विवरण की ओर आकर्षित किया जाता है, जिसमें परमाणु ऊर्जा के शांतिमय उपयोग के लिये परमाणु ऊर्जा आयोग द्वारा किए गए कार्यों का विवरण दिया गया है। बिजली पैदा करने, खेती बाड़ी उद्योग धन्धों तथा दवाइयों में परमाणु ऊर्जा के उपयोग सम्बन्धी खोज तथा विकास कार्य को जारी रखने तथा उसका विस्तार करने की योजना है। तारापुर परमाणु बिजली घर इस वर्ष चालू होने की सम्भावना है तथा राणा प्रताप सागर और मद्रास के समीप कलपक्कम में बन रहे बिजली घरों का निर्माण कार्य आगे बढ़ेगा। भारी पानी संयंत्र, फास्ट, ब्रीडर रिएक्टर तथा परिवर्ती साइक्लोट्रान को बनाने का काम शुरू किये जाने की सम्भावना हैं।

Indian Navy

1416. SHRI BABURAO PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Rear Admiral S. N. Kohli has revealed to the Press that Indian Navy is soon acquiring two submarines;

(b) whether it is proper for one of the Naval Chiefs to give away naval secrets in an open Press interview;

(c) whether there is a special code of discipline for our Defence Forces governing this type of conduct; and

(d) if so, the features thereof?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) In an informal meeting with the Press, Rear Admiral S. N. Kohli stated that the Indian Navy would soon acquire Submarines, but he did not mention any number.

(b) No, Sir; but the fact that India would be acquiring Submarines soon is not a secret as this information has been given to Parliament in reply to a number of Questions. As recently as on the 13th November, 1967, the House was informed that steps have been taken to acquire Submarines.

(c) and (d). For divulging classified information unless authorised to

do so an officer of the defence forces can be tried and punished by a Court Martial under the relevant Service Act.

Sale of Liquor by Embassy Officials

1417. SHRI NAMBIAR:
SHRI P. GOPALAN:
SHRIMATI SUSEELA GOPALAN:
SHRI UMANATH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that some foreign embassy officials are daily selling liquor to outsiders; and

(b) if so, the steps taken to stop this?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

Relay of Urdu Programmes from Dharwar and Gulburga Radio Stations

1418. SHRI MOHSIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there are large percentage of Urdu-speaking people in erstwhile Bombay-Karnatak and Hyderabad-Karnatak areas;

(b) whether it is a fact that there are not Urdu programmes relayed through Dharwar and Gulburga Radio Stations at present; and

(c) the steps taken to relay Urdu programmes from Gulburga and Dharwar Stations?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir; not a large percentage.

(b) No, Sir.

(c) Dharwar and Gulburga Stations do initiate some Urdu programmes, besides relaying all the Urdu programmes of the Vividh Bharati. In addition to these broadcasts and relays, the Urdu Majlis programme broadcast daily from Delhi on powerful transmitters is available to listeners in the Mysore State.

भारत में व्यापार प्रतिनिधियों का भाषा सम्बन्धी ज्ञान

1419. श्री महाराज सिंह भारती :
श्री राम सेवक यादव :
श्री इन्द्रजीत मल्होत्रा :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अन्य देशों में हमारे व्यापर प्रतिनिधि अंग्रजी के अतिरिक्त अन्य कोई भाषा नहीं जानते जिसके परिणामस्वरूप उन सभी देशों में जिनकी भाषा अंग्रेजी नहीं है, हमारा व्यापार नहीं बढ़ रहा हैं ;

(ख) यदि हां, तो इस सम्बन्ध में सरकार क्या उपर कार्यवाही कर रही है ; और

(ग) इनमें से कितने प्रतिनिधि उन अंग्रेजी से भिन्न भाषा भाषी देशों की भाषा जनते हैं जहां वे नियुक्त हैं और कितने प्रतिनिधि ऐसी भाषाएं नहीं जानते ?

प्रधान मन्त्री, अणु शक्ति मन्त्री, योजना मन्त्री तथा वैदेशिक कार्य मन्त्री (श्रीमती इन्दिरा गांधी) : (क) जी नहीं । हमारे कुछ व्यापार प्रतिनिखेध, सब तो नहीं, उस देश की भाषा जानते हैं जहां वे काम कर रहे हैं । हमारे व्यापार प्रतिनिधियों को अंग्रेजी के अतिरिक्त एक या दो दूसरी विदेशी भाषाएं भी जाननी होती हैं । जो भी हो, यह सोचना ठीक

नहीं कि देश का व्यापार उसके व्यापार प्रतिनिधियों की भाषाई दक्षता पर ही निर्भर करता हैं

(ख) प्रश्न नहीं उठता ।

(ग) गैर अंग्रेजी भाषी देशों में स्थित 34 भारतीय व्यापार प्रतिनिधियों में से, वहां की स्थानीय भाषा जानते हैं, जब कि बाकी प्रतिनिधियों में से कुछ अंग्रेजी के अतिरिक्त एक या दो दूसरी विदेशी भाषाएं भी जानते हैं ।

रक्षा सामग्री का निर्माण

1420. **श्री महाराज सिंह भारती :** क्या **रक्षा** मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रतिरक्षा में काम आने वली 20,000 वस्तुओं में से जिनके नमूने खेदल्ली में स्थापित किये गये नमूना कक्षा में प्रदर्शित किये गये हैं, कितनी वस्यओं का निर्माण करने का वचन निर्माता उपक्रपों ने दिया है ;

(ख) क्या सरकार ने उन उपक्रमों की सेवाओं का उपयोग करना आरम्भ कर दिया है ;

(ग) यदि हां, तो इस काम में अब तक कितनी कितनी प्रगति हुई है ; और

(घ) क्या उद्योगपतियों ने अब तक नमूने के अनुसार किन्हीं वस्तुओं का निर्माण करके वे वस्तुएं कम मुनाफे पर सरकार को सप्लाई की हैं ?

प्रतिरक्षा मन्त्रालय में राज्य मन्त्री (श्री ल० ना० मिश्र) : (क) लगभग 18000 मदों में से 4272 का निर्माण निजी फर्मों, राजकीय क्षेत्र के उपकरणों और ई० एस० ई० वर्कशाप द्वारा हस्तगत किया गया है ।

(ख) तथा (ग) : जी हां, अब तक लगभग 1 करोड़ रुपयों की लागत की 1300 मदों की सप्लाई की जा चुकी है ।

(घ) निर्माण की गई मदें रक्षा आवश्यकताओं के लिए उपयुक्त रेखा चित्रों ब्योरों के अनुरूप हैं । जिन लागतों पर अधिकतम आर्डर निष्पन्न किए गए हैं, वह आयात मूल्यों का अच्छा लगा खा सकती हैं ।

समाचार पत्रों की बिक्री के आंकड़े

1421. **श्री महाराज सिंह भारती :** क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंगे कि :

(क) 1966 में समाचारपत्रों की बिक्री की जांच के अभियान के दौरान कितने समाचारपत्रों की बिक्री के आंकड़े गलत पाये गये थे तथा प्रत्येक मामले में आंकड़े कितने कितने बढ़ा चढ़ा कर बताये गये थे ; और

(ख) मेरठ में प्रकाशित होने वाले कितने समाचार पत्रों की बिक्री के आंकड़े गलत पाये गये थे तथा उनके विरुद्ध सरकार ने क्या कार्यवाही की है ?

सूचना और प्रसारण मन्त्री (श्री के० के० शाह): (क) 1966 में 234 समाचारपत्रों की खपत की संख्या में अतिशयोक्ति पाई गई । इन मामलों का विवरण 'भारतीय समाचार-पत्र' 1967 भाग 7, जिसकी एक प्रति 7 अगस्त, 1967 को लोक सभा की मेज पर रख दी गई थी, अध्याय 12 से संलग्न तालिका के i और ii में दी गई है ।

(ख) मेरठ से प्रकाशित होने वाले 13 समाचारपत्रों की खपत की संख्या में असंगति पाई गई । जहां अखबारी कागज के कोटे का आवंटन अधिक किया गया था, उसको समंजित कर दिया गया ।

13 पत्रों में से, केवल एक पत्र को, जो हिन्दी दैनिक था, विज्ञापन और दृश्य प्रचार निदेशालय द्वारा केन्द्रीय सरकार के विज्ञापनों के लिये प्रयोग किया जा रहा था । भारत के समाचारपत्रों के रजिस्ट्रार की जांचपड़ताल के बाद, इसका प्रयोग बन्द कर दिया गया

क्योंकि इसकी खपत संख्या 1,000 प्रतियों से, जो निदेशालय की सूची में सम्मिलित के लिये कम से कम संख्या है, कम पाई गई ।

Survey of Atomic Materials in Gopalpur Area (Orissa)

1422. SHRI CHINTAMANI PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether any survey for locating atomic materials in Gopalpur area in Orissa has been conducted;

(b) if so, with what result; and

(c) whether any action is being taken to utilise the atomic materials found in Orissa?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). As a result of the survey conducted in 1962-63, beach sands of this area have been found to contain monazite, ilmenite, rutile and zircon.

(c) Systematic survey of the Orissa coast is continuing and action to utilize the atomic minerals found there will be taken on evaluation of the results of the survey.

Expansion of T.V. in Rural Areas

1423. SHRI SITARAM KESRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has prepared a plan for the expansion of the Television net-work to cover the rural areas with a view to educate the villagers about modern methods of cultivation and for the purpose of spreading education.

(b) if so, the details thereof; and

(c) how many community Television sets are there in the country at present and the population covered by them?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). Yes, Sir. The first phase of expansion provides for the setting up of television stations in Bombay, Calcutta, Madras and Kanpur besides expansion of the Delhi T.V. centre. These stations will cover the rural areas also around them, besides providing service to the cities.

(c) 217 Community Television sets are installed in teleclubs and another 80 are installed for rural viewing groups in Delhi. Recent surveys indicate that the number of tele-club viewers ranges from 20,000 to 25,000 per programme. The programme for agriculturists is viewed by an audience of about 16,000. In addition, 548 sets are installed in Schools and these sets benefit 36,000 students through lessons in Physics and Chemistry and 96,000 students each through lessons in General Science and English.

There are 5212 domestic receiver licences in Delhi area. There are no Community receiver sets in other areas. The estimated audience on these sets, assuming 10 viewers per receiver, would be 52,120.

Television Net Work

1424. SHRI SITARAM KESRI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Television programme has a limited audience consisting mostly of well-to-do people; and

(b) if so, whether Government propose to curtail the maintenance expenditure of Television net-work during the next year?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir. The television programmes at Delhi are organised primarily for social education, education in improved agricultural methods, family planning etc. as also

to supplement the teaching in schools, particularly in the field of Science. Entertainment oriented programmes are included only to the extent necessary for sustaining audiance for getting them exposed to these processes of education. According to All India Radio audience research also, the majority of their viewers are students, farmers and middle income groups.

(b) Does not arise.

राजस्थान में कोटा डिवीजन में रेडियो स्टेशन की स्थापना

1425. **श्री ओंकार लाल बेरवा** : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार राजस्थान में कोटा डिवीजन में एक आकाशवाणी केन्द्र स्थापित करने का है; और

(ख) यदि हां, तो कब ?

सूचना और प्रसारण मंत्री (श्री के० के० शाह) : (क) जी, नहीं । फिलहाल कोई प्रस्ताव नहीं है । इस क्षेत्र की आवश्यकता इन्दौर और अजमेर के रेडियो स्टेशनों से पूरी की जा रही है ।

(ख) प्रश्न नहीं उठता ।

Hindi Films

1426. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that his Ministry had issued a "suggestion" to the organisation of Film producers in October last that the credit titles of Hindi films should be in Devanagari and Devanagari only;

(b) if so, the purpose for issuing such a suggestion; and

(c) what was the film producers' reaction thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). Yes, Sir. The suggestion of the Hindi Adviser to the Government of India to give the credit titles to Hindi films in Devanagari was brought to the notice of the film industry, which was free to take whatever decision it thought proper.

(c) Some film writers did not welsome it.

Indian Films in Iran

1427. SHRI RAM CHARAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Indian films which were shot in forign countries are very unpopular in Iran, Afghanistan and Arab countries.

(b) whether it is also a fact that films shot in foreign countries are comparatively earning less foreign exchange than films produced in India; and

(c) if so, whether Government propose to ban the shooting of Indian films in foreign countries and not release any foreign exchange for this purpose?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir.

(b) Not as a rule.

(c) No change in the present policy in contemplated at the moment.

Delegation from Pakistan

1428. SHRI RAM CHARAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) how many delegations, official and non-official visited India from Pakistan during the period from December 1967 to January 1968; and

(b) the names of the members of these delegations and the purpose of their visit?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). A statement is placed on the Table of the House (*Placed in Library. See* No. LT-175/68].

Invitation Cards for Republic Day Function

1429. SHRI RAM CHARAN:
SHRI LAKHAN LAL KAPOOR:
SHRI HARDAYAL DEVGUN:
SHRI VIKRAM CHAND MAHAJAN:

Will the Minister of DEFENCE be pleased to state:

(a) what is the criteria for issuing invitation cards for Republic Day Celebrations for different categories of persons;

(b) whether it is a fact that Members of Parliament are given only seats each while even the domestic servants of Senior Officers get enough cards for distribution amongst themselves; and

(c) if so, whether Government propose to review the entire procedure in regard to issue of Invitation Cards?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). Invitations to witness the Republic Day Parade this year were issued to Union Cabinet Ministers, Ministers of State, Deputy Ministers, Members of Parliament, Supreme Court Judges, Members of Planning Commission, Diplomats, Members of Delhi Metropolitan Council and Delhi Municipal Corporation, etc. As regards civil officers of the Government of India, invitation cards were issued to those whose maximum of the pay scale was less than Rs. 1250, and the actual pay on the 26th January 1968, was not less than Rs. 900 p.m. In the case of the Armed Forces, all Officers down to the rank of Major and equivalent and 50 per cent of those of the rank of Captain and below and equivalent were invited. In the case of officers of the Delhi Administration, invitation cards were issued to all those whose maximum of the pay scale was not less than Rs. 850 and actual pay was not less than Rs 600 p.m. As regards officers employed in the Public Undertakings, invitation cards were issued to those whose maximum of the pay scale was not less than Rs. 1400 and actual pay not less than Rs. 1100 p.m. Invitations, were extended also to office bearers of Staff Councils, and recognised Staff Associations.

As regards non-officials, the aim was to extend invitation to as many persons as possible from different categories of the population, subject to the limitation of available seats; preference was normally given to persons visiting Delhi from abroad and from outside Delhi. Invitations to persons permanently residing in Delhi were issued mainly on the basis of lists given by the Delhi Adminitration. Requests made by Ministers, M.Ps., officials etc. for issue of invitation cards for their relations and fluest weres examined on merits and invitation cards were issued subject to availability of seats. In the case of MPs, normally 4 seats were given. However, a larger number of invitation cards were issued mainly in cases where requests were made in respect of close relations or entitled persons e.g. M.L.As., etc. Normally domestic servants of officers are not issued invitation cards.

(c) Arrangements made to issue invitation cards to invitees for the Republic Day Parade are reviewed every year, and changes are made where considered necessary.

Demarcation of Indo-East Pak. Border

1430. SHRI RAM CHARAN:
SHRI LAKHAN LAL KAPOOR:
SHRI VISHWA NATH PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a formal agreement between India and Pakistan on the seasonal demarcation along Murshidabad-Rajshahi border, covering 75 miles, was signed on the 14th January, 1968 at Calcutta; and

(b) if so, the details of the agreement?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). The boundary between India and East Pakistan in the Murshidabad-Rajshahi section is riverine for a length of about 78 miles. Every year after the monsoon, some charlands appear which on a few occasions in the past, resulted in border incidents because of doubts regarding their ownership. In order to prevent these incidents, the practice of seasonal demarcation was evolved which has become an annual exercise.

Accordingly, in terms of a decision taken at the Conference of the Directors of Land Records and Surveys of West Bengal and East Pakistan held in Dacca on 25th and 26th September 1967 the field work for seasonal demarcation of the Murshidabad-Rajshahi sector was undertaken on the 16th November, 1967. On completion of the field work, topographical sheets were signed by the authorities of the two sides on 15|17th January 1968.

उत्तर प्रदेश, पश्चिमी बंगाल और मद्रास में परियोजनाएं

1431. श्री राम चरण : क्या प्रधान मंत्री 27 जुलाई, 1967 के अतारांकित प्रश्न संख्या 7070 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) हालांकि उत्तर प्रदेश की जनसंख्या मद्रास और पश्चिम बंगाल से अधिक है और वह औद्योगिक दृष्टि से पिछड़ा हुआ है, किन्तु फिर भी पश्चिमी बंगाल और मद्रास में अधिक प्रयोजनायें स्थापित की गई हैं, इसके क्या कारण हैं ;

(ख) पश्चिम बंगाल और मद्रास में परियोजनाओं पर कुल कितनी लागत आई है ;

(ग) क्या इस कमी को पूरा करने के लिये 1967–68 में उत्तर प्रदेश को अधिक सहायता देने का सरकार का विचार है ; और

(घ) यदि नहीं तो उसके क्या कारण हैं ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी) : (क) औद्योगिक परियोजनाओं का स्थान-निर्धारण मुख्यतया तकनीकी आर्थिक आधारों पर किया जाता है । इस सीमा के अन्तर्गत सापेक्षतया पिछड़े क्षेत्रों की विशेष आवश्यकताओं को ध्यान में रखा जाता है ।

(ख) तीसरी योजना अवधि में 6 पश्चिमी बंगाल में औद्योगिक परियोजनाओं और मद्रास में 5 औद्योगिक परियोजनाओं पर क्रमश: 138 करोड़ रुपये और 94 करोड़ रूपये का पूंजी विनियोजन किया गया ।

(ग) और (घ) वार्षिक प्रावधान का सम्बन्ध प्रत्येक परियोजना की आवश्यकता से सम्बद्ध है, अतः किसी विशेष राज्य को अतिरिक्त सहायता देने का प्रश्न नहीं उठता ।

फिरोजपुर में पाकिस्तानी गुब्बारा

1432. **श्री शिव कुमार शास्त्री :**
श्री यशवन्त सिंह कुशवाह :

क्या **वैदेशिक-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 22 जनवरी, 1968 को फिरोजपुर में पंडित कालोनी में पाकिस्तान का एक गैस गुब्बारा उतरा था ;

(ख) क्या यह सच है कि इस गैस गुब्बारे पर पाकिस्तान जिन्दाबाद आदि नारे अंकित थे ;

(ग) क्या इस सम्बन्ध में सरकार ने कोई जांच की है ; और

(घ) यदि हां, तो उसका ब्यौरा क्या है ?

प्रधान मन्त्री, अणु शक्ति मन्त्री, योजना मन्त्री तथा वैदेशिक-कार्य मन्त्री (श्रीमती इन्दिरा गांधी) : (क) और (ख). 21 जनवरी, 1968 की शाम को फीरोजपुर में गैस से भरा हुआ एक गुब्बारा उतरा था जिसमें पाकिस्तान जिन्दाबाद' आदि शब्द लिखे हुये थे ।

(ग) और (घ). भारत सरकार द्वारा की गई पूछताछ से पता चला है कि यह 'गुब्बारा हवा के रुख के कारण हमारे इलाके में चला आया था ।

Bihar Plan

1433. SHRI DEIVEEKAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government had informed the Bihar Government to prune the State's plan for 1968-69 from Rs. 75 crores to Rs. 52 crores;

(b) if so, whether it is a fact that the Centre has stated that it will be able to give only Rs. 48 crores or its share of the States Plan;

(c) if so, whether it is also a fact that the Bihar Government have demanded to keep the plan size unchanged; and

(d) if so, whether they have approached Government to increase the quantum of Central assistance on the basis of population?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Discussions between the Planning Commission and the State Chief Minister on the finalisation of the State's Annual Plan for 1968-69, have yet to take place.

(b) to (d). Do not arise at this stage.

लेफ्टीनेंट जनरल कौल द्वारा लिखित 'अनटोल्ड स्टोरी' नामक पुस्तक

1434. **श्री रा० स्व० विद्यार्थी :**
श्री रामगोपाल शालवाले :
श्री कंवर लाल गुप्त :
श्री गार्डिलिंगन गौड़ :

क्या **रक्षा** मंत्री 13 नवम्बर, 1967 के अतारांकित प्रश्न संख्या 31 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि 'अनटोल्ड स्टोरी' नामक पुस्तक लिखने के लिये लेफ्टीनेंट जनरल कौल के विरुद्ध सरकार द्वारा कोई कार्यवाही न किये जाने के क्या कारण हैं, यद्यपि विधि मंत्रालय ने ऐसा करने की सिफारिश की थी ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : विधि मंत्रालय ने परामर्श के साथ इस पुस्तक की जांच करने पर मालूम हुआ, कि इस पुस्तक में कुछ ऐसी सूचना प्रगट की गई है, जो वर्गीकृत किस्म की है । फिर भी, 1962 के बाद से हमारे संक्रियात्मक आयोजना, युद्ध के तरीकों, लाजिस्टिकल

तथा अन्य प्रशासकीय व्यवस्थाओं में भारी परिवर्तनों के कारण, ऐसे तथ्यों का प्रकटीकरण कि जो अधिक-प्राय गलत और अपूर्ण हैं, आज न तो उतना महत्त्व ही रखता है, और न उतना सुरक्षात्मक मूल्य ही । इसलिए, सरकार ने ऐसा दृष्टिकोण अपनाया है, कि समग्रत: लेखक के विरुद्ध किसी किस्म की कार्रवाई करने का कोई लाभ नहीं होगा, बल्कि सच तो यह है कि, इस से जनहित की कुछ हानि ही हः सकती है ।

Commentary on the Arrival on President Tito

1435. SHRI G. VISWANATHAN:
SHRI YASHPAL SINGH:
SHRI SEZHIYAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the All India Radio gave running commentaries on President Tito's and Prime Minister Kosygin's arrivals at Palam airport only in Hindi; and

(b) if so, the reasons for not giving running commentaries in English as usual?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) The arrival of President Tito and Prime Minister Kosygin at Palam Airport was covered by running commentaries broadcasts in Hindi as local broadcasts from All India Radio, Delhi. Special newsreels in English covering their arrivals were broadcast later, in the evening, when additional transmitters were available for wider coverage over the whole country.

(b) There is no set pattern or practice that running commentaries on the arrival of foreign dignitories are broadcast in English. The pattern of coverage of the arrival of foreign dignitories at Palam Airport depends upon a number of factors e.g. the time of arrival, the availability of channels and transmitters on which the coverage can be given. As other channels in English were not available at the time Prime Minister Kosygin arrived running commentary was broadcast in Hindi as a local broadcast.

Manufacture of Radio Parts at B.E.L.

1436. SHRI BEDABRATA BARUA:
SHRI Y. A. PRASAD:
SHRI R. R. SINGH DEO:
SHRI D. N. DEB:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that BEL is manufacturing radio components at a cheaper rate so as to facilitate and augment the production of radio sets in the country; and

(b) if so, what are the targets for the period of 1968-69?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Bharat Electronics Limited are manufacturing valves and transistors and diodes which are used in the manufacture of radio receivers. With effect from 1st January 1968, they have reduced the price of transistors and diodes by about 18 per cent. The manufacturers of radio receivers have given an assurance that this reduction will be passed on to the customer. This will therefore, help in reducing the price of radio sets.

(b) The targets of production of Bharat Electronics Ltd. for these components for the year 1968-69 are:

(i) Valves—5 million Nos.

(ii) Transistors and diodes—12 million Nos.

Masani Committee

1437. SHRI S. M. BANERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Masani Committee on A.I.R. artists has submitted its report;

(b) whether some of the representatives of the employees were called for discussion and evidence;

(c) whether some of the representatives objected to the procedure being followed; and

(d) if so, the steps taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b), (c) and (d). No, Sir. Official recognition has not yet been given to either of the two Trade Unions formed by certain Staff Artists of A.I.R. and the question of inviting their representatives did not arise. Some Staff Artists were invited to meet the Study Team in their individual capacity and all of them came to the meeting but three of them, who belong to one of the Trade Unions, withdrew on the ground that the Study Team should not hold discussions with individual Staff Artists but with Trade Union representatives. Their suggestion was not accepted as neither Union has yet been recognised.

Construction of Road in Nepal by Chinese

1438. SHRI BENI SHANKER SHARMA:
SHRI LILADHAR KOTOKI:
SHRI SHRI GOPAL SABOO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that after the completion of the Lhasa-Kathmandu Road (Kodari Raj Marg) another road is being constructed by the Chinese in the Nepal territory from Kodari to Janakpur, which is only 14 miles away from the Indian Border;

(b) whether it is also a fact that the distance of this road from the Chinese border to the Indian Border will be only 64 miles or so; and

(c) if so, Government's reaction thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The road in Nepal built with assistance from China, connects Kathmandu to Kodari a Nepalese border village on the frontier with Tibet Currently the Chinese aid programme is concerned with building a road to connect Kathmandu with Pokhara which lies due west of Kathmandu.

(b) and (c). Government of India have no information that the Chinese aid programme expects to build any road to or near Janakpur which is a southern town. An East-West road passing through Janakpur is being constructed under the Indian Cooperation Programme.

New Radio Station in Bihar

1439. SHRI BENI SHANKER SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number and names of Radio Stations, State-wise, and the annual cost incurred in respect of each of them annually;

(b) the number and names of Radio Stations newly started in Bihar during the period of the last two droughts, giving the capital outlay and the annual recurring expenses on them; and

(c) the number of artistes and other staff employed in the Radio Stations in Bihar and the total amount of salary and or remuneration paid to them?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) A statement is placed on the Table of the House. [*Placed in Library. See* No. LT-175/68].

(b) One broadcasting centre at Bhagalpur involving capital out-lay of about Rs. 15 lakhs was commissioned in Bihar in March, 1967. The

recurring expenditure expected to be incurred on this centre during 1967-68 is about Rs. 2.17 lakhs.

(c) 331 staff artists and members of regular staff are employed at the three broadcasting centres in Bihar, viz. Patna, Ranchi and Bhagalpur; the total expenditure on their salaries and allowances in 1967-68 is expected to be about Rs. 13.7 lakhs.

Protective Custody of Aziz Qulag Zade

1440. SHRI K. M. KOUSHIK:
SHRI E. K. NAYANAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what is meant by protective custody that was offered by Government to Aziz Qulag Zade, the Russian youth;

(b) the necessity for such a protection being given to him; and

(c) whether there was any recipient of such custody in the past and if so, their names?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). The term 'protective custody' is not a technical term. As regards Azib Ulugazade, a Russian youth, an order was passed under Section 3 of the Foreigners Act, 1946, directing him to stay at a designated place, placing restrictions on his movements and his contacts with other persons and requiring him not to leave India except with permission of the designated officials of the Government of India. These restrictions were placed on him in the interest of his own safety and protection. He was not arrested nor was he placed under detention under the Preventive Detention Act.

(c) There does not appear to have been a similar case in the past.

Non-proliferation of Nuclear Weapons

1441. SHRI SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken note of the provision included in the U.S.A.-U.S.S.R. understanding about the non-proliferation of nuclear weapons in which scope for supplying fissionable materials to non-nuclear powers for atomic engineering has been accepted; and

(b) if so, whether Government propose to use fissionable materials, either imported or indigenously made, for the purpose of atomic engineering in India and for other purposes?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The revised draft Treaty on the non-proliferation of nuclear weapons tabled by the USA and the USSR at the Eighteen Nation Disarmament Committee. on January 18, 1968, provides that potential benefits from any peaceful applications of nuclear explosions will be made available to non-nuclear weapon States Party to the Treaty, through appropriate international procedures, or on a bilateral basis pursuant to special agreements.

(b) The Government has currently no plans for the peaceful uses of nuclear explosive devices, but fissionable material is used for research and generation of power.

Meeting of Indian and Ceylon Prime Ministers

1442. SHRI S. K. SAMBANDHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any proposal to arrange a meeting of the Prime Ministers of Ceylon and this country to review the present situation of labour in Ceylon plantations and to

modify the Indo-Ceylon pact on stateless persons; and

(b) if so, the action taken so far in this regard?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) No.

(b) Does not arise.

Defence Colony at Chandigarh

1443. SHRI SHRI CHAND GOEL: Will the Minister of DEFENCE be pleased to state:

(a) whether any Defence colony has been set up at Chandigarh and if so, the number of families of the ex-armymen likely to be accommodated there;

(b) whether similar Defence Colonies have been set up in other places of the country; and

(c) what other facilities have been extended by the Central Government to the ex-armymen?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) Yes, Sir; about 2,400 families.

(b) Yes, Sir. Similar colonies have been set up in Dehra Dun and Goa also. Two more colonies will be set up shortly in Pitampura and Narela in Delhi, as soon as the Sainik Co-operative House Building Society, Delhi, secures the land allotted by Government.

(c) Developed land obtained through State Governments is allotted to Defence personnel either individually or as members of Cooperative Societies formed for the purpose, on a no-profit-no-loss basis. The houses will, thereafter, be constructed by the allottees. No other facilities are at present proposed to be offered in this respect.

Press Representative of Soviet News Agency 'Novosti'

1444. SHRI YAJNA DATT SHARMA:
SHRI K. N. PANDEY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a act that one Mr. Simonov is officially accredited to the Government of India as a press correspondent for the Soviet news agency 'Novosti';

(b) whether Mr. Simonov has been allowed to acquire a diplomatic number plate for the vehicle used by him;

(c) if so, whether Government have accepted 'Novosti' as an official arm of the Soviet Government;

(d) if not, the reasons why he has been given a diplomatic plate; and

(e) whether similar diplomatic motor licence plates have also been given to other foreign journalists?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b) No, Sir.

(c) and (d) Do not arise.

(e) No, Sir.

Indian Air Force Planes

1445. SHRI YAJNA DATT SHARMA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that more than 90 per cent of our I.A.F. Planes are of foreign origin; and

(b) if so, the steps taken by the Hindustan Aeronautics Limited to achieve self-sufficiency in our requirements of aircraft for the Indian Air Force?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir.

(b) Replacement of aircraft of foreign origin in the I.A.F. by indigenous ones is a long term process. Within the available resources, the development and production of aircraft in the country is progressing.

Plan Allocation for U.P.

1446. SHRI CHENGALRAYA NAIDU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Uttar Pradesh Government have lodged a strong protest against the Centre's discrimination of Central allocation for the current financial year of the Fourth Plan;

(b) if so, the reaction of the Central Government thereto;

(c) whether it is also a fact that they have stated that due to the cut they will have to drop some important schemes; and

(d) if so, whether Government is considering to allot some more funds to U.P.?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) (a) No, Sir.

(b) to (d). Do not arise.

Supply of cheap Radio sets to Madhya Pradesh

1447. SHRI MANIBHAI J. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any scheme under consideration to popularise A.I.R. programmes in the villages and towns of Madhya Pradesh by way of supplying cheap radio sets during 1968; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). Under the High Yielding Varieties Programme for all India, there is a proposal to supply 700 cheap receivers to Village Level Workers in the districts namely Raipur and Durg covered by All India Radio's intensive Farm and Home broadcasting unit located at Raipur Auxiliary Centre. The Village Level Workers would use these sets for small group listening of agricultural programmes.

India's Political Office in Sikkim

1448. SHRI MANIBHAI J. PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been invited to the report published in the 'Indian Express' dated 29.1.68 under the heading "Closer contact With Sikkim"; and

(b) if so, the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The Government of India has seen a report datelined Gangtok 28 January 1968 from Shri Ranjan Gupta published in the Indian Epress dated 29 January 1968.

(b) The report expresses an opinion, in very general terms, that there is no close contact between India's Political Office in Sikkim and the people of Sikkim. This opinion is not borne out by the facts.

Transmission System in Rajasthan

1449. SHRI MANIBHAI J. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that transmission system in Rajasthan is very poor; and

(b) if so, the reasons therefor and by what time the system is expected to come up to the work?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). In the development of broadcasting, priority is generally given to the densely populated areas to achieve the maximum possible listening. Rajasthan being a sparsely populated region, its coverage is smoewhat lower as compared to the more densely populated regions. With the completion of the schemes already in hand, a little over 50 per cent of the area of Rajasthan will be covered against the all-India average of 52 per cent achieved by the end of Third Plan.

Chinese Propaganda at Nathu-la

1450. SHRI INDRAJIT GUPTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Chinese propaganda broadcasts by loud speakers at Nathu-La are Hindi language;

(b) whether the counter-broadcasts from our side are made in the Chinese language; and

(c) if so, how the material for our broadcasts is selected and composed and by whom?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). Yes, Sir.

(c) The material for counter-broadcasts is prepared centrally.

Posts of Indian Ambassadors lying vacant

1451. SHRI INDRAJIT GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number and names of countries where the posts of Indian Ambassadors are at present lying vacant;

(b) the duration of the vacancy in each case and reasons for the same; and

(c) by when they are proposed to be filled up and by whom?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (c). There are 7 posts of Heads of India missions abroad which are vacant just now. Three of them will be filled shortly. Appointments to the remaining four are under consideration. All these vacancies have arisen as a result of normal transfers and retirements Further details are given in the statement laid on the Table of the House. [*Placed in Library. See* No. LT-176/68].

Military Lands and Cantonment Service

1452. SHRI NIHAL SINGH: Will the MINISTER OF DEFENCE be pleased to state:

(a) the number of persons whose police verification and medical examination on appointment in the Military Lands and Cantonments Service has not been done for the last 6|7 years, thereby denying them the due benefit of being declared quasi-permanent/permanent and to give them benefit of promotions;

(b) if so, the reasons therefor; and

(c) the action taken by Government in the matter?

THE MINISTER OF DEFENCE SHRI SWARAN SINGH: (a) to (c). Information is being collected and a statement will be laid on the Table of the House in due course.

टंगस्टेन धातु की खरीद

1453. श्री निहाल सिंह : क्य रक्षा मंत्री 20 नवम्बर, 1967 के तारांकित प्रश्न संख्या 136 के उत्तर के सम्बन्ध में यहा बताने की कृपा करेंगे कि :

(क) क्या टंगस्टेन धातु की खरीद के बारे में जानकारी इस बीच इकट्ठी कर ली गई है ; श्रोर

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

रक्षा मन्त्रालय में राज्य मन्त्री (श्री ल० ना० मिश्र) : (क) जी हां ।

(ख) एक विवरण सभा पटल पर रखा गया है । [पुस्तकालय में रखा गया । देखिये संख्या एल०टी०–177/ 168]

विदेशों में नजरबन्द भारतीय लोग

1454. **श्री निहाल सिंह : क्या वैदेशिक-कार्य** मंत्री 20 नवम्बर, 1967 के अतारांकित प्रश्न संख्या 1056 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या बर्मा तथा अन्य देशों में नजरबन्द भारतीय लोगों के बारे में जानकारी इस बीच प्राप्त हो गई है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है ?

प्रधान मन्त्री, अणु शक्ति मन्त्री, योजना मन्त्री तथा वैदेशिक-कार्य मन्त्री (श्रीमती इन्दिरा गांधी) : (क) ईराक, संयुक्त अरब गण राज्य और यूनाइटेड किंगडम से नजरबन्द भारतीयों के आंकड़ों की अभी प्रतीक्षा है ।

(ख) ऊपर जो देश बताए गए हैं उन्हें छोड़कर अन्य देशों में नजरबन्द भारतीयों की संख्या और उनकी नजरबन्दी के कारण संलग्न विवरण में बताए गए हैं । जो सभा पटल पर रखा गया है । [**पुस्तकालय में रखा गया । देखिए** संख्या एल० टी०–178/ 68] जहां तक पाकिस्तान में नजरबन्द भारतीयों का सवाल है, उनकी स्थिति वही है जो 13 नवम्बर, 1967 को लोकसभा में अतरांकित प्रश्न संख्या 64 के उत्तर में बताई गई थी ।

Mistaken Firing between Security Force Units

1455. SHRI SAMAR GUHA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Punjab Regiment and the Assam Rifles on duty in Mizoland mistakenly fired upon one another causing a number of casualties on both sides;

(b) whether similar same side firings between military or policemen engaged in dealing with the situation in Mizolad occurred in the past also; and

(c) if so, the details thereof and the steps taken by Government to enquire into such mishaps and to adopt measures to prevent repetition of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) and (b): No, Sir.

(c) Does not arise.

Tarapur Atomic Power Station

1456. SHRI GEORGE FERNANDES:
SHRI CHANDRA SHEKHER SINGH:
SHRI MOHAN SWARUP:

Will the PRIME MINISTER be pleased to state:

(a) when the Tarapur Atomic Power Station is to be commissioned;

(b) what will be the power generated by it on its commisisoning;

(c) at what price this power is proposed to be sold;

(d) the amount of money so far spent on the project; and

(e) the total cost of the Projeet?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a)

The Station is due for commissioning in the last quarter of 1968...

(b) 390 MWe (Net):

(c) The price at which the power should be sold to the Maharashtra and Gujarat State Electricity Boards is still under consideration.

(d) The amount spent to end of January 1968, excluding the cost of fuel, is Rs. 56.85 crores.

(e) The Station is estimated to cost Rs. 65.03, crores excluding cost of fuel.

Civilian Employees of Cochin Naval Base

1457. SHRI VISWANATHA MENON: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that Civilian employees of Cochin Naval Base whose services were terminated in 1965 and 1966 have not yet received any retirement benefits like gratuity, pension or Provident fund; and

(b) the action contemplated by Government to give relief to those employees?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R KRISHNA): (a) and (b). Services of 9 civilian employees (4 permanent and 5 temporary) of the Naval Base, Cochin, were terminated during 1965 and 1966. The permanent and temporary employees were not entitled to any pension or gratuity under the rules. However, the permanent employees could be granted compassionate allowance at the discretion of Government and this matter is under consideration. Information about the refund of the G.P. Fund contributions to the permanent employees is no readily available and is being ascertained. One of the temporary employees hs already been given the G. P. Fund amount due to him; another has been given the dues to him on account of Naval Dockyard Workmen's Provident Fund. The cases of three other temporary employees are under examination.

Indian Repatriates from Burma and Ceylon

1458. SHRI VISWANATHA MENON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received any representation from the repatriates from Burma and Ceylon for taking suitable action to enable them to withdraw their deposits from the banks of hese countries which have been blocked by those Governments; and

(b) if so, the action taken thereon?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) (a) The Government has received such representations from repatriates from Burma. As for Ceylon, those who have so far arrived in India under the Indo-Ceylon Agreement (1964) were to be allowed to repatriate their assets as provided for in the Agreement. Our High Commission has been asked to let us know the up-to-date position.

(b) The assets left in banks in Burma by Indian repatriates have also been covered in the discussions, between the two Governments regarding compensation for assets left by Indians.

Defence Pavilion at Ernakulam

1459. SHRI VISWANATHA MENON: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received any request from the Exhibition Committee of the Cochin Corporation to have a Defence Pavilion this year in the Exhibition Grounds at Ernakulam;

(b) if so, the action taken thereon; and

(c) whether a Defence Pavilion was provided during the last year's exhibition?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c): A Defence Pavilion was organised in the All-India Agricultural and Industrial Exhibition held at Ernakulam in 1966-67. A request for setting up a Defence Pavilion in the All-India Agricultural & Industrial Exhibition at Ernakulam in 1967-68 was also received. However, in view of the fact that two Defence Exhibition Trains have been organised to visit varios places all over the country, including Ernakulam and other places in Kerala, and in view of the available resources being already committed, it was not found possible to comply with the request.

Rare Earth, Eloor, Kerala

1460. SHRI VISWANATHA MENON: Will the PRIME MINISTER be pleased to state:

(a) whether there is any scheme for the expansion of Rare Earths, Eloor, Kerala;

(b) if so, how much amount is proposed to be earmarked for expansion; and

(c) when the work will start and the time limit scheduled to finish the expansion work?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (c). Further expansion of the Eloor Plant is under consideration. The Scheme if implemented, is estimated to cost approximately Rs. 60 lacs. However, no decision has yet been taken.

Memorandum from Travancore Devaswam Board Kerala

1461. SHRI VISWANATHA MENON: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received any memorandum from the President of the Travancore Devaswam Board, Kerala, to shoot News Reels of Sabarimala Pilgrimage;

(b) if so, whether the request was complied with; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b) Yes, Sir. The Sabarimala Pilgrimage was featured in the Indian News Review No. 1008 released on the 2nd February 1968, under the title "Pilgrimage to Sabarimala."

(c) Does not arise.

Delegations to U.N.O.

1462. SHRI K. LAKKAPPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken consensus of all Political Parties to guide the deliberations at the time of sending delegations to U.N.O. every year; and

(b) if not, the reaction of Government in this regard?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). No, Sir. The consensus of, or consultation with, all political parties is not necessary for this purpose. Our delegations to the U.N. represent the Government.

Problems of South Korea

1463. SHRI K. LAKKAPPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of India have been aprised by South Korea of her problems through South Korean Consulate General; and

(b) if so, the reaction of Government so far as South Korea's external and internal problems are concerned?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) There is no Korean Embassy in New Delhi as we have only consular relations with South Korea as also North Korea. The Consuls General of South and North Korea apprise Government of the views of their respective Governments on various matters from time to time notably the question of the reunification of Korea.

(b) Government have sought to promote trade and commercial relations with both North and South Korea. On the question of the reunification of Korea, Government's view is that every effort should be made to resolve the divergent views through peaceful means so as to achieve an independent and unified Korea.

वैज्ञानिक तरीके से कृषि सम्बन्धी फिल्म

1464. श्री बसवन्त : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ऐसी फिल्में तैयार करने का कोई प्रस्ताव है जिन में खाद्यान्नों का उत्पादन बढ़ाने के वैज्ञानिक तरीकों का किसानों को उन की अपनी भाषा में प्रदर्शन किया जा सके जिस से वह फ़िल्मों के द्वारा अपनी भाषा में वे उन तरीकों को समझ सकें; और

(ख) यदि हां, तो उसका ब्योरा क्या है ?

सूचना और प्रसारण मन्त्री (श्री के० के० शाह) : (क) और (ख). फिल्म विभाग अन्य फिल्मों के साथ साथ अनुदेशात्मक फिल्में जिनमें खाद्यान्नों का उत्पादन बढ़ाने के वैज्ञानिक तरीकों को बताया गया हो बनाती रही है। देश के विभिन्न क्षेत्रों के लोगों के लिए फिल्मों को कई भाषाओं में रिलीज़ किया जाता है। ऐसी फिल्मों का विवरण जो पहले ही बन चुकी है या बनाई जा रही है सदन की मेज पर रख दिया गया है। पुस्तकालय में रखा गया। देखिए सख्या L T-179/ 1968]

Compensation for Lands Acquired in Darjeeling

1465. SHRI C. K. BHATTACHARYYA: Will the MINISTER OF DEFENCE be pleased to refer to the reply given to Unstarred Question No. 1085 on the 20th November, 1967 and state:

(a) whether the outstanding assessment, accord of the requisite financial sanction and the disburssement of the outstanding amount of compensation and rent for the land requisitioned for military purposes in the Siliguri Sub-Division of Darjeeling has been completed;

(b) if so, whether a statement containing the details of the disbursement will be laid on the Table; and

(c) if not, when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c). The assessment and accord of financial sanction has been completed for 28 projects out of 35. The assessment for 6 projects is under scrutiny for financial sanction. and sanction thereto will be given shortly after completing the scrutiny. The assessment

for the one remaining project covering 640 acres has not yet been made by the Collector.

The disbursements so far made by the local revenue authorities amount to Rs. 16·60. lakhs approximately. Of this, Rs. 13·99 lakhs approximately, has been disbursed 'on account' pending assessment and financial sanction in respect of the seven outstanding projects.

It is the responsibility of the local Collector to determine the persons who are entitled to receive the payment and to disburse the same. The State Government has accordingly been requested to expedite the Collector to make the disbursement where final sanction has been accorded and to expedite the assessment where not done.

Indian made Films

1466. SHRI C. K. BHATTACHARYYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government of Malayasia has recenly banned the screening of some Indian-made films there; and

(b) if so, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir.

(b) Does not arise.

New Defence Committee of the Cabinet

1467. SHRI SHIVA CHANDRA JHA:
SHRI RAM AVTAR SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a new Defence Committee of the Cabinet has been formed;

(b) if so, who are its members and what specific functions it will perform?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). It is not in the public interest to disclose this information.

Left Communist Infiltration in the Army

1468. SHRI S. K. TAPURIAH: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the Left Communist infiltration in the Army; and

(b) whether Government have taken necessary precautionery measures to prevent any large scale infiltration and attempts to subvert the Army?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). Government keep a close watch on possible sources of subversion and attempts at subversion of the Army and appropriately deal with them.

New Broadcasting Stations

1469. SHRI GADILINGANA GOWD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are any proposals for setting up new Broadcasting Stations in the country during the years 1968-69; and

(b) if so, the names of cities where these new stations will be opened?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K SHAH): (a) and (b). During the year 1968-69 the following broadcasting stations or transmitters are likely to come up:—

1. Dibrugarh—New Broadcasting Station.

2. Calcutta—A super power medium-wave transmitter and a high power medium-wave transmitter.

3. Jullundur—High power medium-wave transmitter.

4. Panaji(Goa)-Medium power medium-wave transmitter.

Commercial Broadcast

1470. SHRI GADILINGANA GOWD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the rate fixed for Commercial Broadcast in the All India Radio; and

(b) the amount of revenue earned till 31-12-1967?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) The rates fixed for commercial advertisements by All India Radio are as under:—

Duration	Sundays			Week Days		
	A	B	C	A	B	C
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
15 Seconds	80	50	20	50	20	15
30 Seconds	140	90	30	90	40	30
1 Minute	230	150	60	150	70	40

Fixed Spots . . . . . . 25% extra
Special Positions . . . . . 25% extra
Saturdays (2-30 to 3-30 P.M.) . . . 10% extra

'Solus' positions will be available for the cost of 2 minutes plus 25%.

A. (*Peak Hours*) : 8-30 to 9-30 A.M., 11-00 A.M. to 12-30 p.M., 2-30 p.M. to 3-30 p.M. 6-45 to 8-30 p.M., 9-15 to 10-35 p.M.

B. (*Semi peak Hours*) 8-45 to 9-15 p.M.

C. (*Off Peak Hours*) 7-40 to 8-15 A.M., 10-15 to 10-55 A.M., 2-00 to 2-30 p.M. 3-30 to 3-45 p.M.

(b) The net revenue earned during the two months of November and December 1967, totalled Rs. 6,43,849.

Radio Station in Baroda

1472. SHRI MANIBHAI J. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) when was the All India Radio Station started at Baroda;

(b) the size of the station when it at as started; and

(c) the amount of monthly rent paid for the building for the station?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). The original Radio Station at Baroda was started by the Maharaja of Baroda in January, 1947 and was taken over by All India Radio in December 1948. At that time the annual rental was Rs. 6511. It had a 5Kw mw transmitter and a studio centre of four studies when it was taken over by All India Radio.

(c) The rental of the existing premises is Rs. 3,545|- (inclusive of taxes) per month.

पश्चिम पाकिस्तान में राजपूतों पर अत्याचार

1473. **श्री ओंकार लाल बेरवा :** क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पश्चिम पाकिस्तान के थेपरकार जिले में सोघा राजपूतों पर अत्याचार किये जा रहे हैं ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ।

प्रधान मन्त्री, अणु शक्ति मन्त्री, योजना मन्त्री तथा वैदेशिक-कार्य मन्त्री (श्रीमती इन्दिरा गांधी) : (क) सरकार के पास इस तरह की कोई सूचना नहीं है ।

(ख) प्रश्न नहीं उठता ।

Programme for Development of Backward Areas

1474. SHRI G. S. DHILLON: Will the PRIME MINISTER be pleased to state:

(a) whether in a public speech at Bhubaneswar on the 16th January, 1968 she declared that special programme for the develoment of backward areas is under contemplation in the interest of advanced areas and the country as a whole;

(b) if so, the details thereof; and

(c) whether the border areas hit by 1965 Indo-Pak. war will also be included in this programme?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The Prime Minister stressed the necessity of paying special attention to the development of backward areas. She did not declare that a special programme was under contemplation.

(b) and (c). Do not arise

Mexico-U.S.A. Atomic Energy Project

1475. SHRI G. S. DHILLON: Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any effort to find out the technical details of the Mexico-U.S.A. Atomic Energy Project called "Gas Bugg Experiments";

(b) whether any useful information has been obtained for our scientists concerning the world's first successful peaceful atomic expansion for production of natural gas; and

(c) if so, the results thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) and (c). The final results of Project Gasbuggy are not expected to be known for about a year.

Salute to National Flag

1477, SHRI B. K. DASCHOWDHURY:
SHRI MOHAN SWARUP:
SHRI SHRI CHAND GOEL:
SHRI C. K. BHATTACHARYYA:
SHRI ONKAR LAL BERWA:

Will the Minister of DEFENCE be pleased to state:

(a) whether the N.C.C. Cadets in Mysore did not salute the National Flag at the Republic Day Parade on the 26th January, 1968; and

(b) if so, the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI) M. R. KRISHNA): (a) N.C.C. Cadets of the Government College Mercara did not salute the National Flag at the Republic Day Parade on the 26th January, 1968

(b) A Court of Enquiry has been ordered and its proceedings are awaited.

Secessionists move in East Pakistan
PAKISTAN

1478. SHRI JUGAL MONDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan has blamed India for seecssionists' move in East Pakistan; and

(b) if so, the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) On January 6, 1968, the Government of Pakistan alleged that an Indian diplomat and some Indian Army officers in Agartala assisted several Pakistanis in their design against the Government of Pakistan.

(b) The Government of India have categorically denied the allegations and regret the attempt of the Government of Pakistan to falsely involve Indian officials in what was essentially an internal development in East Pakistan.

Tibetan Refugees

1479. SHRI JUGAL MONDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Tibetan fugitives are still coming to Inida; and

(b) if so, what arrangements have been made to screen them?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes Sir, the last batch of 126 Tibetan Refugees entered India on 18/19-11-67.

(b) Tibetan refugees are throughly interrogated by a team of interrogators to detect and prevent infiltration of subversive elements. In cases where their bonafides are suspected they are detained under the Preventive Detention Act.

This information was given in answer to Lok Sabha Starred Question No. 1348 on the 24th July, 1967 and in answer to Lok Sabha Starred Question No. 722 of 18th December, 1967.

Road Link with Leh

1480. SHRI HIMATSINGKA: Will the Minister of DEFENCE be pleased to state:

(a) whether the construction of a road connecting the Nurba valley with Leh has been undertaken;

(b) if so, the progress in this regard; and

(c) what is the Central contribution to the construction of this road link between Leh and the rest of the country?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) The construction of a road connecting Nubra Valley with Leh is not included in the programme of Border Roads Development Board.

(b) and (c). Do not arise.

Seating Arrangements on Republic Day Parade (1968)

1481. SHRI JAGANNATH RAO JOSHI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that at the Republic Day Parade (1968) the seating arrangement for Sheikh Abdullah was in the 5th row and that for the Mayor of Delhi in the 7th row; and

(b) if so, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Arrangements for seating both Sheikh Mohd. Abdullah and the Mayor of Delhi were made in the V-1 Enclosure meant for Ministers, Members of Parliament and other dignitaries.

(b) Arrangements for seating of dignitaries who are invited to witness the Republic Day Parade are made according to their respective positions in the Table of Precedence. A dignitary who has relinquished charge of an Office is usually seated after the dignitaries holding that Office. Chief Ministers of States figure in Article 15; whereas the Mayor of Delhi has

been assigned a position after Article 28 and before Article 29 of the Table of Precedence.

मारिशस के साथ औद्योगिक सहयोग

1482. **श्री ओ० प्र० त्यागी :** क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मारिशस के प्रधान मंत्री द्वारा हाल में दिए गए एक वक्तव्य की ओर सरकार का ध्यान दिलाया गया है जिसमें उन्होंने अपने देश के औद्योगिक विकास में विदेशी पूंजी के विनियोजन का स्वागत किया है और कहा है कि वह विदेशी उद्योगपतियों को सभी संभव सहायता देने के लिए तैयार है ;

(ख) यदि हां, तो इस संबंध में भारत सरकार की क्या प्रतिक्रिया है ; और

(ग) क्या भारतीय उद्योगपतियों ने भी वहां उद्योग स्थापित करने की इच्छा व्यक्त की है और कितने उद्योगपतियों ने भी इस प्रयोजन के लिए सरकार से अनुभूति मांगी है ?

प्रधान मन्त्री, अणु शक्ति मन्त्री, योजना मन्त्री तथा वैदेशिक कार्य मन्त्री (श्रीमती इन्दिरा गांधी): (क) और (ख). जी हां । लेकिन सरकार को यह मालूम है कि मारिशस की सरकार विदेशी पंजी विनियोग का स्वागत करेगी । जो उद्योगपति मारिशस में सम्मिलित उद्योग स्थापित करना चाहेंगे उन्हें हमारी सरकार हर तरह का प्रोत्साहन और सुविधाएं देगी ।

(ग) जी हां ।

तीन उद्योगपतियों ने मारिशस में उद्योग स्थापित करने में अपनी दिलचस्पी दिखाई है ।

Defence Preparedness

1483. SHRI O. P. TYAGI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in view of the Defence preparations by Pakistan our military experts had submitted a scheme regarding our defence preparations to the Government;

(b) whether it is also a fact that the said scheme did not come up because of Finance Ministry not sanctioning the amount likely to be incurred thereon; and

(c) if so, the steps proposed to be taken by Government for the defence of India against Pakistani attack?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) The Defence Plan, 1966—71, which was framed in consultation with Services Headquarters and approved by Government, incorporates various measures considered necesary for the defence of the country. No other scheme or plan has been submitted by Services Headquarters.

(b) and (c). Do not arise.

Theft of Tyres and Tubes from Palam Airport

1484. SHRI GADILINGANA GOWD: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 5087 on the 10th July, 1967 and state:

(a) whether the investigations regarding the theft of tyres and tubes from Palam Air port have been finalised;

(b) whether the culprits have been traced; and

(c) if so, the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c). The case has been sent as untraced by the Civil Police to the Court. A Court of

Inquiry held by the Air Force to investigate into the case has, however, given its findings. Four Air Force personnel and two civilians have been blamed by the Court of Inquiry for lack of supervision and negligence. Administrative action has been taken against the Air Force personnel. Disciplinary proceedings against one of the civilians is in progress. The other civilian has been relieved from the Air Force.

Nagas going to China

1485. SHRI D. C. SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that two batches of underground Naga hostiles numbering about 500 were recently reported to be moving to Tirap Frontier District of NEFA on their way to China; and

(b) if so, the steps taken in the matter?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Inforamtion regarding the Underground Nagas and their movements is classified.

(b) The Government of India have taken and are taking all necessary measures to prevent unlawful activities by the Underground Nagas.

Soviet Prime Minister's Meeting with Indian Communist Leaders

1486. SHRI YASHPAL SINGH:
SHRI YAJNA DATT SHARMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Soviet Prime Minister met the Indian Communist leaders during his recent visit;

(b) if so, the nature of the discussions held with them; and

(c) whether this was with the prior knowledge of Government?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER O EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). The Government have seen press reports of a private meeting held between the Soviet Prime Minister and some Indian Communist leaders in the Soviet Embassay. The nature of the discussions is not known.

(c) No, Sir.

Jet Plane Mishap

1487. SHRI M. MEGHACHANDRA: Will the Minister of DEFENCE be pleased to state:

(a) whether there was a mishap of a jet plane at Hyderabad in the last week of January, 1968 thereby killing the Squadron Leader and injuring the Deputy Leader;

(b) if so, the details of the mishap;

(c) whether Government have sanctioned any compensation or other relief for the victims; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir. In the accident which occured on 22nd January, 1968, Sqn. Ldr. C. B. Singh was killed and Sqn .Ldr. M. K. Jain escaped with minor injuries.

(b) It apears that the aircraft failed to recover from a spin. However, a Court of Inquiry has been ordered. Full details will be known when its report is finalised.

(c) and (d). Action is being taken for the payment to the widow of Sqn. Ldr. C. B. Singh the following benefits, which she is entitled to:—

(i) Family gratuity .. Rs. 4,000.

(ii) Special family Pension. .. Rs. 180 per month.

(iii) Children's Allowance. .. Rs. 30 per month per minor child.

In addition, eduaction allowance at a rate not exceeding Rs. 40 per month per child is admissible from the age of five and normally up to the age of 21 years. An *ex-gratia* payment upto Rs. 42,000 is also admissible to the widow.

Representations from Employees of All India Radio, Imphal

1488. SHRI M. MEGHACHANDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received representations from the local staff employees of All India Radio, Imphal for promotion and upgrading to the posts of Assistant Producers; and

(b) if so, the action taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir.

(b) The request could not be acceded to since there was no post of Assistant Producer vacant. Due to the pressing need for economy, no post of Assistant Producer could be created at Imphal either.

Indians in Zanzibar

1489. SHRI K. P. SINGH DEO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Zanzibar have announced that the parents of all students mainly Asians, who have left the Island after completing their High School studies should leave the Island by the 29th February, 1968;

(b) if so, the number of the Indians in Zanzibar effected by this announcement; and

(c) the reaction of the Government of India in this regard?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) and (b). The Government are not aware of any such announcement. However, addressing a mass rally in Zanzibar on the 28th January, 1968, the First Vice-President of Tanzania and the President of Zanzibar is reported to have stated that in order to achieve total integration of the different ethnic groups of the Island (Zanzibar) there would be no barriers to 'mixed marriages' and that, therefore, parents who may send their children out of Zanzibar to get them married may have to be deported. It is further understood that the President of Zanzibar also stated that parents whose children had already been sent out of Zanzibar for the same purpose would have to leave Zanzibar by the end of February, 1968.

(c) The above development is being examined by the Government.

Commentaries by a Soviet historian on Kashmir

1490. SHRI K. P. SINGH DEO:
SHRI M. L. SONDHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the series of commentaries by a Soviet historian, Iona Androna, broadcast by the Moscow Radio in various languages including Hindi and Urdu on the occasion of the Second Anniversary of the Tashkent Declaration alleging Anglo-American Imperialists' design on Kashmir; and

(b) if so, the reaction of Government in this regard?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

Government have seen Indian newspaper reports to this effect.

(b) Government have no comment to offer.

हिन्दी का प्रयोग

1491. श्री रघुवीर सिंह शास्त्री : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी के प्रयोग के बारे में गृह-कार्य मंत्रालय द्वारा जारी आदेशों में से उन आदेशों का ब्यौरा क्या है जो अभी तक अधीनस्थ कार्यालयों को नहीं भेजे गये हैं ; और

(ख) प्रतिरक्षा मंत्रालय के सभी अ ीनस्थ कार्यालयों को ये आदेश कब तक भेजे जायेंगे ?

रक्षा मन्त्रालय में राज्य मंत्री (श्री ल० ना० मिश्र): (क) तथा (ख). 1955 से लेकर गृह-कार्य मंत्रालय द्वारा हिन्दी के प्रयोग के संबंध में भारी संख्या में आदेश जारी किए जा चुके हैं । रक्षा मंत्रालय उन आदेशों को आगे सेवाओं के मुख्यालयों और अंतर सेवा संगठनों को भेज देता है कि जहां तक वह सेवाओं के मुख्यालयों को लागू होते हैं और यह उत्तरदायित्व सेवाओं के मुख्यालयों और अन्तरसेवा संगठनों का है कि वह अपने अधीनस्थ भारी संख्या में कार्यालयों को वह आदेश भेजें ।

मांगी गई सूचना इकट्ठी की जा रही है और जब वह इकट्ठी ई तो सभा पटल पर रख दी जायगी ।

Indians in Saigon

1492. SHRI M. MEGHACHANDRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the approximate strength of the Indian community in Saigon;

(b) whether the Indians residing in Saigon are safe and are not affected by the recent trouble in Saigon; and

(c) if not, the steps taken by Government for ensuring their safety?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFTIRS (SHRIMATI INDIRA GANDHI): (a) One thousand out of an estimated total of fifteen hundred to two thousand Indian nationals in South Vietnam are staying in Saigon.

(b) According to information available with our Consulate General in Saigon, all Indian nationals in Saigon and Cholon areas are safe. Full reports of Indian nationals living in other towns are not yet available with the Consulate General. But it has received no reports of any untoward incidents against Indian nationals.

(c) Local Indian organisations under the guidance of the Consul General are looking after the Indian community. No speific request for assistance has yet been received by the Consul General.

Reduction in Radio Licence Fee

1493. SHRI VIRENDRAKUMAR SHAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government contemplate reduction in or elimination of radio licence fee in view of the extra income which might be earned from commercial advertisements through All India Radio; and

(b) if so, when it will be given effect to?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir.

(b) Does not arise.

हिण्डन हवाई अड्डे पर असैनिक कर्मचारी

1494. **श्री निहाल सिंह :** क्या रक्षा मंत्री 11 दिसम्बर 1967 के अतारांकित प्रश्न संख्या 3775 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या हिन्डन (गाजियाबाद) हवाई अड्डे पर कार्य करने वाले असैनिक कर्मचारियों के मकान किराया भत्ते तथा नगर प्रतिकारात्मक भत्ते के बारे में इस बीच कोई निर्णय कर लिया गया है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है तथा क्या सरकार का विचार हिन्डन हवाई अड्डे पर कार्य करने वाले असैनिक कर्मचारियों को उसी प्रकार विशष भत्ता देने का है जिस प्रकार गुड़गांव असैनिक कर्मचारियों को दिया जाता है ; और

(ग) यदि हां, तो इसके क्या कारण है ?

प्रतिरक्षा मंत्रालय में उपमन्त्री (श्री एम० आर० कृष्णा : (क) तथा (ख). जी हां हिन्डन की नौसेना की यूनिटों के असैनिक कर्मचारियों के लिए 1-1-1968 से एक खास मामले के तौर पर निम्न दरों पर मकान किराया भत्ता देने के लिए आदेश जारी कर दिए गए हैं ।

(1) **दिल्ली में रिहाईश रखने वाले कर्मचारीगण** : उन दरों पर जो समय समय पर दिल्ली में लागू हो ।

(2) **गाजियाबाद में रिहाईश रखने वाले कर्मचारीगण** : उन दरों पर जो समय समय पर गाजियाबाद में लागू हों ।

जहां तक प्रतिकर भत्ते का संबंध है स्थिति सदस्य महोदय द्वारा उद्धतंपूर्वक प्रश्न के भाग (ख) (2) और (घ) के उत्तर में स्पष्ट की गई थी । पहले उस निर्णय में कोई परिवर्तन नहीं हुआ कि हिन्डन में काम करने वाले और गाजियाबाद में रिहाईश रखने वाले कर्मचारियों को प्रतिकर भत्ता न दिया जाए । सरकार इस प्रश्न पर भी विचार करने का विचार नहीं रखती कि अम्यूनिशन डिपो गुड़गांव में काम कर रहे कर्मचारियों के लिए स्वीकृत किए दरों पर इन कर्मचारियों को भत्ता दिया जाए ।

(ग) अम्यूनिशन डिपो गुड़गांव में भत्ते उस की विशेष स्थिति के विचार से अर्थात्, डिपो क्षेत्र की गुड़गांव नगरपालिका तुलना में दिल्ली नगर निगम से अधिक निकटता के विचार से स्वीकृत किए गए थे । हिन्डन विमान अड्डे की स्थिति गुड़गांव के अम्यूनिशन डिपो की स्थिति से समानता नहीं रखती ।

Aparthied Policy of South Africa

1495. SHRI HIMATSINGKA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any moves were made during the recent UNCTAD Conference in New Delhi to avail of the opportunity provided by the Conference for persuading South Africa to refrain from continued enforcement of its Aparthied Policy;

(b) if so, the nature of the moves and what was the Indian contribution thereto; and

(c) the results of these moves?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) No Sir.

(b) and (c). Do not arise.

Rhodesia

1496. SHRI HIMATSINGKA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the steps taken by Government during the last three months to secure replacement of the minority Government in Rhodesia

with a popular Government, through the U.N.O., the Commonwealth, or otherwise, and with what success so far in this direction?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): The Government of India have in the past three months made no new proposals to the United Nations for the solution of Rhodesian problem but are constantly in touch with like-minded members of the United Nations and Commonwealth to consider what further steps should be jointly taken which could lead to the ending of the rebellion in Rhodesia.

Class II Technical Staff of All India Radio

1497. SHRI ABDUL GHANI DAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the duties and working hours of Class III technical employees of the All India Radio have been defined;

(b) if so, the broad details thereof; and

(c) if not, the time expected to be taken to define their duties and working hours?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) to (c). The duties of Class III technical employees of A.I.R. have been defined. A statement indicating the duties of various categories is laid on the Table of the House. [*Placed in Library See* No. LT-180|68].

There are two kinds of technical employees (i) those who are put on shift duties in the AIR Transmitters, Receiving Centres, Studios etc., and (ii) those whose duties are more or less similar to office staff. For shift duty staff, the conventional number of hours of duty has been observed as eight hours a day (with one weekly day off). The question of final fixation of the number of hours of duty for shift staff is engaging the attention of Government.

The non-shift staff observed the same office hours, as laid down for Central Government offices.

Confirmation of Draughtsmen Grade II of All India Radio

1498. SHRI ABDUL GHANI DAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of Draughtsmen Grade II in All India Radio who have not been confirmed so far; and

(b) the time expected to be taken to confirm them?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). Against 19 permanent posts of Draughtsman Grade II in All India Radio, eight persons are confirmed, five or whom are officiating in higher posts. 11 more persons are likely to be confirmed in the next few months, but confirmation of the persons appointed vice the five Draughtsmen Grade II officiating in higher posts, will be made only when they are confirmed in the higher posts, thus releasing the vacancies substantively.

पुलिस द्वारा गिरफ्तार किए गए सैनिक अधिकारी तथा जवान

1499. श्री हुकम चन्द कछवाय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, 1962 से अब तक देश के विभिन्न कानूनों का उल्लंघन करने के लिये पुलिस द्वारा भारतीय सेना के कितने अधिकारी तथा जवान गिरफ्तार किये गये ;

(ख) उनमें से कितने व्यक्तियों पर अभियोग चलाया गया है ;

(ग) न्यायालयों द्वारा कितने व्यक्तियों को दण्ड दिया गया और कितने छोड़ दिये गये ; और

(घ) न्यायालयों में कितने मामले अभी विचाराधीन हैं ?

प्रतिरक्षा मन्त्रालय में राज्य मन्त्री (श्री ल० ना० मिश्र) : (क) से (घ). सूचना अधीनस्थ विरचनाओं से इकट्ठी की जा रही है, और जभी प्राप्त हुई सभा के पटल पर रख दी जाएगी।

Expenditure on Republic Day Parade (1968)

1500. SHRI VIKRAM CHAND MAHAJAN: Will the Minister of DEFENCE be pleased to state:

(a) the total expenditure incurred on Republic Day parade held on the 26th January, 1968; and

(b) what was the total seating capacity in all the Blocks?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Accounts for the Republic Day Parade 1968 have not been finalised. A statement showing the expenditure incurred by the Central Government will be laid on the Table of the House after the accounts have been finalised.

(b) 49,359.

Expenditure on Beating Retreat (1968)

1501. SHRI VIKRAM CHAND MAHAJAN:
SHRI RABI RAY:

Will the Minister of DEFENCE be pleased to state:

(a) the total expenditure incurred on the 'Beating of the Retreat' held on the 29th January, 1968 and what was the total seating capacity; and

(b) whether any invitation cards were issued to the general public and if so, how many and on what principle?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) and (b). Certain items of exptnditure are common both for the Republic Day Parade and the Beating Retreat ceremony. It may, therefore, be difficult to indicate sperarately the expenditure incurred on the Beating Retreat ceremony on the 29th January 1968. However, information to the extent possible is being collected and will be laid on the table of the House.

The seating capacity at the Beating Retreat ceremony on the 29th January 1968 was for 14592 persons. Of thi,s, 1120 seats were in an enclosure for which invitation cards|admit cards were not required. In addition, for enclosures to which entry was by invitation cards, invitations for about 2,200 seats were issued to persons who according to available information were not holding any official positions. Requests for issue of invitation cards to such persons were considered on merits and invitation cards were issued subject to the availability of seats. In suitable cases, where it was not possible to issue invitation cards for the Beating Retreat ceremony on the 29th January (main ceremony), invitations were issued for the special show of the ceremony held on 28th January 1968.

Conditions for Extension of Service to Technical and Non-Technical Employees of Films Division

1502. SHRI S. KANDAPPAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the age of compulsory retirement from Government service in the case of Technical and non-technical employees;

(b) the conditions under which the extension of service is granted to the technical and non-technical persons working in the Films Division, Bombay; and

(c) how many technical and non-technical persons working in the Films Division, Bombay with their designations have been granted extension of service beyond the age of 58 years during 1966 and 1967 and for what period and the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) 58 years, both for technical and non-technical employees except in the case of pre-1938 ministerial Government servants and the Class IV Officers in whose case the age of retirement is 60 years.

(b) As a general principle, extension in service is granted only in exceptional circumstances and in the public interest. In the case of technical and scientific personnel, however, it is considered in the public interest to retain them for a longer period to take advantage of their specialised siklls and experience subject to their suitability and fitness. The extension is, in any event, not to go beyond the age of 60 in respect of non-technical and non-scientific personnel and 62 in the case of scientific and technical personnel.

(e) Four as per details given below:

Name of the Officer with Designation of the post held	Period of extension	Reasons for extension
Non-Technical		
(1) Shri G. K. Maharesh, Production Manager	For one year from 2-2-1967 and further extended till the appointment of his successor.	Public interest
(2) Shri B. N. Mazumdar, Art Director	Six months from 15-4-67	Public interest
(3) Shri R. B. Arya, Editor	Extension from time to time commencing from 1-7-1962; last extension for one year with effect from 15-10-1967 but he died on 17-11-67	Public interest (He was engaged in connection with the production of films on Gandhiji.
Technical		
(4) Shri D.R. Mistry, Chief Cameraman.	One year from 3-12-1966	Public interest.

राजनैतिक शरण संबंधी नियम

1503. श्री शिवपूजन शास्त्री : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस समय ऐसा कोई नियम नहीं है जिसके अधीन श्री अजीज ओलग जादे जैसे देश का परित्याग करने वाले व्यक्तियों को राजनैतिक शरण दी जा सके ; और

(ख) यदि हां, तो क्या ऐसे मामलों में शीघ्र निर्णय करने की दृष्टि से इस संबंध में कोई नियम बनाये जा रहे हैं ?

प्रधान मंत्री अणु शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गांधी): (क) भारत में राजनैतिक संरक्षण देने के कोई नियम नहीं हैं। सरकार अपने प्रभुसतात्मक अधिकार और विवेक से ऐसे मामलों का निर्णय करती है और प्रत्येक मामले के गुण दोषों पर विचार करके निर्णय किया जाता है।

(ख) जी नहीं।

Visit by Commander-in-Chief of the Soviet Navy

1504. SHRI D. C. SHARMA:
SHRI YASHPAL SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Commander-in-Chief of the Soviet Navy visited India recently as the head of a Soviet Naval delegation;

(b) if so, the purpose of his visit; and

(c) the outcome of the talks held with him?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir. The Commander-in-Chief of the Navy of the USSR recently visited India accompanied by 6 Staff Officers.

(b) It was a goodwill visit to reciprocate the visit paid by our Chief of the Navy-Staff to the USSR in 1967.

(c) Question does not arise, this being a goodwill visit.

Study Group for Backward Classes

1505. SHRI D. R. PARMAR: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a study group for backward classes under the Planning Commission, led by Shri Shrikant Sheth, visited the State of Gujarat in October, 1967;

(b) whether it is also a fact that the study group has pointed out that major part of funds is being spent on administration rather than actual works for the uplift and benefit of backward classes;

(c) the other suggestions made by the study group; and

(d) the reaction of Government thereto and the action taken by Government?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) to (c). A Study Team on Tribal Development Programmes has been set up by the Committee on Plan Projects at the suggestion of the Planning Commission. The Team has Shri P. Shilu Ao as Chairman and Sarvashri L. M. Shrikant and T. Sivasankar as Members. On behalf of the Study Team, Shri Shrikant visited certain tribal areas of Gujarat in October 1967 and held discussions with the State authorities, non-officials, etc. The Study Team has not yet submitted a report.

(d) Does not arise since the report of the Study Team is not yet ready.

Foreign Tours by Ministers

1506. SHRI K. M. KOUSHIK: Will the PRIME MINISTER be pleased to state:

(a) whether the foreign tours under taken by the Ministers and the Deputy Ministers, are made in consultation with the Prime Minister; and

(b) on what grounds they are usually permitted?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) Foreign tours are undertaken by the Ministers and Deputy Ministers whenever these are regarded as useful for the discharge of their duties.

उत्तर प्रदेश के पिछड़े क्षेत्र

1507. **श्री नागेश्वर द्विवेदी :** क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के पिछड़े क्षेत्र के लिये पटेल आयोग के अन्तर्गत जौनपुर जिले को मद-वार कितनी राशि मंजूर की गई और अब तक कितनी राशि दी गई है ; और

(ख) क्या जौनपुर के लिये मंजूर की गई राशि का कुछ भाग आजमगढ़ को दिया गया है और यदि हां, तो कितना ?

प्रधान मन्त्री, अणु शक्ति मन्त्री, योजना मन्त्री तथा वैदेशिक-कार्य मन्त्री (श्रीमती इन्दिरा गांधी) : (क) उत्तर प्रदेश सरकार द्वारा दी गई सूचना के आधार पर, उत्तर प्रदेश के जौनपुर जिले के विकास कार्यक्रमों पर 1964–65 से 1966–67 तक के परिव्ययों तथा व्यय को दर्शाते हुए एक विवरण सभा पटल पर प्रस्तुत है। [पुस्तकालय में रखा गया। देखिये संख्या LT–181/68]

(ख) राज्य सरकार ने सूचित किया है कि जौनपुर जिले के लिए निर्धारित परिव्यय में से कोई भी धनराशि आजमगढ़ जिले को नहीं दी गई।

परमाणु हथियारों के प्रसार को रोकने के बारे में सन्धि

1508. **श्री ओ० प्र० त्यागी :** क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) परमाणु हथियारों के प्रसार को रोकने के बारे में वर्तमान संधि के अनुसार परमाणु विज्ञान की जानकारी किन–किन देशों तक सीमित करने का विचार है ; और

(ख) भारत को अणुबम बनाने की क्षमता रखने वाले देशों की सूची में सम्मिलित न करने के क्या कारण हैं जब कि भारतीय वैज्ञानिक अणु बम तैयार कर सकते हैं और उसका विस्फोट कर सकते हैं।

प्रधान मन्त्री, अणु शक्ति मन्त्री, योजना मन्त्री तथा वैदेशिक-कार्य मन्त्री (श्रीमती इन्दिरा गांधी): (क) और (ख). अट्ठारह राष्ट्रों की निरस्त्रीकरण समिति मे अमरीका और सोवियत संघ ने 18 जनवरी 1968 को एटमी हथियारों का विस्तार न करने की संधि का जो संशोधित मसौदा प्रस्तुत किया था, उसमे संधि के पक्षधर गैर-एटमी हथियार वाले राज्यों को मना किया गया है कि वे एटमी हथियारों का विकास न करें अथवा उन्हें प्राप्त न करें अथवा शांतिपूर्ण उद्देश्यों के लिए भी एटमी विस्फोटक अस्त्र ग्रहण न करें। इस प्रकार का प्रतिबन्ध संधि के पक्षधर एटमी हथियार वाले राज्यों पर लागू नहीं होता। लेकिन संधि के पक्षधर सभी राज्यों को उपर्युक्त प्रतिबन्ध के अधीन रहते हुए, शांतिपूर्ण उद्देश्यों के लिए एटमी शक्ति का विकास अनुसंधान, उत्पादन और उपयोग करने का अधिकार होगा। संधि के मसौदे के अनुसार, एटमी हथियार वाला राज्य वह है जिसने 1 जनवरी 1967 से पूर्व एटमी हथियार बना लिया हो और उसका या अन्य एटमी विस्फोटक अस्त्र का विस्फोट कर लिया हो। इस कोटि में अमरीका, सोवियत संघ यूनाइटेड किंगडम, फ्रांस और चीन लोक गणराज्य आते हैं।

Thumba Rocket Launching Base

1509. SHRI D. C. SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Thumba Rocket Launching Base has been opened for International use for space research;

(b) if so, the countries who have asked for the use of the base;

(c) whether China has criticised the opening of the base for international use in its broadcasts; and

(d) if so, the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir. The Thumba Equatorial Rocket Launching Station was formally dedicated as an international facility on 2nd February 1968.

(b) From its inception the Station has received co-operation from France, U.S.A. and U.S.S.R. Japan and West Germany have recently expressed interest in collaborative experiments.

(c) and (d). Yes, Sir.

Manufacture of Jet Engines in Collaboration with U.A.R.

1510. SHRI CHINTAMANI PANIGRAHI: Will the Minister of DEFENCE be pleased to state:

(a) the stage at which the Marut project stands at present;

(b) whether any detailed investigations have been carried out to determine whether U.A.R. manufactured E-300 engine would still meet India's present requirements in the light of recent research in the country for developing aircraft engines; and

(c) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) HF-24 Mk. I aircraft is under production at HAL (BD). Some aircraft have been delivered to Indian Air Force.

An improved version of this aircraft HF-24 Mk. IR is also under development.

(b) and (c). Flight development trials of the E-300 engine installed in an HF-24 air frame are still in progress in UAR. The question of its suitability to meet India's requirements can arise only after the successful completion of the flight trials.

Third Edition of Times of India from Ahmedabad

1511. SHRI P. P. ESTHOSE:
SHRIMATI SUSEELA GOPALAN:
SHRI C. K. CHAKRAPANI:
SHRI P. GOPALAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the "Times of India" has filed a declaration for the third edition to be issued from Ahmedabad;

(b) whether the "Times of India" has asked for permission of the Press Registrar for this purpose; and

(c) if so, whether the Press Registrar has given the necessary permission?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Yes, Sir. The Ahmedabad edition of the "Times of India, commenced publication of 5th February 1968.

(b) Under Section 6 of the present Press and Registration of Books Act, 1867, clearance of the title by the Press Registrar was not necessary as the proposed paper was to be published by the same owners who were already bringing out newspapers under the same title, in the same language in different places. Permission of the Press Registrar was also not necessary for newsprint since, in accordance with the newsprint allocation policy for 1967-68 new papers could be published from within the authorised quota of any unit.

(c) Does not arise.

Pak-Occupied Areas in Tripura

1512. SHRI SHASHI RANJAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have

taken any steps to recover Pakistan-occupied areas in Tripura; and

(b) if not, the reasons therefor?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI: (a) and (b). Some Indian territories on the Tripura-East Pakistan border are in Pakistan's occupation, either under temporary working boundary agreements pending final demarcation of the border or due to divergent interpretations of existing agreements. The question of recovering these adverse possessions before the demarcation of the border and the settlement of the disputes does not arise. The demarcation of the Tripura-East Pakistan Boundary has recently been resumed. It is hoped that the outstanding border problems in this region would be resolved as the demarcation work proceeds.

Roads and Bridges in Himachal Pradesh

1513. SHRI HEM RAJ: Will the Minister of DEFENCE be pleased to state the amount of money sanctioned for Himachal Pradesh for the construction of roads and bridges during the year 1966-67 and the amount actually given during that year?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): A total sum of Rs. 518.02 lakhs was sanctioned and given under Capital Outlay, for construction of roads, bridges etc. in Himachal Pradesh during 1966-67.

फरक्का बांध

1514. श्री ओंकार लाल बेरवा :
श्री देवेन सेन :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान के विदेश मंत्री ने ढाका में हाल ही में एक वक्तव्य में कहा था कि अन्तर्राष्ट्रीय कानून के अनुसार गंगा नदी के पानी के उपयोग पर पाकिस्तान का दावा है तथा उन्होंने अपने वक्तव्य में फरक्का बांध के निर्माण पर आपत्ति प्रकट की है और इस मामले को संयुक्त राष्ट्र संघ में ले जाने की धमकी दी है ; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है।

प्रधान मन्त्री, अणु शक्ति मन्त्री, योजना मन्त्री तथा वैदेशिक-कार्य मन्त्री (श्रीमती इंदिरा गांधी) : (क) जी हां।

(ख) भारत सरकार का यह ख्याल है कि फरक्का बांध प्रायोजना से पाकिस्तान के हितों पर कोई प्रभाव नहीं पड़ेगा। फिर भी, पाकिस्तान सरकार के भय को दूर करने की दृष्टि से भारत सरकार दोनों देशों के तकनीकी विशेषज्ञों द्वारा सूचना का आदान प्रदान करने को सहमत हो गई। इस उद्देश्य की पूर्ति के लिए अभी तक चार मीटिंगें हुई हैं और पांचवीं मीटिंग आगामी महीनों आयोजित की जाएगी।

Propoganda on Farakka Barrage by Pakistan

1515. SHRI C. K. BHATTACHARYYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state::

(a) whether Pakistan has been stepping up an international propaganda against the projected completion of the Farakka Barrage as being against the interests of Pakistan; and

(b) if so, the steps taken to counteract this propaganda?

THE PRIME MINISTER, MINISTER OF ATOMIC ENEGY, MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The Government of India are of the view that the Farakka Barrage Project will not affect the interests of Pakistan. However, with a vew to

allaying the apprehensions of the Pakistan Government, the Government of India agreed to the exchange of data by the technical experts of the two countries. For this purpose, four meetings have so far zeen held and the fifth one may be held in the coming months.

The Government have also taken steps through India Missions to have India's position correctly explained.

---

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Anti-Hindi Agitation in Madras

MR. SPEAKER: Shri Salve:

SHRI S. KANDAPPAN (Mettur): I beg to make a submission before it is taken up. It is a very serious call-attention. I want to raise it before it is taken up. Afterwards, it will serve no purpose. It pertains to two things; the anti-Hindi agitation....

MR. SPEAKER: What is the point of order?

SHRI S. KANDAPPAN: The matter that has been referred to in the call-attention....

MR. SPEAKER: What is the point of order? If I allow him, every day this will be there. On every call-attention in future there will be this explanation. I cannot allow.

SHRI S. KANDAPPAN: This is a *fait accompli*.

SHRI N. SREEKANTAN NAIR (Quilon): Under rule 376 and under the Seventh Schedule of the Constitution, I rise on a point of order.

MR. SPEAKER: What is the point of order?

SHRI N. SREEKANTAN NAIR: This matter concerns the Seventh Schedule of the Constitution. Law and order, police, jail and all connected subjects come under the State List. They are only raising an infructuous discussion on this mater in this House. It is a recent issue. The protest was not against the Constitution but against the Hindi version of the Constitution, against the Hindi protagonists forcing Hindi down the throat of South Indians. This will only aggravate the situation. I would request you not to allow this to go on.

SHRI S. KANDAPPAN: My objection is technical. The matter that has been referred in the call-attention is with regard to the burning of the Constitution, rather the proposed burning of the Constitution. It is already a *fait accompli* and action was taken and case registered against those students who have burnt the Constitution.

MR. SPEAKER: I agree. Everybody knows that. But the Miniser should say that.

SHRI S. KANDAPPAN: Let us not do anything to jeopardise....

MR. SPEAKER: All of us read in the newspapers. Let the Minister say that.

SHRI ANBAZHAGAN (Tiruchengode): We leave it to the good sense of the Home Minister.

MR. SPEAKER: It is not proper for us to raise some discussion before the call-attention is taken up. It becomes a precedent. That is my difficulty.

Mr. Salve.

SHRI N. K. P. SALVE (Betul): Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

> "Reported decision of the Anti-Hindi Agitation Council of students of Madurai to propagate for liberation of Tamilnad from the Indian Union and reported decision of some students of Madras

State to burn Hindi copies of the Constitution of India."

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Mr. Speaker Sir, Government have seen press reports which indicate that certain sections of students in Madras are being misled into voicing secessionist demands. We are ascertaining the full facts from the State Government. The House is aware that the agitation over the language issue in different parts of the country has inflamed feelings. We have repeatedly emphasised that such issues call for a calm and objective consideration bearing in mind the paramount need for national unity.

श्री न० कु० साल्वे : विद्यार्थियों ने तामिल नाड को भारतीय संघ से मुक्त करने के लिए जो आन्दोलन शुरू करने का संकल्प किया है उस से भयंकर, गंभीर और चिन्ताजनक स्थिति निर्मित हो गई है और यह एक ऐसा सिलसिला कायम कर दिया गया है जिस को बिल कुल अविलम्ब फौरन से पेश्तर जड़ से अगर उखाड़ नहीं दिया गया तो यह मुल्क को बरबादी और तबाही के रास्ते पर ले चलेगा। कायदे आजम मुहम्मद अली जिन्ना साहब ने भी ऐसा ही आन्दोलन शुरू किया था ...... (व्यवधान)

MR. SPEAKER: Jinnah is not alive. He is not in the picture. The hon Member may put his question.

SHRI N. K. P. SALVE: A junior member should also be allowed an opportunity sometimes.

MR. SPEAKER: But why go into past history? That was all unfortunate.

SHRI V. KRISHNAMOORTHI (Cuddalore): Let them treat us as their friends, not enemies.

SHRI N. K. P. SALVE: We are your friends. I want to assure my hon. friend that we are their friends.

SHRI S. KANDAPPAN: Let the assurance come in the shape of deeds... (*Interruptions*).

श्री न० कु० साल्वे : जिन्ना साहब ने ऐसा ही आन्दोलन शुरू किया था जिसको बहुत मासूम समझा गया था लेकिन इतिहास साक्षी है उसके कि क्या नतीजे निकले। तो मैं जानना चाहूंगा कि इतिहास की उस पुनरावृत्ति की सभावना को हमेशा के लिए खत्म करने के लिये क्या एक राजनीतिक एवंदलीय नेताओं की गोलमेज परिषद् बुलायगे जिसमें कि एक राजनैतिक आचार संहिता कायम की जाए और विद्यार्थियों के इस प्रकार के अराकता और अनुशासनहीनता फैलाने वाले आन्दोलनों का पता लगाया जा सके ?

MR. SPEAKER: Do not spoil the effect of a very good question. Let him answer it.

SHRI N. K. P. SALVE: Yet me complete it. Is there any proposal before the Home Ministry to convene a round table conference of all the leaders of political parties so that they may formulate a code of conduct determine the causes of the students' ovements which lead to lawlessness and chaos, suggestion was of putting such movements down ruthlessly and also ensure that such action by governments in the Centre and in the States is supported by all parties? There is a Tamil saying which I would read out:

मैं एक तामिल का फिकरा कहना चाहता हूं, इसे गुमराह विद्यार्थियों तक पहुचा दें।:

"नाम मुदलिल भारत मक्कल्ड विरहू मट्ट वर्गल्ड।"

We are all Indians first, and any thing else last'.

SHRI ANTEAZHAGAN: But not Hindi.

श्री विद्याचरण शुक्ल : हम लोगों ने मद्रास सरकार से इस का विवरण मगाया है। जब वह आ जायगा तब निश्चित करेंगे कि क्या कार्यवही की जाय।

श्री श्रीचन्द गोयल (चण्डीगढ़): अध्यक्ष महोदय, कुछ विद्यार्थी इकट्ठे हो गए, यह स्थिति नहीं है बल्कि वहां पर सौ स्कूल के विद्यार्थियों के प्रतिनिधियों ने उस सम्मेलन के अन्दर भाग लिया और वहां पर यह निश्चय हुआ कि न आगे हम भारतीय ध्वज का सम्मान करेंगे और न राष्ट्रीय गीत के प्रति श्रद्धा व्यक्त करेंगे बल्कि एक मिशन ले कर चलेंगे कि जो मद्रास है उस को भारतीय संघ से अलग किया जाय। मद्रास में अलग अलग मीटिंग करेंगे और इस उद्देश्य का प्रचार करेंगे। मैं जाना चाहता हूं कि क्या इस आन्दोलन के पीछे कोई राजनैतिक तत्व काम कर रहे हैं और क्या इस की खोज हमारी सरकार ने की है? मैं यह भी जानना चाहता हूं कि आज तक सरकार जो चुप्पी साधे बैठी है, उस ने पिछले सत्र के अन्दर अनलाफुल ऐक्टिविटीज़ बिल पास किया तो क्या उस ने इस बात की जांच करवाई है कि विद्यार्थियों की इस प्रकार की गतिविधियां उस के अन्तर्गत आती हैं या नहीं और इस प्रकार की विद्यार्थियों की जो कार्यवाहियां हैं उन का मुआयना करवा कर क्या सरकार इस बात का निश्चय करेगी कि उन के खिलाफ किस प्रकार की कार्यवाही की जाय जिस से ऐसी मनोवृत्ति हिन्दुस्तान के अन्दर बढ़ने न पाये।

श्री विद्याचरण शुक्ल : इस के बारे में विवरण मांगा है। जांच कर रहे हैं और इस के बाद निर्णय कर पायेंगे कि क्या कार्यवाही उन के विरुद्ध करनी चाहिए।

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, जहां तक भाषा समस्या को हल करने के लिए गोलमेज सम्मेलन बुलाने का सवाल है आप स्वयं जानते हैं कि इस प्रस्ताव पर जब आप वोट ले रहे थे उसी समय मैंने गृह मंत्री जी से प्रार्थना की थी कि इस को पास न करिए और सम्मेलन बुलाइए। लेकिन उस समय उन्होंने मेरी प्रार्थना को ठुकरा दिया। अब बाद में आग लगी, मारपीट हुई, तब जाकर सरकार इस पर विचार करने की मनः स्थिति आयी है। उस को मैं छोड़ता हूं। मैं केवल इतना जानना चाहता हूं कि क्या आज जो यह मदुराई स्टुडेंट्स कौंसिल का प्रस्ताव है उस के पीछे क्या मद्रास के बड़े नेता भी हैं? मैंने यह तामिलनाड के दौरे में सूना कि स्वयं स्वतंत्र पार्टी के संस्थापक राजी जी ने एक, दो जगह पर भाषण किया है कि मेरे बुढ़ापे में अब मुझ को हिन्दुस्तान से अलग होने के विषय पर सोचना पड़ रहा है तो क्या इस तरह के भाषणों की ओर प्रधान मंत्री जी का और गृह मंत्री जी का ध्यान गया है . . (व्यवधान) मैं पूछ रहा हूं। इन लोगों के हल्ला करने से मैं दबने वाला नहीं हूं। मैं बहुत जिम्मेदारी के साथ बात कर रहा हूं। अब मैं सही बात रखना चाहता हूं. . . . (व्यवधान)

SHRI V. KRISHNAMOORTHI: Rajaji never spoke like that. Rajaji could never speak like that.

एक माननीय सदस्य : कहां सुना है?

श्री मधु लिमये : मैं इस तरह से हल्ला करने वालों से दबने वाला नहीं हूं। अब एक विभाजन के तो वह समर्थक रह भी चुके हैं। अब मुझे सिखाइये नहीं।

जहां तक द्रविड़ मुन्नेत्र कड़घम का सवाल है तो उन के मुख्य मंत्री और इन संसदीय नेताओं ने कई बार कहा है कि

अलगाव वाली नीति में हम विश्वास नहीं करते हैं लेकिन इस तरह के भाषण क्या राजा जी ने, और कामराज साहब ने, नहीं दिये हैं .... (**व्यवधान**) ।

एक माननीय सदस्य : कहां दिये हैं ? यह झूठ है ।

श्री मधु लिमये : जिन्होंने भाषण सुने हैं उन्होंने बतलाया है .... (**व्यवधान**)

एक माननीय सदस्य : झूठ है ।

श्री मधु लिमये : सिर्फ ऐसा कह देने से तो खत्म नहीं हो सकती है ... (**व्यवधान**)

SHRI N. SREEKANTAN NAIR: Let these national leaders go there and propagate to the people, these great national leaders.

श्री मधु लिमये : मैं जानना चाहता हूं कि क्या सरकार का ध्यान इस बात की ओर गया है कि राजा जी और कामराज ने इस तरीके के भाषण मद्रास में कई सभाओं में किये हैं इस का जवाब मैं हां, या ना में चाहता हूं ?

SHRI VIDYA CHARAN SHUKLA: No such speech has come to our notice.

ऐसे कोई वक्तव्य हमारे ध्यान में अभी तक नहीं आये हैं ।

संसद-कार्य तथा संचार मन्त्री (डा० राम सुभग सिंह) : श्री कामराज ने ऐसी कोई बात नहीं कही है ।

SHRI RANGA (Srikakulam): May I say that my hon. friend Shri Limaye is entirely wrong in what he said about Rajaji?

SHRI D. N. PATODIA (Jalore): I utterly repudiate what has been said about Rajaji by my hon. friend Shri Limaye without his being able to substantiate or support what he said.

The whole country at the moment is in the grip of the infectious disease which is spreading all over the country, starting in the east, then in the north and in the west, and now in the south. The Central Government with its policy of appeasement of the various regional factions all over the country, trying to win one section or the other at various times, has been responsible for encouraging these regional tendencies, for encouraging these parochial tendencies. May I therefore know from the Government whether they are prepared to take a realistic and correct approach to the problem, and whether they are prepared to obtain a national consensus from all national elements in the country by which such forces of disintegrat on may be put a stop to?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): I shall be very happy if the hon. members of the Opposition will get togethr and let us know what is the realistic approach (*Interruption*)

श्री मधु लिमये : क्या आप मानियेगा ?

SHRI NATH PAI: (Rajapur): It was a very mischievous move on the part of t he Prime Minister.

बड़ा एक शरारती दांव फेंका है ।

MR. SPEAKER: Let the opposition or the Congress or the Government decide to seek a consensus at a round table conference. That can be considered not in the Calling Attention, but by talking over separately. If I allow one or two to express opinions, it will only lead to further confusion. Therefore, they must sit together, if they want, in a room and not on the floor of the House, and then talk over the matter. If I allow any other question now it will only lead to further discussion and confusion.

SHRI ANBAZHAGAN: Sir, may I submit......

MR. SPEAKER: I do not mind your submitting, but if I allow you then others would also like to submit.

SHRI ANBAZHAGAN: Sir, it concerns Madras State where a grave situation has arisen because the students are very much agitated. They are provoked by Shri C. Subramaniam, the Congress President of Tamilnad......

MR. SPEAKER: That has absolutely no bearing on this. Let us proceed with the business.

12.16 hrs.

PAPERS LAID ON THE TABLE

Punjab Cinemas (Regulation) Haryana Amendment Act

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K K SHAH): I beg to lay on the Table a copy of the Punjab Cinemas (Regulation) Haryana Amendment Act, 1967 (President's Act No. 9 of 1967) published in Gazette of India dated the 30th December, 1967 under sub-section (3) of section 3 of the Haryana State Legislature (Delegation of Powers) Act, 1967. [*Placed in Library, See* No. LT-167/68].

Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): I beg to lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1968, published in Notification No. S.R.O. 1-E in Gazette of India dated the 13th January, 1968 under section 185 of the Navy Act, 1957. [*Placed in Library, See* No. LT-168/68].

Teleprinter Message from Governor of West Bengal

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): I beg to lay on the Table a copy of the Teleprinter Message received yesterday from the Governor of West Bengal. [*Placed in Library, See* No. LT-168/68].

COMMITTEE ON PRIVATE MEMBERS5 BILLS AND RESOLUTIONS

Twentieth Report

SHRI KHADILKAR (Khed): I beg to present the Twentieth Report of the Commmittee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Eighteenth Report

SHRI M. R. MASANI (Rajkot): I beg to present the Eighteenth Report of the Public Accounts Committee on Audit Report (Civil 1967 relating to the Ministry of Transport and Shipping (Border Roads Organisation).

ESTIMATES COMMITTEE

Nineteenth Report

SHRI S. KANDAPPAN (Mettur): I beg to present the Nineteenth Report of the Estimates (Committee regarding action taken by Government on the recommendations contained in the Hudred and third Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Education—C.S.I.R.—National Physical Laboratory, New Delhi.

12.18 hrs.

CORRECTION OF ANSWER TO S.Q. NO. 572 RE. DESTRUCTION OF RECORD OF EVIDENCE TENDERED BEFORE CHANDA COMMITTEE

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): Arising out of the reply given by me to the Starred Question No: 572 in the Lok Sabha on the 11th December, 1967 concerning the destruction of record of evidence tendered before the Chanda Committee, Shri D. N. Patodia had asked the following Supplementary Question:

> "SHRI D. N. PATODIA: It is evident that the Government was not consulted about what had happened. May I know whether the Government is making some changes in the relevant rules by which such eventualities may not arise and such destruction of evidence may not take place in future?".

In reply I stated that:

> "SHRI K. K. SHAH: The rules are there. According to the rules, they should not have been destroyed. But they have been destroyed'. But they have been destroyed".

I would like to state that the correct construction is that if a Committee is set up by Government the entire records of memoranda etc. received by that Committee become the property of the Government and the Committee should not, therefore, destroy them without the consent of the Government. This has been normally the procedure but to make this normal understanding explicit and more binding, the Home Ministry has since issued specific instructions on the 25th January, 1968 that the evidence tendered before a Committee|Commission appointed by the Government shall be handed over to the Government in-tact and retained for a period of five years, after action on connected recommendations contained in the report, is completed. It is regretted if any wrong impression was given.

SHRI D. N. PATODIA (Jalore): Sir, I rise to a point of order. My point of order is that the correction has only made it more confusing. The hon. Minister should be able to say correctly whether there was any rule in existence in the past. If the rule was not in existence let him come out clearly and say that there were no rules and the rules have now been framed.

SHRI K. K. SHAH: I have said that there was what is known as an 'understanding'.

SHRI RANGA (Srikakulam): Therefore that Committee was within its rights to take the action that it has done?

SHRI K. K. SHAH: Under the Act it was not.

SHRI NATH PAI (Rajapur): Sir, I was a member of the Committee. An impression has been created, which is likely to be unfair to the Committee, that the Committee arbitrarily destroyed the evidence which it was called upon to preserve. As has now been hinted at but not accepted, we were not under any obligation to preserve any evidence. It was absolutely up to the Committee to deal with the evidence that it received in any way it liked and which in its judgment was the right course to follow. Mr. Speaker, a majority of our witnesses were government officials. They would not have tendered evidence frankly and fearlessly unless we assured them that their seniors will not be looking into the evidence. This was the assurance we had to give them to persuade them to talk before us frankly. We have nothing to hide from anybody. The Chairman of the committee had presided over many Government committees and before we took the decision, he gave us eamples of many committees which had destroyed the evidence. Therefore, let not a wrong impression be created.

—

12.20 hrs.

KHUDA BAKSH ORIENTAL PUBLIC LIBRARY BILL*

शिक्षा मन्त्रालय में राज्य मन्त्री (श्री शेर सिंह) : अध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि पटना स्थित खुदा बख्श ओरियन्टल पब्लिक लाइब्रेरी को राष्ट्रीय महत्व की संस्था घोषित करने और उसके प्रशासन तथा कतिपय अन्य संसक्त विषयों का उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाय ।

श्री शिवचन्द्र झा (मधुबनी) : अध्यक्ष महोदय, नियम 72 के मातहत मेरी व्यवस्था-सम्बन्धी आपत्ति है । यह जो पटना की खुदा बख्श ओरियन्टल पब्लिक लाइब्रेरी है उस की सरकार ने आजादी मिलने के बाद पिछले बीस सालों से उपेक्षा की है । यह रिप वान विक्ल की नींद में सोई हुई थी । अब उस की नींद टूटी है । इस का मैं स्वागत करता हूं, लेकिन जिस रूप में यह विधेयक आया है, उस में कुछ आपत्तिजनक बातें हैं । उन सबों पर तो मैं इस समय प्रकाश नहीं डालूंगा, लेकिन जो क्लाज 5 (सी) में बोर्ड बनाने की बात है उस के सम्बन्ध में कहना चाहता हूं । बोर्ड बनाने की व्यवस्था के लिये उस में खुदा बख्श के परिवार के एक सदस्य को नामिनेट किया जायेगा । खुदा बख्श साहब की जो देन है उस के लिये बिहार के लोग ही शुक्रगुजार नहीं हैं, सारे हिन्दुस्तान के लोग शुक्रगुजार हैं । वे अमर हैं । लेकिन उन के परिवार के एक सदस्य को उस में नामिनेट करने का जो विचार है वह एक सामन्तवादी बात हो जाती है । हम समाजवाद की ओर बढ़ रहे हैं, हमरा आदर्श समाजवाद है । इस आदर्श की पृष्ठभमि में पारिवारिक बात को लाना एक व्यक्तिगत सम्पत्ति को रखने की बात हो जाती है ।

इस लिये मैं चाहूंगा कि इस विधेयक पर फिर से विचार करके एक दूसरे रूप में यहां लाया जाये न कि पारवारिक रूप में । जहां तक दूसरी बातों का प्रश्न है, उन को मैं आगे संशोधन के रूप में रक्खूंगा ।

MR. SPEAKER: The question is....

श्री मधु लिमये (मुंगेर) : क्या मंत्री महोदय इस का जवाब नहीं देंगे ।

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to declare the Khuda Bakhsh Oriental Public Library at Patna to be an institution of national importance and to provide for its administration and certain other connected matters."

The motion was adopted.

श्री शेर सिंह : मैं विधेयक को पेश करता हूं ।

MOTION OF THANKS ON PRESIDENT'S ADDRESS—*Contd.*

MR. SPEAKER: The House will now resume further discussion on the President's Address. We are very much behind time. Out of 20 hours only 10 hours 45 minutes have been spent and 9 hours 15 minutes still remain. I do not know whether this week we will be able to finish the business. The Business Advisory Committee is meeting today at 3.45 PM and there we shall fix up the programme for this week and next week. In the meanwhile, we should go ahead. I will see the list and find out which parties have spoken. Now, Mr. C. C. Desai.

SHRI S. M. BANERJEE (Kanpur): Sir, yesterday when the Home Minister was making a statement, we pointed out to you that he had used

---

*Published in Gazette of India Extraordinary, Part II, section 2, dated 21-2-68.

certain expressions against the conduct of the Speaker of West Bengal Assembly and you promised us that you would go through the proceedings.

MR. SPEAKER: Now also I am saying the same thing. I will look into it.

MR. J. B. KRIPALANI: *rose*—

MR. SPEAKER: I have called Mr. Desai. I will call Kripalaniji after him.

MR. NATH PAI (Rajapur): Mr. Desai is junior compared to Mr. Kripalani, Sir.

MR. SPEAKER: All right; Mr. Kripalani.

SHRI J. B. KRIPALANI (Guna): Sir, I am sorry to say that the President's Address is only a rehash of what the Government has been saying for many years. It lists the problems that we have to face, but it does not indicate any remedies and the problems are also not properly stated. For instance, take the economic crisis in our country. The Government gives two reasons for it. One is that there was drought for a couple of years and another is there was war with Pakistan. Are these the exhaustive reasons for the economic condition that prevails in the country? In the *Gita* it is said that when you give only one or two causes where there are many causes for an effect, it is considered to be *tamasic* intelligence. From this *tamatic* intelligence, our Government is suffering. The causes of the present economic condition are many and I will list some of them.

First of all, there has ben very great inflation in the country. More money has been poured into the economy than what the economy could afford to bear. Even in the last five years, this inflation increased from Rs. 3,000 crores to Rs. 5,000 crores, i.e. Rs. 2,000 crores in five years in an economy that was not expanding, but was stagnant. Then, there was devaluation. We had thought after devaluation our exports would improve. But actually our imports have become costlier and therefore our exports have also diminished because whatever we produce costs more than it did before. Then, there is any amount of industrial capacity lying unused. This produces not only colossal losses, but also affects our employment position. Another difficulty is, there is scarcity of funds. It is not because foreign nations are not giving us enough money. That we ought to have expected. But the scarcity of funds arises because unproductice Government expenses have been rising. In the last 15 years, the administrative expenditure has increased eight times. Some of it can be accounted for the greater industrial activity that the Government have taken in hand, but most of it is absolutely unproductive. About one-third of the employees of the Government can be dispensed with without losing efficiency; rather efficiency will improve. There was a strike of government servants in Uttar Pradesh for a month. Heavens did not fall; everything was going on quite all right.

The scarcity of funds is also due to the fact that there is not only increased government expenses but there is also the demand of the States. They have taken more than what they ought to have taken.

Another thing is, our investment in the private sector is mostly in land and buildings. For instance, only in Delhi, on the palatial buildings, not ordinary buildings, a sum of Rs. 1,000 crores has been spent. That is the case in all big cities like Calcutta, Madras, Bombay and to a certain extent in other cities.

Then there is conspicuous consumption and I am sorry to say that it begins from the Rashtrapathi Bhawan. I really do not understand why the Rashtrapathi should pay us an annual visit in a carriage that was manufactured in the Fifteenth Century in England, and why he should come in a carriage drawn by six horses. Has it ever occurred to anybody that we are living in a demo-

(Shri J. B. Kripalani)

cracy that these outlandish customs do not befit us? Our Presidents so far have been and are in their personal life very simple in habits. They do not know who has brought these customs. Why are they there, one cannot understand. There are also the Governors. The expenses both in the Rashtrapathi Bhawan and in the Raj Bhawans of Governors are very great. Why are they so heavy? It is because the Raj Bhawans of Governors and the Rashtrapathi Bhawan have become dharmashalas. Every visiting foreigner is accommodated there. I do not think that this happens in England or even in America. In America rarely a man is put up in the White House. Everybody goes and lives in a hotel. Even our first Prime Minister when he went to America was put up in a hotel. He did not live in the White House. Why should we have these dharmasalas accommodating every foreign guest of ours?

Further, high income-tax and indirect taxes have resulted in diminishing returns. These high taxes have resulted in what the economists call 'cot-push-inflation.' This is also an added cause of inflation though the Government may not recognise it. Taxes should be anti-inflationary, but here the taxes become inflationary. It is more so because our economy is not expanding.

Beyond that, there is always vacillation in the implementation of policies. There is delay in identifying the causes of trouble and taking immediate steps to remedy it. Further, there is absolutely no connection between Government and industry; there is no dialogue at all.

Then, our licensing policy is defective. We hove given licence for things that we can do without and that may be injurious. Sometimes it has happened that we have given licences for things that are produced here. Why that happens nobody knows, but I have a suspicion that some people must be getting some commission and on that account orders are given.

Then, there is no increased production. Further, because the five-year plans have come to a stop, there has been curtailment of orders, not only Government orders but also railway orders and some of the smaller industries and medium scale industry have stopped. Therefore, we find that there is unemployment among engineers. These engineers were being employed in small and medium-sized industry.

These are so many causes for the depression of our economy; yet, the Government gives only two causes and the Rashtrapathi also assigns only two causes for the sorry condition of our economy—one is drought and the other is war. For them the Government is not responsible; these are acts of God. But all these things that I have enumerated are not acts of God; thy are acts of human beings, blundering human beings. They are acts of a blundering government that has not taken steps to rectify all these imbalances that I have detailed today.

The Rashtrapati talks of the unity of the country and the prevalence of non-violence.

SOME HON. MEMBERS: Violence

SHRI J. B. KRIPALANI: Violence. I am so familiar with non-violence from the days of Gandhiji that I cannot think in terms of violence in this country, specially when we did not use iolence against the foreign government.

12.29 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

On the last occasion I talked about violence in Assam, I am sorry, I got a little angry at that time and I am sorry that the gentleman from the Congress side, who was speaking, might have felt that my anger was

against him. If he felt so, I am very apologetic about it. But the question is that in three hours' time, crores of rupees worth of goods and crores of rupees worth of buildings were destroyed and many people were rendered houseless. When we blamed the Central Government or it, Congress people said that the Central Governmnt was not responsible. They also said that the provincial Government is not responsible. Is this destruction also an act o Providence? Did God destroy all these buildings and made people homeless? Some body must be responsible. Neither the Government at the Centre nor the Government in province is responsible. Who the devil is responsible then?

SHRI HANUMANTHAIYA (Bangalore): The devil.

SHRI J. B. KRIPALANI: It is because the Congress people argued nobody was responsible When the trouble is minimised, when the evil is minimised, I always consider that as the justification for evil. The people must squarely take the blame of what has happened. If they govern, they must take the blame upon themselves. They must say that they are sorry. There was nothing of that. There was justification Why justification? It is because Opposition Members attacked Government. The whole tenor of the Government is to reply to the Opposition, never searching of the heart. They say, the provincial Government was not responsible; the Central Government was not responsible. If the Government refuses to govern and if it does not check the forces of violence ahd forces of disintegration what will happen? In Assam, the forces of disintegration were working. On that day, I said that I had received, some four months back, these photostat copies of the posters which the Home Minister must also have received. Apart from that, I wrote an article in the press and I sent the copies of that article to the Home Minister and the Prime Minister. Yet, they say, it was a sudden outbrust.

That is happening in Madras is also I do not knowhow? Are we the citizens of this country or do we belong to foreign lands? I am sorry to say that all these disturbances are the creation of ourselves, those who are leaders either in the Opposition or in the Government? I make this charge. We are exciting the people and when the people are excited, we hold our hands in horror and say that there should be no violence. But it is we who excite the violence.

SHRI RANGA: (Srikakulam) Nobody has ever gone to the students.

SHRI J. B. KRIPALANI: Nobody has gone to the students. The leaders have gone to the students and have excited them on this language issue. I accuse the leaders in our country of being indifferent to the good of the people, whether these leadres belong to this side or that side. We are responsible. We had the leadership that was careful—this country was afraid of the British Government; we could not say anything against it—and the leadership was careful, the leadership was united, the leadership was self-sacrificing. Now the leaders want either to remain in the chair or to get into the chair, always creating trouble.

The language question could have been very satisfactorily solved if our leaders had not dabbled in this affair. We should have let it remain there. We should not have brought forward this legislation. Now, They say, there should be a consensus of opinion. I am sorry to say that the Government did not even consult its own people when they brought the Bill. They did not consult even the Congressmen so that the Congressmen themselves are obliged to bring in certain amendments. Certain amendments were brought in. First of all, the south said that they did not want the Bill. Then, they began to put the whole blame upon the amendments that were brought. I do not know how we are functioning.

SHRI HANUMANTHAIYA: Mrs. Sucheta Kripalani did it.

SHRI J. B. KRIPALANI Whoever did it. At first, the complaint was that the Bill ought not to have been brought up; the complaint was that there should have been an amendment of the Constitution. I believe, this Bill was wrong; it was unconstitutional. If you had to do anything, you should have brought a Constitutional amendment. But then the sourthern leaders change sides. They said that the agitation was only because some amendment was brought. At first they were against the Bill. Why did the Government not consult at least the one who was our Governor-General and who was also the Home Minister here? Why did they not consult Rajaji? Why did they not consult the DMK? Whydid they not consult Congressmen? They did not consult anybody and afterwards when they are in a soup, they think of a round-table conference and consensus.

This Government if it wants to reconcile itself to opposition, must give Opposition an opporunity to have something to do with the Government, as is done in other free countries. There is a Conference going on here....

AN HON. MEMBER: UNCTAD.

SHRI J. B. KRIPALANI: It is UNCTED or whatever it is called. It is an international conference. Has any man from the Opposition been called to go and serve there? No. All are Congressmen. They have all the wisdom.. (*Interruption*). Our President has mentioned about this Conference. Let us analyse as to what is this Conference. This Conference talks of developed countries and developing countries. Is there any country in the world which is not developing? What you call 'developed countries' develop at the of 5 per cent per year while what you call 'the developing countries' develop at he rate of only 1 to 1½ per cent and our country, the least of all. The countries whom you call 'developed'—we are developing countries—are developing at a greater rate than we are developing. Even the momenclature of this international organisation is without any proper definition. They do not understand what is the meaning of 'developing countries'. All countries are developing. These that are called developed countries are developing much more rapidly, five times more rapidly, than the developing countries. Not only this, whom have you called? Yiu have called it at great expense, not only at our expense but at the expense of all the countries. You have called a Conference of the people in whose countries also there are depressing conditions. The rich there do not help the poor and do you think that they will help a poor country like ours? It is all waste of time and energy. Nothing will come out of this Conference.

SHRI D. C. SHARMA (Gurdaspur): They do not give money to the teachers, but they have spent so much on this Conference.'

SHRI J. B. KRIPALANI: What can this Conference do? They say that it must enunciate a policy for the whole world. Has the world become one that they are going to enunciate a policy for the whole world? What has happened? Certain countries are already bound by certain agreements. Are they going to repudiate those agreements? India is bound with. what is called, the Commonwealth. Are they going to repudiate that? There are other countries which are bound by treaties, bilateral treaties and trilateral treaties. Are they going to abrogate those? I really cannot understand what for this conference was called of nations that are prosperous and are enjoying life; they do not care for their own countrymen who are living in slums and they are going to care for us! They produce an infinite amount of goods You tell them: 'You do not produce; purchase from us'. Why are our things dearer and theirs cheaper?

Because they have brought in their economy not only rationalisation but automation. By this automation, they are themselves in a slump, in a recession. Every country today is in a recession. At such a time, such a conference has been called. Even if the conference were to be usful, this was not the proper time to call it, because every country is suffering from some inbalance of payment in its foreign trade. So this was not the time to call it. Because the President has talked of it, I am giving you an nalysis of this international conferece.

AN HON. MEMBER: It is the UN which has called it.

SHRI D. C. SHARMA: Pakistan is doing much better than we.

SHRI J. B. KRIPALANI: If we want this country to prosper, we cannot afford to have opposition always opposing and the Government always blundering. This division of labour will not do. If we have to oppose, we have to oppose together, and if we have to blunder, let us at least blunder together so that we have not to blame each other.

I would, therefore, very humbly request both sides of the House to put there houses in order. Today the Opposition cannot blame the Congress Governments as they used to do with ample justification. Wherever their governments have been functioning, we have seen what they have done. Today it is useless to say that the Congress is stealing away some people from these United Fronts. These United Fronts are falling by their own weight, by the divisions in their own ranks, because each ingredinent of this combination of different parties looks in a different way. Not only that. They have in their minds this question: how shall we fare in the next elections? So that every party is trying to strengthen itself at national expense. Therefore, they fight and they fall.

The opposition parties have no very creditable account to show in the way they have behaved. I just asked an Opposition Member: What is the Speaker in West Bengal doing? Is it correct?' His reply was: 'Tit for tat'.. That means the Governor has made a mistake. Whether he has made it or not is another question. Therefore, he must also make mistake. That is the argument that is going on, not what is right and what is wrong, but because the Congress Party has done something which we consider to be wrong, therefore, we must also retaliate by wrong doing!. It seems that two wrongs make one right. This is how we are going on. I would request all the parties to come together. I have made these suggestions for a long time.

One day our first Prime Minister said very humbly—of course, he was not a very humble man—"I am not so errogant to suppose that I can solve the difficulties of this great nation. I am not even vain enough to suppose that my Government can solve them. I am not vain enough to suppose that my party can solve them. The troubles from which we suffer can be solved by us together." The next day I made a speech, and I said: "You have said this thing.. why don't you call the people to cooperate with you?" But the Congress wants co-operation on its own terms. All the posts and privileged offices are in their hands. That was the co-operation that the Englishmen wanted from us. The Congress calls us to advise them, advise them after they have blundered. When we give the advice, they never follow it. You give them advice, but they do what they like and what is favourable from their party point of view. This is not co-operation. What you want is slavery. The opposition are not going to give you slavery. They can only participate with you in power. If you

(Shri J. B. Kripalani)

are not ready for participation, for God's sake do not talk of coo-epartion.

You talk of co-operation with the people. Have you co-operated with the kisans by giving them water in time, by giving them manure in time, by giving them seeds in time? You are not co-operating with the people, and you always ask for their co-operation. Co-operation is a two-sided business. Co-operation is not an one-sided business.

At this late hour of my life, I would say: let us solve the difficulties, whether they are water difficulties or boundary difficulties or language difficulties, let us put our heads together and come together and solve these difficulties. I do not know how we can afford to neglect the very little ability that we have got. Anybody can say that if there is ability on the Congress side, there is as great ability, if not more, on this side also. Do you want our youngmen to die in frustration? I can go and die because I have outlived my years, but you do not expect young men to do nothing but only to decry you. They must be provided with opportunities to serve this country. If they are not provided with those opportunities ......

Shri ath Pai: We shall not die of frustration.

Shri J. B. Kripalani: This is the attitude that you take, but unfortunately the power is in their hands, and only they can invite people. When it comes to your hands, than you can do anything you like. But today remember even if you have got some provincial Governments, what are these provincial Governments?

Shri Madhu Limaye (Monghur): Glorified municipalities.

13 hrs.

Shri Nath Pai: Rotten they are.

Shri J. B. Kripalani: All the expanding revenues are with the Central Government. Threfore, I am appealing to this Governmnt. Our good friend Dr. Lohia died. He was a man of great ability; he was a man of ideas, but what did he do? Nothing at all. How do you allow this waste? It may be reasonable in countries that are already developed; they have no language problems; they have no problems of violence. They go according to the conventions that have been made for many, many years and sometimes over centuries. They can afford to divide the country into opposition and Government, but even they come together whenver there is any crisis in the country.

Can there be a greater crisis in this country than we have today? Even war does not divide people; it unites people. We are in a greater crisis than if we were attacked by a foreign power. That crisis would unite us, but the crisis that we are facing today divides us. So, I would humbly request, if my voice carries any weight,—I would say, let us not waste our energy in idle wrangling, but let us put our heads together, come together and help this unfortunate land.

13.00 hrs.

(The Lok Sabha adjourned for lunch till Fourteen of the Clock.)

The Lok Sabha re-assembled after lunch three minutes Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the Chair.*]

MOTION OF THANKS ON PRESIDENTS ADDRESS—*Contd.*

Mr. Deputy-Speaker: Shri Desai.

Shri C. C. Desai (Sabarkantha): Mr. Deputy-Speaker, Sir, it is nothing but wishful thinking on the part of Government to put in the President's

mouth a statemen to the effect that the outlook for the country for the future is bright. There is no sector of our public life where I see any evidence of that brightness. where I see that such optimism is justified. Wherever you go, people ask you this question: Where is this country going to? What is going to be our future? When is this lawlessness or break-down of law and order going to stop? When is our economy going to look up?

They end by saying "what is the future of our children and children's children?" All his has happened in the course of the last twenty years of undiluted, undisturbed Congress rule and it is for the Congress Party, therefore, to answer for the present state of affairs in the country today. Wherever you meet a Congressman outside this House, whether in the lobby or in the Central Hall, he agrees with you that the leadership has failed, that the Congress has not given the country the Government it requires and that something must be done to stem the rot. But when he comes to the floor of this House, he changes his tune and supports the Government, no matter what the faults of the government and what the mistakes of the government may be. It is obvious that the Congress leadership has failed; no matter what their intentions. their designs, proposals and difficulties may be, one cannot get away from the conclusion that the Congress leadership has failed and that the great lady is not able to give the country the government which it requires. She is not in a position to face up to the grave problems which confront this country. If our leaders, particularly in the government, are as anxious about the welfare of this country as they pretend to be, then they ought to see the writing on the wall, they ought to see which way the country is going and they themselves ought to resign, unless the members of the kitchen Cabinet for selfish considerations prevent her from doing so. What I am suggesting, therefore, is that the time has come for the Prime Minister to realise that the task confronting this country is beyond her capacity and that she must give way to a more effective, more efficient and more capable Prime Minister from within her own ranks. This is perhaps the most opportune time when such a change could take place because of the Kutch Award and the failure of the government to protect the sacred soil of this country, which has been in our possession from true immemorial. First we lost Aksai Chin. Then our Prime Minister said "Oh, that area is of no use to us, because not even a blade of grass grows there". Before that, of course, we lost a vast territory to Pakistan in Kashmir. Now 350 sq. miles of Indian territory, which has always been in our possession and over which there need not have been any dispute at all, is going to be handed over on a platter to Pakistan.

Take the case of language. It is the Congress Government which brought forward the Bill and the Resolution. That was based on certain understanding and certain consensus. Then the Hindi lobby began to work. She had said from housetops very heroically that she would not accept any amendments. Yet, when the Hindi lobby, aided and abetted by her own Ministers, asked for an amendment and said "this will not do", she succumbed and we all know the result of those amendments to both the Bill and the Resolution. The rot has set in so much that the Chief Minister of Madras refused to open the other day a bakery given to India by Australia simply because the wrapper in which the bread was covered had, in addition to Tamil and English markings, Hindi markings. This is the situation to which we have come. Only this morning we heard how people in Madras are refusing to sing or play 'Jana gana mana" because it is in Hindi. This situation has been brought about by Hindi imperialism. Hindi domination. Hindi intransgence.

[Shri C.C. Desai]

Even now, the other day, we had the evidence of Seth Govind Das, the oldest Member of this House whom the President had honoured by having asked him to administer the oath of office to all the new Members of Parliament,, being reported to have said that in order to bring Madras to book or to order on the language issue the Central Government should even have sent troops. I see no evidence of either the Congress Party or the executive committee of the Congress Party taking note of this statement—I would call this mental aberration on the part of the senior Member—and pulling him up. If the Hindi people act in this way....

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) Actually, you should talk about your own party.

SHRI C. C. DESAI: My party believes in the two-languages issue. Anyway, we are not in the Government. You give us the responsibility to run the Government and you will see that the country gets the government that it requires and needs. There is more alent on this side of the House than on yours.....(*Interruption*).

I am glad to find that my hon. friend Shri K. K. Shah, is sitting here. Today this anti-Hindi agitation applies primarily to Madras and the southern States and also to Bengal. but if they persit in their attitude, that anti-Hindi agitation will spread to the other Stotes including Gujarat and even the Deputy Prime Minister, the Hindi fanatic that he is, will not be able to stem the rot, because we believe in equal opportunity; we do not believe in a situation in which half the country has got a better opportunity than other half. This has to be corrected.

श्री शिव नारायण (बस्ती) : अंग्रेजों की लायल्टी आप भूल नहीं हैं सीधी बात तो यह है ।

SHRI C. C. DESAI: The ineptitude, the pusillanimity and the vacillating nature of the present Government cannot be better reflected thon in the way that the West Bengal situation has been tackled. For days together there was no decision here at all. They were calling in this member and that member; they were calling in this minister and that minister and yet no decision could be reached. It is only yesterday at long last, on the strength of a report of a civilian Governor, that the Congress Government could come to a decision that the best course, which should have been apparent to them from the very beginning. was to impose President's rule. I do hope that there will be no hurry to go in for mid-term elections.

SRI SHEO NARAIN: I am a member of the PAC and I have examined a lot of your civilian officers. I know what you are.

SHRI C. C. DESAI: Thank you. It is on the strength of that civilian Governor, I repeat that after all the Government could come to a decision I hope, and my party hopes, that the Congress Government would not be in too great a hurry to have mid-term elections in the course of the next few months as is demanded by the Communists. Let this opportunity be taken by the Government to give good government to West Bengal, to rid West Bengal of the course of Communism and to give stability and security to the State which it is lacking.

SHRI RANGA: Let them have the courage to ban the Commmunist Party.

SHRI C. C. DESAI. It is only when the State has been cleansed of the Communist elements that the Government should go in for midterm elections. They can carry on

Presidena's rule for three years and if they come to this House with a proposal to that effect after giving evidence of having dealt with the Communists in the way they should be dealt with, this side of the House, at any rate the Swatantra Party, will lend the fullest support to Government whatever the other parties in the House may say. Now, I come to the weak-kneed policy of the Government in regard to foreign affairs. In the President's Address there is a reference to West Asian crisis. The Government asked Israel to vacate from the occupied area. We have no quarrel with that. At the same time, if the Government really believes in the policy of neutrality and non-alignment, they should have pointed out the mistake, the fault, of the Arab countries—it is not because we are anti-Arab—but it is only by that attitude of non-alignment and attitude of neutrality that you can play your part in the Councils of the world today. What has been the result? By encouraging the Arab countries, instead of Israel being driven into the Mediterranean which was the objective of the Arabs, the Israeli forces are sitting pretty on the east bank of the Suez, on the west bank of the Jordan river and across the Gollan heights in Syria, deep down into the Arab territory. We have not helped our Arab friends by taking the intransigent attitude. Even now, if we take the non-alignment attitude, we can be heard by Israel and we can impress upon Israel. We have been deprived of this opportunity because of the wrong policy followed by the Prime Minister, probably, out of deference to her late father.

Similarly, about Taiwan, I agree that we have recognised Communist China and it is not possible to recognise Taiwan. But Taiwan has made tremendous progress and the currency of Taiwan is becoming strong and is something which this Government can be proud of if it happens in our country. I am not suggesting that we should give recognition to Taiwan. But there is no reason why there should not be trade between the two countries. There is no reason why Taiwan should not be permitted to have a trade representative in our country in the same way as East Germany, although we recognise only West Germany, is permitted to operate through a trade representative in this country. All that we require is the courage of conviction and proper thinking on the part of our foreign office and on the part of the Foreign Minister. That is lacking.

I know come to the question of Pakistan with which I am more familiar than perhaps many other people. First of all, I would like to say that there is no future either for this country or for Pakistan except on a basis of complete friendship, cordiality and amity between the two countries. We have seen during the last 20 years two wars between the two countries. Those wars have not been decisive. We had the better of Pakistan in both wars. But if you look at it properly, you will find that the two countries are so situated, their defence forces are so strong, that it is impossible for one country to claim or to have an outright victory over the other. In other words, there is no such thing as a military decision between the two countries. If that be so, why should we spent Rs. 1200 crores every year and why should they spend Rs. 500 crores every year on defence depriving the two countries of all development? Our present difficult economic position today is because of two things, firstly, heavy defence expenditure, and secondary, bottomless pit of the public sector where all the money goes with no return. I am one of those who believe that friendship with Pakistan need not necessarily involve sacrifice of sovereignty of our country. There are ways and means of coming to a settlement with that country. They have fought two wars; they know that they have lost the wars and they know they have failed in achieving their objectives. This is time for action by our Government if our Government has the boldness, the

[Shri C. C. Desai.]

courage of their convictions and the time, to study these problems. This is the most crucial problem. We cannot reduce our defence expenditure unless we have friendly Pakistan. As I have said just now, and I repeat it, it is not impossible, it is not inconceivable, to have friendly relations with Pakistan, no matter what my friends on this side of the House may say. But we must have that attitude of mind. The Prime Minister must have the courage of conviction, the Prime Minister must be in a position to convince her colleagues in her Party where the welfare of the country lies.

I come from Sabarkantha and I had recently been to that district. My friend, Mr. K. K. Shah also comes from the same district. There is one problem which the people of Sabarkantha have, to which I would like to draw your attention, and that is, the fate of cotton cultivation in Gujarat. The cotton grown there is known as Gujarat 67', which is the finest cotton in the whole country; it is the best long staple cotton in the whole country; that cotton is equal to the best American or Egyptian cotton. But the policy pursued by the Government is such that instead of increasing the cultivation of cotton, that district is now faced with a dilemma and they have to reduce it, and once it is reduced, there will be more imports and so on. But our Commerce Minister has no time for cotton, so much so that he has no time even to reply to letters from Members of Parlirment.

The other subject is the matter of exports. It is only a lip sympathy which the Central Government pays to the development, to the improvement, of exports. I know from various facts that when proposals are made to Government, either they are not taken notice of or if they are taken notice of, the steps to step up exports are not taken; instead, they take certain steps which do not do justice or credit to the credit worthiness of the country.

MR. DEPUTY-SPEAKER: He may conclude now.

SHRI C. C. DESAI: Finally, if we have to save this country for the sake of our children, we must have a Government which knows its mind, which can act effectively and which commands the confidence of the people. If the present Government, if the present Prime Minister, is not in a position to give that Government, I would once again repeat before I sit down, let the Congress Party elect somebody else; let this country be not sacrificed by a Party which ought to know its mind and which ought to take the right action because the right of governing today vests with them.

SHRI RAJASEKHARAN (Kanakapura): Mr. Deputy-Speaker, we are grateful to the President for his thought-provoking Address to both the Houses of Parliament, in which he has not only listed the problems which we are facing but has also mentined the crisis through which we are passing. This great country is facing many challanges, challenges on the economic front, challenges on the political front, challenges on the social and external fronts, and to meet these, united action by all concerned is needed. Our friends in the Opposite have tabled 276 amendments pointing out the failures of the Government. I hope, while speaking on the President's Address, they will come out with constructive suggestions.

The President, in his Address, has listed the achievements on the agricultural front. As you are aware, about 48.5 per cent of the national income comes from the agricultural sector and about 70 per cent of our population is depending upon agriculture. (*Interruptions*). Considerable efforts are made to increase the fod production, but I should say that some more efforts have to be made.

Take, for example, the credit facilities. The farmers in this year need about Rs. 1,000 crores as far as short-term credit is concerned, about Rs. 100 crores as far as medium-term loans are concerned, and another Rs. 100 crores as far as long-termlouns are concerned. Against this requirement, Sir, we are able to provide only about Rs. 380 crores as far as short-term loans are concerned and Rs. 50 crores as far as long-term loans are concerned. In the cooperative sector we should introduce an element of efficiency and we should also avoid the bureaucracy which is now trying to raise its head in this sector. Agricultural Credit Corporation should be opened in every State.

I would like to point out also that in this matter of development of agricultural sector, we have been very much neglecting the agricultural machinery. Unfortunately, our industrialists also have been more or less concentrating on developing the industrial machinery, rather than the agricultural machinery. I hope, Sir, that the Government will give due attention to this factor. We have been talking of jobs, sufficient jobs are not being provided to our students in the engineering colleges. But we have not opened the agricultural engineering section in all the colleges, which is the prime need of the farmer today.

श्री जार्ज फरनेन्डीज (बम्बई-दक्षिण) : आज हजारों इंजीनियर बेकार हैं ।

SHRI RAJASEKHARAN: My hon. friend probably does not know that in the rural areas now with the introduction of the tractors and other machinery the rural population are finding it difficult to get even the ordinary mechanics in the rural areas. He has to run to big towns which would be near about 100 miles from the place where he is farming. Not only that. As far as agricultural implements are concerned, no adequate attention has been paid. With the introduction of high-yielding varieties, no adequate attention has been paid for the improvement of the machinery which we have got today. Take for example, the high-yielding varieties. We have got about 385 million acres under cultivation. So far we have been able to introduce high-yielding varieties in about 5 million acres. So, this gives the comparative figure. If the farmer is provided with irrigation facilities, I would say, he is not only prepared to grow one crop or two crops, but he is even prepared to grow three crops in a year. So, more irrigation facilities have got to be povided. There are States where lift irrigation facilities could not be provided on a greater scale. Government should provide immediate finance by borrowing either from inside or from outside. We have to give top priority for providing irrigation facilities. In this connection I would like to refer to a suggestion made by the late Prime Minister, Shri Lal Bahadur Shastri that we should devote one of our plans fully for the agricultural development. The President has said that 1968-69 Plan will be presented shortly. I would like to request the Government to make this 1968-69 Plan fully devoted to agricultural development.

Then, Sir, I would like to say something regarding the Administration. The President has said in his Address that our administrative structure will not only be responsive to the changing needs, but also command the confidence of the people. I welcome this suggestion, but what is happening today? I would say that most of the failures of the Government is due to the inefficient and bureaucratic administration which we have got. I have a suggestion to make to the Government, that they should take immediate action to change the bureaucratic administration. The common man is not able to know what is happeing in the Secretariat. So the Government should take immediate steps to see

[Shri Rajasekharan]

that our administration becomes efficient and farmer-oriented and commonman-oriented. Otherwise I don't think we have got a future, whether Congress Government or any other Government comes to power. What is the type of I.A.S. training which we have got? All these administrative training schools which have been set up, are set up not in the rural areas, but they have been set up in the very cosy atmosphere of a hill station. How can the administrator get the common man's feeling and the miseries and the difficulties faced by him, sitting in a very fine air-conditioned bungalow in a hill station? This attitude has to change. What we need today is dedicated efficient administrators who can contribute to production in the country. Unless we do that, I do not see any future for our country.

I should like to suggest that the taxpayers'money should not be wasted. Now just have a look at the hierarchy in the secretariat. We have Secretaries, Joint Secretaries, Deputy Secretaries, Under Secretaries and Section Officers. After independence, we have only increased the secretariat work by a hundredfold. What we need today is efficient officers. After independence, the prospects of promotions are not on the basis of efficiency but on the basis of the influence which the concerned man can wield among the leaders. We were to change the attitude. We need more inputs of efficiency, energy, dynamism and patriotism. This is the prime need of the country in the administration today.

Now I would like to refer to the Mahajan Commission Report. After the SRC report, a States Reorganisation Bill was passed by this House to redraw the map of India. At that time, the Mysore State got some territories from adjoining States. After that, we thought that this dispute was settled. But what happened? Maharashtra kept on agitating on this issue and wanting some territory from Mysore State. Take, for example, the appointment of the Mahajan Commission. It was not the Mysore State which asked for the Commission. It was the Maharashtra State and the Maharashtra leadership which insisted on the appointment of a Commission.

श्री जार्ज फरनेन्डीज : कांग्रेस लीडरशिप ने मंजूर किया था । हम लोगों ने विरोध किया था ।

SHRI RAJASEKHARAN: But the Mysore State accepted the appointment of the Commission in the hope that it would mean a final solution of the problem. At that time, the Chief Minister of Maharashtra hailed the appointment of the Commission. He categorically stated that he was prepared to accept its verdict. But now what do we see? After the Commission reported, what do those leaders say? This only shows that they do not want to have a finality about the boundary dispute. They want a decision which should necessarily go in their favour only. Now our Home Minister and some of our leaders have come out with this particular and peculiar idea of 'national consensus'. Is it consensus among the Home Minister, Shri Chavan, Shri Nath Pai, Shri Joshi and Shri Dange? If this is national consensus, I cannot understand how we are going to solve this problem.

SHRI J. H. PATEL (Shimoga): Let him plead for the dismissal of Shri Naik. Why does he say all this?

SHRI RAJASEKHARAN: To give a finality to this matter under present circumstances, it is for the Central Government to take a firm stand and put an end to all agitational activities, and that the Commission's recommendations will be accepted as an award and implemented as such, whether the parties are pleased or displeased.

Unless such a firm stand is taken, agitational activities will go on increasing leading to all sorts of disturbances. This boundary dispute must be settled once for all in this manner; as suggested by the Chief Minister of Mysore, the nation should rise above all parochial and fissiparous tendencies and devote its attention to national reconstruction.

I now turn to the problems of the rural people. By oversight, the President has left this problem untouched. About 80 per cent of our people live in rural areas. I would like to caution the House that the Indian peasantry will never allow the rest 20 per cent of the population to hold the 80 per cent to ransom. I am sorry that even most of the political parties show only lip-sympathy towards this problem. The entire rural economy has to be rebuilt. There should be better housing, better roads, better electricity facilities, better transport facilities, better employment opportunities, better educational facilities and drinking water facilities. In the rural areas there is very good potential for developing better rural and cottage industries. Have we given the needed attention to this? I do not think we have.

I would like to quote the report of the Estimates Committee wherein they have said that while Rs. 990 crores have been estimated to have been contributed to the national income by large -scale industries in 1961. In the same year, the contribution of the small-scale industries was about Rs. 1,450 crores. So, I would request the Government to see that they invest more money in the rural sector, so that they can provide more employment.

We have been neglecting the youth and students. The youth and students are frustrated, as a result of which we see a lot of disturbances going on in this country. I should say that from the beginning our leadership has neglected this particular and vital sector. That is why I call upon the Government to evolve a national youth policy, so that the youth and students can be involved in constructive activities.

I would like to quote what Mr. Chavan said recently in one of the meeting on "The Task before Youth".

> "I personally, therefore, do not think there is anything basically wrong with the present generation also. They may talk about certain things and move about in a particular way, but that does not mean that there is anything basically wrong with the younger people. What is necessary is that we must reach to them, talk to them, make an appeal to them, find out the best element in them and give them programmes which can channelise their energies in a positive way. It is only then that we can lead them to achieve the goals that the nation has set before itself."

Therefore, Sir, in this direction I hope the Government will consider the setting up of a National Youth Board so that it can evolve a national youth policy, so that the entire energies of the youth and students can be channelised into constructive and national building activities in this country.

Before I conclude, I would like to refer to some of the problems facing my State, Mysore, and also my own constituency. I would like to draw the attention of the Government of India to the fact that they are very partial as far as the distribution of resources is concerned. According to the draft Fourth Five Year Plan Mysore has been allotted only Rs. 32 crores as far as Central industries are concerned, while Madras has been allotted Rs. 94 crores, Andhra Rs. 80 crores and Kerala Rs. 58 crores. I am not grudging that those States have got more. They need more, I would go to the extent of saying that more funds have to be allotted to these States, but I would only plead

[Shri Rajasekharan]

that Mysore should get something more.

Mysore has got a lot of problems. As you are aware, Mysore has been in the grip of drought for the past three years. We did not have rains. That is why I request the Government to allot more funds so that they can provide more irrigational facilities and take up work which would provide employment. The Government should immediately see that the the Upper Krishna Project, the Harangi Project and the Hemavati projects are taken up, if necessary by getting help from the World Bank.

The small car project is before the Government. I hope the Government will take an immediate decision and have it started in Mysore State.

I am glad the President has made a reference to Mangalore port. I hope Government will provide the necessary funds as early as possible. At the same time, I would request Government to pay attention to develop Karwar port, which will be the most natural port in this country.

Coming to my own district, though it is very near the most beautiful city in the whole of India, it has been in the grip of drought for the last three years. It needs special attention. This year alone we have lost paddy crop in about 83,600 acres and ragi in 5,12,000 acres. Therefore, we need more food and more funds, so that we can provide more employment opportunities to our farmers.

In my district, we need the attention of the Central Government to complete certain projects which have been pending since many years. For instance, there is the Manchanabale project in Ramanagara taluk; I hope the Government will give immediate attention to these projects. There is also the Arkavathi project known as Harobele project in Kanakapura taluk; the Iggalur lift irrigation project in Channapatna taluk, and the Muthyala Madum project in Anekal taluk.

Then, in Bangalore, there are some major industries such as the HAL, HMT, ITI and BEL, etc. But all these industries are only concentrated in the big cities. Therefore, let them open their ancillary units within the radius of about 40, 50 or 80 miles around Bangalore so that the rural population also will get the benefits.

श्री य० द० शर्मा (अमृतसर) : उपाध्यक्ष, महोदय, माननीय राष्ट्रपति महोदय के अभिभाषण से जो प्रेरणा, उत्साह और वर्तमान परिस्थितियों में जो मार्ग-दर्शन और अपनी नीतियों में सुधार की दिशा इस सरकार को मिलनी चाहिए थी, हमें खेद के साथ कहना पड़ता है कि वह दिशा उस अभिभाषण में नहीं है । इस कारण मैं यह अनुभव करता हूं कि यह अभिभाषण मोटे तौर पर निराशाजनक है ।

आज हमें ऐसा प्रतीत होता है कि सरकार अपनी नीतियों के निर्धारण और अपने व्यवहार में इस बात पर विचार करने के लिए तैयार नहीं है कि आज देश के सामने जो समस्यायें हैं, उन को समुचित रूप से हल किया जा सके और देश की वर्तमान बिगड़ी हुई परिस्थितियों को जड़मूल से संवारा और सुधारा जा सके। आज समाज के प्रति कोई आत्मीयता सरकार के विभागों में दिखाई नहीं देती है और न ही भूमि के प्रति भक्ति उस के व्यवहार में दृष्टिगोचर होती है । देश भर में स्थान स्थान पर जो सरकारी धंधे चल रहे हैं या बड़े बड़े सरकारी उद्योग चल रहे हैं, उन में सरकारी कर्मचारियों या काम करने वाले मजदूरों की छंटनी की जा रही है, जैसे पतझड़ में वृक्षों से पत्ते झड़ रहे हों ।

रेल मंत्री, श्री पुनाचा, इस समय सदन में उपस्थित नहीं हैं। उन्होंने नेशनल रेलवे यूजर्ज कनसल्टेटिव कमेटी की मीटिंग में बताया कि रेलों को कुछ नये ढंग से चलाने और उस का नवीकरण करने का विचार किया जा रहा है। उन्होंने यह भी कहा कि जहां अमरीका की रेलवेज में केवल छः लाख कर्मचारी काम करते हैं, वहां भारत की रेलों में चौदह लाख कर्मचारी काम करते हैं और हम भी कर्मचारियों की संख्या को घटा कर रेलों के नवीकरण पर विचार करेंगे। सरकार का यह दृष्टिकोण एल. आई. सी. में आटोमेशन की योजना के रूप में भी प्रकट हुआ है। मैं कहना चाहता हूं कि यह दृष्टिकोण हमारे देश की समस्या का मौलिक रूप से समाधान नहीं करेगा।

मैं किसी छोटी बात की ओर सरकार का ध्यान नहीं खींचना चाहता हूं। मैं तो समस्या के मूल की ओर सरकार का ध्यान आकृष्ट करते हुए यह बताना चाहता हूं कि हमें अपने दृष्टिकोण और व्यवहार में समाज के प्रति आत्मीयता उत्पन्न करनी होगी।

श्री क० ना० तिवारी (बेतिया) : इस सदन में मिसरिप्रेजेन्टेशन हो रहा है। मैं भी उस मीटिंग में था। मंत्री महोदय ने छंटनी करने की बात नहीं कही थी। उन्होंने माडर्नाइजेशन की बात कही थी।

श्री य० द० शर्मा : मैंने कहा है कि उन्होंने यह सुझाव दिया। मैं ने यह नहीं कहा कि श्री पुनाचा ने कहा कि हम छंटनी करेंगे। छंटनी तो आज चल ही रही है।

हम अपने देश की परिस्थितियों और समस्याओं पर यहां की भूमिका और पृष्ठ-भूमि को दृष्टि में रख कर विचार करना होगा। हम जिन लोगों को उन के धंधे या काम से हटाते हैं, वे चौराहे पर खड़े हो जाते हैं जिस से जन-मानस उबलता है। कहा जाता है कि देश की राष्ट्रीय आय बढ़ रही है, देश का विकास हो रहा है, लेकिन जब एक सामान्य मानव इस समूचे चित्र में कहीं अपना स्थान नहीं पाता है, जब उस को नजर नहीं आता है कि उस के व्यक्तिगत जीवन में कोई सुख, संतोष या समाधान है, तो उस के मन का असंतोष जागता है और इस असंतोष के कारण देश का सारा वातावरण उबल रहा है।

आज हरियाणा के सरकारी कर्मचारी आन्दोलन पर उतरे हुए हैं। राज्यपाल और केन्द्रीय सरकार की ओर से एक वक्तव्य दिया गया है जिस में यह बताया गया है कि उन कर्मचारियों की मांगों को हम ने पूरा कर दिया है। मैं शासन के ध्यान में यह बात लाना चाहता हूं कि पंजाब राज्य के बंटवारे के लिए उन बेचारे सरकारी कर्मचारियों ने शासन को बाध्य नहीं किया। शासन ने स्वयं कुछ राजनैतिक दबाव और दलगत स्वार्थों के कारण उस राज्य को बांट दिया और इस प्रकार उस के साधनों और सामर्थ्य को चूर-चूर कर के रख दिया। राज्य के विभाजन के बाद वे कर्मचारी अपनी इच्छा से एक या दूसरे भाग में नहीं गए। उन लोगों का एलोकेशन राज्य की अपनी व्यवस्था के अनुसार हुआ है। इस समय स्थिति यह है कि वे सब कर्मचारी एक ही मकान में, एक ही सेक्रेटेरियट में, बैठते हैं, लेकिन पंजाब के कर्मचारियों को केन्द्रीय दर पर भत्ता एक समय से मिलता है और हरियाणा के कर्मचारियों को दूसरे समय से मिलता है। पंजाब के कर्मचारियों को केन्द्रीय दर पर भत्ते की पहली किस्त 1 मई, 1967 को दी गई और दूसरी किस्त 1 नवम्बर, 1967 को दी गई, जब कि हरियाणा के कर्मचारियों को पहली किस्त 1 दिसम्बर, 1967 को और दूसरी किस्त 1 जनवरी, 1968 को दी गई। इस प्रकार हरियाणा के कर्म-

[श्री य० ब० शर्मा]

चारियों को पहली किस्त में सात महीने और दूसरी किस्त में दो महीनें की हानि हुई ।

अब हरियाणा के कर्मचारी कहते हैं कि हमारा क्या दोष है, हम को पंजाब के कर्मचारियों के समान स्तर पर क्यों नहीं रखा जाता है । आज स्थिति यह है कि वहाँ के कर्मचारियों की फेडेरेशन के सत्तर के करीब सदस्यों को निलम्बित, ससपेंड कर दिया गया है । फेडेरेशन के चेयरमैन को भी ससपेंड कर दिया गया है । कहा जा रहा है कि जिस अवधि में वे स्ट्राइक पर रहे, उस को उन की सर्विस में ब्रेक समझा जायेगा ।

आज यह सरकार कच्छ के बारे में शत्रु शक्तियों के सामने घुटने टेक रही है काश्मीर के सम्बन्ध में देश-द्रोही के सामने एक कठ-पुतली की तरह नाच रही है । वह सब प्रकार के लोगों के साथ बातचीत कर रही है । हमारे देश की आय और साधन थोड़ें होंगे, लेकिन जो अपने ही देश के लोग हैं, उन को छाती से लगाने और जिस तरह माँ बच्चे के साथ बात करती है, उस तरह अपने कर्मचारियों के साथ बात करने और उन को इस समस्या के बारे में समझाने का प्रयत्न यह सरकार नहीं करती है । वहाँ के राज्यपाल, श्री चक्रवर्ती, जिस प्रकार की तानाशाही बातें कर रहे हैं, शायद श्री धर्मबीर उसी प्रकार की डंडेबाजी के कारण पश्चिमी बंगाल की परिस्थिति को सम्भाल नहीं पाए है और इसी कारण आज सरकार को झख मार कर वही कार्य करना पड़ रहा है, जो कि उसे पहले ही करना चाहिए था ।

मुझे दुख के साथ यह कहना पड़ता है कि यह सरकार अपनी भूलों से सबक नहीं सीख रही है । वह लगातार भूलें करती जा रही है, उन भूलों के गलत नतीजे भुगतती जा रही है, लेकिन फिर भी अपनी भूलों के सुधार पर विचार नहीं करना चाहती है । अगर हम हरियाणा के कर्मचारियों को पंजाब के समान स्तर पर रखते हैं, तो वे आत्मीयता अनुभव करेंगे, उन को लगेगा कि वे पंजाब के भाइयों के बराबर हैं और व दूसरे दर्जे के नागरिक नहीं हैं । इस प्रकार उन में उत्साह पैदा होगा । जब उन्होंने एक हीं मकान में, एक ही सैक्रेटेरियट में, बैठ कर काम करना है, तो मन में इस समान-भाव का होना बहुत आवश्यक है । इस लिए मैं कहना चाहता हू कि हरियाणा के सरकारी कर्मचारियों की मांग पर सरकार को विचार करना चाहिए ।

अब मैं अमृतसर की कुछ समस्याओं की ओर आप का ध्यान दिलाना चाहता हूं । मैं अमृतसर की बात इस लिए नहीं करता हूं कि वह मेरी कांस्टीट्युयन्सी है, बल्कि उस के संदर्भ में एक महत्वपूर्ण बात की ओर सरकार का ध्यान दिलाना चाहता हूं । अमृतसर की स्थिति देश के आन्तरिक क्षेत्रों के बड़े बड़े नगरों की नहीं है । हम उस के सम्बन्ध में अन्य बड़े बड़े नगरों की दृष्टि से विचार नहीं कर सकते । हमारी सीमाओं पर स्थित ये नगर हमारी छावनियां हैं और वहां पर बसे हुए व्यक्ति हमारे सैनिक हैं । अमृतसर के पांच लाख व्यक्तियों के कारण ही 1965 की लड़ाई में हमारे जवानों को यह लगता था कि हमारे पीछे एक सेना खड़ी हुई है । उस समय बहनें जवानों के घावों को मरहम-पट्टी करने के लिए हास्पीटल्ज में गई और नागरिक चाय की प्यालियां देने के लिए मोर्चे पर पहुंच गए ।

आज अमृतसर के बेचारे सरकारी कर्मचारी कह रहे हैं कि अमृतसर को एक

"बी" ग्रेड सिटी करार दे दिया जाये, लेकिन श्री मोरारजी देसाई खजूर के पंखे की तरह सिर हिलाते हैं—कहते हैं कि मैं नहीं मानता हूं। सरकार को इस बात पर विचार करना होगा।

वहां के उद्योगपत्तियों को कच्चा माल नहीं मिल रहा है। मैं इस के उदाहरण दे सकता हूं। मेरे पास इस के बारे में आंकड़े हैं। वे लोग बार-बार डेपूटेशन ले कर आते हैं। वहां की टेक्स्टाइल इंडस्ट्री को कच्चा माल नहीं मिल रहा है। वहां के साड़ी वीवर्ज पूरी तरह से बर्बाद हो रहे हैं, क्योंकि उन का रा मैटीरियल, विदेशों से मंगाया जाता है और वह उन को मिल नहीं रहा है। सरकार को इस बारे में सहानुभूति से विचार करना चाहिए।

खेमकरण के किसान की फसल की रक्षा के लिए इन्शोरेंस की व्यवस्था की जानी चाहिए। वहां पर किसान के एक हाथ में हल की कलो होती है और उस का दूसरा हाथ बन्दूक के घोड़े पर होता है। वह हमारे देश का पहरेदार है। आज जब वह किसान खेत में बीज डालता है, तो उस को यह भय और आशंका रहती है कि पता नहीं, इस बीज का फल मुझे प्राप्त होगा या नहीं, मेरे पसीने की बूंदों का मूल्य मुझे प्राप्त होगा या नहीं। इस स्थिति में देश को सुरक्षा कैसे कायम रहेगी। हमें उस को भरोसा देना चाहिए कि उस ने जो बीज खेत में डाला है, इन्शोरेंस सिस्टम के द्वारा उस का फल उसे जरूर मिलेगा। जहां यह हमरी सुरक्षा के लिए अत्यन्त आवश्यक है, वहां यह भूमि के प्रति हमारी भक्ति का भी परिचायक होगा।

राष्ट्रपति महोदय ने अपने अभिभाषण में एकता की तरफ भी इशारा किया है और कहा है कि देश की एकता छिन्न-भिन्न होती जा रही है और सब दलों को मिल कर इसको बनाए रखने की कोशिश करनी चाहिए। और जितना भी इस में प्रयत्न कर सकते हैं करना चाहिए। लेकिन मैं पूछता हूं कि क्या सरकार अपनी नीतियों और व्यवहार के अन्दर इस एकता का विचार नहीं करेगी? हम टुकड़ों के अन्दर चीजों को ले कर नहीं चल सकते। यह कम्पार्टमेंटल थिंकिंग चीजों को पूरा नहीं कर सकती। आज शेख अब्दुल्ला वहां से छूट कर के कह रहे हैं कि मैं इस देश की नागरिता स्वीकार करने के लिए तैयार नहीं हूं। जिस अटपटे और निराले ढंग पर और अन्तर्राष्ट्रीय प्रकार की राष्ट्रीयता के लिए वह मांग कर रहे हैं वह न केवल अपने लिए बल्कि सारे काश्मारियों के लिए इस प्रकार की राष्ट्रीयता की मांग कर रहे हैं। मैं पूछना चाहता हूं कि इस प्रकार की आज्ञा उस को कैसे दी जा सकती है? अगर मेरे जैसा सामान्य नागरिक आज दिल्ली के चौराहे पर खड़ा हो कर कहे कि मैं इस देश का नागरिक नहीं हूं तो पुलिस तुरन्त मुझ से पूछगी कि तुम्हारा विज़ा कहां है, तुम्हारा पासपोर्ट कहां है? तुम यहां कैसे आये? लेकिन उसको पूछने के लिए सरकार तैयार नहीं है और वह मनमाने तौर पर इस प्रकार की भाषाएं बोल रहा है। आज माननीय प्रधान मंत्री महोदया उस के साथ बार-बार बातचीत कर रही हैं, समाचार-पत्रों के अन्दर उसके फोटो छप रहे हैं रेडियो के अन्दर घंटे घंटे भर पर उस के विचारों को प्रसारित किया जाता है। मैं पूछना चाहता हू कि उसको इस प्रकार की प्रतिष्ठा, इस प्रकार का सम्मान किस लिए दिया जा रहा है! इसलिए कि वह इस की सारी राष्ट्रीयता और देश के सारे जीवन मूल्यों को समाप्त कर इस प्रकार की भाषा बोल रहा है? क्या उस को इसलिए सारे का सारा यह इनाम दिया जा रहा है? यह बड़े दुख की बात है। मैं यह नहीं कहना चाहता कि प्रधान मंत्री किस से भेंट करें, न करें। वह हमारे देश का प्रधान मंत्री है और इस नाते किस से उन्हें मिलना है किस से नहीं मिलना है यह उन के स्वयं के विवेक

[श्री यज्ञदत्त शर्मा]

के ऊपर है । परन्तु एक बात का उन्हें विचार करना होगा कि किस को मिलने के कारण राष्ट्र की प्रतिष्ठा को धक्का लगता है, किस को मिलने के कारण राष्ट्र के प्रति संकट बढ़ते हैं, इस का बिचार कर के उन्हें चलना होगा । मैं यह महसूस करता हूं कि बार बार इस प्रकार के व्यक्ति से मिल कर के भारत के उस महान पद के साथ, प्रधान मंत्री के उस उच्च पद के साथ उस को बराबर ला कर के खड़ा कर दिया जाय यह उचित नहीं है । क्यों इस प्रकार की स्थिति है ? पिछली बार वह पाकिस्तान गए, ईरान,टर्की और सऊदी अरेबिया इस प्रकार के देशों के सारे राजदूतों से मिले जिन देशों ने पाकिस्तान के प्रति अपनी पूर्ण सहानुभूति 1965 की लड़ाई के अन्दर दिखाई और हमारे प्रति विरोध भाव प्रकट किया और मैं समझता हूं कि फिर दोबारा इस प्रकार की चर्चा चल रही है । भिन्न भिन्न प्रकार की बातें वह बोल रहे हैं और एक नई प्रकार की सुल्तानी के वह स्वप्न देख रहे हैं । इस प्रकार का बिचार उन के दिमाग के अन्दर घूम रहा है कि शायद भारत और पाकिस्तान के बीच में एक तीसरी ताकत के रूप में काश्मीर हो जायगा । मुझे खेद के साथ यह बात कहनी पड़ती है कि भारत के नये लोकतंत्रीय ढांचे के अन्दर जीवन की इस नई दिशा के अन्दर जो नव-भारत आज अपना नव-निर्माण करने जा रहा है, उस के अन्दर इस प्रकार की बात कहीं बैठ नहीं सकती । हम इस बात को स्वीकार करने के लिए तैयार नहीं हैं । आज शेख अब्दुला कितनी निर्लज्जता के साथ यह बात कह रहा है कि काश्मीर के लिए किसी ने कुछ नहीं किया, इस सरकार ने कुछ नहीं किया, यहां के देश के लोगों ने कुछ नहीं किया । मैं कह देना चाहता हूं कि शेख अब्दुला जब पैदा नहीं हुए थे । तब से भारत काश्मीर के लिए सब कुछ करता आ रहा है । गुरु तेग बहादुर ने उसी काश्मीर के लिए जा कर अपना बलिदान दिया था । गुरु तेग बहादुर इसलिए नहीं गए थे कि काश्मीर की खेतियों को अपने काबू में करें या काश्मीर के लोगों पर अपनी सुल्तानी चलाएं । उस महापुरुष ने इसीलिए अपना बलिदान दिया था कि वहां के लोगों की स्वतंत्र लोकसत्ता, उन की प्रभुसत्ता कायम रहे, उन की अपनी बहू बेटियों का आदर कायम रहे । इसलिए उस महापुरुष ने यहां पर आ कर अपना बलिदान दिया था । लाखों जवानों ने अपनी जानें उसी काश्मीर के लिए दीं, 1965 के अन्दर खून की नदियां बहायीं । हमारा अपना बहादुर लाल दुर्भाग्य से उसी काश्मीर के लिए ताशकंद के मैदान के अन्दर चला गया । इतनी बड़ी कीमत देने के बाद भी आज यह शेख अब्दुल्ला दूध पीने वाला मजनुं इस प्रकार की भाषा बोलता है । जम्मू के अन्दर उस के कहने पर एक कुतिया भी भोंकने के लिए तैयार नहीं है । लद्दाख के अन्दर कोई एक कौड़ी के भाव भी उस को पूछने के लिए तैयार नहीं है । केवल काश्मीर के चार लाख लोगों के भरोसे यह सरकार उस को सिर पर उठाये फिर रहा है यह घोर लज्जा का विषय है । मैं एक चेतावनी देना चाहता हूं अपने दल की ओर से कि सरकार जिस प्रकार की खिचड़ी आज शेख अब्दुला के साथ पका रही है, भारतीय जनसंघ और इस देश के जनमानस की साक्षी कर के मैं एक बात यह कहना चाहता हूं कि काश्मीर के संबंध में हम जहां तक चले गए हैं और जितनी बड़ी कीमत हम दे चुके हैं उस को ध्यान में रख कर हम उस से एक इंच भी पीछे नहीं हट सकते । जितना जाना है आगे जाना होगा । इस समस्या को आगे बढ़ाना होगा । प्रश्न केवल यहां आकर अटका हुआ है कि हमारा एक तिहाई हिस्सा नाजायज तौर पर जो हमलावर पाकिस्तान ने अपने काबू में किया हुआ है वह कैसे हम लें, दुनिया की ताकत का सहारा इस में हमें कैसे मिले ? यही एक सवाल बाकी

है । शेख अब्दुल्ला इस सवाल को हल करने के लिए भारत के 51 करोड़ नागरिकों में से एक हो कर के अगर कोशिश करते हैं तो करें और इस देश की सारी नातियों के अनुसार कार्य करें । लेकिन उन को अकेले अपनी डुगडुगी बजाने की इजाजत नहीं दे सकते ।

इस के साथ साथ मैं यह कहना चाहता हूं कि जो कच्छ का समझौता हुआ है यह किस तरह का समझौता हुआ है ? हम ने तो बहुत पहले यह बात कही थी इसी दिल्ली के अन्दर, 1965 की 16 अगस्त को कई लाख देश के नागरिक इकट्ठे हुए थे और उस में यह बात कही गई थी कि इस प्रकार का समझौता न करें । दुनियां की अदालतों के अन्दर कोई न्याय की कसौटी के ऊपर चीजें नहीं कसी जाती । किसी प्रकार के भी तथ्यों के ऊपर वहां विचार नहीं होता । वहां राजनीति के मौहरे खेले जाते हैं । वहां राजनीति की तराजू ऊपर चीजें तुलती हैं । इसीलिए मैं यह कहना चाहता हूं कि आज दुनिया की राजनीति हमारे बारे में जिस प्रकार से विचार करती है हमें उस के बारे में अपने घर में बैठ कर विचार करना होगा । अपने देश के राष्ट्र मानस को इकट्ठा करना होगा । मुझे दुख से कहना पड़ता है और हमें अपनी भारत सरकार से एक ही शिकायत है कि भारत सरकार आज देश के जनमानस को एक करने के लिए किसी प्रकार की कोशिश नहीं कर रही है । जितनी चापलूसी, जितनी नाजबरदारी आज दुनिया भर के कुछ इस प्रकार के तुच्छ लोगों की और इस देश के अन्दर कुछ अराष्ट्रीय तत्वों को की जा रही है उतना अगर हम राष्ट्रीयता का विचार करें, लोगों को एक करने के लिए कोशिश करें तो बहुत दूर तक सफलता हमें मिल सकती है । हम अपने देश की शक्तियों को एक करें, अपने देश की सामर्थ्य को अगर जगाने की कोशिश करें, हम अपने देश के अन्दर अगर अपने सामर्थ्य की वृद्धि करने की कोशिश करें तो हमें लगता है कि देश के अन्दर बहुत सामर्थ्य है मगर आज देश को उस एकता को जगाने की दृष्टि से कोई कार्य नहीं हो रहा है । उस दिन यहां पर कुछ संसद सदस्य महोदय माननीया प्रधान मंत्री से मिले और उन्होंने कहा कि नौकरियों के अन्दर, पुलिस की नौकरी में या दूसरी नौकरियों में मुसलमानों को हिस्सा नहीं मिल रहा है । मुझे यह बात बड़े दुख के साथ कहनी है कि आज 20 वर्ष के बाद भी एक प्रबुद्ध स्वतन्त्र राष्ट्र के रूप में हमारे सोचने की यह दशा है कि इस महान संसद् के महान सदस्य जा करके इस प्रकार की छोटी बातों का विचार करें । नौकरियों के लिए भारतीय जन संघ यह कहना चाहता है कि हम मजहब को आधार मानने के लिये तैयार नहीं हैं । किसी को नौकरी इसलिये मिले कि वह मुसलमान है, या कोई हमारे भाई इसलिये नौकरी से वंचित रह जायें कि वह मुसलमान है, हम इस बात को मानने के लिये तैयार नहीं हैं । योग्य व्यक्ति को नौकरी मिलनी चाहिए चाहे वह मुसलमान है, चाहे हिन्दू है चाहे और कुछ है । आखिर वह भारतीय है । हमें अपने सारे देश की बेकारी को दूर करने के लिए प्रयत्न करना है, सब लोगों को समान साधन प्राप्त कराना है । केवल मजहब के आधार पर यह चीज नहीं चल सकती । अब तो यह मांग इसलिये बढ़ रही है कि हाईकोर्ट के जज भी इसी तरीके से साम्प्रदायिक आधार पर लिए जाएं । मैं नहीं समझता कि इस तरीके से तरीके से देश की एकता कायम रहेगी ।

राष्ट्रपति महोदय ने एक बात कही है । हमारे देश की सब से बड़ी समस्या है आबादी बढ़ रही है । यह ठीक है, लेकिन दुख की बात यह है कि खाने वाले मुंह तो जरूर बढ़ रहे हैं लेकिन कमाने वाले हाथ को काम देने के लिए सरकार बिलकुल बेकार साबित हो रही है । अगर कमाने वाले हाथ को काम देकर खाने वाले मुंह को भर सकें तो मुझे लगता है देश के अन्दर समस्या नहीं है आज कमाने वाला हाथ लगातार बेकार होता जा रहा है और खाने वाले मुंह बढ़ते जा रहे हैं । हम उसके लिये कुछ परिवार नियोजन की बात कर रहे हैं ।

[श्री यज्ञदत्त शर्मा]

भारतीय जन संघ इस प्रकार की कुछ बातों के बारे में कोई ऐसी बात लेकर नहीं चलता कि आज की भूमिका में ऐसी बातों का विचार न किया जाय। हमें आबादी का नियंत्रण भी मंजूर है। लेकिन जो घटिया प्रकार की चीजें इस नाम पर चलरही हैं वह किसी तरह उचित नहीं कही जा सकती। जैसा मैंने निवेदन किया हम टुकड़ों में सोच कर नहीं चल सकते। बुनियादी मूल्यों के ऊपर अगर हम विचार नहीं करेंगे, भ्रष्टाचार को बढ़ाने की कोशिश करेंगे सांस्कृतिक और जातीय जीवन की मर्यादाओं का विचार नहीं करेंगे तो हम देश के अन्दर पशु बढ़ा लेंगे और पशुता को खड़ा कर लेंगे। सवाल तो इस बात का है कि उसको पशुत्व से उठा कर मनुषत्व की ओर ले जायें, मनुष्यत्व को भी उठा कर देवत्व तक ले जायें और फिर उसे पूर्णत्व तक हम ला सकें, यह हमारी सब से बड़ी आवश्यकता है और इससे सारी समस्याओं का समाधान हो पायेगा। मगर उसके लिये मैं समझता हूं कोई प्रयत्न नहीं है। आज मैं कहना चाहता हूं कि फैमिली प्लानिंग के हम विरोधी नहीं हैं। लेकिन एक बात का हमें विचार करना होगा। आज आप देश के अन्दर एक सिविल कोड बनाने के लिए तैयार नहीं हैं। सरकार सारे देश के लिए एक आचार संहिता बनाने के लिए तैयार नहीं है और एक प्रकार के वर्ग को चार चार शादियां करने की छूट दी जा रही है और दूसरे प्रकार के वर्ग को परिवार नियोजन के लिये बाध्य किया जा रहा है इससे उन लोगों के अन्दर एक शंका है, आज जन मानस का शंकाशील है, वह यह सोचता है कि राजनीतिक तौर पर इस बात का दुरुपयोग किया जा रहा है। असाम की आबादी आप 1951 की और 1961 की मिलाइए तो मालूम होगा कि अल्पसंख्यक उससे बहुसंख्यक बन रहे है। लगता है कि राजनीतिक तौर पर भारत के अन्दर कुछ नये पाकिस्तान बनाने का षड्यन्त्र चल रहा है। इसका विचार करना होगा। हम देश के लिये इस सम्बन्ध में सब के लिये एक नीति चाहते हैं। अगर हमें आबादी को चैक करना है तो देश के एक एक परिवार पर ध्यान देना होगा, और एक ही प्रकार की मर्यादा को कायम करना होगा, वरना इस प्रकार से न तो देश की एकता बनेगी न राष्ट्र के अन्दर बल आयेगा। आज मुसलमान दिखाई देता है, ईसाई दिखाई देता है और सभी कुछ दिखाई देता है लेकिन भारतीयता का कहीं कोई चीज नहीं दिखाई देती क्योंकि इस सरकार ने मुसलमान को यह भूलने नहीं दिया कि वह मुसलमान है, हिन्दू को यह भूलने नहीं दिया कि वह हिन्दू है। हिन्दू को हिन्दू कोड बना कर के जगा दिया यह तुम्हें सोचे इस बात की सजा दी जा रही है कि तुम हिन्दू हो और मुसलमान को नौकरियों में या असेम्बलियों और पालियामेंट में यह सारी चीजें कर कर के यह भूलने नहीं दिया कि वह मुसलमान है।

मैं एक ही बात कहना चाहता हूं कि आज जब तक हम भूमि के अन्दर भक्ति लकर नहीं सोचेंगे तब तक एकता आने वाली नहीं है। वह बिलकुल बंजर है, वह एक समझौता हो गया, वह देने में कोई आपत्ति नहीं है, वहां घास का एक तिनका भी पैदा नहीं होता।

15 hours.

उपाध्यक्ष महोदय, यह कहना दुख की बात है कि यह भूमि मेरी नहीं है राणा प्रताप ने उस मरुभूमि के लिये अपने जीवन का बलिदान दिया, गुरु गोविन्द सिंह जी ने आनन्दपुर की उन टेकरियों के लिये अपने पुत्रों का जीवन दिया। इस भूमि के प्रति वह समझते थे कि यह हमारा शरीर है, इस पर चुभने वाली सूई से हमारे शरीर में वेदना होती है। मैं अन्त में एक ही बात कहना चाहता हूं —कि आज जितने सरकारी कर्मचारी हैं, जितने हमारे सीमान्त के शहर हैं, जितने कामधन्धे करने वाले लोग हैं, इन को हृदय से लगाओ

ग्रौर उनकी समस्याग्रों को, इससे पूर्व कि वे ग्रान्दोलन करने पर उतारू हों, इसके पूर्व कि उनके ग्रन्दर पशुता ग्राए, उनके ग्रन्दर ग्रासुरी भाव पैदा हों, उनके ग्रन्दर तोड़-फोड़ की प्रवृत्ति जागे, उससे पहले स्थिति को सम्भालें ग्रौर ग्रात्मीयता के साथ उसका समाधान करने की कोशिश करें ।

दूसरे—जितने ग्रराष्ट्रीय तत्व हैं, जितनी इस प्रकार की प्रवृत्तियां हैं जो वर्तमान परिस्थितियों में इस देश को हानि पहुंचाती हुई नजर ग्रा रही हैं, वे इस सरकारी तम्बू के नीचे पनपनी नहीं चाहिये, उन को प्रतिष्ठा नहीं मिलनी चाहिये, ये सांप की बांबियां बनती जा रही हैं, ये चैक होनी चाहियें ।

तीसरे—ग्राज चाहे काश्मीर के सवाल पर, चाहे कच्छ के सवाल पर ऐसा कोई मझौता बरदाश्त किया जाय, जो हमारे देश की एक इंच भी भूमि को शत्रु की झोली में डालने वाला हो ।

SHRIMATI JYOTSNA CHANDA (Cachar): Mr. Deputy-Speaker, Sir. the President's Address correctly reflects the true picture in the country and for that he deserves to be thanked without any reservations. It is indeed gratifying to find that we have turned the corner after a cataract of diseases and disaster and calamities ranging from severe drought conditions owing to failure of monsoons to flood ravages and cyclones.

The economic recession or depression, which plauged our industrial and empoyment sectors till recently and from which we are yet to recover, is probably yielding place to an atmosphere of optimism. The situation, which looked terribly weak even six months back is now appearing better, thanks to a combination of nature's benevolence, people's determination and Government's leadership.

But the same is not true in other spheres where emotions and fears take the better of human faculties—I mean, the chaotic conditions in the linguistic and ethnic sectors. The riotings and destruction of public life and property in the name of removing English or resisting Hindi are not only unfortunate but suicidal for the unity and freedom of the motherland.

I should like to draw the attention of the House and Government to the sad happenings in some parts of the Brahmaputra Valley districts on the last Republic Day. Misguided youngsters and their adult collaborators have demonstrated with large-scale arson, rioting and tirade that our patriotism and emotional integration is not more than skin-deep even in areas and populations considered to be falling within the mainstream of national life. For this I do not blame the youngsters who actually perpetrated horrible atrocities in the enlightened city of Gauhati or elsewhere in the interior of the Brahmaputra Valley. I consider ourselves—I mean the so-called political leaders, members of the intelligentsia and persons entrusted with the reins of administration—responsible. Because were not they fed with parochial and chauvinistic propaganda about Assam belonging to Assamese (meaning the Assamese speaking people alone) only? Was not such a suicidal political line preached day in and day out? If we look back, what do we find?

The then dominant opinion in the Brahamputra valley welcomed the handing over of the Bengali-speaking district Sylhet to Pakistan during the partition of the country and took no steps to claim the contiguous non-Muslim majority Chittagong Hill Tract of Bengal which went to East Pakistan by default. Then, immediately after the partition, we saw a systematic campaign against Bengali-speaking people in the Brahamputra

[Shrimati Jyotsna Chanda]

valley. In 1948 was seen the campaign at Gauhati and other Assam valley towns against Bengali signboards and Bengali shops. The same thing was repeated on a large scale in 1954 in the same places and in the Goalpara district in 1955 on the eve of the States Reorganisation Commission's visit. In 1960, an anti-Bengali programme swept the Assam valley in the name of the Official Language issue all these happenings, politicians, with few exceptions, preferred to remain mute and the governing machinery in most places refused to raise its small finger. Consequently, the rioters and misguided people merrily went away with the harvests of loot and arson and short-sighted politicians pampered them with an eye on the ballot box.

Against this background, the politicians and the intellectual who incited the students and youths on the reorganisation issue of Assam, I feel, must shoulder the entire responsibility for what happened in January, 1968. If misguided youngesters laboured under the impression that they would be able to defend the hegemony of the Brahamputra valley on the Hills Districts and Cachar by burning effigies of the Prime Minister and the Home Minister and looting non-Assamese shops and establishments, burning down factories, cinema houses and vehicles, assaulting women and killing people and also by perpetrating a sacrilege on the National Flag on the Republic Day, right under the nose of a silent and paralysed administration, then we should not heap the entire blame on them-whatever may be the magnitude of their crime—but ask this question ourselves: Have we not fanned the fire of their hatred and greed? When responsible political parties speak in terms of parochial tirade, when mushroom organisations led by retired civil servants launch an open declaration of war on the non-Assamese-speaking people, when high State dignitaries use the august platform of the Republic Day to criticise the Prime Minister and the Home Minister for their natural decision to reorganise Assam on the basis of the popular will and also for satisfying the aspirations of the Hills districts, the gullible and highly emotional students and youths are not unlikely to take the issue to the streets.

Then, on the basis of the previous experience in Assam for the last two decades, they went amuck on the usual pattern and wrought havoc endangering the unity and freedom of the country. But this time a section of the right thinking persons of the Brahamputra valley refused to be swayed by violence, whatever might have been their initial reaction to the reorganisation move, and presented an inspiring image by offering unqualified condemnation of the violent incidents. Their number today is small but we have every hope that their good example will succeed in making a good compact.

The Union Home Minister, Shri Chavan, also helped a lot to ease the atmosphere of tension by his hurried trip and forthright comments. Let all of us in this House and outside raise our voice to demand exemplary punishment to persons responsible for the sordid happenings at Gauhati, Vijayanagar, etc. and the holding of a judicial inquiry into the factors responsible for the "pre-planned rampage" so that the tragedies of this type are never repeated anywhere else.

I like to mention about the systematic piferage of goods and essential commodities from railway, bogies; this has assumed serious proportions in recent monthse despite heavy expenditure on the Railway Protection and Secruity Forces. From what I have heard and seen at Silchar, sugar-laden wagons were subjected to large-scale pilferage, causing a great loss to traders and scarcity to

consumers. Similar pilferages were also made in wagons carrying mustard oil, wheat etc. The pattern of the pilferage is also novel. It seems that gangs of pilferers suck out sugar, mustard ol, etc. from sealed wagons through holes made on the side or bottom of the bogie. Sugar worth Rs. 2 lakhs was thus pilfered from the N. F. and the N. E. Railways alone. But the Railway authorities have done nothing effective to put a stop to this. I fail to understand by the railway authorities have abdicated their responsibility in this regard. I think by holding the railway staff, including the Railway Protection Force responsible for any pilferage within their jurisdiction and introducing a method of signed transfer of documents stating the conditions of railway wagons from one station to the other, we can very easily check pilferage.

Before I conclude, I like to draw the attention of the Government to the influx of refugees in Assam, particularly in Cachar district. Hundreds of families are still in camps in various places of the said district. No scheme have been sponsored to rehabilitate them either in Assam or outside. Some fishermen families of 1964 have tried to rehabilitate themselves in fallow land by cultivating Boro paddy and by fishing; they have approached the Assam Government for giving them settlement in that fallow land, but nothing has been done up till now.. You will be surprised to know that even after four years they have not been granted citizenship. I would request the Government to take up these matters with the State Government as early as possible and not allow the migrants to be unsocial either, Registrations of the new migrants should be made as early as possible.

As I represent the Miz, district. * I like to say a few words regarding this. The civil administration has not yet been functioning properly in this district up till now. We do not expect or desire that military should tackle the situation for all time to come. So, measures should be thought out to tackle the situation there. Communications in the Mizo District should be developed as early as posssible; border roads should be constructed so that foodstuff is sent by roads without air dropping which means not only high cost but also a great wastage. Water-works should be constructed in the district town Aijal, which was never cared for all these years. A postal division should be created for the Mizo district for more efficiency. Border Roads Organisation should be geared up so that roads bordering Pakistan and Burma are constructed sooner for the sake of security.

Sir, I have tried to give a true picture of Assam since 1948 against the non-Assamese people. Whether any Commission of Inquiry is appointed after the sad happenings in Assam or not, the Goreswar Commission's Report was already published, but their recommendations have not been implemented. The Silchar Firing Commission's Report of 1961 has not yet seen the light of the day. What more do expect from the Assam Government? My humble request through you to the Central Government is that they should think over the reorganisation of Assam as soon as possible, so that no such atrocities are prepetrated on the non-Assamese people.

SHRIMATI SUSEELA GOPALAN (Ambalapuza): Mr. Deputy-Speaker, Sir, the President in his Address has attempted to paint a rosy picture of the present situation. Se said, for the last 2 years there was drought; so there was the lack of food and also the lack of raw materials for the industry, but now this year we have a bumper crop and so the food situation will improve and there will be agricultural products for industry and industry also will benefit and the position will improve. That is what

[Shrimati Suseela Gopalan]

he thinks. But what is the reality? Despite this bumper crop the outlook of our plan is very bleak. That is why the commencement of the fourth plan is postponed to April, 1968. Last time, when Shri Morarji Desai submitted his budget, he claimed that there would not be any deficit financing. Generally, Shri Morarji Desai is known for his firmness. But all his words gone with the winds. But what is the reality? They are resorting to Rs. 400 crores of deficit financing and by the end of March, it will be Rs. 500 crores. That is the position. The food situation in the country, despite this bumper crop, is very sad. The price of rice has increased; the price of sugar has gone up. Not only that. By decontrolling sugar, they have left the people to the entire mercy of the sugar magnates.

The President in his Address says that the prices have gone up only by 5.7 per cent and not by 16 per cent. But from February last to January this year, they had to give increase in the D. A. for Government officials twice. That shows how rapidly the prices of the consumer good are growing up. There are two prices in this country, the speculators' price and the consumers' price. The President in his Address has mentioned about the speculators' price and not about the consumers' price. Our Parliament is concerned more about the consumers price and not about the speculators' price. The basic policy of not attacking the vested interests continues. More and more patronage is given to the vested interests. The vested interests in their turn are passing on the burden to the workers, peasants and the middle-class people. There is more retrenchment in Government concerns and also in the private concerns. There is large-scale attack on the D.A., wages and bonus of the workers. Recently, in Ahmedabad, Bombay and Coimbatore the mill owners have threatened the workers that they would close down the factories if they do not agree to reduction of D.A. in those industries. They have threatened that they would close down their factories if the workers do not agree to a twenty-five per cent cut in the D.A. The Governments itself is showing the way. In their own industries, in their own concerns, they are resorting to large-scale retrenchment. In railways and other government departments, they are showing the way to the big business people in the country. But one thing is noticeable. There is no retrenchment of the higher officials. They have increased not only the number of higher officials but also of Ministers in order to bolster up the tottering Congress Ministries or Congress-supported Ministries in some States. Take, for example, Bihar. There the Soshit Dal, a party of defectors, has appointed everyone of its defectors as a Minister. To keep up their position, they are increasing the number of Ministers and the higher officials. But in the lower ranks, they are resorting to retrenchment.

15.22 hrs

[SHRI G. S. DHILLON *in the Chair*]

This is the pass to which the country has been brought after 20 years of independence and foreign aid. Even now the Government are not prepared to change their basic policy. Solemn resolutions and undertakings concerning national policy have been violated. The condition that in no circumstances majority participation will be given to foreigners in collaboration-industries is being relaxed. Foreigners only majority participation but also control and management. The latest example is the reversal of the earlier decision concerning setting up of fertiliser plants, and the permission given to the setting up fertiliser plants based in imported liquid ammonia. At this rate, the country will become the most happy hunting ground of American imperialists in the whole of Asia at a time when the position of imperialists is tottering in South East

Asia as a result of the smashing blows given by the Vietnam people.

Coming, to Centre-State relations, the President claims in his Address that Government's policy is one of co-operation with State Governments. But what is the reality? How are they co-operating? For instance, in Kerala it is not possible for them to win over defectors. The Congress position is so bad that no attempt in that direction is going to help them. So from the very beginning, they were using food for a political purpose. They increased the price of rice supplied to us. At the time of devaluation of the rupee, they agreed that the price of rice would not be increased and they would subsidise rice and fertilisers. But they went back on that promise. After the Kerala Ministry came into office, they increased the price of rice. They left the Kerala Government this alternative; either face the wrath of the people by increasing the price of rice or subsidise it by depleting the financial resources of the State. They had to give a subsidy. At that time, it was Rs. 7 crores. Again the price was increased by 25 per cent. That means the State Government have to spend Rs. 19 crores annually. Our total budgeted income is only Rs. 145 crores. Out of this, we have to subsidise rice to the extent of Rs. 19 crores. This is the position.

Not only this. The Centre has not been kept up its promise in regard to the quantity of rice which was to be supplied. So many times, in this house and elsewhere, they promised that 70.000—75,000 tonnes or rice would be supplied to Kerala every month. What has been done? For the last so many months only half of it was given. They want to use food for their own political ends. Otherwise, when there is a bumper crop, they could have given at least 75,000 tonnes. Last time the Food Minister promised this Parliament that by October the food position would improve, and he would be able to give this 75,000 tonnes, but up till now they could not give this 75,000 tonnes. So, it is quite clear that they refusing it for political purposes. And that is evident from the speeches made by the Ministers who are visiting Kerala very often.

Shri Govinda Menon recently toured the length and breadth of Kerala. What did he say in those meetings? He said: The Kerala Government says that we have promised to give 75,000 tonnes of rice, but is a promise a contract, I do not know if there is any contract. He wants to play with food. He is not playing with words, he is giving with the lives of the people of Kerala. He is asking whether there is a contract. Is it the way of the Central Government to co-operate with the State Government? We can understand if they explain difficulties, but he is making a legal point asking whether it is a contract. In this every House is was promised that 75,000 tonnes of rice would be given to Kerala, and now he is using it for political purposes, and saying that the Kerala Government, the ruling party, have made some commitments to the people in their election and they are not fulfilling them, what is the Central Government to do? That is the propaganda that is being made.

Not only that. I am sorry to mention about the recent visit of our Prime Minister. When she came to Kerala, naturally the representatives of the ruling party came with full hopes to see the Prime Minister of India. They thought that because there is a bumper crop, there is every possibility of increasing the quota of rice to Kerala. So, they went to see the Prime Minister. What did she say? She said: What will you do if we stop even this 3 oz. or rice? I heard not the voice of the Prime Minister of India, but the voice of a fourteenth century dictator in that. It was unfortunate that the Prime Minister of India should tell such

[Shrimati Suseela Gopalan]

thing to the representative who went with full hopes to request her to inrease the food that is being given to Kerala. She was not acting as the Prime Minister of India, but as the lady toppler of a non-Congress Ministry. That is how they are behaving, and the President is claiming that they are co-operating with the State Governments.

I will give another example of cooperation of the Centre with the non-Congress Governments. We all know how the Central Government is carrying on the procurement programme. We know also how you are exempting landlords and blackmarketeers from this procurement. We know how the higher officials are in league with the landlords and profiteers. The Kerala Government wanted to procure the full quantity that is available in Kerala, and so they wanted to give some powers to the popular committees in which all parties are to be represented.

SHRI K. NARAYANA RAO (Bobbili): Why not the Government, why popular committees?

SHRIMATI SUSEELA GOPALAN: Because we have seen how the Government machinery functions.

SHRI A. SREEDHARAN (Badagara): This is not the Congress Party which operates everything at the official level.

SHRI K. NARAYANA RAO: Your government is there. You can do it. Why popular committees? *(Interruption)*

SHRIMATI SUSEELA GOPALAN: There are instances of dehoarding from the houses of highest officials, and even from high court judges' houses by popular committees and we know how popular committees will be able to help the procurement programme of the Government. Whether the Central Government gives consent or not, the popular committee will help the Kerala Government to procure the maximum possible. About that, we are determined. So, I say that you want to thwart the procurement programme of the Kerala Government. That is for a political purpose. You want to do it for a political purpose. You would not allow them to purchase from some other State. You would not allow them to purchase from abroad; you would not give the food and you would not even allow them to procure the maximum possible from the State. This is the policy you are adopting for the last so many months, and that is how you are cooperating with the State Government.

Now, you will not even bear the expenses of the DA that is being given to the Government employees, which has arisen as a result of your policy and not because of the policy of the Kerala Government. The DA question has come because of your own improper policies that you have been pursuing for the last so many years, and they have to bear that.

Now, you have decreased the plan allotment for the fourth Plan also for the State. These are being done with a political purpose, we know. Then again, they have to tax the people of Kerala also for this fourth Plan allotment and to raise the amount. But whom are they to tax? Already the people have become paupers. For the last 20 years you were pursuing such a policy and they have become paupers, and how can they be taxed more?

SHRI RANDHIR SINGH (Rohtak): The people there are having a high standard.

SHRIMATI SUSEELA GOPALAN: Even if we are starving and are poor, we will every day take a bath and wash our clothes. *(Interruption)*. You are saying so because every day we are taking bath and every day

we are washing our clothes though we are starving and are poor. That is why you are saying we are not poor. But even with our starvation, we will have every day bah and we nicely dress also. But then we will fight against those policies also. The Central Government can have deficit financing; the Central Government can take any amount of loan from abroad. But they will not allow the State Government to take overdraft from the banks. That is how you are co-operating with the State Government. You want our co-operation to increase the Government wants our co-operation to starve the people of Kerala. You want our co-operation to increase the price of rice; you want our co-operation to tax the people of Kerala; you want our co-operation to protect the landlords and hoarders; you want our co-operation to curb the democratic rights of the workers, the peasants and the toiling masses. I am sorry to say that you are not going to get this co-operation from us. If this is the co-operation you want, you will never get it. We are prepared to fight against this and the policies of the Central Government, and we know what is waiting for us. We are sure of what you are doing for it. And that is why, from the Prime Minister downwards, all the Ministers are coming to our State and creating situations so that you can interfere. We know your game; we are prepared and determined to fight against all these anti-people policies of the Government. We are determined in that, and come what may, we are prepared to face it.

SHRI S. K. TAPURIAH (Pali): At least thank the Government for allowing your party to function in the country.

SHRI P. M. SAYEED (Laccadive Minicoy and Amindivi Islands): Sir, I have been listening to the speeches from both sides of the House with great interest. Whether it is language or economic ills or communal riots, the opposition parties blame the Congress Government. Let us take the language issue. Who were the persons responsible for the anti-English or anti-Hindi agitation? It is the opposition parties who have created all this mess in our public life. Even for natural calamities, they say the Congress Government has to bear responsibility. If my memory is correct, Mr. Kachwai asked why it was not possible for the Congress Government to prevent the Koyna earthquake! Of course, there are serious questions also to be considered in this House. It is true that we also are human beings and the Congress Party consists of people with human weakness.

Recently there were communal riots taking in this country. There are some political parties which instigate the young chaps to upset the law and order situation. The same thing is raised here in the form of questions or in some other form to get cheap popularity. Is it proper on our part to consider national issues at party level? It is absolutely wrong to do so, if we have any sense of patriotism. The country's security, sovereignty and integrity is supreme to all of us, whether we belong to the Congress, DMK, Jan Sangh or any other party.

For the last 20 years, the members of the opposition are attacking the Congress Government tooth and nail. They say the whole responsibility for all the ills of the economy will have to be borne by the Congress Government. When we took over from the British, what was the condition of this country? Was there any economic improvement? No. Let us consider the achievements we have got during the last 20 years. Of course, we could not achieve all that we expected to achieve in the last 20 years. There are many problems which we could not solve. If there was a little sense of understanding and cooperation from the other side of the House, we could have solved them. It was they who forced the ruling party to meet

[Shri P. M. Sayeed]

all sorts of demands of the working class.

At the time of our last elections the State Governments had to meet an additional expenditure of nearly a hundred crores of rupees by way of increased dearness allowance without any corresponding increase in production. Has anybody thought of the country? That means Rs. 2 per capita. That is the way in which they behave, and the responsibility ultimately is thrown on this side of the House. It is most unfortunate.

Any question that is raised here is looked at from the angle as to who is the initiator and to which party does he belong. Whether it is good or bad it does not matter, but if the question is raised by a Congressman they would attack it tooth and nail. That is the way in which we are all behaving.

My humble submission to my hon. friends is that all of us will have to take all these national issues above the party level. There are a lot of questions to which the President has asked us to give attention, go through and solve with a spirit of understanding. My request is that all of us should put our heads together and do it.

There was a charge against the Congress Government that they are using their influence to topple all the non-Congress ministries. Even today morning Acharya Kripalani rightly said that it was they who were responsible for the fall of their own ministries. Different ideologies come together for the sake of remaining in power and not to serve the people. Ultimately what happens is some of the constituent units want to have more seats of power at the expense of the national income. This is what we have seen after the elections, in many States.

Let me now come to the question of agricultural production in this country. The production this year has been estimated to be 95 million tons, 20 million tons more than in 1966-67 and 6 million tons more than the record production in 1964-65. Is it not an achievement to the credit of the Congress Government?

SHRI S. K. TAPURIAH: Rain is your achievement? Very good.

SHRI P. M. SAYEED: If there is no rain and the production is bad the responsibility is put on the Congress Government. If there is drought it becomes the responsibility of the Congress Government. So, naturally, if there is good rain and the production is good, it becomes an achievement of the Congress Government.

Unfortunately, in our country we have hundreds of religions and customs with the result that family planning is not taken so seriously. How many people have adopted it?

AN HON. MEMBER: Have you?

SHRI P. M. SAYEED: I have no issue at all. Nobody bothers about family planning. As my hon. friend put it, more mouths are added every year. Successively for two years there was drought. Added to that there has been an increase in the population. There is also prevention of deaths due to increased health facilities. Previously, in 1951, the expectation of life was 32 and now it is 50. For this we will have to take the responsibility. But is it fair on their part to say that we must take the responsibility for everything? No, that is not possible. Of course, there are weaknesses on our part. We have committed some mistakes and taken some wrong actions. I do accept it. But, at the same time you should appreciate our achievements. You should not blame us for everything.

Yesterday I happened to go to the house of a friend of mine who happens to be a staunch supporter of Hindi. I was surprised to find that he sends his children to English-medium schools. We preach or advocate one thing and do something else. That is responsible for most of our present day ills.

Coming to our achievements the output of steel has increased five-fold. The output of electricity has increased six-fold since 1950. We are manufacturing engines for our jet aircrafts at Bangalore. We are harnessing atomic energy for industry and agricultural research. Our oil refineries are on the road to self-sufficiency. We are producing 70 million tons of coal per year, nearly double the output of 1951. The progress of the economy depends upon the transport facilities available in the country. What about our transport facilities? More than 200 locomotives and many railway wagons are manufactured every year. The rate of construction of the Hindustan Shipyard at Visakhapatnam is a remarkable achievement. 15 lakhs of passengers and 5 lakhs tons of goods are carried by the railways every day. There are nearly one lakh post offices in the country. More roads have been built during the period after independence than during the last two centuries. Are these not contributions to the Congress Government?

SHRI S. K. TAPURIAH: Contributions to the Congress Government, we agree.

SHRI P. M. SAYEED: I am sure that his party, to which the hon. Member belongs, had been in power even half of this, would not have been achieved.

In order to strengthen democracy, education is very important. There are two million teachers in this country engaged in the task of building the citizens of tomorrow. Primary education is now available to 80 per cent of our children. The number of college-going students today is six times that of what it was in 1951.

Of course, there are some weaknesses, as has been rightly expressed by our leader. There is a wide gap between intention and action. The intention of the government is to do much more, in a wider scale. But action is slow. It is unfortunate that the set up which we inherited at the time of our independence is being continued in some form or other.

Since I come from Laccadive Island, I want to mention some of the special problems faced by the people of this island. More than once I have made sggestions on how to improve the living standards and working condiitions of the people of that island.

You know, Sir, Laccadives is off the coast of Kerala and we have had our development schemes implemented only after 1956. We did not see the First Plan at all and considerable amounts of the Second Plan lapsed. Practically, from the Third Plan onward we had something to our credit.

Now I wish to draw the attention of the Government specially to the judiciary. The judiciary in Laccadives is still not separated from the executive. I request the Government to look into this matter so that it could be separated immediately and the people could get justice. You will be surprised to know that a district magistrate of Laccadives is an undergraduate without any legal qualifications. There is the intention of the Government to partially separate the judiciary from the executive. So, there is a gap between action and intention. We will have to look into the matter.

Coming to democratic decentralisation, there are no local bodies yet set up there. There is no panchayat board or anything. Even the advisory council at the administrative level and at the Home Ministry level are nominated. As you well know, anybody

[Shri P. M. Sayeed]

who can be in the good books of the Administrator can be nominated. He will not even be nominated according to the desire of the people. So, I appeal to the Government this is the third time I am revealing this to the House—to get these advisory bodies, both at the administrative level and at the Home Ministry level, elected. There should be elected representatives; then only the voice of the people can be put forth through these members in these bodies. Hence the Government of India should take immediate steps to get it done.

Then, as you know, there are Shiv Sena, Lachit Sena and what other *senas*, we do not know. In the times to come we will see many *senas*. As our hon. Home Minister told the House, all these things are coming because of one factor. If employment opportunities to the local people are denied, naturally people will get frustrated. They will be agitated in their minds and form any member of *senas*. It is no wonder that there may be many *senas*. So, before a Laccadive Sena comes up, I appeal to the Government to send an expert team to the Laccadives so that the possibility of setting up industries can be looked into and accordingly allocation of funds and setting up of industries can be done.

MR. CHAIRMAN: The hon. Member's time is up.

SHRI P. M. SAYEED: Another two minutes, Sir. There is no legislative body, no other Member for Laccadives and no other form of representation to put forth people's grievances in this House. I am the only representative of Laccadives.

Coming to transport facilities, last time we had students as well as passengers and cargo stranded everywhere, in the mainland and in the islands also. I had rushed to the Minister with the request to send a naval ship to get them to the mainland. Even students had been stranded who could not come or go to college. So, I rushed to the Minister to have a ship rushed there to get over the difficulty. I, therefore, appeal to the Government to improve the transport facilities to the Laccadives since there is no other means of transport except Government undertakings.

Now, there are officials recruited from a cadre and they have got their own Laccadive Service. When some officials are posted there, they will be upto the retirement in the Islands. What they do is that they cultivate a sort of interest in some sections of the people and also create a sort of feeling among the other sections of the people. Hence, in order to remove this sort of a thing, I would request the Government to create a joint cadre so that this Union territory can have the officials from other Union territories and also the officials from this Union territory can be posted to other Union territories in order to overcome the difficulty.

Lastly, I feel that the national issues which are before us, as are contained in the President's Address, should be dealt with good understanding and good spirit and I would request all the sections of the House to endorse it fully.

श्री महन्त दिग्विजय नाथ (गोरखपुर) : सभापति महोदय, मैंने बड़े ध्यानपूर्वक इस सदन में दी गई स्पीचिज को सुना है। साम्प्रदायिकता पर बड़ा जोर दिया गया है मैं यह समझ नहीं सका कि क्या देश के विभाजन के बाद भी साम्प्रदायिकता का प्रश्न इस देश में है ? हमारे अल्पसंख्यक मुस्लिम भाइयों ने टू-नेशन-थ्यूरी के आधार पर देश के विभाजन की मांग की और कांग्रेस की गलतियों से, यह मांग पूरी हुई। उन का एक अलग राष्ट्र बन गया, जहां उनके धर्म के अनुसार सब कार्य और न्याय चलता है जो केवल

बचा है, वह हिन्दू राज्य नहीं हुआ। टू-नेशन-थ्यूरी, दो राष्ट्र के सिद्धान्त, पर इस देश का विभाजन हुआ। एक भाग तो शुद्ध मुस्लिम स्टेट हो गया और यह जो बचा, यह हिन्दू स्टेट नहीं हुआ ; इसको सेकुलर स्टेट कहा गया। संसार में शायद ऐसा कहीं होगा, लेकिन हम लोगों ने पहले पहल यह सुना कि ऐसा भी राज्य है, जो धर्म-विहीन हो।

आज जगह जगह पर साम्प्रदायिकता का नाम लिया जा रहा है। हिन्दुओं को, जो यहां पर बहुमत में हैं, साम्प्रदायिक कहा जाता है। क्या कोई बता सकता है कि हम किस देश के राष्ट्रीय हैं ? अगर अपने देश में राम और कृष्ण के देश में, हिन्दू साम्प्रदायिक हैं, तो इस सदन के माननीय सदस्य या सरकार बता दे कि हम किस देश के राष्ट्रीय हैं। हम वहां जाकर अपनी राष्ट्रीयता को तो बचा लेंगे। एक छोटी सी कौम, जिसे ज्यूज़ कहते हैं, जो खानाबदोश (नोमेड ट्राइब) की तरह संसार में घूमती रही। उसने भी अपना एक राष्ट्र बना लिया, जिसे इसरायल कहते हैं। हम इस देश की स्वतन्त्रता के लिये फांसी पर चढ़े, हम ने धन दिया, हम जेलों में गए, लेकिन आज इस देश का हिन्दू साम्प्रदायिक कहलाता है और कुछ लोग हिन्दू कहलाने में शरमाते हैं। (व्यवधान) वे मुसलमान हो जायें। "साम्प्रदायिक" का मतलब है "संकीर्ण"। संकीर्णता जिसमें हो वह साम्प्रदायिक कहलाता है। हिन्दू संकीर्ण नहीं है।

श्री नाथू राम अहिरवार (टीकमगढ़) : हिन्दू संकीर्ण हैं। उनके द्वारा हरिजनों पर अत्याचार हो रहे हैं।

श्री महन्त दिग्विजय नाथ : यह हमारा पूरा शरीर हिन्दू है। इसमें मुख को ब्राह्मण कहते हैं, बांह को क्षत्रिय कहते हैं, उदर को हम वैश्य कहते हैं और यह चरण जो हैं जिस के ऊपर सारे शरीर का भार होता है यह शूद्र कहलाते हैं......... (व्यवधान)

I am making out a case, you please listen to me.

16 hrs.

यह हमारी कमजोरी हो सकती है, अंग्रेज ने हिन्दु और मुसलमान को लड़ा कर देश का विभाजन किया। लेकिन आज हमारे देश में जो शासन कर रहे ह वह हिन्दु हिन्दु को लड़ा कर कमजोर कर रहे हैं, इस बात को आप नहीं समझते तो कौन आप के दिमाग में यह बात डाले ? मैं आप से यह कहना चाहता हूं कि इस देश में जो यह दंगे हुए हैं यह कम बढ़ दंगे हैं। इस में बाहरी लोगों का हाथ है। जिनके साथ हमारे देश के पंचमांगी तत्व काम कर रहे हैं। चीन पाकिस्तान और अंग्रेज का भी हाथ इस में है। आप देखें मिजो लैंड को समस्या नागा लैंड को समस्या आप के सिर पर नाच रही है और आज जो आसाम में बातें हुई हैं वह बहु संख्यक मुसलमान स्टेट बनाने के लिए यह तमाम षड़-यंत्र हो रहा है। केवल हिन्दुओं की जायदाद वहां जलायी गई और उसी की बगल में और मुसलमान की जायदाद थी जो वह नहीं जलायी गई इसलिए कि वह मुसलमान है डा० राधाकृष्णन् जब उपराष्ट्रपति थे तो उन्होंने मुझ से कहा कि आपकी संस्था (हिन्दुमहासभा) क्या कर रही है ? आप जा कर आसाम में देखिये वहां क्या हो रहा है ? आसाम में जाने के बाद में ने क्या देखा कि वे लोग जो हिन्दू शरणार्थी थे वे वहां से भगाए जा रहे थे क्योंकि उनके लिए वहां कोई जगह नहीं थी लेकिन मुसलमानों को पूर्वी पाकिस्तान से बुला-बुला कर वहीं रखा गया। इस प्रकार आसाम को एक बहुसंख्यक मुसलमान प्रांत बनाने का षड़यन्त्र चल रहा था और चल रहा है ताकि वह पाकिस्तान का एक हिस्सा हो जाय। आप इस बात को देख रहे हैं न सोच रहे और हिन्दू इस तरह बिखर जायगा जैसा कि आज है।

[श्री महंत दिग्विजय नाथ]

तो देश पता नहीं किस के अधीन हो जाय ? हमें साम्प्रदायिक कह कर और आप देश के अन्दर एक राष्ट्रीयता की भावना नहीं आने देंगे तो देश विश्रृंखलित हो जायगा, देश कमजोर हो जायगा और हम दूसरे के फिर गुलाम हो जायेंगे । इसलिए यह कहना कि हिन्दू संकीर्ण है, गलत है । हिन्दुत्व ही राष्ट्रीयता है । और कोई राष्ट्रीयता देश में है तो वह हिन्दुत्व ही है । अगर राष्ट्रीयता की भावना स्पिरिट आप पैदा नहीं कर पायेंगे तो यदि आज पाकिस्तान और हिन्दुस्तान के बीच कोई लड़ाई हुई, भगवान न करे ऐसा हो मगर यह संभावना है तो वह तो कहेंगे कि इस्लाम खतरे में है आप क्या कहेंगे कि सेकुलरिज्म खतरे में है ? क्या देहात का कोई आदमी जान लेगा कि यह सेकुलरिज्म क्या है ? इस देश का बहुमत अर्थात हिन्दु ही देश है । वही अगर न रहे, हिन्दू न रहे तो यह देश नहीं रहेगा ।...... (**व्यवधान**) .... मैं बता रहा हूं, आप सुनें तो। हमारे इस राष्ट्र की एक परम्परा इतिहास, भाषा और धर्म है और आप ने जो सेकुलरिज्म 15 अगस्त, 1947 की रात्रि को बनाया है न उस की कोई परम्परा है, कोई इतिहास है, धर्म है और न इसकी कोई भाषा है । इसीलिए यह जो खिचड़ी राष्ट्र बनाया गया है वह मिक्सचर जिस तरह से दवाखाने में बनता है, वैसा है, ऐसा मिक्सचर राष्ट्र कभी स्थायी नहीं रह सकता । इसलिए आवश्यकता है कि आप अभी भी चेतें और इस झूठी राष्ट्रीयता में पड़ कर देश को कमजोर न करें। आप के चारों तरफ दुश्मन निगाह लगाए बैठे हैं। भाषा के प्रश्न पर मैं ने प्रधान को पत्र लिखा था कि इस वक्त भाषा का प्रश्न आप संसद में मत लाइए क्योंकि यह बहुत नाजुक समय है। एक मर्तबे भाषा के प्रश्न पर आप ने आन्ध्र प्रदेश का बटवारा किया जो यह बहुत गलत काम हुआ । उस वक्त भाषा के आधार पर कोई प्रांत बनाना गलत था। अगर यह भाषा का प्रश्न आप ने उठाया तो देश छोटे छोटे टुकड़ों में बट जायगा । जिससे देश कमजोर हो जाएगा और दुश्मनों को इससे यह मौका मिलेगा कि इस देश पर आक्रमण करें। आज तक उस पत्र का उत्तर नहीं आया और उसका नतीजा आप के सामने है कि जगह-जगह दंगा हो रहा है भाषा देश को नष्ट कर रही है। हमको देश की किसी भाषा से कोई झगड़ा नहीं है। अपनी प्रांतीय भाषाके लिए लड़ें तो हमें कोई आपत्ति नहीं है। लेकिन अंग्रेजी भाषा के नाम पर जगह २ दंगे हो रहे है जिस से राष्ट्रीय संपति की क्षति हो रही है। किस की चीजें नुकसान हुई ? कोई अंग्रेज की चीज नुकसान नहीं हुई। वह अपने देश का, राष्ट्र का नुकसान हुआ । अपना नुकसान कर के आप इस तरह दूसरों के हाथ में खेल रहे हैं अंग्रेज आ कर के चले तो गए लेकिन वह इतनी समस्यायें यहां छोड़ गए हैं जिस में हम हमेशा उलझे और टकराते रहें और उस सिद्धांत से अलग हो जाय जिस को लेकर चले थे जिस से हमारी कमजोरी का फायदा उठा करके फिर यहां आ जायें । उन्होंने पाकिस्तान को इसलिए नहीं बनाया कि उनको बड़ा प्रेम था हम से। जिसका हिन्दु महासभा ने विरोध किया और इसलिए किया कि हमारे भाई गुमराह हो रहे हैं। कल यह हिन्दू थे। आज किसी वजह से मुसलमान हो गये। लिहाजा इनको हम अलग नहीं होने देंगे। हम इन को अपने में रखेंगे। लेकिन हमारी बात मानी नहीं गई। आज उसके बाद जगह-जगह पाकिस्तान का प्रचार हो रहा है, जगह-जगह हमारे में से ही लोग उन की मदद कर रहे हैं, पैसे पर बिक रहे हैं। अंग्रेज पादरी जो बाहर का है वह आज जा रहा है और हमारी गरीबी का लाभ उठाकर हमारा धर्म परिवर्तन कर रहा है । धर्म परिवर्तन के माने हैं राष्ट्र का परिवर्तन हो जायगा । आप चाहे माने या न माने आज आप हिन्दू हैं कल धर्मांतर से ईसाई हो जायेंगे तो अपने धर्मस्थान आप अयोध्या और प्रयाग की तरफ नहीं देखेंगे बल्कि जैरुसलम की तरफ देखेंगे।...... (**व्यवधान**)..

चेंज ग्राफ रेलीजन इज ग्राफ नेशनलिटी। इस चीज को आप नहीं सोचते हैं।

एक बात कही गई परिवार नियोजन की। बहुत से लोग इस को सपोर्ट कर रहे हैं। आज जो हिन्दूओं का परिवार नियोजन हो रहा है, अगर दस दंगे गौहाटी जैसे हो जाय तो अपने आप हिन्दूओं का परिवार नियोजन हो जायगा। आज आप देख नहीं रहे हैं कि मुसलमान और अंग्रेज धर्म की आड़ में परिवार नियोजन नहीं करा रहे हैं। देश की जनसंख्या जो है वह देश की जान है, वरदान है, संसार में लोग अपने देश को मजबूत करने के लिए जनसंख्या बढ़ाते हैं और आप के यहां केवल हिन्दुओं के लिए यह परिवार नियोजन है, जिसका अर्थ है वन वे ट्रैफिक। मुसलमान चार-चार शादियां कर सकते हैं। किन्तु हिन्दू एक से अधिक शादी अगर करे तो सरकारी नौकरी से निकाल दिया जायगा।......... (व्यवधान)..... सुनिए, आप मुझे कह लेने दीजिए। आप में किसी को सुनने की भी सहिष्णुता नहीं है तो हम क्या करें?... (व्यवधान.........)

तो मैं यह चाहता हूं कि जैसे आप सब को सब पार्टियों को इकट्ठा करने की बात कह रहे हैं, राष्ट्रपति जी के भाषण में यह बात है, मगर यह इकट्ठा हो कैसे? केवल एक बात है, वह एक चीज जो हिन्दुत्व है वही आप को एक सूत्र में बांध सकता है। आप चाहे काश्मीरी हिन्दू हों, चाहे पंजाबी, बंगाली या गुजराती हिन्दू हों सब हिन्दू एक है, इस भावना से जब चलेंगे तो देश समृद्धिशाली होगा और देश में एक मजबूत ताकत आयेगी। लेकिन इस समय भाषा के नाम पर उत्तर भारत अलग है, दक्षिण भारत अलग है इस तरह की भावना चल रही है। आप को मालूम नहीं कि दक्षिण के नम्बूदीपाद ब्राह्मण नेपाल में जाकर भगवान की पूजा करते हैं, बद्रीनाथ में आप जांय वहां उनको आप पायेंगे। लेकिन आज दक्षिण और उत्तर में भाषा के नाम पर इतने जोर का संघर्ष चल रहा है कि अगर हिन्दी राष्ट्रभाषा हुई तो वह कहते हैं कि वे हम से अलग हो जायेंगे। हम अलग होने नहीं देंगे। आप अलग कैसे हो जायेंगे? आप हमारे देश रूपी शरीर के अंग हैं आपके अलग हो जाने से देश कमजोर हो जायगा, देश समाप्त हो जायगा।है

इस लिए इन बातों को समझते हुए मेरा आपसे निवेदन है कि इस समय राष्ट्र पर संकट है। आप देख रहे हैं कि कच्छ के मामले में आपके खिलाफ फैसला हुआ है। काश्मीर और आसाम की समस्या आपके सामने है। अगर यह गलती आप न किये होते और रिफ्यूजियों को ले जाकर काश्मीर और आसाम में बसा दिये होते, तो देश पर यह संकट आज न आया होता। अब काश्मीर के हिन्दू यह कह रहे हैं कि हमको वहां से निकाल लीजिये। इस संबंध में हम गृह मंत्री जी के पास डेपूटेशन ले कर गये थे और उन से कहा था कि अगर वहां के हिन्दू निकल आयेंगे, तो वह आप से आप पाकिस्तान हो जायगा। हिन्दुओं की वजह से ही आज वहां पर आपकी हुकूमत है, कृपा कर हिन्दुओं की रक्षा कीजिये लेकिन अभी तक आप उस काम के करने में असमर्थ हैं।

इन शब्दों के साथ मैं इस प्रस्ताव का विरोध करता हूं।

SHRI S. R. DAMANI (Sholapur): I rise to support the motion of thanks moved by hon. friend, Shri Chandrajeet Yadav, to the President for his Address. The President has very ably dealt with the major problems confronting the country. The last two years have been very difficult years for us because of the successive failure of rains. As a consequence, prices of foodgrains and other agricultural Com-

[Shri S. R. Damani]

modities went up. This also affected the saving of the public. At the same time, Government have taken all the measures within their power to meet the situation. They imported food-grains and other commodities so that nobody in the country may suffer.

I am happy to say that this year the crops are better. We expect a bumper crop of foodgrains and other commodities. Now prices have started going down. At the same time, I would like to request Government to see that prices do not go down so low as to become unremunerative to the farmers. That is very essential. If the farmers are benefited, they will put back their money in cultivation and increase production.

At present, there are certain commodities for which there are no buyers. Government should come to their assistance and supply adequate finance so that they can sell their produce at reasonable prices. For example, I would mention cotton. In many districts the markets are closed and there is no buyer. Therefore, Government should consider this request and see that the farmers are benefited.

I have listened to the speeches of many hon. friends. My hon. friend, Shri S. M. Joshi, said: 'No real foundation of economic progress has been laid do far'. I do not understand what he means by this statement. According to evident facts in the last 15 years our country has developed to a great extent. Both in industry and in agriculture, we have progressed. In 15 years, so much industrialisation has taken place that today we are self-sufficient in most of the consumer goods, with even surplus to export. This is not a small achievement—to fulfil the demand of such a vast public and to be able to export many items. We are exporting many items. We have several consumer industries in which we have achieved great success.

Now I come to basic industries. In this sphere also, the country has developed many industries. For example, our steel production in 1951 was only one million tonnes; now we have reached 7-million tonnes capacity, a 7-times increase. We have achieved 5½ million tonnes production, but we have built a capacity of 7 million tonnes. Similarly, in cement in 1951 our capacity was only 3 million tonnes, while today we have reached 12 million tonnes. In coal, iron ore, shipping, in all basic industries a lot has been done. Today the country can manufacture any plant and machinery. For the textile industry 95 per cent of the plant and machinery is being manufactured in the country. Similarly, for sugar mills, for the cement industry, oil mills, all basic industries we have built the capacity to meet our requirements. We have got so much surplus capacity for railway wagons that we are exporting. This is the achievement that the country has made in 15 years. So, I do not understand how Shri Joshi made that remark. Actually, the country has advanced and progressed to a great extent.

Some members have mentioned about the uneconomic working of the public sector projects. It is correct to some extent that of public sector projects are not able to produce the results as expected, but nobody says that there is something wrong with the plants. The plants are all right, but productor is not coming up. Production is dependent on the workers; the workers are controlled by the members of the opposition parties. Every day there are strikes in NCDC, Durgapur and other concerns. So, when there are continuous strikes and dislocation of work, how can the industry make profits, how can it increase production? It was not able to produce according to capacity. They do not want that the public sector industries should make profits, they want to create obstacles, and then put

the blame on the Government saying that they are not working well.

SHRI S. K. TAPURIAH: Are there no Congress unions in the factories, and do not Congress unions bring about strikes?

SHRI S. R. DAMANI: I can give many instances, and you are fully aware, therefore you do not require more information. What I am saying is correct. They tie down the legs of the person and then ask him to run, and then they say that he is not running. They instigate the workers not to co-operate with the management, and naturally they cannot get production, and then they put the blame on the Government. If they co-operate, I am confident that the public sector industries will definitely make profit.

Recently in Bombay a union under the control of my hon. friend Shri Fernandes organised the strike of the Bombay buses. Two million people were affected. The strike continued for seven days and paralysed the life of the city. But this time the public rose and said they would not concede the demands. The driver of a bus is getting Rs. 350 per month, and the peons are getting Rs. 300. In spite of that, they want some disturbance so that the Government cannot run properly. This is the main reason why the public sector and other industries are not making profits. That is an aspect to which I wanted to draw your attention.

I want to offer a very important suggestion. Just now I have mentioned that there is ample capacity for manufacturing many industrial equipments, plant and machinery, and others. But we have to import annually many items of plant and machinery from other countries, and our import of plant and machinery has still not gone down. There is one reason for that: of course, some of the plant and machinery which we cannot manufacture here, we have to and we are, importing, but there are some items which we can manufacture and which need not be imported. The point is our knowledge is a little limited, whereas in other countries which are manufacturing items of plant and machinery, they have a lot of experience. Everybody likes to see that they are not put to difficulty if they are allowed to import. In order to stop the import, to discourage imports, I want to suggest one thing. The Government should make a difference in allowing depreciation and development rebate on plant and machinery which are manufactured in the country and which are being imported. I mean to say that we should allow more depreciation and development rebate on plant and machinery which are manufactured in the country, and allow less depreciation and development rebate on plant and machinery which are being imported. If this is enforced, naturally, the indigenous plant and machinery will get the benefit and they will discourage the imports. Government has already taken many measures, but still the imports are going on. If this incentive is given, definitely it is going to act in the right direction and our imports will be less. At present, there is some excess or surplus capacity which may be utilised and then more employment will come.

I want to recommend to the Government through you that the Government may consider this incentive in regard to depreciation and development rebate so that our indigenous plant and machinery may be manufactured in greater quantities and there will be more work.

SHRI DHIRESWAR KALITA (Gauhati): Sir, I rise to oppose the motion of thanks moved by the hon. Member, Shri Yadav. The President has said that the past year was challenging and difficult, but for the challenging year, in his whole address, he has not mentioned in anyway how to meet all this challenge. The address delivered by him is a formal and customary one. It has not given any direction to come

[Shri Dhireswar Kalita]

out from the past practices of the Government of India. This is what he has said. Therefore, I am opposing the motion of thanks.

In his address, the President has said that last year was a bleak year, that the food prospects were very bad and this year our food prospects are very bright. According to the Government estimation, it has been said that in comparison to last year, this year's yield may be 20 per cent more and the estimation is that we shall have 95 million tonnes of foodgrains this year. Still, the Deputy Prime Minister said the other day that we shall import food from America under PL 480. This is a disgrace. When we have this bright prospect of food production this year, why should Government import food from America? They say, it is to build up a buffer stock. Why not build up a buffer stock by internal procurement? What is the food policy of the Government of India? The food policy of the Government is single-State food zone. There is no procurement policy. Even though there was a good crop in West Bengal, the Ghosh Ministry could not procure even 1 lakh tonnes of foodgrains. I do not know what other Governments are doing.

There is no procurement policy to meet any emergency. This has been amply proved. The single-State zone is a very bad policy. Last year we know what happened in this House. The hon. members from Kerala were offering *dharna* before the Prime Minister for getting more rice. The West Bengal members were fighting here for more rice. These State Governments were not allowed to purchase rice from any border State or other States. Kerala Government wanted to purchase rice from Andhra and Andhra was ready to give. But the Central Government intervened and said, no. In Orissa, rice was sold at 12 annas per kilo, but in West Bengal it was selling at Rs. 4 per kilo. The West Bengal Government was not allowed to purchase rice even from Orissa. Is this a correct policy? Is this a policy of integration or disintegration? The single-State food policy is a bad policy and it cannot be sustained and accepted by us.

The President has said in his Address:

> "... it will be necessary, as I have already said, to continue with the system of public distribution of foodgrains and to exercise discipline in respect of fiscal, monetary and income policies."

But what do we see? Is this discipline or indiscipline? I am sure this year again the States will face the same crisis. In West Bengal, they have not procured anything and the foodgrains have already gone into the hands of the hoarders. So also in other States. Government will say, "we have to depend on the buffer stocks." Buffer-stock means importing food from America, under PL-480. We have to continue importing food and our indebtedness will increase from year to year. This is the result of the single-State food policy.

Then, the President has said that this year's increase in food production is mainly due to the help given by Government in the use of improved techniques. He has said:

> "While in 1966-67, five million acres were sown with high-yielding varieties of seeds, 6 million acres were covered in the last kharif season alone and a further 9 million acres are expected to be covered in the current rabi season."

He has also said:

> "The arrangements for supply of agricultural credit have been strengthened. There have been striking increases in the supplies of tractors, power tillers, pumps,

diesel engines and improved implements to farmers."

He has said that every help has been given by Government for increasing agricultural production. This is completely wrong.

SHRI K. N. TIWARY: We are expecting 95 million tonnes.

SHRI DHIRESWAR KALITA: Yes, but that is not due to these pumps, irrigation etc. That is due to fair weather last year.

SHRI K. N. TIWARY: Due to both.

SHRI DHIREWAR KALITA: Then, I would ask, what are the statistics showing the increase in yield due to the help given by the Government? That has not been stated. Only this sweeping remark is made that due to our help, we are getting 20 million tonnes more. This is bluffing. We have got a good production because of the fair weather last year. We cannot say, as it is mentioned in the President's Address, that only through these measures there has been more production to the extent of 20 million tonnes. It is not so.

Then, it is said that the Government is helping the agriculturists through loans etc. What do the statistics show? In the last twenty years agricultural indebtedness of the peasantry has risen to Rs. 3,000 crores. To whom are they giving loans? It is not to the ordinary peasants. To help agricultural production we must see that the Government changes its direction so that the common poor peasants get the agricultural loans. Such measures and such techniques as are necessary must be developed by the Government so that they can get proper return for their investment in cultivation.

Our President has said that increased agricultural production has resulted in a substantial increase in national income. Again he has said that over the year as a whole, the increase in wholesale prices was 5.7 per cent as against 16 per cent during 1966. Agricultural production is rising, but the prices are also rising. Last year there was a rise of 16 per cent in the wholesale prices. This year the rise is 5.7 per cent. We shall say that in these two years the price rise has been 21 per cent. Day-before-yesterday our hon. Railway Minister has presented the Railway Budget indicating an increase in the goods freight and passenger fares. We hope our Deputy Prime Minister and Finance Minister will also present his Budget with some new taxations. Along with this, as everybody knows, which even the Finance Minister has not denied, last year there was deficit financing to the extent of Rs. 300 crores. As a result of all these, I am sure within a day or two the price rise will go up to 30 per cent. With a rise of 30 per cent in the wholesale prices, what will be the people's purchasing power? Then we shall see demonstrations everywhere, meetings, hartals and strikes everywhere. The Government will blame the leftist parties and say that they are responsible for the strikes and demonstrations. But, Sir, by their very policy they are giving rise to this price increase. Where is that direction, where is that hint in the President's Address that we are getting out of this cataclysm? We are not. We have seen the strike by the Delhi teachers. The engineers are unemployed. Many factories are closed. There is recession. What is the way out? What way out has been shown in this President's Address? How are we to overcome this? We know they cannot overcome this, because of their policy of capitalist economy. A capitalist way of solution cannot solve it. It will only create more and more crisis, more unemployment and more distress to the people. So a break is necessary.

That break is the socialist direction. This Government has times without number said that we are for a socialist pattern of society. Where is that socialist pattern of society? The monopoly capitalists are

[Shri Dhireswar Kalita]

ruling the country. We shall be discussing in a few days the Hazari Report, how the Birlas have been building up their industries, how they have been creating an empire in India. We shall be discussing that. We shall not be discussing the socialistic pattern of society, but we shall be discussing the miseries of our people and how they are living.

MR. CHAIRMAN: He should conclude now. His time is up.

SHRI DHIRESWAR KALITA: In the context of capitalist economy and monopoly I will give one example from Assam. As everybody knows, Gujarat and Assam are very rich in oil and by 1971 we shall be self-sufficient in oil. But, up to 1971 every year we have to import crude oil to the extent of 11 million tons worth Rs. 110 crores in foreign exchange. Though Assam and Gujarat are rich in oil, I am sorry to say that this Government has not taken any initiative, the O&NGC has not taken any initiative to explore oil in our country to save this foreign exchange. Every year we are spending Rs. 110 crores on import of crude oil. The Government of India have not taken any steps to break the monopoly of British and American oil kings.

16.36 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

The Government of India is following a policy of kotowing to the British and American imperialism.

MR. DEPUTY-SPEAKER: The hon. Member has exceeded his time. He should conclude now.

SHRI DHIRESWAR KALITA: Recently, the House debated the Gauhati incidents. I am sorry for these incidents. I have condemned, my party has condemned the lawlessness and hooliganism. No doubt, the re-organisation of Assam has caused some indignation among the Assamese people, mainly in the plains but also in the hills. The re-organisation of Assam must be considered in a calm and cool way. The Government of India must think in terms of a national consensus for re-organising Assam. All parties and members must work towards a harmonious and peaceful solution in the matter of the re-organisation of Assam.

Lastly, the backwardness of Assam and its economy is well-known to everybody. Yet, up till now this Government has not done anything towards the improvement of the condition of Assam. There is not a full-fledged University in Assam. There is not a full-fledged medical college or engineering college in Assam. There is not a single big industry in Assam. There is not a second bridge over the river Brahmaputra. There is not a single broad-gauge line in Assam. All these things have to be remedied if the backwardness of the economy of Assam is to be changed.

In India all nationalities, all sub-nationalities, all communities, all languages, they must be developed equally so that India can be integrated properly to maintain our dignity and sovereignty.

श्री रणधीर सिंह (रोहतक) : उपाध्यक्ष महोदय सब से पहले तो प्रेजिडेंट साहब के ऐड्रेस के बारे में जो तहरीक पेश की गई है, मैं उसकी पुरजोर ताईद करता हूं। साथ ही दो चार बातों की तरफ, जो कि इस ऐड्रेस में नहीं कही गई, आपकी मार्फत हुकूमत का ध्यान खींचना चाहता हूं।

पहली बात मैं दिल्ली की पुलिस के बारे में कहना चाहता हूं। मेरे दिल में बड़ा भारी दुख है कि इस दिल्ली के आस पास जो दो सौ मील का एरिया है उसके साथ यहां की हुकूमत ठीक सलूक नहीं करती

भरती के मामले में । मेरे नोटिस में यह बात लाई गई है कि जब से दिल्ली की पुलिस में लोगों को डिसमिस किया गया है, उसमें रिट्रेंचमेंट किया गया है तब से उस इलाके के साथ सौतेली मां का सा सलूक किया जाता है। यह इलाका दिल्ली के चारो तरफ है। यह रवायात का इलाका है, फौजी रवायात का इलाका है, बड़ बहादुरों का इलाका है. देश भक्तों का इलाका है, । मैं डा० राम सुभग सिंह की मार्फत होम मिनिस्टर साहब से कहना चाहता हूं कि यह चीज ठीक नहीं है कि इन लोगों के साथ इस तरह का सलूक किया जाये। मैं चाहता हूं कि डा० राम सुभग सिंह मेरी शिकायत होम मिनिस्टर तक पहुंचा दें। मैंने देखा है कि इस इलाके में पिछले पन्द्रह दिनों में पुलिस में 231 आदमी भरती किये गये हैं, लेकिन हरियाना का कुल एक आदमी भरती नहीं किया गया है, एक भी और आदमी नहीं लिया गया। हालांकि होम मिनिस्टर साहब पहले कई दफे इस एवान में हम को यह यकीन दिला चुके हैं कि इस इलाके के साथ कोई डिस्क्रिमिनेशन नहीं किया जायेगा । लेकिन मैं कहना चाहता हूं कि आई जी और डी आई जी ने खास तौर पर रिक्रूटिंग आफिसर्स को यह हिदायत दी है कि इस दो सौ मील के इलाके से कोई भी आदमी भरती न किया जाय। मैं बड़े जोर के साथ इसके खिलाफ प्रोटेस्ट करना चाहता हूं क्योंकि मैं इसको अपनी और इस इलाके की खुदारी के ऊपर एक ठेस समझता हूं। इस इलाके के साथ ऐसा व्यवहार क्यों किया जाता है ? मैं आपकी मार्फत हुकूमत से इस बात को कहना चाहता हूं कि इस इलाके ने 1857 की जंग में अंग्रेजों से लोहा लिया। पहली आजादी की जंग का सेहरा अगर किसी के सिर पर बंधता है तो वह मेरठ के आदमियों के सिर पर बंधता है या फिर हरियाना के लोगों के।

मैं पूछना चाहता हूं कि बरमा के जंगलों में अंग्रेज सिपाहियों से किस ने लोहा लिया नेताजी सुभाष चन्द्र बोस की तहत। दिल्ली के चारों तरफ से चालीस पचास हजार आदमी थे जिन्होंने जान हथेली पर रख कर आज़ादी के लिये लड़ाई की । यही नहीं, जिस वक्त चीन ने हमला किया, तब इसी इलाके के बहादुर ब्रिगेडियर होशियार सिंह और उनके आदमी पीछे नहीं हटे बल्कि दुश्मनों की गोली खाते हुये आगे बढ़ते गये। जब उधर चुशूल में लड़ाई हुई तो इस इलाके के मेजर जनरल बुद्ध सिंह और उनकी दो बटेलियनें साफ हो गई, लेकिन पीछे हटने का नाम नहीं लिया। इसी तरह से पाकिस्तान के हमले के वक्त डोगराई, बरकी और स्यालकोट में इस इलाके के आदमी डटे रहे हमारे बुजुर्ग श्री बख्शी यहां बैठ हुए हैं। यह बतलायेंगे कि हरियाना के बहादुर काश्मीर में भी किसी बात में किसी से पीछे नहीं रहे फिर हमारे साथ यह ज्यादती क्यों हो रही है अगर हमारे फौजियों को पता लग गया कि उनको सिर्फ फौज में भरती किया जाता है पुलिस में नहीं, उनको गोली और तोप के दहाने में लगा दिया जाता है लेकिन एडमिनिस्ट्रेशन के काम में उन को नहीं लिया जाता वहां उनको डिबार किया जाता है, तो वह क्या सोचेंगे ? मैंने अपनी आंखों से देखा है कि एक सिपाही के सामने डिस्ट्रिक्ट रोहतक लिखा हुआ था। उसके नाम के सामने रैड लाइन लगी हुई थी और उसको नहीं लिया गया। एक ब्रिगेडियर ने उसकी सिफारिश की, एक कर्नल ने उसकी सिफारिश की, मैंने बार-बार सिफारिश की, लेकिन उस आदमी को भरती नहीं किया गया। मैं वार्न करना चाहता हूं कि हरियाना के साथ गवर्नमेंट का यही सलूक रहा तो रणधीर सिंह पहला एम० पी० होगा कांग्रेस बैंचेज से जो भूख हड़ताल करेगा और इस ज्यादती को बर्दाश्त नहीं करेगा। आज मैं आपकी मार्फत यह चेतावनी सरकार को देना चाहता हूं।

[श्री रणवीर सिंह]

दूसरी बात जो मैं कहना चाहता हूं वह यह कि हमारी बुजुर्ग बहन ने जो बात कही वह गलत है । मैं मुख्तलिफ किस्म का आदमी हूं । मैं उन आदमियों में से हूं जो मेरठ गये थे । मेरा दिल छलनी हो गया जब मैं वहां गया । मेरा दिल रोता है जब मैंने वहां अपने भाइयों के हालात को देखा । यह मैं बड़े जोर से कहना चाहता हूं । मैं मुसलमानों को अपने जिस्म का हिस्सा समझता हू । चाहे मुसलमानों की तादाद पांच करोड़ हो, सात करोड़ हो, दस करोड़ हो, जितने भी मुसलमान हैं मैं उन को अपने सगे भाई से कम नहीं समझता । अपने अपने ख्यालात होते हैं । मैंने उन की जो हालत देखी है उस को मैं बतलाना नहीं चाहता । इस देश में पता नहीं एक दिन में क्या क्या हालात बदलते हैं, लेकिन मैं पूछना चाहता हूं कि आखिर आज हमारा देश जा कहां रहा है ? इस देश का बनेगा क्या ? इस देश में बड़े बड़े इन्सान गांधी और बुद्ध जैसे पैदा हुए, जवाहरलाल जसे पैदा हुए तब भी यह देश कहां जा रहा है ? मैंने अपनी आंखों से देखा और कानों से सुना वहां क्या हालत हुई है । वहां मैंने 10-15 लाशें किस की देखीं ? मैंने 40 आदमियों को छुरे से हुई बुरी हालत देखी अस्पताल में जा कर । मैं उस के बारे में कहना नहीं चाहता । मेरा दिल दुखी है । इस किस्म की स्पीचज बन्द होनी चाहियें । वह बड़े नेता हैं, मुझे बड़ा लिहाज है, उन का, लेकिन यह देश कहां जा रहा है ? यह देश सेकुलर रहेगा, पाकिस्तान क्या करता है, इससे हमें मतलब नहीं । बड़े बड़े देश जो मजहब के नारे लगाते हैं वह खत्म हो गये, डिक्टेटरशिप खत्म हो गई, दूसरे देशों में जहां मजहब का बोल बाला था वह खत्म हो गये, हम पाकिस्तान के लोगों की नकल क्यों करें । हमारी परम्परा दूसरी है । इस देश में चाहे सिख हो, चाहे मुसलमान हो, चाहे ईसाई हो, सब को भाई-भाई की तरह रहना है । जो भी यहां फनैटिसिज्म को बात करेंगे उन को हम पसन्द नहीं करते । (व्यवधान) मैं माननीय सदस्यों से कहूंगा कि वह देशभक्ति का ठेका न उठायें । इस में बुरा मानने की कोई बात नहीं है ।

अगली बात मैं आपसे फौज के बारे में कहना चाहता हूं । आज कोई आदमी तो ठाठ करता है, जो आदमी पालियामेंट के चारों तरफ शोर मचाते हैं उनकी तन्ख्वाह बढ़ जाती है, लेकिन उन शेर के बच्चों की बात कोई नहीं सुनता है जो नाथूला में, नेफा में काश्मीर और लद्दाख में बीस-बीस हजार फीट की बुलन्दी पर दुश्मन का मुकाबला करते हैं लेकिन जो पालियामेंट के सामने मुजाहरा नहीं करते । मैंने सिक्किम में जा कर देखा है, फौजियों के बीच में जा कर देखा है कि वहां के सिपाहियों की कितनी बुरी हालत है और कितनी मुश्किल हालात में वह रह रहे हैं । आज डा० राम सुभग सिंह इस बात को नोट कर लें कि ज्यादा देर तक यह चीज बर्दाश्त नहीं की जायेगी कि एक चपरासी को 200 रु० मिले और उस माई के लाल को जो अपने बच्चों की शक्ल नहीं देखता, जो अपनी बहू की शक्ल नहीं देखता, जो अपने मां-बाप से दूर रहता है, दो दो साल तक घर नहीं जाता है, 65 रु० मिलें ।

आज मैं कहना चाहता हूं कि या तो इस देश में किसान की कदर होगी या जवान की कदर होगी । किसान की कदर क्या है यह आज दुनिया जानती है (व्यवधान) । जवान की कदर भी होगी । मैं आप की मार्फत डा० राम सुभग सिंह से कह देना चाहता हूं कि वह शानदार और माय नाज सपूत हिन्दुस्तान के बहादुर सिपाही हैं और छक्के छुड़ाते हैं पाकिस्तान के, छक्के छुड़ाते हैं चीन के और जिन के सामने दुनिया थर्राती है । आप उन को भी अपने बच्चों की याद आती है । आप उन का बन्दोबस्त करें । आप उन की सहूलियत

दें और उन की तन्ख्वाह कम से कम डबल करें। आप हर रोज गजेन्द्रगडकर कमिशन जैसी चीजें बिठलाते हैं। मैं नहीं मानता उस को। पहले वह लोग हैं जो ज्यादा काम करते हैं, जो ज्यादा मेहनत करते हैं, ज्यादा तंगी में रहते हैं, ज्यादा मुशकिल में रहते हैं, पीछे हम। अगर आज आप किसान के लिये टैक्स बढ़ायेंगे तो हम देगें, अगर आप सिपाही की तन्ख्वाह बढ़ाने के लिये टैक्स लगायेंगें तो वह हम देंगे, मास्टर की तन्ख्वाह बढ़ाने के लिए टैक्स लगायेंगें तो हम देंगे।

मैं मंत्री महोदय का ध्यान खींचना चाहता हूं कि यह जो कलियां हैं, जो इंजीनियर्स हैं, 40 हजार की तादाद में, वह सथरे और खूबसूरत लड़के आज खाक छानते फिरते हैं मिनिस्टरों की कोठियों की। कभी में उनको प्राइम मिनिस्टर के पास भेजता कभी प्लेनिंग कमिशन के चेअरमैन के पास भेंजता हे कभी होम मिनिस्टर के पास भेजता हूं। मेरा मतलब हैं कि यह आने वाले तूफान के हरावल दस्ता हैं। आज दूसरे देश के जितने अनपढ़ और गरीब से गरीब लोग होते हैं उन को सिक्योरिटी मिलती है, लेकिन हमारे देश के जो गरीब लोग अपने डंगर बेचते हैं, जमीन बेचते हैं, अपनी पोशाक बेचते हैं, अपने जेवर बेचते हैं और इंजीनियरिंग की डिगरी हासिल करते हैं, उन को कोई जगह नहीं मिलती, यह बड़े शर्म की बात है। क्या यही आप की प्लानिंग है? इस के अन्दर क्या होगा? क्या आप समझते हैं कि यह लोग आराम से बैठे जायेंगे? यह लोग आग लगा देंगे हिन्दुस्तान में। इन का बन्दोबस्त किया जाये। मैं जजब त से नहीं कहता, इसलिये कहता हूं कि आज इंजीनयिर्स को नौकरी नहीं मिलती तो देश का क्या होगा। यह बात मैं खास तौर पर आप से कहना चाहता हूं।

मास्टरों के बारे में एक बात कहना चाहता हूं। अपनी स्टेट के मास्टरों के बारे में भी कहना चाहता हूं और मुलाजिमों के बारे में भी कहना चाहता हूं। मेरी स्टेट छोटी सी स्टेट है। लेकिन क्या हाल है। मुझे तो एक बात इस को लेकर याद आती है। एक मांगने वाला गया हमारी तरफ और उसने देखा कि एक चौधरायन कुछ पीस रही है। जब वह पीस रहीं थी तो उसने कहा चौधरायन थोड़ा सा गेहूं तो डाल दे। चौधरायन ने कहा कि गेहूं तो है नहीं कहां से डालूं। उसने कहा कि चना ही डाल दे। उसनें जवाब दिया चना भी नहीं है क्या डालूं। तब उसने कहा कि दाल है तो उसको ही डाल दे। उसने कहा दाल भी नहीं है। तब उसने कहा कि जो पीस रही है वही डाल दे। उसने कहा कि मैं तो ग्वार पीस रहीं हूं और उसको डंगर खाते हैं। तब वह कहने लगा कि ग्वार ही डाल दे। तब चौधरायन ने कहा कि यह तो गोबर तक मांग कर मरेगा। कहने का मतलब यह है कि जिस को जो देना है वह दे दो। यह क्या मतलब है कि इतना दे दिया कभी और कभी इतना दे दिया। जो देना हो एकदम से दे दो। नहीं देना है तो मत दो, उनको जेल के अन्दर डाल दो लेकिन अगर देना है तो फिर ठीक तरह से दो। यह कोई मजाक नहीं है जो किया जा रहा है। हरियाना में कुछ दिया गया है और दो या तीन महीनों का नहीं दिया गया है और उसका झगड़ा है। उस तनख्वाह के ऊपर झगड़ा है। उनको आप दे दें। दिल्ली में मास्टरों की स्ट्राइक चल रही है मेरे दिल में मास्टरों और फौजी सिपाहियों के लिए बड़ी श्रद्धा है। में हुकूमत से कहना चाहता हूं कि मास्टर देश को बनाने वाला है और सिपाही देश को बचाने वाला है। अगर ये गरीबी की हालत में रहेंगे तो देश पनप नहीं सकता है। इस वास्ते आप इसकी तरफ खास ध्यान दें।

अब मैं हरिजन भाइयों के बारे में कुछ कहना चाहता हूं। अभी अभी मैं अपने हल्के से हो कर आ रहा हूं। मैं आपको बतलाना चाहता हूं कि इस तबके के लोग मारे गए हैं। मैंने देखा है चौरंगी को, मैंने देखा है डल्हौजी

[श्री रणधीर सिंह]

स्क्वेयर को। बम्बई, कलकत्ता वगैरह को भी मैंने देखा है। फिर जा कर मैंने उनकी झोंपड़ियों को देखा है। क्या देश का बन रहा है कहते हुए मुझे शर्म आती है। लाखों और करोड़ों रुपया जा कर मैरीन ड्राइव में खर्च कर दिया जाता है, डल्हौजी स्क्वैयर में खर्च कर दिया जाता है। इसको मैंने जा कर देखा है। लेकिन फिर आप जा कर इन गरीब हरिजनों के घरों को देखें। बिहार में जा कर देखें, हरियाणा में जा कर देखें, देखें कि ये रात को किस तरह से और कैसी जगहों में सोते हैं। इनकी झोंपड़ियों को जा कर आप देखें। मैंने देखा है और उनकी तकलीफ के बारे में पूछा है। उन्होंने बताया है कि मारे गये हैं। मंहगाई बहुत ज्यादा है। इस मंहगाई ने उनको उजाड़ दिया है। उनके पास कोई रोजगार नहीं है। मैंने एक जुलाहे से पूछा कि तुम्हारी आमदनी क्या है? उसने कहा कि महीने में तीन ताने बनाता हूं। मैंने पूछा एक ताने का क्या मूल्य है। उसने बताया कि पांच रुपये। अब आप देखें कि पन्द्रह रुपये महीना ही उसकी आमदनी हुई। तीन तानों की कीमत पंद्रह पये हुई। अब दस पंद्रह अफराद का एक कुनबा होता है। पंद्रह रुपये उनकी आमदनी होती है, बेचारे कस गुजारा कर सकते है, इसका अंदाजा आप बहुत आसानी से लगा सकते हैं। मेरा तो दिल बैठ जाता है। इस देश का क्या बनेगा। इतनी गरीबी है। कहां गए आपके प्लैन? कहां गए आपके एनुअल प्लान?

मैं आपको बतलाना चाहता हूं कि एक हजार करोड़ रुपया एल०आई० सी० के पास पड़ा हुआ है। वह रुपये तो बम्बई, कलकत्ता बम्बई दिल्ली आदि शहरों में खर्च करने के काम आएगा। क्यों उसको यहां खर्च किया जाता है। उस रुपए पर आप कब्जा करो। मैं गवर्नमेंट से कहना चाहता हूं कि यह जितना रुपया है एक हजार करोड़ के करीब इसको किसानों पर लगाओ, मजदूरों पर लगाओ। तथा उसको शहरों पर आप खर्च करते हैं . . .

श्री ओंकार लाल बेरवा (कोटा) : बदलो इस सरकार को।

श्री रणधीर सिंह : देहातों में जो हरिजन हैं, जो गरीब लोग हैं उनको दो। उनकी आप कोआप्रेटिव सोसाइटीज बनाओ, जुलाहों की कोआपरेटिव सोसाइटीज को बना कर उसको आप यह रुपया दो, भंगियों को बना कर उसको आप इसे दो, चमारों की बना कर उनको आप इस रुपये को दो ताकि उनको वहां काम मिल सके। बिजली वगैरह से कोई बात नहीं चलेगी। उनकी कोआप्रेटिव सोसाइटीज को आप पैसा देंगे तो इंडस्ट्री होगी और उनको काम मिलेगा।

किसानों के बारे में भी मैं एक आखिरी बात कहना चाहता हूं। मैं जानना चाहता हूं कि ट्रेक्टरों के नाम पर क्यों ढोंग रचाया जा रहा है। एक ट्रैक्टर बल्गारिया से या रुस से पांच हजार रुपये में आता है लेकिन उसको चौबीस हजार रुपये में बेचा जाता है। किसान को पता लग गया है कि ट्रैक्टर से उसकी उपज दो तीन गुना बढ़ सकती है या चार गुना तक बढ़ सकती है। इसके बारे में आर्टिकल भी निकलते रहते हैं। पटियाला के किसी एक्सपर्ट ने इसके बारे में लिखा भी है। हल तो अब खत्म हो रहा है। हल से कोई आमदनी नहीं होती है। उससे बहुत कम पैदावार होती है। अब लोग ट्रैक्टर की तरफ जा रहे हैं। उनको ट्रैक्टर आप दें और ठीक कीमत पर दें। यह बड़ी अच्छी बात है कि आपने परमिट कोटा सिस्टम खत्म कर दिया है। मैं आपको इसके लिए बधाई देता हूं। लेकिन कभी ऐसा न हो कि सरमायेदार और बड़े सरमायेदार बन जाएं और चौबीस हजार के बजाय तीस या चालीस हजार उसकी कीमत कर द। डा० राम सुभग सिंह जी किसानों के बड़े नेता हैं और मुझे उन पर फख्र है। मैं उनसे तथा डिपार्टमेंट के दूसरे लोगों से भी कहना चाहता हूं कि किसान के साथ जो होना था वह हो लिया, जो सलूक होना था

हो लिया अब वह सलूक आप नहीं कर सकेंगे। किसानों को आप छाती से लगाओ। अब ये लोग मानने वाले नहीं हैं। उनके दिमाग में आ गया है कि हमारे लिये कुछ नहीं हुआ है एक हजार करोड़ रुपया जो एल०आई० सी के पास पड़ा हुआ है उसको ले लो और उसको बांट दो देहातों में। अस्सी परसेंट ही ले कर अस्सी परसेंट आबादी जो देहातों में रहती है उसके बीच इसको आप बांट दो। बीस बीस और तीस तीस हजार एक किसान को लम्बी किस्तों में आप दे दो। वे ट्रैक्टर खरीदें, पम्पिंग सेट लगायें, ट्यूब वेल लगायें, बीज खरीदें। आप तो एक सौ मिलियन पैदावार की बात करते हो वे आपको एक हजार मिलियन टन पैदा करके दे सकते हैं। आप उनको कुछ देते नहीं हैं। उसको बिजली देते नहीं हैं, पानी देते नहीं हैं, ट्रैक्टर देते नहीं, कुछ देते नहीं हैं, ट्यूब वेल देते नहीं हैं। उनको आपने मार रखा है। दुनिया भर के टैक्स आप उन पर आप लगाते हैं और उसको आप बढ़ाते जाते हैं। यह मौका है और किसान को एनकरेज कर सकते हैं, उसको आप इंसेंटिव दे सकते हैं, बिजली और पानी और बीज दे सकते हैं और वह आपको तीन चार गुना पैदावार करके दे सकता है। किसी ने ठीक कहा है कि हकूमत की कमी है, किसान की कमी नहीं है। अगर आपने उसको सुविधायें दीं तो हमें जो भीख बेशर्म होकर अमरीका, कनाडा, आस्ट्रेलिया आदि से मांगनी पड़ती है वह नहीं मांगनी पड़ेगी।

मैं आपका मशकूर हूं कि आपने मुझे मौका दिया।

श्री गुलाम मुहम्मद बख्शी (श्रीनगर) : बहुत से एवान के जो इज्जत मेम्बरों ने राष्ट्रपति मुहतरिम के एड्रेस पर अपने अपने खयालात का इजहार किया है। एड्रेस का जहां तक ताल्लुक है यह एक रवायती ऐड्रेस है और इसमें करीब करीब सारी रवायती बातें दर्ज हैं। इसमें ऐसी कोई आउटस्टैंडिंग बात नहीं है जिसके मुताल्लिक इंसान कुछ कह सके। या उस का तजकिरा किया जा सके। इस में कुछ नहीं है कि हमने क्या किया और और हम क्या करने वाले हैं। यकीनन एवान के जो इज्जत मेम्बर और मुल्क इस बात को तसलीम करता है कि हमने जो कुछ थोड़ा बहुत किया है और हम क्या करेंगे अगर इसका इसमें जिक्र होता तो फिर लोगों को भरोसा होता कुछ हद तक।

इस एड्रेस को मैंने बगौर पढ़ा है दो तीन बातें जिनका ताल्लुक सारे देश है उस सिलसिले में मैं अर्ज करना चाहता हूं। राष्ट्रपति ने अपने एड्रेस में मुल्क की इंटेग्रेटी की तरफ इशारा किया है। अगर मुल्क की इंटेग्रेटी कायम रहती है तो देश आबाद रहेगा। अगर मुल्क की इंटेग्रेटी को खतरा पैदा होता है तो देश किसी सूरत में खुशहाल नहीं हो सकता है। यह बहुत बड़ा प्राबलैम है जो हमको फेस करना है।

गांधी जी, जवाहरलाल जी, मौलाना आजाद, पन्त जी और इस किस्मके नेता आजादी के बाद देश को बना गये। लेकिन पंडित जी का कुछ ही साल हुए हैं स्वर्गवास हुए। आज आप देश पर नजर डाल लीजिये। आप देखेंगे कि देश धीरे धीरे डिसइंटेग्रेट हो रहा है। कई खतरे आज हमारे सामने आज तक आए हैं। पाकिस्तान का खतरा हुआ, चीन का हुआ और तब देश ने साबित कर दिया एक बात को उस वक्त

The nation stood as one against that onslaught, against Chinese aggression and Pakistani aggression. But what about the internal situation? इसकी वजह से मुल्क का इंटेग्रेशन बरबाद होता जाता है और आज देश उस तरह से वैल निट नहीं है जिस तरह से वह आज से पांच साल दस साल पहले था।

17 hrs

नायपाई जी ने चन्द दिन पहले कहा था कि आज हिन्दुस्तान में कोई हिन्दुस्तानी नहीं है। हिन्दुस्तान में आज काश्मीरी हैं, पंजाबी

श्री गुलाम मुहम्मद बख्शी

हैं, हरियाणा के रहने वाले हैं, महाराष्ट्रियन हैं, मैसूरियन हैं, असमियां हैं, मद्रासी हैं लेकिन हिन्दुस्तानी अपने आपको कोई नहीं कहता है । यह जो चीज है यह सारे देश के लिये सब से ज्यादा खतरनाक चीज है । इसके लिए जिम्मेदार बातें क्या क्या हैं ? इनटर्नल डेंजर सबसे ज्यादा बड़ा खतरा होता है और अगर इन्सान उसको मिनिमाइज न करे, तो यकीनन वह खतरा इतना बढ़ जाता है कि वह इन्सान को ले जाता है । आज हमारा स्लोगन "एक मुल्क, एक कौम" नहीं है । आज हम रिजनलिज्म के शिकार हो गये हैं । आज जुबान का मसला, लैंग्वेज प्राबलम, हमारे मुल्क को डिसइन्टेग्रेट कर रही है । आज कम्युनलिज्म इस मुल्क में एक भयानक सूरत में सिर उठाती जा रही है । महन्त जी यहां नहीं हैं । मैं उनसे यह अर्ज करता कि जिस मुल्क की बुनियाद सेकुलरिज्म पर डाली गई, जिस देश की आजादी के लिए यहां के लाखों इन्सान, हिन्दू, मुसलमान, सिख, ईसाई और पारसी, एक हो कर लड़े और एक हो कर जान दी आज कोई यह कहे कि उस देश में मुसलमान को कोई हक नहीं है । मैं समझता हूं कि वह उनका अपनी आइडियालाजी है जिसको मैं नहीं मानता हूं । इस देश के लिए अशफ़ाक, आजाद, अहमद मदनी, हिफ़जुल रहमान लड़े, लाखों मुसलमान लड़े, कटे और उन्होंने यह देश अपने खून से बचाया । आज इस देश में अगर उसी मुसलमान को यह महसूस हो रहा है कि मुझे अपना नहीं समझा जाता है, तो यह एक बहुत बड़ा खतरा है । मैं साहिबे इक्तदार पार्टी से कहना चाहता हूं कि गवर्नमेंट आती है, जाती है, लेकिन सब से बड़ा सवाल मुल्क का है, इसलिए वह मुल्क को बचाए ।

जुबान के मसले को रोज-ब-रोज काम्प्लीकेट किया जा रहा है । रिजनलिज्म का मसला भी हमारे सामने है । बार्डर डिसपूट को साल्व करने के बजाये रोज-ब-रोज काम्प्लीकेट किया जा रहा है । कम्युनलिज्म का मसला भी हमारे सामने है । यह किस कदर शर्म की बात है कि हम दुनिया को तो दरस दें सेकुलरिज्म का और हमारे देश में मेरठ रांची और न जाने कहां कहां फसादात हुए-- और वे फसादात इस वजह से हुए कि यह फलां है और वह फलां है । यह हमारे लिये अच्छी बात नहीं है । लिहाजा मैं देश के नाम पर गवर्नमेंट और मुख्तलिफ मेम्बराने-पालियामेंट से कहना चाहता हूं, वे चाहे किसी गिरोह, जमाअत और पार्टी के साथ ताल्लुक रखते हों, कि वे देश को सब से पहले रखें । अगर देश है तो जमाअतें हैं, अगर देश नहीं है, तो यहां कोई भी नहीं रह सकता है ।

हमारे मुल्क में कांग्रेस बीस साल से पावर में है । मेरी दुआ है कि खुदा करे वह बीस साल नहीं, हजार साल और रहे लेकिन आज मुल्क का जो मिजाज है, इस वक्त मुल्क के जो हालात हैं, उनसे यह दिखाई नहीं देता कि यह कश्ती सही और सालिम किनारे पहुंचेगी । मुझे तो इसमें शुबहा ही है । मेरे दोस्त, श्री रणधीर सिंह, ने चन्द बातें बताई, कुछ वाकयात हुए बताए । लैंग्वेज प्राबलम, बार्डलर प्राबलम, कम्युनलिज्म की प्राबलम के अलावा अन-एम्प्लायमेंट प्रोबलम भी है । आज सब तरफ, आल-राउंड, अन-एम्पलायमेंट है । आज सिर्फ पचास हजार इंजीनियर्ज ही अनएम्पलाइड नहीं हैं, बल्कि स्टूडेंट्स, लेबर एग्रीकल्चरल लेबर, और पेजेन्टरी, ये तमाम के तमाम सफ़र कर रहे हैं । अगर आप देश में मूव एबाउट करें तो आपको सही पोजीशन का पता चले । बदकिस्मती से हम यहां से कलकत्ता जाने के लिए हवा में उड़ान करते हैं और डेढ़ घंटे में वहां पहुंच जाते हैं । मैं खुद गिल्टी प्लीड करता हूं । यह नहीं कि मुझे खुद इस बात का एहसास नहीं है । आप जाकर खेतों में देखिये कि आजाद हिन्दुस्तान में किसानों पर क्या गुजर रही है, फ़ैक्टरीज लेबर

पर क्या गुजर रही है। आप जाकर मुरादाबाद में देखिये कि जो वर्कर मुल्क के लिये करोड़ों रुपये का फ़ारेन एक्सचेंज अर्न करता है, वह किस हालत में भट्टी और गर्मी में काम करता है।

आज जगह जगह पर टीचर्ज और स्टूडेंट्स की स्ट्राइक्स हो रही हैं। लेबर और पेजेन्ट्स भी सेटिसफ़ाइड नहीं हैं। आज तो यह दिखाई देता है कि एन्टायर कंट्री रेस्टलेस है— किसी को कहीं इत्मीनान नहीं है, चाहे आसाम हो, काश्मीर हो और चाहे मद्रास, दिल्ली और हरियाणा हो। लेकिन इन बातों का इलाज कौन करे ? इनको दस गालियां दे दीजिये, लेकिन इनके कान इतने पक गए हैं कि ये नहीं सुनते हैं। लिहाज़ा उससे क्या फ़ायदा होगा ? क्रिटिसिज्म कीजिए, लेकिन उसका कोई असर नहीं होता है।

कहा जाता है कि यहां की जुबान हिन्दी होनी चाहिए। ठीक है। आईन ने इसको माना है आईन ने इस को जगह दी है, लेकिन जब एक प्राबलम खड़ी हो गई है, तो हम उससे इन्कार नहीं कर सकते; हम ने उस प्राबलम को साल्व करना है। जुबान का मसला एक अहम मसला है। इसने नार्थ और साउथ को करीब करीब अलग कर रखा है। यहां भी जानो-माल का नक्सान हो रहा है और वहां भी जानो-माल का नुक्सान हो रहा है। यह प्राबलम आज सारे हिन्दुस्तान को फ़ेस कर रही है।

सदर मोहतरिम ने अपने एड्रेस में कहा है कि हमारे मुल्क में साढ़े नौ करोड़ टन अनाज पैदा हो गया है। हमारे एक दोस्त ने कहा है कि परमात्मा और इन्द्र देवता की मेहरबानी से यह साढ़े नौ करोड़ टन पैदा हुआ आज से डेढ़ साल पहले इन्द्र देवता खफा थे। उस वक्त छः करोड़ टन भी पैदा नहीं हुआ। अगर उन के तेवर बदल गए, तो अगले एड्रस में हम साढे नौ या साढ़े दस करोड़ टन पैदा होने का जिक्र नहीं पायेंगे। इस मसले पर तवज्जह देना बेहद जरूरी है।

आज मुल्क में रिसेशन है। मुल्क से पैसा गुम हो गया है, जिस का असर इंडस्ट्री पर पड़ रहा है। छोटी और बड़ी इंडस्ट्रीज धड़ाधड़ बन्द होती जा रही है। क्या यह सब प्राबलम नहीं है, जिस को मुल्क ने फेस करना है ? इस के साथ ट्रेड और कामर्स गिरते जा रहे हैं। क्या यह प्राबलम नहीं है, जिस को फेस किया जाये ? इसके अलावा मुल्क के सामने कई और इकानोमिक, पोलीटिकल और सोशल प्राबलमम्ज हैं। लेकिन इन प्राबलम्ज़ को फ़ेज करने वाला कौन है ? जवाहरलाल गए तीसरा प्लान बना कर। तीसरा प्लान चला, जिस पर थाऊज़ेंड्स आफ़ करोर्ज़ खर्च हुए। कोई कहेगा कि हिन्दुस्तान ने तरक्की नहीं की। हिन्दुस्तान बहुत आगे बढ़ा। 1947 के मुकाबले में 1967 का हिन्दुस्तान कुछ नया ही नकशा दिखाता है, कोई इससे इन्कार नहीं करता। मैं प्लानर्ज़ और गवर्नमेंट को एक्यूज़ नहीं करता हूं, कोई मोटिव्ज़ इम्प्यूट नहीं करता हूं। लेकिन यह हकीकत है कि अभी जवाहरलाल को गए हुए तीन साल भी नहीं हुए कि तमाम प्लानिंग, प्लानिंग क ीशन के तमाम स्टेटिस्टिक्स, मैनपावर रिपोर्टस्, मैनपावर कमेटीज़ और बाकी सब बातें ठप्प हो गई हैं। आज इस मुल्क में पचास हज़ार इंजीनियर्ज़ ज्यादा हैं।

1963 में मैं, नैशनल डवेलेपमेंट कान्सिल का मेम्बर था, उस समय पंडित जी कहते थे कि कब हमारे पास इंजीनियर्स होंगे, ताकि यह मुल्क आगे बढ़े, आज चार साल हो गये हैं, आप कहते हैं कि 50 हजार इंजीनियर्स ज्यादा हैं, हम क्या करें ? किस का कुसूर है। हजारों करोड़ रुपया आपने एल० आई० सी० और दूसरे कामां ों में बांध कर रखा है, जिस का कोई सही स्तेमाल नहीं हो रहा है। जसा रणधीर सिंह जी ने कहा, मैं भी आपसे कहता हूं कि उस रुपये का इस्तैमाल कीजिये, छोटे

[श्री गुलाम मुहम्मद बख्शी]

छोटे मकान कस्बों और देहातों में बनाइये, जिसमें उन को काम लगे और आपका पैसा प्रोपरली यूटीलाइज हो ।

आज एक एक करके हमारे कदम पीछे होते जा रहे हैं । हमारे सामने जो सबसे बड़ी प्राबलम है वह है एप्रोच की, जब एप्रोच ही गलत है तो नतीजे लाजमन गलत होंगे । रन-आफ-कच्छ का जो मामला आया है, यह एक बहुत बड़ा मामला है, इस को न समझा जाय कि आसान चीज है । यह कहना कि यह आर्बिट्रेटर की रिपोर्ट है, इस लिये यह हमारे ऊपर बाइन्डिग है, ठीक है या बाइडिंग है, मैं इस को जानता हूं, लेकिन इस मामले को आर्बिट्रेशन के सुपुर्द करते वक्त क्या आपने तमाम बातों को देखा था, आपने जो एग्रीमेंट ड्रा किया था, उस में क्या अपने बचाव की कोई शर्त रखी थी ? जहां तक मैंने एग्रीमेंट की क्लाजेज को देखा है, आपने दो नहीं, दस-दस अंगूठे लगा दिये हैं, जो कुछ तुम करोगे--आमन्ना व सदकना । अब क्या कहते हैं--चाहे पाकिस्तान का 90 फीसदी क्लेम रिजेक्ट हो गया, लेकिन सवाल मुल्क का है, मुल्क के जरिये से बात कीजिये, चाहे 10 फीसदी गया या 12 फीसदी गया या 30 फीसदी गया, हम ने रन-आफ-कच्छ को खो दिया । बाकी का 90 फीसदी जो हम को मिला है, हम उस में कदम नहीं रख सकते, साल भर उस में पानी भरा होता है, लेकिन यह जो 350 मील उन को मिलेगा, यहां साल भर चरागाह है, आबादी है । ठीक है, उन को जो यह आर्बिट्रेशन से मिला, मुझे खुशी है, लेकिन बार अगर इस से हिन्दुस्तान में पीस आती है, तो मैं इस को वैल-कम करूंगा, मैं उस सूरत में गवर्नमेंट के स्टैण्ड को सपोर्ट करूंगा, लेकिन क्या इस से पीस आयेगी ?

मुझे खतरा है । हम बातें आज तक बहुत करते आये हैं, 1947 में जब काश्मीर हिन्दुस्तान का हिस्सा बना, उस वक्त उस का रकबा 86,000 स्केवर मील था, लेकिन आज उस का रकबा 40,000 स्क्वेयर मील है, 46,000 स्क्वेयर मील चला गया, कुछ पाकिस्तानी के हाथों में चला गया और कुछ चीन के हाथों में चला गया, लेकिन अगर इस को देकर भी पीस आती है, तो मैं इस को वेलकम करूंगा, मगर क्या पीस आयेगी ? . .

श्री कंवर लाल गुप्त : देकर कभी पीस नहीं आया करती ।

श्री गुलाम मोहम्मद बख्शी : पीस खरीदी नहीं जाती, उस के लिये अगर खुद आप अन्दरूनी तौर पर मजबूत हैं, आपके पास स्ट्रेन्थ है, तभी आपकी बात भी शद्दोमद से मानी जायगी ।

मुझे इस मौके पर एक वाक्या याद आ रहा है और उसको मैं यहां पर जरूर दोहराऊंगा । 1949 में काश्मीर की लड़ाई के बाद मैंकनाटन प्रापोजल्ज यहां आई, जिस पर गौर करने के लिये मैं और शेख अब्दुल्ला यहां मौजूद थे, पंडित जी प्रिसाइड कर रहे थे, मोहतरिम सरदार बल्लभ भाई पटेल बैंठे थे, मौलाना बैठे थे, आर्मी के बहुत से जरनैल और सेक्रेटरीज बैठे थे, सवाल था कि मैंकनाटन प्रपोजल्ज को एक्सप्ट करें या न करें--यह बहस चल रही थी। सर गिरजाशंकर बाजपेयी उन दिनों सेक्रेटरीज जनरल थे, उन्होंने एक नोट तैयार किया हुआ था जिसमें गवर्नमेंट को रिकमेण्ड किया था कि उस एवार्ड को मंजूर कर लिया जाय सरदार ने उस बहस को बड़ी तसल्ली के साथ 9 बजे से एक बजे तक सुना और आखिर में वह खड़े हो गये और अपने कैरक्टरस्टिक मैनर में अपने शाल को कन्धे पर डालते हुए कहा-- "पंडित जी, इसको रिजेक्ट कर दीजिये। यह कन्ट्री को डिसइन्ट्रीग्रेट करदेगा और हम कहीं के

वहीं रहेंगे इसको रिजेक्ट कर दीजिये।" उन्होंने कहा--अगर घर में मजबूत हैं तो बाहर भी इज्जत होगी, अगर घर में इज्जत नहीं होगी, तो बाहर कोई नहीं पूछेगा। उसके बाद सरदार उठ कर चले गए और उनके पीछे मौलाना भी चले गए। उसके दूसरे दिन फिर उसी सेक्रेटरी जनरल ने एक दूसरा नोट उस कमेटी के सामने रखा, जिसमें उस रिपोर्ट को रिजेक्ट करने के लिये रिकमेण्ड किया गया था। यही हालत आज है, अगर आज देश मजबूत है, देश की प्रावलम्ज की तरफ तवज्जह दी जायगी, जो कुछ हो गया वह हो गया, आगे से ऐसा नहीं होगा, अगर इस चीज़ को मानने के लिये तैयार हैं, तब कुछ उम्मीद की जा सकती है। लेकिन जब एक बार देने की आदत हो जाती है, तो फिर दिया ही जाता है और जिसको लेने की आदत हो जाती है, वह लेता ही जाता है।

आज देश में चारों तरफ इनसिक्योरिटी और इन्स्टेबिलिटी की वबा फैली हुई है, कन्ट्री का मिजाज इस वक्त कुछ बिगड़ा हुआ है, मैं यकीनन यह कहूंगा कि आर्बिट्रेशन ठीक है, दुनिया के मुआमलात में इन्टरनेशनल फील्ड में सरकार और सरकारों के बीच सुलह-नामे हुआ करते हैं, आर्बिट्रेशन्ज होती हैं, लेकिन हमारा केस हमारी डिफाल्ट से गया है, हमने उसकी पूरी तरह से तैयारी नहीं की। हम लीगलिस्टिक जरूर हैं, लेकिन हमारे मुकाबले पाकिस्तान ने केस को ज्यादा अच्छी तरह से तैयार किया और उसने बता दिया कि हम भी वहां पर थे, जब कि असल वह वहां पर नहीं थे और नतीजा यह हुआ कि हमने इस केस को खो दिया। यही चीज हमारे साथ 1948 में हुई थी।

बहुत सारी प्रावलम्ज इस वक्त हमारे सामने हैं, एक खास प्रावलम की तरफ मि० रणधीर सिंह ने इशारा किया--सब कि देखभाल हम कर रहे हैं, गवर्नमेंट के पास रिसोर्सेज हों तो तनख्वाहें बढ़ सकती हैं, अगर रिसोर्सेज नहीं हैं तो जो कुछ है, उसी के मुताबिक आगे बढ़ना होगा। दुनिया भर में सबकी तनख्वाहें बढ़ी हैं, लेकिन जो हमारे आर्म्ड फोर्सेज के लोग हैं, मैं सिर्फ आर्मी के लिये ही नहीं कह रहा हूं, आर्म्ड फोर्सेज में हमारा आर्मी, एयर-फोर्स और नेवी भी शामिल है, उनकी तनख्वाहों में इजाफा नहीं हुआ है। ये लोग बड़ी आर्डुअस ड्यूटीज देते हैं और कहां देते हैं--जहां इस वक्त लद्दाख से आगे, 50 मील आगे, हमारा सिपाही खड़ा है, जहां आज --25 टेम्प्रेचर है। उनकी तनख्वाहों और इमोल्यूमेन्ट्स के मामले में गवर्नमेंट ने बहुत कुछ किया है--मैं 1948 से जानता हूं कि क्या किया गया है। इसलिए जरूरत है कि आप उस तरफ तवज्जह दीजिये, उनको खुश रखिये ताकि वे आपके वार्डर्ज को पूरी तरह से डिफेन्ड कर सकें।

दूसरी बात मैं गवर्नमेंट से यह अर्ज करूंगा कि आपने "प्लान-हौलिडे" डिक्लेअर कर दिया है, रुपया नहीं है, पैसा नहीं है, लोन्ज हमको मिलते नहीं हैं, फौरेन-एक्सचेंज की डिफिकलटी है--ठीक है ये सब चीजें हैं। अब आप कहते हैं कि 1969 से हम फोर्थ प्लान चलायेंगे--मेरे ख्याल में That should have been the end of the fourth plan-Every body is on a holiday. मैं, जनाब, आज मुल्क के नाम पर, कौम और वतन के नाम पर गवर्नमेंट और तमाम अपोजीशन पार्टीज के नेशनल लीडर्स से, जो यहां पर बैठे हुए हैं, अपील करूंगा कि इस false notions of prestige को छोड़ कर, जरा जमीन पर आइये, जमीन पर कदम रखिये और देखिये कि आपकी प्रावलम्ज क्या हैं। मैं तो यह कहूंगा, मुझे मालूम नहीं कहां तक इसको मन्जूर करेंगे, Let there be a file holiday alse; we can afford that. इनके पास सुबह से शाम तक क्या जाता है--अण्डर सेक्रेटरी ने यह लिखा है, सैक्रेटरी ने

[श्री गुलाम मुहम्मद बख्शी]

यह लिखा है, चौबीस घन्टे इन्हीं फार्मलिटीज़ में ये लोग काम करते हैं, इसलिये मैं कहता हूं कि प्लान हौलिडे के साथ साथ फाइल-होलिडे भी हो जाय, इससे कोई कयामत नहीं आ जायेगी, उस के बजाय आप नेशनल प्रावलम्ज़ को हल करने में लगें, लैंग्वेज़ प्रोबलम को हल करें, यह एटीचूट न रखें कि यह हमारी जवान है, इसलिये उनको मानना ही पड़ेगा। आज वह ज़माना नहीं है, साउथ और नार्थ को मिलाकर एक राउण्ड टेबिल कान्फ्रेन्स गवर्नमेंट बुलाये और इस मामले को हल करने की कोशिश करे। सब कामों को छोड़ कर रिसेप्शन्ज, पी० आई० पींज को इन्वाइट करना या और दूसरे कामों को छोड़कर, बैठें और कहें कि हम तब तक सिर नहीं उठायेंगे, जब इन नेशनल प्रावलम्ज़ को हल नहीं कर लेंगे— इन प्रावलम्ज को हल करने का यही तरीका है और इसे किया जाना चाहिये। वरना यह कहना कि गवर्नमेंट के पास पचास आदमी ज्यादा है, वे पचास इस तरफ भी आ सकते हैं, अगर जरा भी कोशिश की जाय— लेकिन उससे कोई फायदा नहीं होगा। हमने देख लिया कि इस दौरान में 13 सरकारें साल भर के अन्दर बदलीं। कल बंगाल में एक चीफ मिनिस्टर थे लेकिन आज वे सभासद भी नहीं हैं, उससे भी पीछे चले गये। एक सरकार सदा नहीं रहती है, वे आती हैं और जाती हैं लेकिन नेशनल प्राब्लम की तरफ आप जरा ध्यान दें। यह नहीं होना चाहिये कि मोरारजी भाई उधर दौड़ें, आनरेबुल प्राइम मिनिस्टर उधर जाबे और दूसरे पार्लियामेंटरी मिनिस्टर जितने हैं, कोई इधर कोई उधर और बड़े बड़े मामलों पर गौर करना हो तो उसके लिए रात को दो बजे बैठ रहे हैं, तो इस आदत को छोड़ दें और नेशनल प्राब्लम्स पर गौर करें।

Let me request my hon. friends here. Let me tell the national leaders. It is as much their responsibility as it is ours. It is not scoring a point. An Adjournment Motion or a Calling Attention Notice will not solve the problems. Problems will be solved only when you sit together, discuss and find out a solution. Do not get out of the room till you find out a solution. Let that attitude be there.

नेशनल प्राब्लम्स पर ध्यान दें। आज महराष्ट्र और मैसूर आपस में लड़ रहे हैं, कल पंजाब और हरियाना आपस में लड़ सकते हैं, उत्तर प्रदेश भी लड़ सकता है। यह आग सुलग कर बुझेगी नहीं। इस लिए मैं अर्ज करूंगा कि सब लोग मिलकर डिस-इंटिग्रेशन आफ दि कन्ट्री को रोकें, रीजनलिज्म को रोक दें, लैंग्वेज की प्राब्लम को रोक दें और कम्युनेलिज्म की प्राब्लम को रोक दें। इसके साथ ही साथ हमने सोशलिज्म का भी बहुत खबसूरत दावा किया है, सोशलिज्म और सेक्युलेरिज्म का दावा किया है।

I am shamed to mention in this august House that both these things are missing; secularism is not there and socialism is also not there. (*Interruption*). Whether it was there or not, I say this is our objective and we are going towards it. I will never say that nothing has been done. Much has been done and much has yet to be done.

इसलिये मैं आपसे अर्ज कर रहा हूं कि आप इन बातों की तरफ ध्यान दीजिए। जब आपका झंडा ऊंचा रहेगा तब आप पर विश्वास पड़ेगा और लोग आप पर भरोसा करेंगे और लोगों की प्राब्लम खत्म हो जाएंगी। आज आप कहते हैं कि साढ़े 9 करोड़ टन गल्ला पैदा होगा। ठीक है, मैंने कहा कि परमात्मा और इन्द्र देवता की इनायत है लेकिन इसके साथ ही साथ कीमतें भी कहां बढ़ रही हैं।

रात को एक कीमत होती है और सुबह दूसरी कीमत हो जाती है । हमारा एक चेरिश्ड डिजायर और आब्जेक्ट यह भी था :

To arrest the price line in 1957. If you see the resolutions of the National Development Council you will find this. Arrest means stop. Has it been stopped? It goes up like this.

तो आप यह फैसला करें की कीमतों को बढ़ने नहीं देना है, चाहे कोई शर्त भी सफर करे लेकिन कीमतें नहीं बढ़ने पाएंगी । आप एक टीचर की तनख्वाह 20 रूपया बढ़ाते हैं, पांच जनों का उसका परिवार है तो उसी महीने में उसके 50 रूपए ज्यादा खर्च हो जाते हैं । इस तरह से वह हमेशा माइनस और बैंक्रप्ट रहता है । आप एक पुलिसमैन की तनख्वाह 25 रूपया बढ़ाते हैं लेकिन चीजों की कीमतें फिर बढ़ जाती हैं 50 रूपए, वह फिर भी माइनस में रहता है । इस तरह से आप एक ऐसी उलझन में पड़ गए हैं जिसमें से निकलना बड़ा मुशकिल हो गया है । इस लिए मैं कहता हूं कि दोनों तरफ के जो लीडर्स हैं, वे अगर कोशिश करें तो इसमें कामियाबी मिल सकती है ।

अब रही टापिल करने की बात, तो ये अजय मुकर्जी को टापिल करेंगे और ये पी० सी० घोष को टापिल करेंगे, यह तो चलता ही रहेगा लेकिन अगर आपको मुल्क के मामले हल करने हैं, मुल्क को बचाना है, देश को बचाना है, मुलक की इज्जत को बचाना है, मुल्क की लाज को बचाना है जिस देश के लिए गांधी और जवाहरलाल और लाखों इनसानों ने अपनी जान की कुर्बानियां दीं, उनका खून रायगां न होने पाए, तो आप जमीन पर खड़े होकर हर बीज को सोचने समझने की कोशिश करें । आप देखें कि जवाहरलाल जी के जाने के बाद तीन सालों में क्या हुआ ? उनके जाने के बाद हमारा प्लान कहां है ? हमारी इन्डस्ट्रीज कहां है ? आपका सेक्युलेरिज्म और सोशलिज्म का बैनर कहां है ?

यहां पर महन्त जी ने अपने ख्यालात का इजहार किया, हो सकता है कि हिन्दुस्तान में दस, बीस, पचास या सौ आदमी ऐसे हों, मैं उनकी बड़ी इज्जत करता हूं, ख्यालात बड़े अच्छे हैं लेकिन मैं कहता हूं कि मौजूदा जमाने में उनके लिए कोई जगह नहीं है । हिन्दुस्तान हिन्दुओं का मुल्क नहीं, हिन्दुस्तान मुसलमानों का मुल्क नहीं, हिन्दुस्तान हिन्दुस्तानियों का मुल्क है ।

[شری غلام محمد بخشی (سرینگر) - بہت سے ایوان کے ذی عزت ممبروں نے راشٹرپتی محترم کے ایڈریس پر اپنے اپنے خیالات کا اظہار کیا ہے - ایڈریس کا جہاں تک تعلق ہے یہ ایک روایتی ایڈریس ہے - اور اس میں قریب قریب ساری روایتی درج ہیں - اس میں ایسی کوئی آؤٹسٹینڈنگ بات نہیں ہے جس کے متعلق انسان کچھ کہہ سکے یا اسکا تذکرہ کیا جا سکے - اس میں کچھ نہیں ہے کہ ہم نے کیا کیا اور ہم کیا کرنے والے ہیں - یقیناً ایوان کے ذی عزت ممبر اور ملک اس بات کو تسلیم کرتا ہے کہ ہم نے جو کچھ تھوڑا بہت کیا ہے اور ہم کیا کرینگے اگر اس کا اس میں ذکر ہوتا تو پھر لوگوں کو بھروسہ ہوتا کچھ حد تک -

اس ایڈریس کو میں نے بھی پڑھا ہے - دو تین باتیں جن کا تعلق ہمارے دیش سے ہے اس سلسلے میں میں عرض کرنا چاہتا ہوں - راشٹرپتی نے اپنے ایڈریس میں ملک کی انٹیگریٹی کی طرف اشارہ کیا ہے - اگر ملک کی انٹیگریٹی کو خطرہ پیدا ہوتا ہے تو تو ہم کس صورت میں خوش حال

[شری غلام محمد بخشی]

نہیں ہو سکا ہے - یہ بہت بڑا پرابلم ہے ہم کو فیس کرتا ہے -

گاندھی جی - جواہر لال جی - مولانا آزاد - پنت جی اور اس قسم کے نیتا آزادی کے بعد دیش کو بنا گئے- لیکن پنڈت جی کو کچھ ہی سال ہوئے ہیں سرگباش ہوئے - آج آپ دیش پر نظر ڈالیئے - آپ دیکھینگے کہ دیش دھیرے دھیرے ڈس انٹیگریٹ ہو رہا ہے - کئی خطرے ہمارے سامنے آج تک آئے ہیں - پاکستان کا خطرہ ہوا - چین کا ہوا اور تب دیش نے ثابت کر دیا ایک بات کو - اس وقت

The nation stood as one against that onslaught, against Chinese aggression and Pakistan aggression. But what about internal situation?

•

اس کی توجہ سے ملک برباد ہوتا جاتا ہے اور آج دیش اس طرح سے ویل نٹ نہیں ہے جس طرح سے وہ آج سے پانچ دس سال پہلے تھا -

ناتھ پائی جی نے چند دن پہلے کہا تھا - کہ آج ہندوستان میں کوئی ہو ہندوستان نہیں ہے - ہندوستان میں آج کشمیری ہیں - پنجابی ہیں - ہریانہ کے رہنے والے ہیں - مہاراشٹرین ہیں - میسورین ہیں - آسامی ہیں - مدراسی ہیں - لیکن ہندوستانی اپنے آپ کو کوئی نہیں کہتا ہے - یہ جو چیز ہے یہ سارے دیش کے لئے سب سے زیادہ خطرناک چیز ہے - اس کے لئے ذمہ وار باتیں کیا کیا ہیں - انٹرنل تینجر سب سے زیادہ بڑا خطرہ ہوتا ہے اور اگر انسان اس کو ملیعائز نہ کرے - تو یقیناً وہ خسارہ اتنا بڑھ جاتا ہے کہ وہ انسان کو لے جاتا ہے - آج ہمارا سلوگن "ایک ملک - ایک قوم" نہیں ہے - آج ہم ریجنلزم کے شکار ہو گئے ہیں - آج زبان کا مسئلہ - لینگویج پرابلم - ہمارے ملک کو ڈس انٹیگریٹ کر رہی ہے - آج کمیونلزم اس ملک میں ایک بھیانک صورت میں سر اٹھاتی جا رہی ہے - مہنت جی یہاں نہیں ہیں - میں ان سے یہ عرض کرتا کہ جس ملک کی بنیاد سیکولرزم پر ڈالی گئی - جس دیش کی آزادی کے لئے یہاں کے لاکھوں انسان - ہندو مسلمان - سکھ - عیسائی - اور پارسی ایک ہو کر لڑے اور ایک ہو کر جان دی آج کوئی یہ کہے اس دیس میں مسلمان کو کوئی حق نہیں ہے؟ میں سمجھتا ہوں کہ یہ انکی اپنی آئڈیالوجی ہے - جس کو میں نہیں جانتا ہوں - اس دیش کے لئے اشفا - آزاد - احمد مدنی - حفظ الرحمان لڑے - لاکھوں مسلمان لڑے - کٹے اور انہوں نے یہ دیش اپنے خون سے بنایا آج اس دیش میں اگر اسی مسلمان کو یہ محسوس ہو رہا ہے کہ مجھے اپنا نہیں سمجھا جاتا ہے - تو یہ ایک بہت بڑا خطرہ ہے - میں صاحب

میں شبہ ہی ہے - میرے دوست - شری رندھیر سنگھ نے چند باتیں بتائیں کچھ واقعات بتائے - لنگویج پرابلم - بارڈر پرابلم - کمیونزم کی پرابلم کے علاوہ ان - ایمپلائیمنٹ پرابلم بھی ہے - آج سب طرف - آل راؤنڈ - ان ایمپلائیمنٹ ہے - آج صرف پچاس ہزار انجینیرز ان - ایمپلائیمنٹ نہیں ہیں - بلکہ سٹوڈینٹس - آرٹ سٹوڈینٹس - لیبر - ایگریکلچر لیبر اور پیذینٹری ۔ یہ تمام کے تمام سفر کر رہے ہیں - اگر آپ دیش میں موو اباؤٹ کریں ۔ تو آپ کو صحیح پوزیشن کا پتہ چلے بدقسمتی سے ہم یہاں سے کلکتہ جانے کے لئے ہوا میں اڑان کرتے ہیں اور تین گھنٹے میں وہاں پہنچ جاتے ہیں—میں خود گنتی پلینڈ کرتا ہوں ۔ یہ نہیں کہ مجھے خود اس بات کا احساس نہیں ہے ۔ آپ جا کر کھیتوں میں دیکھئے کہ آزاد ہندوستان میں کسانوں پر کیا گزر رہی ہے - فیکٹریز کے لیبر پر کیا گزر رہی ہے - آپ جا کر مرادآباد میں دیکھئے کہ جو ورکر ملک کے لئے کروڑوں روپئے کا فارن ایکسچینج لون کرتا ہے ۔ وہ کس حالت میں بھٹی اور گرمی میں کام کرتا ہے ۔

آج جگہ جگہ پر ٹیچر اور سٹوڈینٹس کی سٹرائکس ہو رہی ہیں - لیبر اور پوذیلنٹر بھی سٹسفائڈ نہیں ہیں - آج تو یہ دکھائی دیتا ہے

اقتدارپارٹی سے کہنا چاہتا ہوں کہ دور نیشنز آتی ہیں اور جاتی ہیں - لیکن سب سے بڑا سوال ملک کا ہے - اس لئے وہ ملک کو بچائے - زبان کے مسئلے کو روز بروز کامپلیکیٹ کیا جا رہا ہے - ریجنلزم کا مسئلہ بھی ہمارے سامنے ہے - بارڈر ڈسپیوٹس کو سالو کرنے کی بجائے روز بروز کامپلیکیٹ کیا جا رہا ہے - کمیونلزم کا مسئلہ بھی ہمارے سامنے ہے - یہ کس قدر شرم کی بات ہے کہ ہم دنیا کو تو درس دیں سیکولرزم کا اور ہمارے دیش میں میرٹھ - واقعی اور نہ جانے کہاں کہاں - فسادات ہوئے - اور وہ فسادات اس وجہ سے ہوئے کہ یہ فلاں بات ہے-اور وہ فلاں ہے-یہ ہمارے لئے اچھی نہیں ہے - لہذا میں دیش کے نام پر گورنمنٹ اور مختلف ممبران پارلیمنٹ سے کہنا چاہتا ہوں - وہ چاہے کسی جماعت اور پارٹی کے ساتھ تعلق رکھتے ہوں - کہ وہ دیش کو سب سے پہلے رکھیں - اگر دیش ہے - تو جماعتیں ہیں اگر دیا نہیں ہے - تو یہاں کوئی بھی نہیں رہ سکتا ہے-

ہمارے ملک میں کانگریس بیس سال سے کانگریس پاور میں ہے - میری دعا ہے کہ خدا کرے وہ بیس سال نہیں - ہزار سال رہے - لیکن آج ملک کا جو مزاج ہے - اس وقت ملک کے کے جو حالات ہیں - ان سے یہ دکھائی نہیں دیتا کہ یہ کشتی صحیح اور سالم کنارے پہنچیگی - مجھے تو اس

[شری غلام محمد بخشی]

کہ اینٹائیر کنٹری ریسٹلوس ہے کسی کو کہیں اطمینان نہیں ہے - چاہے آسام ہو - کشمیر ہو چاہے مدراس - دلی اور ہریانہ ہو - لیکن ان باتوں کا علاج کون کرے ان کو دس گالیاں دے دیجئے - لیکن ان کے کان اتنے پک گئے ہیں کہ یہ نہیں سنتے ہیں - لہذا اس سے کیا فائدہ ہوگا - کرٹیسزم کیجئے - لیکن اس کا کوئی اثر نہیں ہوتا ہے

کہا جاتا ہے کہ یہاں کی زبان ہندی ہونی چاہئیے - ٹھیک ہے - آئین نے اس کو مانا ہے - آئین نے اس کو جگہ دی ہے - لیکن جب ایک پرابلم کھڑی ہو گئی ہے - تو ہم اس سے انکار نہیں کر سکتے - ہم نے اس پرابلم کو سللو کرنا ہے - زبان کا مسئلہ ایک اہم مسئلہ ہے - اس نے نارتھ اور ساؤتھ کو قریب قریب الگ کر رکھا ہے - یہاں بھی جان و مال کا نقصان ہو رہا ہے اور وہاں بھی جان و مال کا نقصان ہو رہا ہے - یہ پرابلم آج سارے ہندوستان کو فیس کر رہی ہے -

صدر محترم نے اپنے ایڈریس میں کہا ہے کہ ہمارے ملک میں ساڑھے نو کروڑ ٹن اناج پیدا ہو گیا ہے - ہمارے ایک دوست نے کہا ہے کہ پرماتما اور اندر دیوتا کی مہربانی سے یہ ساڑھے ۹ کروڑ ٹن پیدا ہوا آج سے تیرہ سال پہلے اندر دیوتا خفا تھے اس وقت چھ کروڑ ٹن بھی پیدا نہیں ہوا - اگر انکے تیور بدل گئے تو اگلے ایڈریس میں ہم ساڑھے نو یا ساڑھے دس کروڑ ٹن پیدا ہونے کا ذکر نہیں پائینگے - اس مسلے پر توجہ دینا بہت ضروری ہے -

آج ملک میں ریسیشن ہے - ملک سے پیسہ گم ہو گیا ہے - جس کا اثر انڈسٹری پر پڑ رہا ہے - چھوٹی اور بڑی انڈسٹریز دھڑا دھڑ بند ہوتی جا رہی ہیں - کیا یہ سب پرابلم نہیں ہے، جس کو ملک نے فیس کرنا ہے ؟ اس کے ساتھ ٹریڈ اور کامرس گرتے جا رہے ہیں - کیا یہ پرابلم نہیں ہے، جس کو فیس کیا جائے ؟ اس کے علاوہ ملک کے سامنے کئی اور اکنامک، پولیٹیکل اور سوشل پرابلمز ہیں - لیکن ان پرابلمز کو فیس کرنے والا کون ہے ؟ جواہر لال گئے تیسرا پلان بنا کر - تیسرا پلان چلا، جس پر تھاؤزینڈز آف کروڑ خرچ ہوئے - کوئی کہے گا کہ ہندوستان نے ترقی نہیں کی - ہندوستان بہت آگے بڑھا - ۱۹۴۷ کے مقابلے میں ۱۹۶۷ء کا ہندوستان کچھ اور ہی نقشہ دکھاتا ہے - کوئی اس سے انکار نہیں کرتا - میں پلانرز اور گورنمنٹ کو ایکیوز نہیں کرتا ہوں کوئی موٹیوز ایمپیوٹ نہیں کرتا ہوں -

لیکن یہ حقیقت ہے کہ ابھی جواہر لال کو گئے ہوئے تین سال بھی نہیں ہوئے کہ تمام پلاننگ، پلاننگ کمیشن کے تمام سٹیٹسٹکس، مین پاور رپورٹس، مین پاور کمیٹیز اور باقی سب باتیں ٹھپ ہو گئی ہیں - آج اس ملک میں پچاس ہزار انجینیر زیادہ ہیں -

۱۹۶۳ میں نیشنل ڈیولپمنٹ کونسل کا میں ممبر تھا - اس وقت پنڈت جی کہتے تھے کہ کب ہمارے پاس انجینیرز ہونگے تاکہ یہ ملک آگے بڑھے - آج چار سال ہو گئے ہیں آپ کہتے ہیں کہ پچاس ہزار انجینیرز زائد ہیں - ہم کیا کریں - کس کا قصور ہے - ہزاروں کروڑ روپیہ آپنے ایل - آئی - سی اور دوسرے کاموں میں باندھ کر رکھا ہے جس کا کوئی صحیح استعمال نہیں ہو رہا ہے - جیسا رندھیر سنگھ جی نے کہا میں بھی آپسے کہتا ہوں کہ اس روپیہ کا استعمال کیجئے - چھوٹے چھوٹے مکان کسبوں اور دیہاتوں میں بنائیے جس میں ان کا کام لگے اور آپکا پیسہ پروپرلی یوٹیلائز ہو -

آج ایک ایک کرکے ہمارے قدم پیچھے ہوتے جا رہے ہیں - ہمارے سامنے جو سب سے بڑی پرابلم ہے وہ ہے اپروچ کی - جب اپروچ ہی غلط ہے تو نتیجے لازما غلط ہونگے - سورن اور کچھ کا جو معاملہ آیا ہے یہ ایک بہت بڑا معاملہ ہے - اس کو نہ سمجھا جائے کہ آسان چیز ہے - یہ کہنا کہ یہ آربیٹریٹر کی رپورٹ ہے اس لئے یہ ہمارے اوپر بائنڈنگ ہے - ٹھیک ہے بائنڈنگ ہے میں اس کو جانتا ہوں - لیکن اس معاملے کو آربیٹریشن کو سپرد کرتے وقت کیا آپنے تمام باتوں کو دیکھا تھا - آپنے جو ایگریمنٹ تیار کیا تھا اس میں کیا آپنے بچاو کی کوئی شرط رکھی تھی - جہاں تک میں نے ایگریمنٹ کے کلازیز کو دیکھا ہے آپ دو نہیں دس - دس انگوٹھے لگا دئے ہیں - جو کچھ تم کروگے - آمنا و صدقنا - آپ کیا کہتے ہیں - چاہے پاکستان کا ۹۰ فیصدی کلیم ریجیکٹ ہو جائے لیکن سوال ملک کا ہے - ملک کے نظرئیے سے بات کیجئے - چاہے ۱۰ فیصدی گیا یا ۱۲ فیصدی گیا یا ۲۰ فیصدی گیا ہم نے رن آف کچھ کو کھو دیا - باقی کا ۹۰ فیصدی جو ہمکو ملا ہے ہم اس میں قدم نہیں رکھ سکتے - سال بھر اس میں پانی بھرا ہوتا ہے لیکن یہ جو ۳۵۰ میل ان کو ملیگا یہاں سال بھر چراگاہ ہے - آبادی ہے - ٹھیک ہے انکو جو یہ آربیٹریشن سے ملا - مجھے خوشی ہے لیکن اگر اس سے ہندوستان میں پیس آتی ہے تو میں اس کو ویلکم کرونگا میں اس صورت میں گورنمنٹ کے سٹینڈ کو سپورٹ کرونگا -

[شری غلام محمد بخشی]

لیکن کیا اس سے پیس آئیگی - مجھے خطرہ ہے - ہم باتیں آج تک بہت کرتے آئے ہیں - ۱۹۴۷ میں جب کشمیر ہندوستان کا حصہ بنا اس وقت اس کا رقبہ ۸۶۰۰۰ سکویر میل تھا لیکن آج اس کا رقبہ ۴۰۰۰۰ سکویر میل ہے - ۶۰۰۷ سکویر میل چلا گیا - کچھ پاکستان کے ہاتھوں میں چلا گیا اور کچھ چین کے ہاتھوں میں چلا گیا - لیکن اگر اس کو دیکر بھی پیس آتی ہے تو میں اس کو ویلکم کرونگا - مگر کیا پیس آئیگی -

---

شری کنور لعل گپتا - دیکر کبھی پیس نہیں آیا کرتی -

شری غلام محمد بخشی : پیس خریدی نہیں آتے - اس کے لئے اگر آپ خود اندرونی طور پر مضبوط ہیں - آپ کے پاس سٹرینگتھ ہے تبھی آپکی بات بھی شدومد سے مانی جائیگی -

مجھے اس موقع پر ایک واقعہ یاد آ رہا ہے اور اسکو میں یہاں پر ضرور دوہراؤنگا - ۱۹۴۹ میں کشمیر کی لڑائی کے بعد میکناٹن پرپوزلز یہاں آئیں جن پر غور کرنے کے لئے میں اور شیخ عبداللہ یہاں موجود تھے - پنڈت جی پریسائڈ کر رہے تھے - محترم سردار ولبھ بھائی پٹیل بیٹھے تھے - مولانا بیٹھے تھے - آرمی کے بہت سے جرنیل اور سیکریٹریز بیٹھے تھے - سوال یہ تھا کہ میکناٹن پرپوزلز کو ایکسیپٹ کریں یا نہ کریں - یہ بحث چل رہی تھی - شری گرجاشنکر واجپیئی ان دنوں سیکریٹری جنرل تھے - انہوں نے ایک نوٹ تیار کیا ہوا تھا جس میں گورنمنٹ کو رکمینڈ کیا ہوا تھا کہ اس ایوارڈ کو منظور کر لیا جائے - سردار نے اس بحث کو بڑی تسلی کے ساتھ ۹ بجے سے ایک بجے تک سنا اور آخر میں وہ کھڑے ہو گئے اور اپنے کریکٹر سٹک میں میں اپنے شال کو کندھے پر ڈالتے ہوئے کہا - پنڈت جی اس کو ریجیکٹ کو دیجئے - یہ کنٹری کو ڈسینٹیگریٹ کر دیگا اور ہم کہیں کے نہیں رہینگے - اس کو ریجیکٹ کر دیجئے - انہوں نے کہا - اگر گھر میں مضبوط ہیں تو باہر بھی عزت ہوگی - اگر گھر میں عزت نہیں ہوگی تو باہر کوئی نہیں پوچھیگا - اس کے بعد سردار اٹھ کر چلے گئے اور ان کے پیچھے مولانا بھی چلے گئے - اس کے دوسرے دن پھر اس سیکریٹری جنرل نے ایک دوسرا نوٹ کمیٹی کے سامنے رکھا جسمیں اس رپورٹ کو ریجیکٹ کرنے کے لیے رکمینڈ کیا گیا تھا - یہی حالت آج ہے - اگر آج دیش مضبوط ہے - دیش کی پرابلمز کی طرف توجہ دی جائیگی - جو کچھ ہو گیا وہ ہوگیا آگے سے ایسا نہیں ہوگا اگر اس چیز کو ماننے کے لئے تیار ہیں تب کچھ امید کی

جا سکتی ہے - لیکن ایک بار دینے کی عادت ہو جاتی ہے تو پھر دیا ہی جاتا ہے اور جس کو لینے کی عادت ہو جاتی ہے وہ لیتا ہی جاتا ہے -

آج دیش میں چاروں طرف انسیکیورٹی اور انسٹیبلٹی کی وبا پھیلی ہوئی ہے - کنٹری کا مزاج کچھ بگڑا ہوا ہے - میں یقیناً یہ کہونگا کہ آربیٹریشن ٹھیک ہے - دنیا کے معاملات میں انٹرنیشنل فیلڈ میں سرکار اور سرکاروں کے بیچ ملیلامے ہوا کرتے ہیں - آربیٹریشنز ہوتی ہیں - لیکن ہمارا کیس ہماری تخالف سے گیا ہے - ہم نے اسکی پوری طرح سے تیاری نہیں کی - ہم لوگلسٹک ضرور ہیں لیکن ہمارے مقابلے پاکستان نے کیس کو زیادہ اچھی طرح سے تیار کیا اور اس نے بتا دیا کہ ہم بھی وہاں پر تھے جب کہ اصل میں وہ وہاں پر نہیں تھے اور نتیجہ یہ ہوا کہ ہم نے اس کیس کو کھو دیا - یہی چیز ہمارے ساتھ ۱۹۴۸ میں ہوئی تھی -

بہت ساری پرابلمز اس وقت ہمارے سامنے ہیں - ایک خاص پرابلم کی طرف مسٹر رندھیر سنگھ نے اشارہ کیا ہے - سب کی دیکھ بھال ہم کر رہے ہیں - گورنمنٹ کے پاس ریسورسیز ہوں تو تنخواہیں بڑھ سکتی ہیں - اگر ریسورسیز نہیں ہیں تو جو کچھ ہے اس کے مطابق آگے بڑھنا ہوگا——

دنیا بھر میں سب کی تنخواہیں بڑھی ہیں لیکن جو ہمارے آرمڈ فورسیز کے لوگ ہیں - میں صرف آرمی کے لئے نہیں کہہ رہا ہوں - آرمڈ فورسیز میں ہماری آرمی - ایرفورس - اور نیوی شامل ہے - ان کی تنخواہوں میں اضافہ نہیں ہوا ہے - یہ لوگ بڑی آرڈوس تیوٹیز دیتے ہیں اور کہاں دیتے ہیں - جہاں اس وقت لداخ سے آگے - ۵۰ مل آگے ہمارا سپاہی کھڑا ہے - جہاں آج مائنس ۲۵ ٹمپریچر ہے - ان کی تنخواہوں اور امالیومنٹس کے معاملے میں گورنمنٹ نے بہت کچھ کیا ہے - میں ۱۹۴۸ سے جانتا ہوں کہ کیا کیا کیا ہے - اس لئے ضرورت ہے کہ آپ اس طرف توجہ دیجیئے - ان کو خوش رکھیئے تاکہ وہ آپ کے بارڈرز کو پوری طرح سے ڈفینڈ کر سکیں -

دوسری بات میں گورنمنٹ سے یہ عرض کرونگا کہ آپنے پلان ہولیڈے ڈکلیئر کر دیا ہے - روپیہ نہیں ہے - پیسہ نہیں ہے - لونز ہم کو ملتے نہیں ہیں - فارن ایکسچینج کی تنگی ہے - ٹھیک ہے یہ سب ڈفیکلٹیز ہیں - اب آپ کہتے ہیں کہ ۱۹۶۹ سے ہم فورتھ پلان چلائینگے - میرے خیال میں

That should have been the end of the fourth plan. Everybody is on a holiday.

میں جناب آج ملک کے نام پر - قوم اور

[شری غلام محمد بخشی]

وطن کے نام پر گورنمنٹ اور تمام اپوزیشن پارٹیز کے نیشنل لیڈرز سے جو یہاں پر بیٹھے ہوئے ہیں اپیل کرونگا کہ فالز نوسنز آف پریسٹیج کو چھوڑ کر ذرا زمین پر آئیے - زمین پر قدم رکھئے اور دیکھئے کہ آپکی پرابمز کیا ہیں - میں تو یہ کہونگا - مجھے معلوم نہیں کہاں تک اس کو منظور کرینگے -

Let there be a file holiday also; we can afford that.

ان کے پاس صبح سے شام تک کیا جاتا ہے - انڈر سیکریٹری نے لکھا ہے - سیکریٹری نے یہ لکھا ہے - چوبیس گھنٹے انہیں فارمیلیٹیز میں یہ لوگ کام کرتے ہیں - اس لئے میں کہتا ہوں کہ پلان ہولیڈے کے ساتھ ساتھ فائل ہولیڈے بھی ہو جائے - اس سے کوئی قیامت نہیں آ جائیگی - اس کے بجائے آپ نیشنل پرابلمز کو حل کرنے میں لگیں - لینگویج پرابلم کو حل کریں - یہ ایٹیچوڈ نہ رکھیں کہ یہ ہماری زبان ہے اس لئے ان کو ماننا ہی پڑیگا - آج وہ زمانہ نہیں ہے - ساؤتھ اور نارتھ کو ملا کر ایک راونڈ ٹیبل کانفرنس گورنمنٹ بلائے اور مسئلہ کو حل کرنے کی کوشش کرے - سب کاموں کو چھوڑ کر—ریسپونسبلٹیز—وی - آئی - پیز کو انوائٹ کرنا یا اور دوسرے کاموں کو چھوڑ کر—بیٹھیں اور کہیں کہ ہم جب تک سر نہیں اٹھائینگے جب تک ان نیشنل پرابلمز کو حل نہیں کر لینگے - ان پرابلمز کو حل کرنے کا یہی طریقہ ہے اور اسے کیا جانا چاہئے - ورنہ یہ کہنا کہ گورنمنٹ کے پاس پچاس آدمی زیادہ ہیں - وہ پچاس اس طرف بھی آ سکتے ہیں اگر ذرا بھی کوشش کیجئے - لیکن - اس سے کوئی فائدہ نہیں ہوگا - ہم نے یہ دیکھ لیا کہ اس دوران میں ۱۳ سرکاریں سال بھر کے اندر بدلیں - کل بنگال میں ایک چیف منسٹر تھے - لیکن آج وے سبھاسد بھی نہیں ہیں - اس سے بھی پیچھے چلے گئے - ایک سرکار سدا نہیں رہتی ہے - وے آتی ہیں اور جاتی ہیں - لیکن نیشنل پرابلمس کی طرف آپ ذرا دھیان دیں - یہ نہیں ہونا چاہئے کہ مرارجی بھائی ادھر دوڑیں آنریبل پرائم منسٹر ادھر جائیں اور دوسرے پارلیمنٹری منسٹر جتنے ہیں کوئی ادھر کوئی ادھر اور بڑے بڑے معاملوں پر غور کرنا ہو تو اس کے لئے رات کو دو بجے بیٹھ رہے ہیں - تو اس عادت کو چھوڑ دیں اور نیشنل پرابلم پر غور کریں -

Let me request my hon. friends here. Let me tell the national leaders. It is as much their responsibility as it is ours. It is not scoring a point. As

adjournment Motion or a Calling Attention Notice will not solve the problems. Problems will be solved only when you sit together, discuss and find out a solution. Do not get out of the room till you find out a solution. Let that attitude be there.

نیشنل پرابلمس پر آپ دھیان دیں - آج مہاراشٹر اور میسور آپس میں لڑ رہے ھیں - کل پنجاب اور ہریانہ آپس میں لڑ سکتے ھیں اتر پردیش بھی لڑ سکتا ھے - یہ آگ سلگ کر بجھے کی نہیں - اس لئے میں عرض کرونگا کہ سب لوگ مل کر ڈس اینٹیگریشن آف دی کنٹری کو روکیں - ریجنلزم کو روک دیں لینگویج کی پرابلم کو روک دیں - اس کے ساتھ ھی ساتھ ھم نے سوشلزم کا بھی بہت خوبصورت دعوے کیا ھے - سوشلزم اور سیکیولرزم کا دعوے کیا ھے -

I am shamed to mention in this august House that both these things are missing; secularism is not there and socialism is also not there. (*Interruption*). Whether it was there or not, I say this is out objective and we are going towards it. I will never say that nothing has been done. Much has been done and much has yet to be done.

اس لئے میں آپ سے عرض کر رہا ھوں کہ آپ ان باتوں کی طرف دھیان دیجئے - جب آپ کا جھنڈا اونچا رہے گا - تب آپ کا وشواس بڑھے گا اور لوگ آپ پر بھروسہ کریں گے اور لوگوں کی پرابلمز ختم ھو جائیں گی - آج آپ کہتے ھیں کہ ساڑھے نو کروڑ ٹن غلہ پیدا ھو گا - ٹھیک ھے میں نے کہا کہ پرماتما اور اندر دیوتا کی عنایت ھے لیکن اس کے ساتھ ھی ساتھ قیمتیں بھی کہاں بڑھ رھی ھیں - رات کو ایک قیمت ھوتی ھے اور صبح دوسری قیمت ھو جاتی ھے - ھمارا و آپکا چیرشیڈ ڈزائر اور اوبجیکٹ یہ بھی تھا -

to arrest the price line in 1957. If you see the resolutions of the National Development Council you will find this. Arrest means stop. Has it been stopped? It goes up like this.

تو آپ یہ فیصلہ کریں کہ قیمتوں کو بڑھنے نہیں دینا ھے - چاھے کوئی بھی سفر کرے لیکن قیمتیں نہیں بڑھنے پائیں گی - آپ ایک ٹیچر کی تنخواہ بیس روپیہ بڑھاتے ھیں - پانچ جنوں کا اس کا پریوار ھے تو اسی مہینے میں اس کے پچاس روپئے زیادہ خرچ ھو جاتے ھیں - اس طرح سے وہ ھمیشہ مائنس اور بینکرپٹ رھتا ھے - آپ ایک پولیس مین کی تنخواہ پچیس روپیہ بڑھاتے ھیں لیکن چیزوں کی قیمتیں پھر بڑھ جاتی ھیں پچاس روپئے - وہ پھر بھی مائنس میں رھتا ھے - اس طرح سے آپ ایک ایسی الجھن میں پڑ گئے ھیں جس میں سے نکلنا بڑا مشکل ھو گیا ھے - اس لئے میں کہتا ھوں کہ

[بخشی غلام محمد]

دونوں طرف کے جو لیڈرز ہیں وہ اگر کوشش کریں تو اس میں کامیابی مل سکتی ہے -

اب وہی تبدیل کرنے کی بات - تو یہ اچھے مکرجی کو تبدیل کریں گے اور یہ پی - سی - گھوش کو تبدیل کریں گے - یہ تو چلتا ہی رہیگا - لیکن اگر آپ کو ملک کے یہ معاملے حل کرنے ہیں - ملک کو بچانا ہے دیش کو بچانا ہے - ملک کی عزت کو بچانا ہے - ملک کی ایکتا کو بچانا ہے - جس دیش کے لئے گاندھی اور جواہر لال مرے اور لاکھوں انسانوں نے اپنی جان کی قربانیاں دیں ان کا خون رائیگاں نہ ہونے پائے تو آپ زمین پر کھڑے ہو کر ہر چیز کو سوچنے سمجھنے کی کوشش کریں - آپ دیکھیں کہ جواہر لال جی کے جانے کے بعد تین سالوں میں کیا ہوا - ان کے جانے کے بعد ہمارا پلان کہاں ہے - ہماری انڈسٹریز کا کہاں ہیں - آپ کا سیکولرزم اور سوشلزم کا پالیسی کہاں ہے - یہاں پر مہنت جی نے اپنے خیالات کا اظہار کیا - ہو سکتا ہے کہ ہندوستان میں دس بیس پچاس یا سو آدمی ایسے ہوں - میں ان کی بڑی عزت کرتا ہوں - خیالات بڑے اچھے ہیں لیکن میں کہتا ہوں کہ موجودہ زمانے میں ان کے لئے کوئی جگہہ نہیں ہے - ہندوستان ہندوؤں کا ملک نہیں - ہندوستان مسلمانوں کا ملک نہیں - ہندوستان ہندوستانیوں کا ملک ہے -]

17.28 hrs.

BUSINSS ADVISORY COMMITTEE

FOURTEENTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): Sir, I beg to present the Fourteenth Report of the Business Advisory Committee.

17.28½ hrs.

LOSS TO RAILWAYS DURING LANGUAGE AGITATION*

MR. DEPUTY-SPEAKER: We shall now take up the half an hour discussion.

श्री श्रीचन्द गोयल (चंडीगढ़) : उपाध्यक्ष महोदय, हमारे देश में रेलों का राष्ट्रीयकरण हुए कई शताब्दी बीत गई हैं लेकिन आज तक हम अपने देश में और देशवासियों के अन्दर यह भावना पैदा नहीं कर पाए कि रेलों की सम्पत्ति आज जन सम्पत्ति है, हम में से हरएक की सम्पत्ति है, यह राष्ट्रीय सम्पत्ति है । वे लोग जो बिना टिकट रेलवे में यात्रा करते हैं या रेलवे के माल की चोरी करते हैं, या रेलवे के माल को हिंसा द्वारा नष्ट करते हैं, या अग्नि भेंट करते हैं, उनके अन्दर आज तक यह भावना पैदा नहीं हुई कि यह हमारा अपना नुकसान है, करों के द्वारा हमारे खून पसीने की जो कमाई है उसके द्वारा यह सम्पत्ति बनती है इस सम्पत्ति की क्षति की पूर्ति हमें फिर से

*Half-An-Hour Discussion.

करों का बोझ उठाकर करनी पड़ती है । आज उनमें हमें यह भावना पैदा करने की जरूरत है । जो लोग सरकार की किसी नीति, किसी कार्यक्रम या सरकार की किन्हीं असफलताओं के संबंध में किसी न किसी प्रकार का आन्दोलन करना चाहते हैं तो उस आन्दोलन का एक रूप हो सकता है, अन सभाएं हो सकती हैं और जेल जाना हो सकता है लेकिन राष्ट्रीय सम्पत्त को नष्ट करना, यह किसी भी समस्या का हल नहीं हो सकता । मैं समझता हूं कि हमारे देश के ये लोग बड़े गलत रास्ते पर चल पड़े हैं । ऐसे तत्वों का किसी भी प्रकार से समर्थन नहीं किया जाना चाहिए बल्कि उनकी निन्दा होनीं चाहिए । आज सारे देश के अंदर इस प्रकार का वातावरण हमें पैदा करने की जरूरत है । आज मैं समझता हूं कि सरकार की ओर से भी और बाकी दलों के नेताओं की ओर से भी राष्ट्र के अन्दर इस प्रकार का वातावरण पैदा करने के लिए एक अभियान की जरूरत है जिससे लोगों के दिलों में यह बात बैठ सके कि रेलवे की सम्पत्ति नष्ट करना या राष्ट्र की सम्पत्ति नष्ट करना, हमारी अपनी सम्पत्ति को नष्ट करना है और उसकी क्षति पूर्ति हमारे ही द्वारा होगी ।

आज मैं आपसे यह निवेदन करना चाहता हूं कि एक प्रश्न का उत्तर देते हुए हमारे रेलवे मंत्री महोदय ने यह कहा था कि अकेले भाषा के प्रश्न पर जो आन्दोलन हुआ उस में 25 लाख रुपये की रेलवे की सम्पति नष्ट कर दी गई । लेकिन आन्दोलन तो अनेकों प्रकार के देश के अन्दर चलते रहते हैं। हमारे रेलवे मंत्री महोदय ने उन की तरफ अपने भाषण में इशारा किया है और उन के भाषण का जो अन्तिम पैराग्राफ है उस के अन्दर उन्होंने इस बात का संकेत किया है कि किसी भी प्रकार का आन्दोलन क्यों न हो उस में रेलवे सम्पत्ति को उस का शिकार बनाया जाता है उसके प्रति एक हिंसात्मक रवैया अपनाया जाता है उस को चलाने की कार्यवाही होती है चाहे किसी भी प्रकार का आन्दोलन क्यों न हो, भाषा संबंधी आन्दोलन हो, किसी प्रदेश के अन्दर कोई स्टील प्लांट लगाना चाहू, बांध कायम करने का कोई प्रश्न हो या श्रम संबंधी आपस का झगड़ा हो या कोई राशनिंग का प्रश्न हो यहां तक कि स्कूल फीस के मामले में भी अगर विद्यार्थी अपने हृदय के उद्गार निकालना चाहते हैं तो उन के द्वारा भी रेलवे की सम्पत्ति को नष्ट करने की बात आती है । हमारी भाषा में यह कहावत है कि जब कुम्हार का कुम्हारी के ऊपर वश नहीं चलता तो वह जाकर गधी का कान ऐंठता है, इसी तरह से मैं समझता हूं कि जब प्रान्तीय सरकारों के ऊपर या केन्द्रीय सरकार के ऊपर रोष होता है और जब लोग समझते हैं कि उनका वह रोष कारगर साबित नहीं होता तो वह जाकर रेलवे सम्पत्ति को अपने क्रोध का निशाना बनाते हैं। मैंने इस विवाद को इसलिए खड़ा किया है कि आज यह उत्तरदायित्व, यह जिम्मेदारी पूरे तौर पर प्रान्तीय सरकारों के ऊपर हो और उन को इस राष्ट्रीय सम्पत्ति की रक्षा करनी होगी। यह एक वैधानिक औब्लिगशन, एक कांस्टीट्यूशनल औब्लिगेशन आज उन के ऊपर है क्यों कि जो कानून और व्यवस्था की जिम्मेदारी है यह विषय प्रान्तीय सरकारों के विषय हैं । मैं समझता हूं कि प्रान्तीय सरकार भी यह नहीं चाहेंगी कि केन्द्रीय सरकार इस मामले को अपने हाथ में ले ले । इस व्यवस्था को वह पसन्द नहीं करेंगी । इस कारण आज उन को अपने इस उत्तरदायित्व को, अपनी जिम्मेदारी को निभाना पड़ेगा । जब केन्द्र नहीं कर सकता है और वह करेंगे नहीं तो उस राष्ट्रीय सम्पत्ति की रक्षा कौन करेगा। इसलिए मैं समझता हूं कि इस औब्लिगेशन को, इस कर्त्तव्य को उन्हें निभाना चाहिए। जो सरकारें इस के अन्दर विफल रही हैं मैं समझता हूं कि उन को क्षतिपूर्ति करनी होगी उन को इस बात का मुआवजा देना होगा।

[श्री श्रीचन्द गोयल]

आज की जो कानून की व्यवस्था है और इस संबंध में दो तीन प्रकार के कानून हैं। रेलवे सिक्योरिटी प्रोटेक्शन फोर्स एक्ट और उसी प्रकार से एक दो कानून हैं लेकिन किसी के अन्दर आज इस प्रकार की व्यवस्था नहीं है कि जो लोग रेलवे की सम्पत्ति को नष्ट करने की धमकी देते हैं उन के खिलाफ किसी किस्म की कोई कार्यवाही की जा सके, उन के खिलाफ फायरआर्म्स का इस्तेमाल किया जा सके या और कोई कड़ी कार्यवाही उन के खिलाफ की जा सके। इस प्रकार की कोई व्यवस्था आज हमें अपने कानून के अन्दर दिखाई नहीं देतीं है। इसलिए मैं आज यह निवेदन करना चाहता हूं कि हमें कानून के अन्दर इस प्रकार की व्यवस्था करनी पड़ेगी यह रेलवे सिक्योरिटी प्रोटेक्शन फोर्स ऐक्ट के अन्दर संशोधन करने की जरूरत है ताकि और जो रेलवे के कर्मचारी हैं या और जो इस फोर्स के मैम्बर्स हैं वह जरूरत पड़ने पर फायरआर्म्स का इस्तेमाल करके रेलवे की सम्पत्ति को जो हानि पहुंचाने का प्रयत्न होता है उस का बचाव किया जा सके।

रेलवेज़ की सम्पत्ति को नुक्सान करने से तिगुना नुकसान होता है। रेलवेज की सम्पत्ति को नष्ट करने से जो रुपये का नुकसान होता है वह तो है ही उस के साथ साथ दूसरे प्रकार का जो नुक्सान है उस की क्षतिपूर्ति करने में रेलवे विभाग को अनेकों प्रकार की कठिनाइयां होती हैं। तीसरी जो इससे सब से बड़ी हानि होती है वह यह कि रेलवेज़ की साधारण जो कार्यवाही है रेलवे की जो फंक्शनिंग है वह अपसैट हो जाती है। सरकारी कर्मचारी अपनी ड्यूटी पर समय पर नहीं पहुंच पाते हैं अनेको प्रकार के लोग जिन्हें भिन्न भिन्न कामों से ड्यूटी के सिलसिले में दूसरे दूसरे स्टेशनों आदि पर पहुंचना होता है वह नहीं पहुंच पाते और इस कारण वह सारा काम का सिलसिला दरहम बरहम हो जाता है और बहुत अधिक हानि उस कारण होती है। इसलिए मैं समझता हूं कि वक्त आ गया है जब हम इस के लिए गम्भीरतापूर्वक सोच कर कोई माकूल हल निकालें।

मैं इस सिलसिले में दो तीन सुझाव रेलवे मंत्री महोदय को और सरकार को देना चाहता हूं। मेरा पहला सुझाव यह है कि जो रेलवे पुलिस फोर्स का एक्ट है उस के अन्दर वाजिब संशोधन किया जाय ताकि जो रेलवे फोर्स के लोग हैं उन को इस बात का अधिकार हो कि रेलवे की सम्पत्ति को नष्ट करने की जहां धमकी या कार्यवाही दिखाई देती है उस को रोकने के लिए वह लोग फायरआर्म्स का इस्तेमाल कर सकें। इस के लिए मैं समझता हूं कि आज शायद इस किस्म का कोई नया लेजिस्लेशन भी हमें लाने की जरूरत पड़े कि जहां पर रेलवे की सम्पत्ति को वाएलेंस के द्वारा, हिंसा के द्वारा नष्ट करने का प्रयत्न होता है उस का हम बचाव कर सकें।

दूसरे मैं यह चाहता हूं कि उस इलाके के ऊपर एक प्युनिटिव फ़ाइन इम्पोज़ करने की उस में व्यवस्था होनी चाहिए ताकि एफैक्टैड इलाकों के लोग यह समझें कि अगर हम ने रेलवे की जायदाद की रक्षा नहीं की और वह रेलवेज़ की जायदाद अगर नष्ट हो गयी तो उस की जिम्मेदारी हमारे ऊपर आने वाली है। इस लिए इस तरह के एक प्युनिटिव फ़ाइन का प्राविज़न भी करना मैं समझता हूं कि आज के हालात में आवश्यक हो गया है।

इस के साथ साथ मैं यह भी उचित समझता हूं कि चूंकि प्रान्तीय सरकारों के ऊपर इस बात की जिम्मेदारी आती है कि वह इस की रक्षा करें तो जहां वह उस की रक्षा नहीं कर पाई है उन्हें वहां की क्षतिपूर्ति करनी चाहिए उनसे वहां के लिए मुआविज़ा लिया जाना चाहिए।

मैं यह भी निवेदन करना चाहता हूं कि आज इस सिलसिले में सारे देश के अन्दर एक प्रचार का अभियान लेकर लोगों के दिमाग में यह चीज बैठानी होगी कि यह रेलवे की सम्पत्ति उन की अपनी सम्पत्ति है और यदि उस को वह नष्ट करते हैं तो ऐसा करके वह खुद अपनी हानि करते हैं। वह जो उन के द्वारा हानि होती है उस की पूर्ति करने की भी जिम्मे-दारी उन के ऊपर होती है। इस तरह का प्रचार देश में व्यापक पैमाने पर करने की बड़ी जरूरत है। मैं पूछना चाहूंगा कि इस सिलसिले में और कौन कौन से क़दम उन के विचाराधीन हैं ताकि इस गम्भीर मसले को हल करने के लिए उचित और कारगर पग उठाये जा सकें ?

श्री कंवरलाल गुप्त (दिल्ली सदर) : जैसे कि मेरे से पूर्व वक्ता महोदय ने कहा मैं भी यह समझता हूं कि सरकार की सम्पत्ति चाहे वह केन्द्रीय सरकार की हो या राज्य सरकार की हो, सरकारी सम्पत्ति को नष्ट करना यह एक अनपैट्रियाटिक ऐक्शन है और मैं तो यह कह सकता हू कि यह ऐंटी नेशनल ऐक्शन है। जो भी सरकारी सम्पत्ति है वह हमारे देश की राष्ट्रीय सम्पत्ति है और उस राष्ट्रीय सम्पत्ति को नष्ट करना देश के ऊपर एक बड़ी भारी चोट करनी है। मेरी समझ में इस समस्या को दो तरीकें से हल करना होगा। एक तो इसे पोलिटिकल लेन के ऊपर हल करना होगा। अभाग्यवश आज हमारे देश के अन्दर कुछ तत्व ऐसे हैं जोकि इस को बुरा नहीं समझते हैं कि देश में हिंसा हो, वाएलेंस हो या ऐनार्की हो। इस चीज़ को उन के दिलो सें मिटाने के लिए मैं समझता हूं कि सरकार को एक पोलिटिकल लेन पर इनीशिएटिव लेना चाहिए। उसके लिए वह जितनी रेक्गनाइज्ड पोलिटिकल पार्टीज़ हैं उनकी वह कांफ्रेंस बुलायें और वहां पर उनको यह कहें कि जो पोलिटिकल पार्टीज़ यह समझती हैं कि हिंसा नहीं होनी चाहिए तोड़ फोड़ नहीं होनी चाहिए वह सब इसके लिए मिल कर एक घोषणा करें सब मिल कर अपील करें कि यह हिंसा का वातावरण और भावना लोग त्याग दें बाकी जो तत्व इस में विश्वास नहीं करते उनको फिर सिंगिल आउट कर देना चाहिए और लोगों को पता लगना चाहिए कि इस प्रकार के तत्व कौन कौन से हैं ? मैं समझता हूं कि इस दिशा में सरकार को जल्द पहल करनी चाहिए।

दूसरा मेरा सुझाव यह है कि अभी तक जो रेलवे प्रोटेक्शन फोर्स है उसको कोई पावर्स नहीं हैं। किसी को वह शूट नहीं कर सकते। कहीं पर वाएलेंस हो रहा हो तो वह उसे मिटाने के लिए और बन्द करने के लिए हथियार का इस्तेमाल नहीं कर सकते हैं। इसलिए कानून इस प्रकार का बनाया जाना चाहिए कि जो रेलवे प्रोटेक्शन पुलिस फोर्स है उसको ज्यादा से ज्यादा पावर्स हासिल हों। जैसे कि बाकी जगहों पर ला ऐंड आर्डर क़ायम रखने के लिए पुलिस को पावर्स हासिल हैं वैसे ही पावर्स रेलवे प्रोटेक्शन पुलिस फोर्स को भी दी जायें।

साथ ही सरकार द्वारा एक ऐसा कानून बनाया जाना चाहिए कि जिस प्रान्तीय सरकार के अन्दर इस प्रकार की रेलवेज की सम्पत्ति को क्षति पहुंचती है, सम्पत्ति नष्ट होती है वह क्षति वहां की प्रान्तीय सरकार पूरी करे। अब उसमें चाहे मेरी पार्टी की सरकार आती हो डी० एम० के० की सरकार आती हो या कांग्रेस की सरकार आती हो इस बात का बगैर खयाल किये हुए सरकार को इस प्रकार का विधेयक लाना चाहिए कि जिस प्रदेश में सरकारी सम्पत्ति को क्षति पहुंचे उसको क्षतिपूर्ति की जिम्मेदारी उस प्रदेश की सरकार पर हो। इसके लिए मैं समझता हूं कि पोलिटिकल प्लेन पर इसको मनवाना चाहिए, पोलिटिकल ऐक्शन होना चाहिए, क्योंकि आज हमारे देश में विभिन्न पार्टियों और विचारधाराओं की

[श्री कंवरलाल गुप्त]

सरकारें हैं और उनके अलग अलग तरीके काम करने और समस्याओं को देखने के हैं इसलिये हो सकता है कि वह महज ऐसा एक होम मिनिस्टरी के सरकुलर होने के बाद उस से कोआपरेट न करें। और जितनी ताकत इस्तेमाल करनी चाहिए उतनी न करें तब यह जरूरी हो जाता है कि इसकी रिस्पांसिबिलिटी स्टेट गवर्नमेंट पर होनी चाहिए। इस प्रकार का विधेयक सरकार को जल्दी से जल्दी लाना चाहिये। इस सम्बन्ध में सरकार का क्या रिएक्शन है यह मैं जानना चाहता हूं।

श्री शिकरे (पंजिम) : उपाध्यक्ष महोदय पिछले कई दिनों में यह देखा गया है कि कुछ सुप्रवृत्तियों और दुष्प्रवृत्तियों में एक लड़ाई सी चल रही है। पिछले दिनों भारत के सर्वोच्च न्यायालय के मुख्य न्यायाधीश श्री गजेन्द्रगडकर ने बम्बई में एक मोर्चा लगाया था। उस मोर्चे में मांग की गई थी कि देश में जो सार्वजनिक सम्पत्ति है उस का जो नुकसान होता है उस पर पाबन्दी लगाई जाय। अब उन्होंने बम्बई में यह मोर्चा लगाया तो उसके बारे में अखबारों में आया और ऐसा समझा गया कि बम्बई में इसका प्रचार होगा तो इसका एफेक्ट अच्छा होगा। लेकिन ऐसा हुआ कि एक सप्ताह के बाद 16 फरवरी को मलाद का जो स्टेशन है वहां पर तोड़ फोड़ हुई। वहां तीन डब्बे जलाये गये। यहां पर भी हमने दुष्प्रवृत्ति और सुप्रवृत्ति की लड़ाई का एक नमूना देखा।

वह जो मोड़ तोड़ हो रही है उस के बारे में माननीय सदस्य ने उल्लेख किया और कहा कि कुछ पार्टियां एसा तोड़ फोड़ का काम करती हैं और अगर वे पार्टियां इस की जिम्मेंदारी ले सकेंगी तो इस स्थिति में सुधार हो सकेगा। मैं इस विचार का आदमी हूं कि हमेशा ही पार्टियां। ऐसे काम नहीं करती हैं। सिर्फ जो गुंडे रहते हैं वह ऐसे काम करते हैं। मलाद में जो घटना हुई थी वह बड़ी सिम्पल सी थी। वहां एक गाड़ी 10 बजे आती है। उस में नौ डब्बे रहते हैं। लेकिन उस दिन उस गाड़ी में कुल छः डब्बे आये और नौ डब्बों की जो गाड़ी थी वह कैंसल हो गई। जब वह गाड़ी कैंसल हो गई और छः डब्बों की गाड़ी आई तो लोगों ने प्रदर्शन किया। वह जो प्रदर्शन करने वाले थे मैं समझता हूं उन्होंने उस के लिये कोई खास तैयारी नहीं की थी उन डब्बों को जलाने की। पांच मिनट में ऐसा हुआ कि वहां दो हजार लोग आये। कहां से आये यह मालूम नहीं, लेकिन उन दो हजार लोगों ने तीन डब्बों को जला दिया।

इसलिये मैं कहूंगा कि जो रोल सर्वोच्च न्यायालय के भूतपूर्व न्यायाधीश श्री गजेन्द्र गडकर और ऐसे स्तर के लोगों ने अदा किया. और किस ने नहीं किया वे अभिनंदनीय हैं। उन्होंने कह दिया कि जो गवर्नमेंट का माल मता है वह सार्वजनिक माल मत्ता है उस की तोड़ फोड़ जो होती है उस का प्रबन्ध किया जाना चाहिये। मैं समझता हूं कि जो देश की सुप्रवृत्ति है इंटेलिजेंसिया है जो निष्पक्ष लोग हैं जिन का पालिटिक्स से कोई ताल्लुक नहीं वह लोग अगर इस के लिये प्रयत्न करें तभी सार्वजनिक माल मत्ते की रक्षा हो सकेगी।

श्री रवि राय (पुरी) : उपाध्यक्ष महोदय, रेल सम्पति का नुक्सान करने की जो प्रवृत्ति है वह सर्वथा निन्दनीय है। सवाल यह है कि जिस ढंग से रेलवे मंत्रालय की ओर से कहा गया कि भिन्न भिन्न भाषा आन्दोलनों के कारण दक्षिण भारत में और उत्तर भारत में तोड़ फोड़ हुई क्या यह ठीक है? सवाल यह है कि क्या उन की ओर से इस की रक्षा के लिये उचित कदम नहीं उठाये गये।

अभी हमारे मित्र ने मलाद स्टेशन के बारे मे बतलाया कि वहां पर सुप्रवृति और दुष्प्रवति की विषमता छी। मेरे पास इस सम्बन्ध में जो जानकारी है उस को मैं आ र के जरिये से सदन के सामने रखना चाहता हूं। श्री मृणाल गोरे जो कि बम्बई नगर पालिका के सदस्य हैं वहां गये और श्री जार्ज फरनेन्डीज वहां गये यह देखने के लिय कि मलाद स्टशन मे क्या हुआ है। वह जो रेलव के डिवीजनल सुपरिन्टडेंट हें उन की रक्षा करने के लिये गये थे। वहां पर जो लोग थे उन्होंने डब्बों को नुक्सान पहुंवाने की कोशिश की। श्री मृणाल गोरे ने जा कर उन को समझाने की कोशिश की। लेकिन मैं कहना चाहता हूं कि ऐसी स्थिति मे लोगों में घीड़ की मनोवृति आ जाती है। शायद वहां के लोगों ने कुछ समय से मांग की थी कि जो बोगियां पहले जला दी गईं थीं उन को सरकार फिर लगा दे ताकि वहां के लोगों को तकलीफ न पहुंचे। हम को लगता है कि जो वहां के कर्मचारी विद्यार्थी और साधारण यात्री हैं आठ या दस हजार व सारे के सारे वहां इकट्ठ हो गये थे और उन्होंने रेल के डिब्बों को जला दिया।

माननीय मंत्री चाहे जिस तरह का बिल लायें लेकिन वहां जो इस तरह की बात हुई उस में जो उनका दोष है उस को भी मानना चाहिय। माननीय मंत्री महोदय से मैं पूछना चाहता हूं कि क्या इस बात की ओर उनका ध्यान गया है कि राज्य सरकार की पुलिस और रेलवे के जो अधिकारी हें उन की जिम्मेदारी है। जो रेलें चलती हें उस की जिम्मेदारी रेलव प्रोटेक्शन फोर्स की भी है। जब दोनों विभाग जिम्मेदारी से काम करेंगे तभी जो कानून लागू किया जायेगा वह ठीक चल सकेगा।

दूसरी बात यह है कि आप जल्दी में कोई काम मत कीजिय। आप से लोग बहुत दिनों से गोलमेज बैठक करने की मांग कर रहे हैं आज भी की गई आज आप उस को मान रहे हैं लेकिन पहले नहीं माना। पहले मंत्री महोदय को निश्चय करना चाहिये कि जो कानून बनाया जायेगा उस की प्रतिक्रिया क्या होगी। सरकार को एसा कोई काम नहीं करना चाहिय जिस से लोगों के मन पर प्रतिकूल प्रतिक्रिया हो। मुझ करोड़ों रुपयों का नुकसान हो चुका है उस की पृष्ठभूमि में मैं पूछना चाहता हूं कि वह इस सवाल के ऊपर विचार करने के लिय तैयार हैं या नहीं?

MR. DEPUTY-SPEAKER: I have received a few slips. If the procedure we have laid down is not followed. It would be difficult because time will have to be extended and that is also not possible. Today I have received two slips from the DMK. I will permit one of them; let them choose between themselves. Shri S. Kundu has just appeared on the scene and got an inspiration and sent me a slip. So is Shri D. S. Patil This is not permissible under the rules. This time I allow them to put a question each Next time I will not.

SHRI K. N. TIWARY (Bettiah): Are you departing from the normal procedure and allowing them to mark speeches and not put questions only?

MR. DEPUTY SPEAKER: Questions only. We have laid down that before 10.30 A.M. they must send in their slips. Then a ballot is held. Today they have sent slips in the afternoon. All the same today I am giving them a chance.

SHRI G. VISWANATHAN (Wandiwash): As you know very well, the DMK party is against firings as well as destruction of property. We are much pained to see that railway property is destroyed during any agitation, whether inside Madras State or outside it. In fact, our Chief Minister has condemned it in unequivocal terms. To put in in his own words:

Rail pettikalukku vaikkum neruppu Yen nenjukku vaikkum neruppahum.

[Shri G. Viswaranthan.]
He has requested students to desist from such attempts and they have obeyed also. To quote one instance, when students were inside the Madras Central station, our Public Works Minister, Shri Karunanidhi, went there in person and requested them not to indulge in violance or destruction of property. He was able to convince them immediately and avoid incidents. In such a way, the Madras Government did control the mob.

At the same time, I want to point out that this phenomenon of destruction of railway property is the Central Government's own reaction.

MR. DEPUTY-SPEAKER: The discussion has been raised with a view to get some reply rom the Government—

SHRI G. VISWANATHAN: I want to get a reply from tht Minister. Nobody puts a question in this House without a preface. I am following the convention.

An impression has been created in India that the Central Government is not amenable to reason, and that the Central Congress Government understands only the language of violance.

AN HON. MEMBER: No.

SHRI G. VISWANATHAN: That is the position. This is the sort of democracy you have created in these 20 years. It is the creation of this Government which has caused destruction of property.

A fantastic suggestion was made by some people that the State should bear the loss of the railways.

MR. DEPUTY-SPEAKER: You put your question. You are not supposed to counter that.

SHRI G. VISWANATHAN: I would like to suggest to the Minister that those people ore not in control fully in any State, and I would like the Minister to assure the House that those suggestions will be rejected outright.

MR. DEPUTY-SPEAKER: Shri Kundu.

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): If you call others, how can we finish by six.

MR. DEPUTY-SPEAKER: This is unfair. We are having a half-hour discussion that is given notice of with some object in view. If there is no quorum, we can adjourn, otherwise as far as possible, you have got to be very patient.

SHRI S. KUNDU (Balasore): I thank you for being very generous in allowing me. It is surprising that the Deputy Minister, Shri Siddheshwar Prasad wants to go home. He has not done any office work, he has been sitting here.

SHRI SIDDHESHWAR PRASAD: Is this your question?

SHRI S. KUNDU: When these incidents of burning of national property like railways or posts and telegraph offices come to our notice, it touches our soul very much. We condemn such violance, such orgy. So far the young in our country have not realised that this property belongs to the nation. This is not the property of Mr. Poonacha or Mrs. Indira Gandhi. This we have not been able to teach them during 20 years of congress rule.

In this railways, a public undertaking of Rs. 800 crores, I do ont think there is a feeling of porticipation with it by the people in the sense that this undertaking belongs to the people. I would like to know from the Railway Minister what exactly he is going to do to make the people feel that this

undertaking belongs to them and they have a sense of participation.

I do not want that another police forces should be organised and more money should be spent on police to protect the railways. It should be the primary responsibility of the State Government to protect railway property, and Mr. Ponnacha must tell all the State Governments that this is their primary responsibility. I would like to know specifically what he has in mind on these two points.

श्री देवराव पाटिल (यवतमाल) : भाषा सम्बन्धी आन्दोलन के दौरान रेलवे को जो हानि हुई है उसको अगर आप देखेंगे तो आपको पता चलेगा कि स्टेट प्रापर्टी को हानि अधिक नहीं हुई है सैंटर की जो प्रापर्टी थी उसको ही अधिक हानि हुई है और उसका कारण जहां तक मैं समझा हूं यह है कि स्टेट गवर्नमेंट्स ने ज्यादा बड़ी कार्रवाई इन प्रवृत्तियों को रोकने के लिए नहीं की है । यह जो रेलव की हानि हुई है उसकी भरपाई करने के लिए क्या स्टेट गवर्नमेंट्स से भी कुछ परसेंटेज उसका लिया जाएगा ?

मैं यह भी जानना हूं कि यह जो ला एंड आर्डर का मामला स्टेट गवर्नमैंट्स के जिम्मे है इस मामले को केवल उन्हीं तक सीमित न रख कर क्या सैंटर इसके बारे में कुछ करने का विचार रखता है, इस में कुछ परिवर्तन करना चाहता है या नहीं ? क्या क्या इस पर भी आपका ध्यान है या नहीं ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): Mr. Deputy-Speaker, Sir, I have listened with great care to the speeches made by several Members, and I fully agree with the sentiments expressed by the Members during this half-an-hour debate over the question for which I have furnished answers on the 13th of this month. The specific points that have been raised are two: what measures were adopted to avoid the loss and whether help was sought from the State Governments to supply adequate police force. These are the two specific points which my friend Shri Goel sought to raise during this half-an-hour discussion arising out of my answers given to question No. 4 on the 13th of this month. As these specific questions relate to the language agitation, I would like to confine myself to those questions only.

The first trouble which started—

SHRI S. KANDAPPAN (Mettur): You are also agitated over this language. (*Interruption*).

MR. DEPUTY-SPEAKER: He did not participate in the burning!

SHRI C. M. POONACHA: I am no doubt agitated and exercised very much over the things that have happened on account of this language agitation. The first sign of agitation against the language policy, as enunciated by this House, was in Uttar Pradesh. When reports reached me on that day, the Chief Minister of Uttar Pradesh was here. I met him and had long discussions and he promised to do everything so far as his State was concerned. I must say before this House that the Uttar Pradesh Government did do their best. Later on, things spread to Andhra. In Andhra, the State Government officers, particularly the Inspector-General of Police and our Chief Security Officer and the railway officers, held a meeting on the 6th January. They held discussions and sent out suitable instructions to all the units all over the State including the district authorities, and that is the action taken so far as the railway is concerned, to alert the State authorities to the impending dangers that might arise out of this agitation over the language issue in Andhra Pradesh.

On the 20th December, some trouble started in Madurai, and immediately, the General Manager, Southern Rail-

[Shri C. M. Poonacha]

way, wrote a letter to the Chief Secretary, Madras State, explaining to him the difficulties that the railways had been experiencing and sought the assistance of the State Government. Subsequently, the Chief Security Officer, Southern Railway, contacted the Inspector-General of Police and explained to him the various problems that were confronting by the railways in maintaining their service regularly and the case was put before them and their assistance was sought.

So, these are the few steps which we took in connection with the impending or threatened agitations, we have approached the State Governments at the appropriate time and at the appropriate level and brought home the facts and placed the matter before them for taking necessary action.

18 hrs.

The point was made that there should be sufficient powers vested in the Railway Ministry to meet certain situations. As hon. members know, the Railway Protection Force Act passed by this House does not confer the police powers on the RPF. In fact, that force is a watch and ward organisation with certain limited powers to deal with certain situations. But normally the responsibility of maintaining law and order rests with the respective State Government. We can only approach the State authorities in this regard to seek their help and that help has been extended to us on all occasions. No doubt if you look at the figures, it might appear that in some areas the loss might have been heavy and in some other areas less. All the same, the fact is there is a growing tendency in the country to the effect that whatever may be the reason, if an expression has got to be made, it should be by attacking railways or Central Government property.

SRI VASUDEVAN NAIR (Peermade): State transport buses also.

SHRI C. M. POONACHA: Whatever may be the reason, a section of the people seem to think that by resorting to incendiarism or acts of vandalism, a thing could be brought home to the Government more effectively than by adopting a constitutional method.

SHRI VASUDEVAN NAIR: The people think these vehicles carry the message of the Congress Government.

SHRI C. M. POONACHA: If that is so, this mentality will have to be set right. This is what I want to explain. If anyone thinks that these railways are Congress railways, that mistaken notion will have to be corrected, whether by taking necessary powers or by building up public opinion. We should certainly do both. We should build up public opinion in this regard. We are all good-intentioned people and we come and work hard in the interests of the country. Therefore, it should be possible at our level, at the level of Members of Parliament, to build up public opinion in this regard and dissuade people and the unsocial elements from taking recourse to vandalism.

SHRI KANWAR LAL GUPTA: Are you prepared to call a conference of Members of Parliament?

SRI C. M. POONACHA: In this context, the suggestion made by Shri Gupta is worthy of consideration. We are already thinking of summoning a conference of all political leaders to discuss this most important question which is agitating our minds.

The point was raised whether we could make the State Governments responsible for making good the losses.

SHRI S. KANDAPPAN: That is a very dangerous idea.

SHRI C. M. POONACHA: I have looked into the matter in detail. The Railway Act of 1890 does not provide for such action. The Railway Protection Force Act does not provide any powers to the railways or to the Central Government to demand compensation from the respective State Government. There was once an ordinance passed known as the Collective Fines Ordinance of 1942. That also will not be useful under the present circumstances. Punjab has passed an Act known as the Punjab Security of the State Act of 1953. We have examined that. That also does not give any specific powers in this regard. That is a matter to be further examined as to whether we should provide for such a contingency.

SHRI KANWAR LAL GUPTA: We want to know your opinion about it.

SHRI RANDHIR SINGH (Rohtak): Brig a legislation and we will support it.

SHRI C. M. POONACHA: Therefore, this matter is under our active consideration and examination.

श्री रवि राय : राज्य सरकारों से पूछ कर लेजिस्लेशन लायें ।

श्री रणधीर सिंह : स्टेट गवर्नमेंट्स इस देश की नेशनल प्रापर्टी को क्यों बर्बाद करें ?

श्री रवि राय : यह फेडरेशन है ।

SHRI C. M. POONACHA: This point also would be a subject matter which we would like to discuss at the conference that has been suggested by my hon. friend.

SHRI S. KANDAPPAN: Asking for compensation from the States presupposes that the State is a panty to the destruction. Can he affirm on the floor of this House that any State is a party to this destruction (*Interruptions.*)

MR. DEPUTY-SPEAKER: It is not a question of complexion of the Government. The question was posed by Shri Patil. He asked who is ultimately responsible for the protection of the property of the Union Government in the several States. The hon. Minister is replying to that.

श्री कंवर लाल गुप्त : कुछ पार्टियां कहती है कि अगर कांग्रेस सरकार बेवकूफी करे, तो लालेसन्स करना हमारा अधिकार हो जाता है । हम इस को पसन्द नहीं करते हैं । हमारे लिए सरकारी बिल्डिंग गुरुद्वारे और मन्दिर के बराबर है । हम उस की तबाही टालरेट नहीं कर सकते हैं । (**व्यवधान**) :

MR. DEPUTY-SPEAKER: Order, order. Please resume your seat. This is not a debate. The hon. Minister is replying to the discussion [*Interruption.*] Nothing except the Minister's reply need be recorded now.

SHRI S. KUNDU: **

श्री रवि राय : **

श्री रणधीर सिंह : **

श्री ओंकार लाल बेरवा (कोटा) : उपाध्यक्ष महोदय, कोरम नहीं है ।

MR. DEPUTY-SPEAKER: The point of quorum has been raised. I will have to adjourn the House.

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): Sir, you may concede or you may not concede, but one thing I

*Not recorded as ordered by the Chair.

[Shri I. K. Gujaral]

would like to point out. In these half-an-hour discussions we have always been observing a code among ourselves that we shall not raise the question of quorum. We are quite willing to play the game if the hon. Members opposite do not co-operate.

SHRI C. M. POONACHA: Sir, I have said what I wanted to say.

18.06 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, February 22, 1968/*Phulguna* 3 1890 (*Saka*).

GMGIPND—L—3232(ai)LS—20-9-68.—1014